BAR UNO

2568542   23/07/2013
MARRIOTT WORLDWIDE CORPORATION
10400 FERNWOOD ROAD, BETHESDA, MARYLAND 20817, U.S.A.
SERVICE PROVIDER.
A COMPANY INCORPORATED IN MARYLAND U.S.A.
Address for service in India/Agents address:
ALG INDIA LAW OFFICES.
30 SIRI FORT ROAD, NEW DELHI-110049.

Proposed to be Used
DELHI
RESTAURANT AND BAR SERVICES
MUTHOOT LEISURE & HOSPITALITY SERVICES (P) LIMITED
trading as ; MUTHOOT LEISURE & HOSPITALITY SERVICES (P) LIMITED
"41/ 408 D SECOND FLOOR, MUTHOOT CHAMBERS, OPP. SARITHA THEATRE COMPLEX, BANERJI ROAD, ERNAKULAM, KERALA - 682018, INDIA

SERVICE PROVIDER
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, 1956

Address for service in India/Agents address:
INDO JURIS LAW OFFICES
NEW NO.12, OLD NO.21, GROUND FLOOR, CUSTAIN BEACH ROAD, SANTHOME, CHENNAI - 600 004

Proposed to be Used
CHENNAI
HOSPITALITY SERVICES: SERVICES FOR PROVIDING FOOD AND DRINK; PROVIDING OF RESORT, CLUB HOUSE, HOTEL, Motel, LODGING AND BOARDING FACILITIES; PROVISION OF TEMPORARY ACCOMMODATION, ROOM RENTAL SERVICES, RESTAURANT, CAFE, BAR, COCKTAIL LOUNGE, PUBLIC HOUSE AND CATERING SERVICES: PROVIDING FOOD AND DRINK AND BANQUETING SERVICES; PROVISIONS FOR CONDUCTING CONFERENCE, SEMINAR, MEETING AID EXHIBITION SERVICES AND FACILITIES
Lord Of The Drinks

2786566  05/08/2014

PRIYANK SUKHIJA
I-20, LAJPAT NAGAR-III, NEW DELHI-110024
SERVICE PROVIDER

Address for service in India/Attorney address:
BASIL LAW CHAMBERS
101, SHREE DURGAJI SHOPPING COMPLEX, POCKET-2, CENTRAL MARKET, MAYUR VIHAR PHASE-1 DELHI 110091

Used Since :30/07/2014

DELHI
RESTAURANT AND ALLIED SERVICES, CATERING BUSINESS, SUPPLY OF FOOD, SUPPLY OF SOFT DRINKS, SUPPLY OF LIQUOR AND DRINKS IN THE MARKET
2796027    23/08/2014
MS. RUPA RUDRAWAR  
MR. AVIJIT GUHA  
MS. RUPA RUDRAWAR  
trading as ;JUST HEALTH  
B-37, M B ESTATE, AAKAR NAGAR, NEAR FRIENDS COLONY, KATOL ROAD, NAGPUR - 440 013. MAHARASHTRA. INDIA.  
SERVICE PROVIDER  
PARTNERSHIP FIRM  
Address for service in India/Attorney address:  
VIVEK LODHA  
C/O SHRI SAI TRAVELS, OPP. ASHOKA HOTEL, SADAR, NAGPUR - 440 001 1  
Used Since :26/06/2014  
MUMBAI  
Services for providing food and drink; Restaurants, Food and Drink Catering, Canteens, Cafés, Cafeterias, Snack-Bars,  
Food & Drink Mess included in this class.
2953682  30/04/2015
MASSIVE RESTAURANTS PRIVATE LIMITED
A-52/4, DLF CITY PHASE I, GURGAON, HARYANA-122001
SERVICE PROVIDER
Address for service in India/Attorney address:
DUTT MENON DUNMORR SETT, ADVOCATE
30, NIZAMUDDIN EAST, NEW DELHI-13
Used Since : 19/07/2014
DELHI
SERVICES FOR PROVIDING FOOD AND DRINKS .
WORD "F".
2974953    29/05/2015
DEVI LAL GURJAR
trading as ;SHRI NATH KATHIYAWADI
BALICHA BAI PASS,HIGHWAY ROAD,DIST.UDAIPUR,RAJASTHAN,INDIA.
Service Provider
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR -
380051, AHMEDABAD - GUJARAT
Used Since :01/04/1976
AHMEDABAD
SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION.
EK PATTA CHAAT KA

2987935   18/06/2015
MRS. ANSHU JAIN
FLAT NO.401, IMPERIA TOWER, MALIBU TOWNE, SOHNA ROAD, GURGOAN, HR 122002
SERVICE PROVIDER

Address for service in India/Agents address:
MEHRA TRADE MARK CO.
165-E, KAMLA NAGAR, DELHI-7
Used Since :16/06/2015

DELHI
SERVICES OF PROVIDING CHHAT, PAKODI, GOLGAPPE, FOOD & DRINKS, RESTAURANTS, CAFES, CANTEEN, FAST FOOD CENTRE, FOOD KIOSK, ICE-CREAM PARLOUR, EATING HOUSES, SNACKS BARS, SELF SERVICES RESTAURANTS, HOTELS, MOTELS, INN, CONCIERGE, LODGING, FOOD OUTLETS, TAKE AWAY OUTLETS, PREPARATION OF FOOD & DRINKS, OUTDOOR CATERING SERVICES, PROVIDING BANQUET AND SOCIAL FUNCTION FACILITIES FOR SPECIAL OCCASIONS.

This is condition of registration that no exclusive right to use the word Chaat.
2997044  29/06/2015  
AT YOUR DOORSTEP SERVICES PVT. LTD. 
301, 3rd Floor, Best Sky Tower, Netaji Subhash Place, Pitampura, New Delhi- 110034  
Service Provider  
Address for service in India/Attorney address:  
WORLDWIDE INTELLEC  
313, BEST SKY TOWER, NETAJI SUBHASH PLACE, PITAMPURA, NEW DELHI-34  
Proposed to be Used  
DELHI  
Services of providing food and drink; temporary accommodation.  
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
2998072  30/06/2015
M D INFRASTRUCTURE
MANOJ D. PRITMANI
DEEPAK L. BHATIA
trading as ;M D INFRASTRUCTURE
M D HOUSE, 5TH FLOOR, AIRPORT - GANDHINAGAR ROAD, NR. INDIRA BRIDGE CIRCLE, HANSOL, AHMEDABAD -
382475, GUJARAT, INDIA.
SERVICES PROVIDER
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR -
380051, AHMEDABAD - GUJARAT
Used Since :01/04/2015
AHMEDABAD
HOTEL & LODGING SERVICES & RESTAURANT.
TEMPELE DHABA

3006874  13/07/2015
BHAGWAN DASS KHANNA ENTERPRISES PVT.LTD.
107 FIRST FLOOR RECTANGLE 1 D-4 SAKET DISTRICT CENTRE NEW DELHI-110017
SERVICE PROVIDER
A COMPANY INCORPORATED UNDER THE PROVISION OF INDIAN COMPANIES ACT 1956
Used Since :01/08/1981

DELHI
SERVICE FOR PROVIDING FOOD AND DRINKS ; TEMPORARY ACCOMMODATION
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3106202..
3023566  04/08/2015  
DEEPAK KESHARI  
RAKESH KESHARI  
RAJESH KESHARI  
PUSHPA DEVI  
trading as ;KASHI CHAT BHANDAR  
D 37/49, GODOWLIA, VARANASI -221001, UTTAR PRADESH.  
SERVICES  
Address for service in India/Attorney address:  
ARTI NIGAM  
201-A, BASANT COMPLEX, 38 VEER SAVARKAR BLOCK DELHI-92  
Used Since :01/04/1993  
DELHI  
CHAT BHANDAR SHOP, CHAT, GOLGAPPAA, TIKAIA, CHILLA, DAHIBARA, KULFI, SWEET, NAMKEEN & THANDAI SHOP,  
RESTAURANT, PARTY & CATERING SERVICES, CAFES, CAFETERIAS, CANTEENS, FOOD COURTS, TAKEAWAY  
OUTLETS, SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.  
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e.,"CHAT  
BHANDAR" and "MARK TO BE USED AS A WHOLE".
3054548 12/09/2015

DHARMBIR SINGH trading as ;BOS red chilly
V.P.O, Bhora Kalan Teh, Pataudi Distt, Gurgaon 122413, Haryana

Service Provider
Proprietor

Address for service in India/Attorney address:
PREM RAJA KUMARI
F-97, 4th Floor, Anna Nagar East, Chennai- 600102

Used Since : 14/02/2013

DELHI

SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION. FOOD SCULPTING, RESTAURANTS, SELF-SERVICE RESTAURANTS

IN USE.
ABHINAV

3060727  22/09/2015
RAMLAKHAN CHATURVEDI (HUF)
218-E, JAYANTI PUR, PREETAM NAGAR, DHOOMAN GANJ, ALLAHABAD, U.P-211011
SERVICE PROVIDERS

Address for service in India/Attorney address:
VIPAN JAIN
145/B, CD BLOCK, DDA FLATS, PITAM PURA, DELHI-88
Used Since :01/09/2015

DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
3063563  28/09/2015
LAMBS HOTEL ENTERPRISES PRIVATE LIMITED
186-B/2, CIVIL LINES, SALVATION ARMY ROAD, BAREILLY - 243001 (UTTAR PRADESH), INDIA.
SERVICE PROVIDER
Address for service in India/Attorney address:
NEHA SETH & ASSOCIATES
202 NADEVEN APARTMENTS, OPPOSITE SAINIK VIHAR, PITAMPURA, NEW DELHI 110034
Used Since : 14/05/2011
DELHI
RESTAURANT SERVICE
3064082 27/09/2015
M/S. JPS FINE DINING LLP
Mr. Anil Suri
Mr. Vivek Suri
trading as ;M/s. JPS Fine Dining LLP
A-4, Vishal Enclave, Rajouri Garden, New Delhi-110027,
Services
Address for service in India/Attorney address:
BALAJI IP PRACTICE
E-617 STREET NO- 11&12 WEST VINOD NAGAR LP. EXTN. NEW DELHI-110092
Used Since :12/09/2014
DELHI
Providing Services in Respect of Business of Running Restaurants, Hotels, Cafes, Pubs, Bars, Casinos, Night clubs, Discotheque, Lounge, Guest Houses, Banquet Halls, Marriage Halls, Services Providing of Food & Drink, Temporary Accommodation, Indoor & Outdoor catering & Restaurant Services Provider
THE GREAT INDIAN KITCHEN

3078875  15/10/2015
LAXMIKANT SHUKLA
2/282 VIRAT KHAND, GOMTI NAGAR, LUCKNOW 226010, UP
SERVICE PROVIDER

Proposed to be Used
DELHI

PROVIDING SERVICES OF FOOD AND DRINK, ALL KIND OF HOTEL & RESTAURANT SERVICES INCLUDING SERVICES RENDERED IN PROCURING FOOD OR DRINK PREPARED FOR CONSUMPTION.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD i.e., "KITCHEN" and "MARK TO BE USED AS A WHOLE".
3110424  30/11/2015
BURGER FUEL INTERNATIONAL LIMITED
PO Box 147320 Ponsonby Auckland 1144 New Zealand
SERVICE PROVIDER
A LIMITED LIABILITY COMPANY INCORPORATED AND EXISTING UNDER THE LAWS OF NEW ZEALAND
Address for service in India/Attorney address:
VIDHANI ASSOCIATES
11/12, UGF, P.N. BANK BUILDING, WEST PATEL NAGAR, NEW DELHI-8
Proposed to be Used
DELHI
PROVISION OF FOOD AND DRINK; FAST-FOOD, CAFE, RESTAURANT, SNACK BAR AND TAKE-AWAY FOOD SHOP SERVICES.
3120841  10/12/2015
MR. SANJAY SHARMA
HOUSE NO. 1/5039, GALI NO. 1, BALBIR NAGAR, SHAHDLA, DELHI-110032
SERVICES
Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Used Since :01/12/2005
DELHI
SERVICES FOR PROVIDING RESTAURANT SERVICES, OUTDOOR & INDOOR CATERING, CONSULTANCY SERVICES IN RESTAURANTS AND FOODING AND OTHER FOOD AND DRINK LIKE KULFI AND ICE CREAMS.
3131505  18/12/2015
NORTH EASTERN CARRYING CORPORATION LIMITED
9062/47, RAM BAGH ROAD, AZAD MARKET, DELHI-110006
SERVICE PROVIDER
BODY INCORPORATE
Address for service in India/Attorney address:
SMART BRAIN
88, GROUND FLOOR, DEFENCE ENCLAVE, OPP. CORPORATION BANK, VIKAS MARG, DELHI-92
Used Since :24/11/1968
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
3148700  31/12/2015
HARI CHAND
E-76/28, JJ CAMP, PREET VIHAR, G-BLOCK, DELHI-110092
service provider
PROPRIETOR

Address for service in India/Attorney address:
KHANNA REGISTRATION CO
13-A RAJPUR ROAD CIVIL LINES DELHI
Used Since :01/04/1990

DELHI
Services for providing food and drink; temporary accommodation, catering services

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE KACHORI.
3187150  17/02/2016
CRAVINGS SPECIALITY RESTAURANTS PVT.LTD
366, S.V.P. ROAD, PRATHANA SAMAJ, MUMBAI-400004
SERVICES
A PRIVATE LIMITED COMPANY INCORPORATED UNDER INDIAN COMPANIES ACT
Address for service in India/Agents address:
M. P. MIRCHANDANI & CO.
RAM MANSION, 1ST FLOOR, ROOM NO.4, N.F. ROAD, NEAR CITY WALK, COLABA, MUMBAI - 400 001.
Used Since :01/04/2015
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION, RESTAURANTS, RESTAURANTS (SELF SERVICES), BARS, SNACK-BARS, LOUNGE SERVICES, HOTELS, CAFES, CAFETERIAS, CANTEENS, CATERINGS, TAKEAWAY OUTLETS, BANQUET HALL, FOOD COURTS
THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE..
3206610  09/03/2016

COFFEE STOP.

trading as ;Coffee Stop.

Gokhale Cross Road, Next to Politechnic College Gr, Near Jain Boarding, Model Colony, Pune-411016.

Service Provider

Address for service in India/Attorney address:

LAW PROTECTOR

C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.

Used Since : 19/07/2007

MUMBAI

PROVIDING FOOD & DRINKS
3247573 29/04/2016

RATAN KUMAR YADAV
trading as; HOTEL HIGHWAY KING
129, SURAJ NAGAR (EAST), CIVIL LINES, JAIPUR, RAJASTHAN.
SERVICE PROVIDER

Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Used Since: 12/04/2005

AHMEDABAD
PROVIDING OF FOOD AND DRINKS, TEMPORARY ACCCOMMODATION, HOTEL, MOTEL, BAR, RESTAURANT AND RESORT.

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
HONEST BAKERY

3269005  25/05/2016

P. ABOOBACKER
trading as P. ABOOBACKER
THARAYIL PALLIYALIL HOUSE, VELIMUKKU POST, PIN - 676317, MALAPPURAM DISTRICT, KERALA, INDIA.
merchant traders

Address for service in India/Agents address:
SUNEER AND ASSOCIATES
ROOM NO. 3/480F, NEAR SB OF TRAVANCORE, AREEKKAD, NALLALAM POST, CALICUT 673 027, KERALA.

Used Since: 01/01/1995

To be associated with:
2128235

CHENNAI
Providing food and drink; conducting bakeries, snack bars, hotels, restaurants, cafes, cafeterias, canteens, tourist homes; fast food services and catering services; temporary accommodation.
3269153  25/05/2016

ANIL SHARMA

trading as ; CHAIYUM FOODS & BEVERAGES PRIVATE LIMITED

193, Ground Floor, Near Orissa Sadan, Sector -16 B, Dwarka New Delhi, south West Delhi DL-110075

SERVICES PROVIDER

Address for service in India/Agents address:
ANAND AND ANAND,
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Used Since : 23/05/2016

DELHI

"Café Services, Restaurant Services, Self Service Restaurant Services, Snack Bar Services, Food & Drink Catering, Cafeteria Services, Canteen Services As Per Class - 43"
3277829  06/06/2016

BABA BIRYANI
MEHMOOD UMAR
MAHFOOZ UMAR
MOHD WAQAR
FAIZ UMAR
99/88, BECONGANJ, KANPUR, UP
SERVICE PROVIDER

Address for service in India/Attorney address:
NAVDEEP SHRIDHAR
111, Chandralok Complex, Birhana Road, Kanpur, 208001, U.P.
Used Since :01/09/2010

DELHI

SERVICES FOR PROVIDING FOOD AND DRINK, RESTAURANT, OUTDOOR CATERING, ON DEMAND FOOD DELIVERY

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e.,"BIRYANI" and "MARK TO BE USED AS A WHOLE".
3287034  16/06/2016
M/S FOOD CLOUD PRIVATE LIMITED
A-30, Block B-1, Mohan Cooperative Industrial Estate New Delhi -110044
SERVICE PROVIDER
Address for service in India/Attorney address:
ARORA AND ARORA
7, FIRST FLOOR, NEHRU NAGAR MARKET, NEW DELHI-110065
Proposed to be Used
To be associated with:
2908619
DELHI
Services for providing Food and Drink; Temporary Accommodation
BREW MILES

3288482  20/06/2016
BTB MARKETING PVT. LTD.
A-130 FIRST FLOOR, A BLOCK, RAGHUBIR ENCLAVE, NAJAFGARH NEW DELHI-110043
SERVICES PROVIDER

Address for service in India/Attorney address:
KAPOOR & CO.
E-11, JUNG PURA EXTENSION, LOWER GROUND FLOOR, NEW DELHI-110014
Used Since :14/08/2014

DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMODATION.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE BREW.
THE MARK TO BE READ AS WHOLE.
3291331  23/06/2016
KULWINDER PAL SHARMA
104/3 North west Moti Bagh New Delhi - 110021
SERVICES
Address for service in India/Attorney address:
NAVROOP SINGH ADVOCATE
H-7 GREEN PARK EXTENSION NEW DELHI
Proposed to be Used
DELHI
PROVIDING SERVICES FOR PROVIDING FOOD AND DRINK; RESTAURANTS, TAKE WAY, WEB & APP BASED SERVICE FOR FOOD & DRINKS, TEMPORARY ACCOMMODATION
UPPER CRUST

3292572  23/06/2016
SSP FINANCING UK LIMITED
169 Euston Road London NW1 2AE, United Kingdom

Service Providers

Address for service in India/Attorney address:
SAGAR CHANDRA & ASSOCIATES
2/48, LOWER GROUND FLOOR, SARVAPRIYA VIHAR, NEW DELHI 16

Proposed to be Used

DELHI

Services for providing food and drink; temporary accommodation; preparation of food and drink; bistro, cafe, cafeteria, bar, hotel, restaurant and banqueting services; preparation of food and drink for consumption in stations and on trains; catering services and canteen services; snack-bar services; consultation relating to food, drink, catering, restaurant and cafeteria services; providing food and drink through vending machines; organisation of and provision of facilities for conferences, weddings, meetings and events; contract services for food and drink.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..922807.
3298702  01/07/2016
ANNAPOORNA LUXURY AND AUTOMATIONS PVT. LTD.
M.P. BUILDING, GOLGHAR, GORAKHPUR 273001, U.P.
MANUFACTURERS AND SERVICE PROVIDERS
AN INDIAN COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, 1956

Address for service in India/Agents address:
LONDON TRADE MARK.
1, ARYA SAMAJ MANDIR ROAD, LUCKNOW - 226 018, INDIA.
Used Since: 09/06/2016

DELHI
RESTAURANTS, PROVIDING FOOD AND DRINKS, TEMPORARY ACCOMMODATION, HOTEL AND BANQUET HALLS,
CAFES, CAFETARIA, SNACK BARS, CANTEENS, SELF SERVICE RESTAURANTS.
LE WINKIES

3299628    02/07/2016
MR. JITENDER KIRTI
trading as ;M/S. LE WINKIES
D BLOCK MARKET, SHOP NO:-4, NAGAR NIGAM MARKET, KAVI NAGAR, GHAZIABAD , UP-201002
SERVICE PROVIDER

Address for service in India/Attorney address:
BALAJI IP PRACTICE
E-617 STREET NO- 11&12 WEST VINOD NAGAR I.P. EXTN. NEW DELHI-110092
Used Since :06/02/2013

DELHI

Services for providing food and drink; temporary accommodation.
3304406 08/07/2016
MR. SUBODH KUMAR
trading as ;EXPOSE APPARELS
11266 NEW ROHTAK ROAD DORI WALAN GALI NO 2 KAROL BAGH NEW DELHI 5
SERVICE PROVIDER
Address for service in India/Agents address:
BHARTI REGISTRATION SERVICE.
EC-54, SFS MAYA ENCLAVE, MAYA PURI, OPP. JAIL ROAD, NEW DELHI - 110 064.

Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMODATION
RANJIT KUMAR SAINI trading as ;SAINI CATERERS

1/2, NEW ROSE AVENUE, NEAR GURUDWARA, CHALI KHU, AMRITSAR -PUNJAB, INDIA.

SERVICES FOR PROVIDING FOOD AND DRINKS; CATERING SERVICES INCLUDED IN CLASS 43.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e., "CATERERS" and "MARK TO BE USED AS A WHOLE".
HOTEL OM DELUXE

3322603    29/07/2016

RAM KUMAR MISHRA
trading as ;HOTEL OM DELUXE
UPPER ROAD, HARIDWAR, UTTARAKHAND-249401
SERVICE PROVIDER
Used Since :01/04/1992
DELI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e., "HOTEL" and "MARK TO BE USED AS A WHOLE".
3323343 29/07/2016
VARUN TULI trading as ;VARUN TULI
C-48 GREATER KAILASH 1 NEW DELHI-110049
Service providers
Address for service in India/Attorney address:
MASON & ASSOCIATES
S-145, LOWER GROUND FLOOR, GREATER KAILASH, PART-I NEW DELHI-110048
Used Since :02/02/2013
DELHI
services relating to providing food and drink; running restaurants with/ without bar facility; cafeterias; lounges; fast food corners; eating joints; providing catering services; cafe; sidewalk/open air cafe; nightclubs (provision of food and drink); pubs.
3332761  09/08/2016
SONU BANSAL
21/168, DHULIA GANJ, AGRA (U.P.) INDIA.
SERVICE PROVIDER.
INDIVIDUAL
Address for service in India/Agents address:
P. K. ARORA
TAJ TRADE MARKS PVT. LTD, 110 ANAND VRINDAVAN SANJAY PLACE AGRA(U.P)
Used Since :02/10/2004
DELHI
PROVIDING OF FOOD AND DRINK INCLUDING CATERING SERVICES.
3340940  19/08/2016
NITIN SHASHIKANT SAWANT
B 103, JALKIRTI CHS, JAYRAJ NAGAR, BORIVALI (W), MUMBAI - 400 092, MAHARASHTRA.
SERVICE PROVIDER
SERVICE PROVIDER
Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GALI ANDHERI E MUMBAI 400 069
Used Since :01/08/2016
MUMBAI
PROVIDING FOOD AND DRINK CANTEENS, FOOD AND DRINK CATERING; HOTELS; RESTAURENTS; SELF-SERVICE
RESTAURENTS; FAST FOOD JOINTS, PASTRY SHOPS, ICE-CREAM PARLORS, CAFES, CAFETERIAS; TAKE-AWAY
FOOD AND DRINK SERVICES, OUTLETS; SNACK-BARS; TEMPORARY ACCOMODATION; RENTAL OF TEMPORARY
ACCOMMODATION; TEMPORARY ACCOMMODATION RESERVATIONS; BAR SERVICES.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE Word "Healthy Cuisine".
ANdAZ SPA

3341504  22/08/2016

HYATT INTERNATIONAL CORPORATION
150 North Riverside Plaza, 14th Floor, Chicago, Illinois 60606 U.S.A

SERVICE PROVIDER
A corporation organized and existing under the laws of State of Delaware, United States of America

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Used Since :01/04/2016

DELHI

SERVICES FOR PROVIDING OF FOOD, DRINK, HOTEL, AND RESTAURANT SERVICES"
3344952    25/08/2016
AAHAD K JAGMAGIA
KHADIJA KARIM JAGMAGIA
trading as ;J.G.C.ENTERPRISES
SHOP NO.2, PRIME BUSINESS PARK, D.J.ROAD, VILE PARLE (WEST), MUMBAI-400 053
SERVICES
PARTNERSHIP FIRM
Address for service in India/Agents address:
M. P. MIRCHANDANI & CO.
RAM MANSION, 1ST FLOOR, ROOM NO.4, N.F. ROAD, NEAR CITY WALK, COLABA, MUMBAI - 400 001.
Used Since :27/02/1973
Mumbai
SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION, RESTAURANTS, RESTAURANTS
(SELF SERVICES), BARS, SNACK-BARS, LOUNGE SERVICES, HOTELS, CAFES, CAFETERIAS, CANTEENS, CATERINGS,
TAKEAWAY OUTLETS, BANQUET HALL, FOOD COURTS
THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE..
3349546   30/08/2016
MR. RAHUL KHERA
trading as ;M/S. HEAVEN'S KITCHEN
17/542, DD FLATS, KALKAJI, AALI ALI, SOUTH DELHI-110019
SERVICES
Address for service in India/Attorney address:
NAWAZIP ADVOCATES
1061, B/13, Ward 7 Mehrauli, New Delhi- 110030, India
Used Since :16/01/2012
DELHI
RESTAURANT, BAR, CAFE, HOTEL, MOTEL, PUBS AND CATERING SERVICES INCLUDED IN CLASS 43
THE TRADE MARK SHALL BE USED AS A WHOLE WITH NO EXCLUSIVE RIGHT ON THE WORDS KITCHEN ..
3349549   30/08/2016
M/S. PETRA FRESH LLP
MR. ASHUTOSH KUMAR
MR. AMAN MITTAL
trading as ;M/S. PETRA FRESH LLP
3022, 1ST FLOOR, KATRA BABU MAL, BAZAR SITA RAM, NEAR CHAURASI GHATA MANDIR, DELHI-110006
Services
Address for service in India/Attorney address:
BALAJI IP PRACTICE
E-617 STREET NO- 11&12 WEST VINOD NAGAR I.P. EXTN. NEW DELHI-110092
Used Since :13/04/2015
DELHI
Services for providing food and drink like as Juice Parlor, Salads, Ice-Creams, Snacks and More eatable Items Included in Class 43
3351842  02/09/2016
MANJOT SINGH
trading as ;HOPPERS
28-SCF, KABIR PARK OPP.GURU NANAK DEV UNIVERSITY, AMRITSAR.
SERVICE PROVIDER
Address for service in India/Attorney address:
R.K.DEWAN & CO.
R.K. DEWAN & CO. 1271 & 1272, 12th Floor, Aggarwal Cyber Plaza - II, Netaji Subhash Place, Pitampura, New Delhi - 110 034, INDIA
Used Since :20/06/2016
DELHI
SERVICES FOR PROVIDING FOOD AND DRINKS
3363377    15/09/2016
M/S. PARKCITY SPORTING VENTURES PVT. LTD.
trading as ;M/S. PARKCITY SPORTING VENTURES PVT. LTD.
308 (3RD FLOOR) COMPETENT HOUSE, F-14, MIDDLE CIRCLE, CANNAUGHT PLACE, NEW DELHI-110001, INDIA
Services
Address for service in India/Attorney address:
BALAJI IP PRACTICE
E-617 STREET NO- 11&12 WEST VINOD NAGAR I.P. EXTN. NEW DELHI-110092
Used Since :12/06/2015
To be associated with:
3363375, 3363376
DELHI
RESTAURANTS, CAFETERIAS, BISTROS, CATERING SERVICES, PROVIDING FOOD AND DRINKS, ICE CREAM PARLORS, FRUITS JUICE BARS, BUTLER SERVICES, FOOD LOUNGES AND FOOD COURTS INCLUDED IN CLASS 43
RESHMA NEKIB
trading as ;Mughals
Flat G5E, Protech Park, Hengerabari, Guwahati, Assam - 781036
Service Provider
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :01/09/2016
KOLKATA
Restaurant services.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE ALL DESCRIPTIVE
MATTERS APPEARING ON THE LABEL..
FOR PROVIDING SERVICE/GOODS IN THE STATES OF EASTERN PART OF INDIA ONLY.
3570331   14/06/2017
M/S PRATHAM FOODS
Karmveer Bhaurao Chouk,Pandharpur Road,Near New English School,Miraj-416410
Partnership

Address for service in India/Attorney address:
VERONICA CONSULTANTS
Plot no-23,Unit no-2, Gananjay Society,Kothrud ,pune-411038

Proposed to be Used
MUMBAI
Providing of Food and Drinks, Temporary Accommodation

*The trade mark is restricted to use the mark in the state of Maharashtra.*
3571292  15/06/2017
MR. SAVAN KESHUBHAI SUNANI TRADING AS HOTEL GURUKRUPA
KATHIYAWADI JALSA, OPP. RANGOLI PARK, KALAVAD ROAD, MOTA MAVA RAJKOT, Gujarat, India
INDIVIDUAL

Address for service in India/Attorney address:
NAVDEEP & ASSOCIATES
B - 13, NEW YOGESHWAR SOCIETY, NR. PARAS PRABHU SOCIETY, OPP. VISHAL NAGAR, ISANPUR, AHMEDABAD - 382443, GUJARAT

Used Since :20/07/2013

AHMEDABAD

SERVICES RELATING TO PROVIDING OF FOODS, DRINKS AND TEMPORARY ACCOMMODATION

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.""KATHIYAWADI JALSA."".
3576613  22/06/2017
THE HOTELIERZ
204, AMBITION TOWER, AGRASEN CIRCLE, C-SCHEME, JAIPUR – 302001, RAJASTHAN
PARTNERSHIP
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Used Since: 01/04/2014
AHMEDABAD
PROVIDING FOOD, DRINK AND TEMPORARY ACCOMMODATION.
Trade Marks Journal No: 1914 ,  12/08/2019          Class 43

3582673  01/07/2017
SHILPA V. PATEL
E- 301, SHAYANA TILAK, PART -1, VANDAEMATRAM, AHMEDABAD, GUJARAT, INDIA.
Individual
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since :28/06/2017
AHMEDABAD
SERVICES FOR PROVIDING FOOD AND DRINK
3585929  06/07/2017
ABHISHEK CHAMARIA
trading as ;VINAYAK HOSPITALITY
52A, SARAT BOSE ROAD, KOLKATA-700 025
SERVICE PROVIDER
Address for service in India/Attorney address:
DAS & ASSOCIATES
16/15/3,OLABIBITALA 1ST BYE LANE,HOWRAH 711 104,WEST BENGAL,INDIA.
Used Since :01/06/2017
KOLKATA
PROVIDING SERVICES TO HOTEL & RESTAURANTS, BAR, CATERING SERVICES, INCLUDED IN CLASS-43.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD KITCHEN.
3590326  13/07/2017
AKSHAT PATNI
S-6, VIVEKANAND MARG, C-SCHEME, JAIPUR, RAJASTHAN
SERVICE PROVIDER
Address for service in India/Attorney address:
ASHOK KUMAR SHARMA
0-26 third floor amber tower sansar chand road jaipur
Used Since :01/10/2001
AHMEDABAD
RESTAURANT SERVICES INCLUDED IN CLASS 43.
restriction of services for providing in the state of RAJASTHAN only.
OM PRAKASH BAMOTRA S/O. SH. SHINGARA LAL BAMOTRA
PROPRIETOR OF M/s. RAJA CHICKEN CORNER AT- OPP. ANAND CINEMA, RAILWAY STATION ROAD, JODHPUR-RAJASTHAN
Proprietorship Firm

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Used Since :01/01/1998

AHMEDABAD

Services for providing food and drink; Temporary accommodation (Hotel, Restaurant & Dhaba) in class 43.

restriction of services for providing in the state of RAJASTHAN only.
3603437 01/08/2017
NIHAR S.MANKAD
2, SANGEET SOCIETY, NEAR D-MART STORE, VASNA MAIN ROAD, VADODARA-390015
APPLICANT IS INDIVIDUAL

Address for service in India/Attorney address:
MAYUR Y. PAREKH, ADVOCATE
SF/203, ANGAN APARTMENT, OPP. JALARAM MANDIR, NEW SAMA ROAD, VADODARA - 390 008

Proposed to be Used
AHMEDABAD
RESTAURANT
3605663  03/08/2017

SWARUCHI
4, DEVAURUM, NEAR ANAND NAGAR BUS STOP, ANAND NAGAR-PRAHLADNAGAR ROAD, AHMEDABAD-380015,
GUJARAT-INDIA
PARTNERSHIP FIRM

Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat

Proposed to be Used

AHMEDabad
DINNING HALL, RESTAURANT, CATERING SERVICES, PROVIDING BANQUET AND SOCIAL FUNCTION FACILITIES FOR
SPECIAL OCCASIONS, CAFÉ, SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION
INCLUDED IN CLASS-43

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
3605897   03/08/2017

ANNAMMA ANTONY
MARKVILLA, NEW MATHURAM RESIDENCY, NAVAGHAM GHED, NR WATER TANK, RAMESHWARNAGAR -
JAMNAGAR 361008 - GUJARAT - INDIA.

PROPRIETORSHIP FIRM

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR -
380051, AHMEDABAD - GUJARAT

Used Since: 01/01/2017

AHMEDABAD

PROVIDING SERVICES OF FOOD AND DRINK, RESTAURANTS, SELF-SERVICE RESTAURANTS, SNACK-BARS, FAST
FOOD, CATERING SERVICE INCLUDING IN CLASS 43

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE." subject to restriction
of services in the state of GUJARAT only.
3607286  05/08/2017
RANGOLI COLDRINKS AND ICE CREAM
SHOP NO. 15, SATTA BAZAR, GALAXY CHOWK, STATION ROAD, DHORAJI DIS:- RAJKOT, GUJARAT-INDIA.
PATERNSHIP FIRM
Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat
Used Since :11/08/2010
AHMEDABAD
SERVICE FOR FOOD AND DRINKS LIKE ICECREAM, SWEETS INCLUDED IN CLASS 43.
RELAX ZONES
3609509  09/08/2017
RELAX ZONES TOURISM PRIVATE LIMITED
27/1000A, EDAKKALATHIL, P O KUTHIRAVATTOM, KOZHIKODE, KERALA- 673016
BODY INCORPORATE
Address for service in India/Attorney address:
MUHAMMED HASHIM AK
LEGACY PARTNERS LAW OFFICES 2ND FLOOR, MARKAZ COMPLEX ANNEX LG ROAD, CALICUT, KERALA-673004
Used Since :01/07/2016
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION, HOTELS, HOMESTAYS, RESORTS, RESTAURANTS, COFFEE SHOP, CAFETERIA AND CATERING SERVICES
RESTRICT THE AREA ONLY TO SOUTH INDIA.
COFFEE@STATUE CIRCLE

3610401  10/08/2017
RITU RAJ NIRBAN
75/146, SHIPRA PATH, MANSAROVAR, JAIPUR (RAJASTHAN) INDIA
PROPRIETOR

Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN

Used Since :01/08/2017

To be associated with:
3610400

AHMEDABAD

PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION, RESORTS, HOTEL, MOTEL, RESTAURANT, COFFEE HOUSE, MARRIAGE HALL, BANQUET & CONVENTION CENTRE, BAR AND CATERING SERVICES WHICH ARE INCLUDED IN CLASS 43

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE WORD COFFEE, APPEARING ON THE LABEL.
KAMA
3612667  14/08/2017
SURENDRA KUMAR S/O. SH. NIRANJAN LAL TAILOR
467, SURYA NAGAR, GOPALPURA BY PASS, JAIPUR-302018 RAJASTHAN
Single firm

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used
AHMEDABAD
Hotels and motels, Services for providing food and drink; Temporary accommodation & Bars in class 43.
3617073 21/08/2017
DESHI THATH BHOJNALAYA (INDIAN PARTNERSHIP FIRM)
62-A, ADARSH VIHAR, GOVINDPURA, KALWAR ROAD, JAIPUR-302012 RAJASTHAN
Partnership firm
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used
AHMEDABAD
Hotel & Restaurant, Services for providing food and drink; Temporary accommodation in class 43.
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL.
3617333  21/08/2017
AR ASSOCIATES
D-36, FLAT NO. 402, SHEEL MOHAR, SUBHASH MARG, C-SCHEME, JAIPUR – 302001, RAJASTHAN
PARTNERSHIP
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Proposed to be Used
AHMEDABAD
RESTAURANTS, CAFETERIAS, CATERINGS AND PROVIDING FOODS AND DRINKS.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE FOODIE.
3618546  23/08/2017
CHANDRA SHEKHAR KUMAWAT TRADING AS M/S CAFE 99
A-19, SATYA VIHAR, LAL KOTHI, JAIPUR (RAJ)
PROPRIETOR
Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021
Used Since : 01/08/2016
AHMEDABAD
PROVIDING FOOD AND DRINK, RESTAURENT, CAFE UNDER CLASS 43.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SUBJECT TO
RESTRICTION OF SERVICE IN THE STATE OF RAJASTHAN ONLY.
CHAI SUTTA BAR

3638881  19/09/2017

ANUBHAV ANAND
125, BHAWARKUA SQUARE, NEAR GURJAR HOSPITAL, INDORE 452001 M.P. INDIA

Address for service in India/Attorney address:
PANKAJ GUPTA
1314 DWARKAPURI ROAD 60 FEET ROAD INDORE

Proposed to be Used
MUMBAI

CHAI, COFFEE AND RESTAURANT SERVICES INCLUDING ALL IN CLASS 43

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3336777.
3657150  13/10/2017
ANDAMAN MOTORS PVT LTD
NO. 4, R.P. ROAD, ABERDEEN BAZAR, PORT BLAIR, ANDAMAN AND NICOBAR ISLANDS - 744101
Private Limited Company

Address for service in India/Attorney address:
N.R.SRINATH
NO. 38, ADITHANAR SALAI, PUDUPET, CHENNAI- 600 002

Proposed to be Used
KOLKATA
HOTEL AND RESTAURANT

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD THE EXOTIC EXCEPT AS DEPICTED.
CORSICA

3667287  01/11/2017
TARAPRASAD ROUT
893/6300, PALASUNI, RASULGARH, BUBANESWAR
PROPRIETOR

Address for service in India/Attorney address:
BARCELONA
PLOT NO - 2929/4745, NAGESWAR TANGI, BUBANESWAR-751002

Proposed to be Used
KOLKATA
Restaurants, Self-service restaurants, Snack-bars.Bar services, Cafés and Cafeterias.
3680171  16/11/2017
MR. ANITH RAJ LAXMAN REDDY
Plot No. 645, Road No. 36, Jubilee Hills, Hyderabad, Telangana, India
Individual

Address for service in India/Agents address:
PRADEESH P.L
NO.2, TRANQUILITY, 3RD FLOOR, LINDEN STREET, AUSTIN TOWN, BANGALORE-560047.

Proposed to be Used
CHENNAI
Bar And Restaurant, Services For Providing Food And Drink, Café, Coffee; Shop, Cafeteria.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION UNDER SECTION 17 OF
THE TRADE MARKS ACT 1999.
3692334  01/12/2017
T-WINBRAINS INDIA PRIVATE LIMITED
trading as ; T-WINBRAINS INDIA PRIVATE LIMITED
H.NO.5-7-1/31, KARIHARAPURAM COLONY, VANASTHALIPURAM COLONY, HAYATHNAGAR, HYDERABAD, TELANGANA-500070.
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY
Proposed to be Used
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK.
BOMBAY MERI JAAN
3713346  28/12/2017
SATISH V. SHETTY
trading as; TRICOLOUR VENTURE
SHOP NO. 01, GROUND FLOOR, LAXMI NIVAS NR. DIAMOND GARDEN, CHEMBUR, MUMBAI-400071
SERVICE PROVIDER
A PARTNERSHIP FIRM
Address for service in India/Agents address:
M. A. PANCHAMIA, ADVOCATE.
"ANIL KUNJ", CHAMBER NO. 2, GR. FLOOR, PLOT NO. 297 PANTNAGAR, GHATKOPAR (E), MUMBAI-400 075.

Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD SUCH AS EXTRUDED FOODS, FROZEN FOODS, COOKED, FRIED AND DRIED FOODS, FAST FOODS, FOOD STUFF, INSTANT FOOD, PRODUCTS MADE FROM FLOUR, BESAN, RAWA, DAL, GRAINS, CERAINS, CEREALS, MAIDA, ATTA, SAGO AND SOOJII PRODUCTS, CULCOSE, HONEY, JELLIES (CONFECTIONERY), KHERAS AND DRINK; TEMPORARY ACCOMMODATION

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE OTHER DESCRIPTIVE MATTERS..
3741857 01/02/2018
WASIB GULAM PESHIMAM
601, Lilly Villa, St. Andrews Road, Bandra (W), Mumbai - 400050, Maharashtra
Indian national, Individual

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Providing of food and drink
MUMBAI DREAMZ

3741863  01/02/2018

WASIB GULAM PESHIMAM
601, Lilly Villa, St. Andrews Road, Bandra (W), Mumbai - 400050, Maharashtra
Indian national, Individual

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Providing of food and drink
HOTEL MARINA RESIDENCY

3768220    02/03/2018

A.T. SAIDALAVI

A.T. Saidalavi, Aged 67 years, S/o. Mohammedkutty, Hotel Marina Residency, Y.M.C.A Cross Road, Kozhikode-673001,

Proprietor

Address for service in India/Agents address:

V.P. BIMALDAS, ADVOCATE

ROOM NO.2, HOTEL WHITE LINES, KALLAI ROAD, CALICUT

Used Since: 12/04/2010

To be associated with:

2005765

CHENNAI

Hotel, Hotel service, Hotel Reservation, Catering, Restaurant, Coffee Shop, Lodging, Conference Hall, Cafeteria, Resort,

Fast Food Service, Tourist Homes, Resort hotels services, Hotel restaurant services, Hotel accommodation services,

Hotel and restaurant services, Hotel and motels services, Reservation of accommodation in hotels.
3778441  15/03/2018

MOKSH S. PARDASANI
803, LANDMARK PLATINUM, JUNCTION OF S. V. ROAD AND 34 ROAD, OPP. KHAR MASJID, SANDRA (WEST), MUMBAI - 400050
SERVICE PROVIDER
A INDIAN NATIONAL

Address for service in India/Agents address:
M.M. LEGAL ASSOCIATES
24/25, ESLPLANADE MANSION, 4TH FLOOR, NEAR KALA GHODA, FORT, MUMAI-400 023.

Proposed to be Used
MUMBAI
IN RESPECT OF SERVICES INCLUDING SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION (SAID SERVICES); ALL OTHER SERVICES INCLUDED IN CLASS 43
MR. SHANTARAM MAHADEV PATIL
3012, SITARAM APARTMENT, NEAR MEHENDALE GARAGE, ERANDWANE, PUNE-411004, MAHARASHTRA, INDIA
SOLE APPLICANT

Address for service in India/Agents address:
MAKHITA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD, SIDDHARTH NAGAR, THANE (E)-400603

Used Since: 05/03/2016

Mumbai
CATERING & RESTAURANT SERVICES
SHEPHERD STORIES

3801207    10/04/2018
SHEPHERD HOUSE PRIVATE LIMITED
GROUND FLOOR, B-70, JOURNALIST COLONY NEAR APOLLO HOSPITALS JUBILEE HILLS HYDERABAD TG 500033

Private Limited Company

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI

HOSPITALITY; HOTELS, RESTAURANTS, RESORTS; PROVIDING FOOD, DRINK AND TEMPORARY ACCOMMODATION SERVICES

Subject to restriction with in AP and Telangana.
FRUTONZ
3807637  17/04/2018
ASLAM HASHAMBHAI TAMBOLI
trading as ;HIRA FOODS
37-A, RAJASPURA PETH, SATARA-415002, MAHARASHTRA, INDIA
SERVICE PROVIDER
REGISTERED PARTNERSHIP FIRM
Proposed to be Used
MUMBAI
JUICE BARS, PROVIDING FOOD AND BEVERAGES.
3810499  19/04/2018

SYED AMEENUDDIN

trading as ;MAHEK COOKING AND CATERING SERVICES

# 18-8-192/3/4, INDRA NAGAR, PHISALBANDA, SANTOSH NAGAR, HYDERABAD-500 058, TELANGANA, INDIA

SERVICE PROVIDER

SOLE PROPRIETOR

Address for service in India/Attorney address:

SHASHI BHUSHAN

2ND FLOOR, 4-4-68/A, 85/86 RANAG REDDY COMPLEX, PILLAR NO.139, INNER RING ROAD, ATTAPUR, HYDERABAD-500048, TELANGANA, INDIA.

Used Since :01/04/2016

CHENNAI

SERVICES PERTAINING TO CATERING AND COOKING (SERVING FOODS AND DRINKS)
THE CHIMNEY FACTORY

3814092  23/04/2018

FLIPSTONE HOSPITALITY PRIVATE LIMITED

5A, GEETA GHAR, OFF T.H. KTARIA MARG, MAHIM, MUMBAI – 400016

A PRIVATE LIMITED COMPANY

Address for service in India/Agents address:

DR. GOPAKUMAR G. NAIR.

3RD FLOOR, SHIVMANGAL, NEXT TO BIG BAZAR, AKURLI ROAD, KANDIVALI(E), MUMBAI-400 101.

Proposed to be Used

MUMBAI

FOOD SCULPTING, FOOD TRUCK PARKS, FAST-FOOD RESTAURANTS, FOOD PREPARATION SERVICES, SNACK BAR, CAFETERIA, BANQUETING AND CATERING SERVICES, FAST FOOD RESTAURANT, TAKEAWAY FOOD, SERVING FOOD AND DRINKS, PROVIDING FOOD AND BEVERAGES, CATERING (FOOD AND DRINK), SERVING OF FOOD AND DRINKS SERVING OF FOOD AND BEVERAGES, FOOD AND DRINK PREPARATION SERVICES,

REGISTRATION OF THIS TRADE MARK SHALL GIVE RIGHT TO THE EXCLUSIVE USE in the state of Maharashtra only.
3815837   25/04/2018

CCL Products (India) Limited
Duggirala, Guntur, Andhra Pradesh - 522330.
Public Listed Company

Address for service in India/Attorney address:
RAJASEKHAR GOPALAJSVULA
Murty Associates, Advocates, 7-1-24/2/D, 1st Floor, Greendale, Ameerpet, Hyderabad – 500016, Telangana, INDIA.

Proposed to be Used
CHENNAI

Services for providing food and drink, temporary accommodation and all other services.
3848412  31/05/2018
AZMAL RAZA P JALEEL
Trading as, JUST FRESH, POKKAKKILATH HOUSE, EDATHIRUTHY, THRISSUR DISTRICT, KERALA, PIN 680 703
SOLE PROPRIETOR
Address for service in India/Attorney address:
SUNIL JOSE
SUNS LEGAL, Doxa Business Centre, No.16, Cenotaph Road, Teynampet, Chennai – 600018

Proposed to be Used
CHENNAI
PROVIDING FOOD AND DRINKS; JUICE BAR SERVICES; SERVING FOOD AND DRINKS; CATERING FOOD AND DRINKS;
TAKE AWAY FOOD AND DRINK SERVICES; PREPARATION OF FOOD AND DRINKS
No exclusive claim over descriptive words.
SIRI TIFFINS

3849261  01/06/2018

MR. JILLA PRASAD,
M/s: JILLA PRASAD, H.NO: 2-7-286/1, REVENUE ASSOCIATION BUILDING OPPOSITE, COLLECTORATE, KARIMNAGAR 505001, TELANGANA, INDIA.,
proprietor

Address for service in India/Attorney address:
THARA & THARA
NO. 69/14, 2ND FLOOR, KASTURIBA NAGAR, 2ND CROSS STREET, ADYAR, CHEANNAI - 600 020.
Used Since : 10/12/2016

CHENNAI
RESTAURANT
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION AND RESTRICT THE AREA ONLY TO ANDHRA AND TELANGANA.
3863713 19/06/2018
SHAKTHI FOOD AND BEVERAGE SERVICES LLP
No.73, Doddanekundi village, Krishnarajapuram Hobli Viswesvaraih Industrial Area, Bengaluru (Urban), Karnataka- 560036
Limited Liability Partnership

Address for service in India/Attorney address:
KOCHHAR & CO.
SUITE 305, DELTA WING RAHEJA TOWERS # 177 ANNA SALAI CHENNAI-600002
Used Since :08/07/2016

CHENNAI
Services for providing food and drink; temporary accommodation
Subject to restrict the area to Karnataka only.
3864053  19/06/2018
AKSHAY VISHWAS KHANVILKAR
S. No. 13/6, House No. 304, Janki, N.D.A. Road, Near Tapodham Ashram, Warje, Pune- 411 058, Maharashtra
AN INDIAN NATIONAL
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.
Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; HOTELS, RESTAURANTS, CANTEENS, MOTELS, SELF-SERVICE
RESTAURANTS, SNACK-BARS, SOCIAL CLUBS; CATERING SERVICES; BAR SERVICES; CAFES & CAFETERIAS; ICE
CREAM PARLOURS; RENTAL OF TEMPORARY ACCOMMODATION & MEETING ROOMS; RESORTS & LODGING
SERVICES; RESERVATIONS (TEMPORARY ACCOMMODATION); TOURIST HOMES; PROVIDING CAMPGROUND
FACILITIES.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE Pune..
3865387  20/06/2018
KANISHK SHYAMAL MONDAL
trading as ;STOP EAT REPEAT
ROYAL RESIDENCY, A WING, 1401, CHIWDA GULLY, LALBAUG, MUMBAI-400012
INDIVIDUAL
Used Since :05/07/2017
MUMBAI
RESTAURANT SERVICES, PROVISION OF FOOD AND DRINK, FOOD AND DRINK CATERING, TEMPORARY
ACCOMMODATION, HOTELS, HOSTELS AND BOARDING HOUSES, HOLIDAY AND TOURIST ACCOMMODATION,
RESTAURANT SERVICES, GRILL RESTAURANTS, HOTEL RESTAURANT SERVICES, FAST FOOD RESTAURANTS,
SALAD BARS [RESTAURANT SERVICES], TAKE-OUT RESTAURANT SERVICES, PROVIDING INFORMATION ABOUT
RESTAURANT SERVICES, PROVIDING FOOD AND DRINK IN RESTAURANTS AND BARS
3868245    22/06/2018
SPECIALITY RESTAURANTS LTD.
Morya Landmark – 1,4th Floor, B-25 Veera Industrial Estate, Off New Link Road, Andheri (West), Mumbai - 400 053
A company incorporated under the Companies Act, 1956
Address for service in India/Agents address:
W. S. KANE & CO.
MERCHANT CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.
Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION, RESTAURANTS, RESTAURANTS (SELF SERVICES), BARS, SNACK-BARS, LOUNGE SERVICES, HOTELS, CAFES, CAFETERIAS, CANTEENS, CATERINGS, TAKEAWAY OUTLETS, BANQUET HALL, FOOD COURTS.
SPECIALITY RESTAURANTS LTD.
Morya Landmark – 1, 4th Floor, B-25 Veera Industrial Estate, Off New Link Road, Andheri (West), Mumbai - 400 053
A company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
W. S. KANE & CO.
MERCHANT CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.

Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION, RESTAURANTS, RESTAURANTS (SELF SERVICES), BARS, SNACK-BARS, LOUNGE SERVICES, HOTELS, CAFES, CAFETERIAS, CANTEENS, CATERINGS, TAKEAWAY OUTLETS, BANQUET HALL, FOOD COURTS
3868253    22/06/2018
SPECIALITY RESTAURANTS LTD.
Morya Landmark – 1,4th Floor, B-25 Veera Industrial Estate, Off New Link Road, Andheri (West), Mumbai - 400 053
A company incorporated under the Companies Act, 1956
Address for service in India/Agents address:
W. S. KANE & CO.
MERCHANT CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.
Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION, RESTAURANTS, RESTAURANTS (SELF SERVICES), BARS, SNACK-BARS, LOUNGE SERVICES, HOTELS, CAFES, CAFETERIAS, CANTEENS, CATERINGS, TAKEAWAY OUTLETS, BANQUET HALL, FOOD COURTS
WOOHOO

3868257    22/06/2018

SPECIALITY RESTAURANTS LTD.
Morya Landmark – 1,4th Floor, B-25 Veera Industrial Estate, Off New Link Road, Andheri (West), Mumbai - 400 053
A company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
W. S. KANE & CO.
MERCHANT CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.

Proposed to be Used

MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION, RESTAURANTS, RESTAURANTS
(SELF SERVICES), BARS, SNACK-BARS, LOUNGE SERVICES, HOTELS, CAFES, CAFETERIAS, CANTEENS, CATERINGS,
TAKEAWAY OUTLETS, BANQUET HALL, FOOD COURTS
Wow Bow

3868265   22/06/2018

SPECIALITY RESTAURANTS LTD.
Morya Landmark – 1,4th Floor, B-25 Veera Industrial Estate, Off New Link Road, Andheri (West), Mumbai - 400 053
A company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
W. S. KANE & CO.
MERCHANT CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.

Proposed to be Used

MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION, RESTAURANTS, RESTAURANTS (SELF SERVICES), BARS, SNACK-BARS, LOUNGE SERVICES, HOTELS, CAFES, CAFETERIAS, CANTEENS, CATERINGS, TAKEAWAY OUTLETS, BANQUET HALL, FOOD COURTS

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
WOK-MARKET

3868266    22/06/2018

SPECIALITY RESTAURANTS LTD.

Morya Landmark – 1, 4th Floor, B-25 Veera Industrial Estate, Off New Link Road, Andheri (West), Mumbai - 400 053

a company incorporated under the Companies Act, 1956

Address for service in India/Agents address:

W. S. KANE & CO.

MERCHANT CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.

Proposed to be Used

MUMBAI

SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION; RESTAURANTS; RESTAURANTS (SELF SERVICES); BARS; SNACK-BARS; LOUNGE SERVICES; HOTELS; CAFES; CAFETERIAS; CANTEENS; CATERINGS; TAKEAWAY OUTLETS; BANQUET HALL; FOOD COURTS
3870744  26/06/2018
SAVANNAH HOTELS AND RESORTS PVT LTD
4th Floor, Ground Fuji, No:10/6, Lavelle Road, Bangalore, Karnataka - 560001
Artificial Entity

Address for service in India/Attorney address:
FORMULATEIP TECHNOLEGAL SOLUTIONS PRIVATE LIMITED
#758,3rd floor, 19th main, Dollar Scheme layout, HSR Layout 2nd Sector, Bangalore, India-560102

Proposed to be Used
CHENNAI
Hotels, Restaurant services provided by hotels, Accommodation bureaux [hotels, boarding houses], Serving of alcoholic beverages.
OXYGEN RESORTS

3872032    27/06/2018
C.D. BOBY
189, 191, 192, Raghuleela Mall, Opposite Vashi Railway Station, Navi Mumbai - 400013
Individual
Address for service in India/Agents address:
GAJRIA & CO.
304, PUSHPA BHUVAN, NEAR STRAND CINEMA, COLABA, MUMBAI - 400 005.

Proposed to be Used
MUMBAI
Providing Food and Drink; Temporary Accommodation
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3850389.
SS RESIDENCY

3872739  28/06/2018
S.VIJAYABASKAR TRADING AS SS RESIDENCY
NO.24/1-6 LAJAPATHI ROI STREET, RAMNAGAR, COIMBATORE - 641 009, COIMBATORE DIST, TAMILNADU.
SOLE PROPRIETOR

Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI
Hotel reservations, Hotel services, Resort hotel services, Hotel accommodation services, Hotel accommodation reservation services, Hotel and restaurant services, Hotel room booking services, Bar services, catering services, Restaurant Services and Coffee shop services.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
Oxygen Golden Resorts
3874564   29/06/2018
C. D. BOBY
189, 191, 192, Raghuleela Mall, Opposite Vashi Railway Station, Navi Mumbai - 400013
Individual
Address for service in India/Agents address:
GAJRIA & CO.
304, PUSHPA BHUVAN, NEAR STRAND CINEMA, COLABA, MUMBAI - 400 005.
Proposed to be Used
MUMBAI
Providing Food and Drink; Temporary Accommodation
3877185  03/07/2018
SYED SHAJI
D.NO. 19-1-436/A/58, KAMATI PURA, OSMAN BAGH, BAHADUR PURA, HYDERABAD- 500064
THE TRADE MARK ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Services for providing food and drink; Temporary accommodation
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3877434  04/07/2018
SJAYASEELAN TRADING AS HELLO TAMIZHA
NO.152, METTUPALYAM BUS STOP, P.N.ROAD, TIRUPUR - 641 602, TIRUPUR DIST, TAMILNADU.
SOLE PROPRIETOR
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.
Proposed to be Used
CHENNAI
Ice cream parlours, Hotel services, Pizza parlours, catering services, Restaurant Services, Cafe and cafeteria services.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3890676 18/07/2018
GHANSHYAM DINKAR SONAWARE
trading as ;KATTA TANDOOR
10/03, CHATAI CHAWL.VEER SHRIKANT KESHAH HADAKAR MARG. KALACHOWKI COTTON GREEN (WEST) MUMBAI-400033

Proposed to be Used
MUMBAI
PROVISION OF FOOD AND DRINK, BAR SERVICES, CAFES, CAFETERIAS, CANTEENS, RESTAURANTS, SELF-SERVICE RESTAURANTS, SNACK-BARS, CATERING.
JUNAID MOHAMED AFZAL SOPARIWALA
trading as ;HOTEL ORIENT REGENCY
292/298 MAULANA SHAUKAT ALI ROAD, NEAR SHALIMAR CINEMA, GRANT ROAD EAST, MUMBAI - 400007

Proposed to be Used
MUMBAI
HOTELS AND PROVIDING TEMPORARY ACCOMMODATIONS.
SURESH KUMAR ATLURI
FLAT NUMBER: 311, TIRUMALA APARTMENTS, YOUSUFGUDA CHECKPOST, HYDERABAD-500045

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Services for providing food and drink; Temporary accommodation
3897612  25/07/2018
ANAND SURESH GOKHALE, SAMEER SHRIDHAR MARATHE
trading as ;GOKHALE MARATHE ASSOCIATES
B- 306, SPRING FIELDS SOCIETY, D. P ROAD, KOTHrud, PUNE- 411038
Proposed to be Used
MUMBAI
PROVIDING OF FOODS AND DRINKS, TEMPORARY ACCOMMODATION AND CATERING SERVICES
AVINASHI BAI HOTEL
NO.137-A, NEAR NACHI AMMAL SCHOOL, COIMBATORE - SALEM BYE PASS ROAD, AVINASHI - 641 654, TIRUPUR DIST,
TAMILNADU.
PARTNERSHIP
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.
Used Since :06/07/2017
CHENNAI
RESTAURANT SERVICES, COFFEE SHOP SERVICES AND CATERING SERVICES.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION UNDER SECTION 17 OF
THE TRADE MARKS ACT 1999.
THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF TAMIL NADU STATE ONLY.
3905173  02/08/2018
CHANDRASHEKHAR ASHOK JAWALKAR
trading as ;KABIRA
SR NO 45/6, MAYURESH VIHAR SOCIETY, PAUD ROAD, PAUD PHATA, SHILA VIHAR COLONY, KOTHRUD, PUNE- 411038
INDIVIDUAL

Proposed to be Used
MUMBAI
PROVIDING OF FOODS AND DRINKS AND TEMPORARY ACCOMMODATION.

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
MUSEUM INN

3912192  09/08/2018

M/S B.J.N HOTELS LTD.,
'Suraj Ganga Arcade', 3rd Floor, No.332/7, 14th Cross, 2nd Block, Jayanagar, Bangalore - 560 011

Limited Company

Address for service in India/Attorney address:
HARIKRISHNA S HOLLA
193, KASHI BHAVAN, 6TH CROSS, GANDHINAGAR, BANGALORE - 560 009

Used Since :01/08/1998

CHENNAI

Services for providing food and drink, temporary accommodation.
ANGEETHI
3912193 09/08/2018

M/S B.J.N HOTELS LTD.,
'Suraj Ganga Arcade', 3rd Floor, No.332/7, 14th Cross, 2nd Block, Jayanagar, Bangalore - 560 011

Limited Company

Address for service in India/Attorney address:
HARIKRISHNA S HOLLA
193, KASHI BHAVAN, 6TH CROSS, GANDHINAGAR, BANGALORE - 560 009

Used Since :02/06/2001

CHENNAI

Services for providing food and drink, temporary accommodation.
HYPNOS
3912195  09/08/2018
M/S B.J.N.HOTELS LTD.,
'Suraj Ganga Arcade', 3rd Floor, No.332/7, 14th Cross, 2nd Block, Jayanagar, Bangalore - 560 011
Limited Company
Address for service in India/Attorney address:
HARIKRISHNA S HOLLA
193, KASHI BHAVAN, 6TH CROSS, GANDHINAGAR, BANGALORE - 560 009
Used Since :28/05/2000
CHENNAI
Services for providing food and drink, temporary accommodation.
SRM

3914630  12/08/2018

S.R. MAGUDEESWARAN

SRM SWEETS AND CAKES, NO.35, THIRU.VE.KA ROAD, MUNICIPAL COLONY MAIN ROAD, ERODE - 638004

AN INDIAN NATIONAL

Address for service in India/Agents address:

L.R. SWAMI CO.

NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Used Since :01/04/2000

CHENNAI

SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION; FOOD AND DRINK CATERING; RESTAURANTS; HOTELS; MOTELS; CAFÉS; CAFETERIAS; SNACK-BARS; FOOD AND DRINK CATERING BY BAKERIES
3914634  12/08/2018
S.R. MAGUDEESWARAN
SRM SWEETS AND CAKES, NO.35, THIRU.VE.KA ROAD, MUNICIPAL COLONY MAIN ROAD, ERODE - 638004
AN INDIAN NATIONAL

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Used Since :01/04/2000

CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION; FOOD AND DRINK CATERING; RESTAURANTS; HOTELS; MOTELS; CAFÉS; CAFETERIAS; SNACK-BARS; FOOD AND DRINK CATERING BY BAKERIES
RE-FILL STOMACH
3915621    13/08/2018
FATEMA LAKHANI
8-804, MAKKI MANZIL, 98 ZAKARIA MASJID STREET, CHINCHBUNDER, MUMBAI - 400009
TRADIND
Proprietor
Proposed to be Used
MUMBAI
Restaurants, services relating to providing food and drinks; cafeterias, lounges, fast food outlets; catering services, providing food counters, temporary accommodation, hospitality services, hotels, motel and restaurant booking and reservations; providing of boarding and lodging services, hotel information services being services included in class 43.
AMIT MAKAN
trading as ; BADMASH COMPANY
SION-TROMBAY ROAD, NEXT TO R.K STUDIO, CHEMBUR, MUMBAI-400071
INDIVIDUAL
Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK. CATERING BANQUETS. TEMPORARY ACCOMMODATION
PRIYANKA PRAPHUL
M/s. MPG CASAMIA, No. 19/3, Ground Floor, Corner shop 1st Cross, M.S.R.E College Road, Mathikere, Bangalore, Pin - 560054, Karnataka, India
Proprietorship

Address for service in India/Agents address:
SUNEER AND ASSOCIATES
ROOM NO. 3/480F, NEAR SB OF TRAVANCORE, AREEKKAD, NALLALAM POST, CALICUT 673 027, KERALA.

Proposed to be Used
CHENNAI
Services for providing food and drink; temporary accommodation; hotels, restaurants, tea and coffee shop, snack bar
Subject to restriction within Kerala.
3934902    04/09/2018
MRS. NIKKI WADHWANI
A-003, GROUND FLOOR, PAPILON SOCIETY, JAN KALYAN NAGAR, MALAD WEST, MUMBAI-400061
INDIVIDUAL
Proposed to be Used
MUMBAI
SERVICES OF TEMPORARY ACCOMMODATION
3936387  05/09/2018
FARDEEN KARIM HIRJI
G-5, KONARK ESTATES, BUND GARDEN ROAD, OPP POONA CLUB, PUNE CITY, PUNE, MAHARASHTRA 411001
INDIVIDUAL
Address for service in India/Attorney address:
SHILPA DAMANIA
B/4-2, Bansi Ratna, Mahesh Nagar, S. V.Road, Goregaon west, Mumbai - 400062

Proposed to be Used
MUMBAI
To carry on the business of providing services to customers in or outside India through any and all medium of communication including internet and telephony to enable them to list, discover and book temporary housing accommodations, and providing all kinds of temporary lodging information via the Internet or otherwise.
3936937  06/09/2018
MUGDHA RAIBAGE
trading as ;VEG-O-HOLIC
P/301, GAJRAJ CHS, NEAR WELL KOPRI GAON KOPRI, THANE (EAST)-400603, MH
PROPRIETORY CONCERN
Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; SELF-SERVICE RESTAURANTS, SNACKS BAR, CAFES AND CAFETERIAS; RESTAURANTS; BEING INCLUDED IN CLASS 43
Trade Marks Journal No: 1914 , 12/08/2019

3943557    12/09/2018
JSW GMR CRICKET PVT LTD
JSW Centre, Bandra Kurla Complex, Bandra (East), Mumbai – 400051
A company incorporated under the Companies Act, 2013

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
MUMBAI
Cricket themed cafes, restaurants and other services for providing food and drink; temporary accommodation provided by cricket teams and cricket team clubs
3945702 14/09/2018
SUKOON
PLOT NO. 146, LOWER GROUND FLOOR, ZONE-I M.P. NAGAR, BHOPAL (M.P.) - 462011
A REGISTERED PARTNERSHIP FIRM
Address for service in India/Agents address:
RAMESH CHANDRA BAGDI & ASSOC.
31, SHRADDHANAND MARG, CHHAWANI, INDORE (M.P.) - 452 001.
Used Since: 02/07/2016

MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION, RESTAURANT AND CAFE, HOTEL & RESORT INCLUDED IN CLASS 43.

The trade mark is restricted to use the mark in the state of Madhya Pradesh.
GULLY KITCHEN

3950520  20/09/2018
DELUXE CATERERS PRIVATE LIMITED
1, Rashid Mansion, Dr. Annie Besant Road, Lotus, Worli, Mumbai - 400 018
Private Limited Company
Address for service in India/Agents address:
KAYSER AND COMPANY.
RAJA BAHADUR MANSION, 20 AMBALAL DOSHI MARG, FORT, MUMBAI- 400 023.
Proposed to be Used
MUMBAI
services of providing food and drink; food and drink take-out restaurant services; pub; bistro; banqueting and catering services; café and coffee bar; take-away food services; cafeteria services; bar; restaurant; snack bar; self-service restaurants; canteens; fast-food restaurant services;
3952479  22/09/2018
MR. M.P. SADASIVAN
MANAGING PARTNER, M/s MAMMA, PETTA, THRIPUNITHURA, PIN - 682038, ERNAKULAM DISTRICT, KERALA STATE, INDIA
Partnership Firm
Address for service in India/Attorney address:
ANZAR M A
LAW DESK INDIA,GROUND FLOOR LEAGUE HOUSE, MARKET ROAD NORTH,ERNAKULAM,KOCHI,KERALA,INDIA,PIN- 682 018
Used Since :01/04/2001
CHENNAI
REFRESHMENT PARLOUR CAFE, CAFETERIA, ICE CREAM PARLOUR , HOTEL, MOTEL, RESTAURANT, RESTAURANT CHAINS,TAKEAWAY OUTLETS,FAST FOOD OUTLETS, LOUNGE, TEA- ROOM,SELF-SERVICES, SNACK-BARS, BANQUETING AND CATERING SERVICES, RENTAL OF ROOMS FOR HOLDING FUNCTIONS, CONFERENCES, CONVENTIONS, EXHIBITIONS, SEMINARS AND MEETINGS, AND SERVICE PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION BEING INCLUDED IN CLASS 43
CALCUTTA TIFFIN CO.

3952571    22/09/2018
SPECIALITY RESTAURANTS LIMITED
Morya Landmark – 1, 4th Floor, B-25 Veera Industrial Estate, Off New Link Road, Andheri (West), Mumbai - 400 053
A Company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
W. S. KANE & CO.
MERCHANT CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.

Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION; RESTAURANTS; RESTAURANTS (SELF SERVICES); BARS; SNACK-BARS; LOUNGE SERVICES; HOTELS; CAFES; CAFETERIAS; CANTEENS; CATERINGS; TAKEAWAY OUTLETS; BANQUET HALL; FOOD COURTS

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE OTHER DESCRIPTIVE MATTERS.
CITY OF JOY

3952579   22/09/2018
SPECIALITY RESTAURANTS LIMITED
Morya Landmark – 1, 4th Floor, B-25 Veera Industrial Estate, Off New Link Road, Andheri (West), Mumbai - 400 053
A company incorporated under the Companies Act, 1956
Address for service in India/Agents address:
W. S. KANE & CO.
MERCHANT CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.

Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION; RESTAURANTS; RESTAURANTS (SELF SERVICES); BARS; SNACK-BARS; LOUNGE SERVICES; HOTELS; CAFES; CAFETERIAS; CANTEENS; CATERINGS; TAKEAWAY OUTLETS; BANQUET HALL; FOOD COURTS
PEAK
3952580  22/09/2018
SPECIALITY RESTAURANTS LIMITED
Morya Landmark – 1, 4th Floor, B-25 Veera Industrial Estate, Off New Link Road, Andheri (West), Mumbai - 400 053
A company incorporated under the Companies Act, 1956
Address for service in India/Agents address:
W. S. KANE & CO.
MERCHANT CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.
Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION; RESTAURANTS; RESTAURANTS (SELF SERVICES); BARS; SNACK-BARS; LOUNGE SERVICES; HOTELS; CAFES; CAFETERIAS; CANTEENS; CATERINGS; TAKEAWAY OUTLETS; BANQUET HALL; FOOD COURTS
SAPTARANG

3961839  02/10/2018

MANISH THATTE

C-102, Acropolis Apartments, Thatte Nagar, Gangapur Road, Nashik - 422005, Maharashtra, INDIA

Businessman

Proprietor

Used Since :11/10/1997

MUMBAI

Services for providing Foods and Drinks and Temporary Accommodation. Hotel, Restaurant
3967689  08/10/2018
RISHABH JOSHI, TRADING AS 99 ROTIWALA
J-25, M.I.G. COLONY, INDORE (M.P.) - 452001
AN INDIAN NATIONAL SOLE PROPRIETOR

Address for service in India/Agents address:
RAMESH CHANDRA BAGDI & ASSOC.
31, SHRADDHANAND MARG, CHHAWANI, INDORE (M.P.) - 452 001.
Used Since: 01/02/2016

MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION, RESTAURANT SERVICES INCLUDED IN CLASS 43.
3967900  09/10/2018
OCEAN WAVES LEISURE PRIVATE LIMITED
Unit No 1, Thacker Bldg, Bata Compound, Thane 400601 MH IN
Ocean Waves Leisure Private Limited-Construction And Hospitality
PRIVATE LIMITED COMPANY
Used Since :24/07/2014

MUMBAI
PROVIDING SERVICE RELATED TO FOOD, DRINK AND TEMPORARY ACCOMMODATION AND HOSPITALITY SERVICES.
3970538 11/10/2018
M/S VASUDEV ADIGAS FAST FOOD PVT LTD.,
No.56/57, Jyothi Layout, Yelechenahalli, Kanakapura Main Road, Bangalore - 560078
Private Limited Company
Address for service in India/Attorney address:
HARIKRISHNA S HOLLA
193, KASHI BHAVAN, 6TH CROSS, GANDHINAGAR, BANGALORE - 560 009
Used Since :08/09/2018
CHENNAI
services for providing food and drink
S. MANOHARAN, SOLE PROPRIETOR, TRADING AS MURUGAN IDLI SHOP
46/13, NORTH USMAN ROAD, T.NAGAR, CHENNAI - 600 017, TAMIL NADU
AN INDIAN SOLE PROPRIETORSHIP FIRM

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
To be associated with:
1882820, 1913515

CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION; RESTAURANTS; HOTELS; MOTELS; CAFÉS; CAFETERIAS; SNACK-BARS; FOOD AND DRINK CATERING.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3973558   14/10/2018
S. MANOHARAN, SOLE PROPRIETOR, TRADING AS MURUGAN IDLI SHOP
46/13, NORTH USMAN ROAD, T.NAGAR, CHENNAI - 600 017, TAMIL NADU
AN INDIAN SOLE PROPRIETORSHIP FIRM

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used
To be associated with:
1882820, 1913515

CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION; RESTAURANTS; HOTELS; MOTELS; CAFÉS; CAFETERIAS; SNACK-BARS; FOOD AND DRINK CATERING.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3975181    16/10/2018
PRATIK DILIP GOSAVI
FLAT NO 15, RACHANAS IMPERIA, WADALA PATHARDI ROAD, NEAR GAJANAN MAHARAJ TEMPLE, INDIRA NAGAR,
WADALA SHIVAE, NASHIK-422009
RESTUARANTS
PROPIETOR

Proposed to be Used
MUMBAI
SERVICES RELATING TO PROVIDING OF FOOD AND DRINK, CATERING SERVICES, RESTAURANTS, PROVIDING OF
FOOD COUNTERS, HOTEL, CAFES, QUICK SERVICE RESTAURANTS, EAT AND EARN, HOSPITALITY SERVICE BEING
SERVICES INCLUDED IN CLASS 43.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DESCRIPTIVE MATTER.
3978237  19/10/2018
RITTZ VENTURES
1B, FIRST FLOOR, VINOD CASTLE, NO.25, KRISHANABAI STREET, T.NAGAR, CHENNAI – 600 017, TAMIL NADU
PARTNERSHIP FIRM
Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.
Proposed to be Used
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION; RESTAURANTS; HOTELS; MOTELS;
CAFÉS; CAFETERIAS; SNACK-BARS; FOOD AND DRINK CATERING.
NADIM NAJEEB
Aged 26 Years, S/O M.M. Najeeb, M. Sons Villa, Pottamal Junction, Palazhi Road, Kuthiravattom P.O, Kozhikode-673016 proprietor

Address for service in India/Agents address:
V.P. BIMALDAS,ADVOCATE
ROOM NO.2, HOTEL WHITE LINES, KALLAI ROAD, CALICUT

Proposed to be Used
CHENNAI
Services for providing food and drink; temporary accommodation
3980141  23/10/2018
MEHUL PADHARIYA TRADING AS EGG WHEELS
FLAT NO. 3, GROUND FLOOR, SAHAYOG CHS, OPP. VISHAL HALL, M.V. ROAD, ANDHERI (EAST), MUMBAI - 400069
A Sole Proprietor

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; HOTEL, RESTAURANTS, MOTEL, CAFES & CAFETERIAS; COFFEE AND TEA BARS; CAIUTEENS, SELF-SERVICE RESTAURANTS, FAST FOOD SERVICES AND TAKE AWAY FOOD SERVICES; SNAKE-BARS, CATERING SERVICES; CONTRACT FOOD AND BEVERAGE SERVICES; PROVIDING BANQUET AND SOCIAL FUNCTION FACILITIES FOR SPECIAL OCCASIONS; HOSPITALITY SERVICES; ICE CREAM PARLOR;
TEMPORARY ACCOMMODATION.
3989771  01/11/2018
BIGTREE ENTERTAINMENT PRIVATE LIMITED
WAJEDA HOUSE, GR. FLOOR, GULMOHAR CROSS ROAD NO. 7, JUHU SCHEME, MUMBAI, MAHARASHTRA 400059
A COMPANY INCORPORATED UNDER THE COMPANIES ACT

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; HOTEL, RESTAURANTS, MOTEL, CAFES & CAFETERIAS; COFFEE AND TEA BARS; CANTEENS, SELF-SERVICE RESTAURANTS, FAST FOOD SERVICES AND TAKE AWAY FOOD SERVICES; SNACK-BARS, CATERING SERVICES; CONTRACT FOOD AND BEVERAGE SERVICES; PROVIDING BANQUET AND SOCIAL FUNCTION FACILITIES FOR SPECIAL OCCASIONS; HOSPITALITY SERVICES; ICE CREAM PARLOR; TEMPORARY ACCOMMODATION.
SHREE GANESH FARSHAN

3990101  01/11/2018

DEEPAK DEVIPRASADJI GUPTA

SHREE GANESH FARSHAN, Shop No.1/2, Gaddigodam Chowk, Goal Bazar, NAGPUR – 440 001

INDIVIDUAL

Address for service in India/Agents address:

HEENA MOHINANI

601, NENUMAL SOCIETY, 6TH FLOOR, O.T. SECTION, ULHASNAGAR-421 003.

Used Since: 18/04/1981

Mumbai

SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION, RESTAURANTS, RESTAURANTS (SELF SERVICES), BARS, SNACK-BARS, LOUNGE SERVICES, HOTELS, CAFES, CAFETERIAS, CANTEENS, CATERINGS, TAKEAWAY OUTLETS, BANQUET HALL, FOOD COURTS.

THE GOODS/SERVICES FOR SALE/CONDUCT IN THE STATES OF MAHARASHTRA.
THE MYSTERY KITCHEN

3993784  07/11/2018
RAVI AGARWAL. TRADING AS SK HOSPITALITY SERVICES.
12 Engineer Mansion, 1st Floor, Cavel Cross Lane No.04, Kalbadevi Road,Mumbai- 400 002.
Proprietor- Indian National.

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
Take away food services, restaurants featuring home delivery, take out restaurant services, serving of food and beverages, hospitality services (food and drink), arranging of meals in hotels, providing online advice and information services relating to food being services included in class 43.
ABDUL MAJEED,
Abdul Majeed, Aged 56 years, S/o late Marakkar Haji, Residing at Mavullakandy Neroth House, Mangad. P.O, Unnikulam. P.O, Kozhikode-673574
proprietor

Address for service in India/Agents address:
V.P. BIMALDAS, ADVOCATE
ROOM NO.2, HOTEL WHITE LINES, KALLAI ROAD, CALICUT
Used Since :11/04/1989

CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINKS, LOUNGE, RESTAURANTS AND CATERING SERVICES, BANQUET SERVICES, SNACK BARS, HOTELS,
TEXMO

4017018  04/12/2018
AQUASUB ENGINEERING.
THUDIYALUR POST, COIMBATORE 641034, TAMILNADU
REGISTERED UNDER INDIAN PARTNERSHIP ACT, 1932.

Address for service in India/Agents address:
C. DANIEL & GLADYS.
III FLOOR, Y.M.C.A BUILDING, 223, N.S.C BOSE ROAD, CHENNAI - 600 001.

Proposed to be Used
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION
ARUNA HOTELS

4025264  13/12/2018

ARUNA HOTELS LIMITED
No.144.145, Sterling Road, Nungambakkam, Chennai - 600 034

ARUNA HOTEL LIMITED
PUBLIC LIMITED

Address for service in India/Agents address:

L.R. SWAMI CO.

NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Used Since: 14/01/2003

CHENNAI

Hotel, bar and restaurant services; services for the reservation of rooms. Provision of conference, meeting, event, convention and exhibition facilities.
4026089  13/12/2018
ABDUL GAFOOR T.T
19/139, Karadiparambu, Kattukkulangara, Nellikkode Post, Kuthiravattom, Kozhikode District, Pin - 673016, Kerala, India
Individual
Address for service in India/Agents address:
SUNEER AND ASSOCIATES
ROOM NO. 3/480F, NEAR SB OF TRAVANCORE, AREEKKAD, NALLALAM POST, CALICUT 673 027, KERALA.
Used Since :02/01/2018
CHENNAI
Providing food and drink; Hotel, restaurant, fast food center, snack bar and catering services
SUBJECT TO RESTRICTING THE AREA OF USE TO THE STATES OF SOUTH INDIA.
PASTONAS

4043976  02/01/2019

JOBY VARGHESE
PARAMBY (II), KIDANGOOR P.O., ANGAMALY, ERNAKULAM, PIN-683572, KERALA INDIA
SERVICE PROVIDER
SOLE PROPRIETOR

Address for service in India/Attorney address:
VINOD KUMAR P U
NAMLJITH IP WORLD, 37/2001, BHATTATHIRIPAD ROAD, KADAVANTHARA, COCHIN-682020
Used Since :05/12/2018

CHENNAI
SERVICE OR PROVIDING FOOD AND DRINK, HOTEL, RESTAURANT, MOTEL, CATERING, TEMPORARY ACOMODATION.
4046268  04/01/2019
GARIMA PROPRIETOR OF CHOICE POULTRY
00, AMIN ROAD, KHERI RAM NAGAR COLONY, KURUKSHETRA, HARYANA-136118

Address for service in India/Attorney address:
VIJAY JAIN
ABHISHEK BUSINESS CENTRE, 307, 3RD FLOOR, LAXMI NAGAR, NEW DELHI-110092

Proposed to be Used
DELHI
PROVIDING OF FOOD AND DRINK; TEMPORARY ACCOMMODATION; HOTELS AND RESTAURANT; BANQUETS, CAFES, CAFETERIAS, SNACK BARS, FAST FOOD RESTAURANTS
Proposed to be Used

DELHI

SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION AND RESTAURANTS

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.3972311
4051663  09/01/2019
ABHISHEK JAIN S/O. SH. RAJENDRA JAIN
TRADING AS M/S. NAMOKAR ENTERPRISE at- JAIPUR DAIRY 132, SAHKAR MARG, NEAR LAXMI MANDIR, JAIPUR (RAJ.)
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used
AHMEDABAD
Services for providing food and drink; Temporary accommodation
THIS IS CONDITION OF REGISTRATION THAT THE WHOLE LABEL SHALL BE USED TOGETHER.
Trade Marks Journal No: 1914 , 12/08/2019           Class 43

4052694   10/01/2019
VIKRANT
1096, Prestige Shantiniketan, ITPL Main Road, Whitefield, Bangalore - 560048
Class 43 - Hotels, Restaurant and Fast Food Joints
Proprietorship
Used Since :26/07/2017

CHENNAI
Restaurants, Hotels, Motels, Pizzeria (pizza restaurant), Fast Food Outlets, Cafe, Snack-Bars, Canteen
4052806  10/01/2019
RIKTA HOTEL BAR AND RESTAURANT PRIVATE LIMITED
BAGDANGA, CHATTERJEE PARA AND GHOSHPARA, SINGUR WEST BENGAL INDIA 712138
PRIVATE LIMITED
Address for service in India/Attorney address:
ASHU SACHDEVA
GF-26, Kirti Shikhar Building, District Centre, Janakpuri, New Delhi-110058
Proposed to be Used
KOLKATA
HOTEL AND RESTAURANTS
4054520  12/01/2019
AMOL CHANDRAKANT KALANTRI
6, Sterling Tower, Beside Hotel Mathura, Dwarka Point, Nashik – 422011
Individual

Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used
MUMBAI
Services For Providing Food And Drink; Restaurants, Bars, Cafés And Hotel Services, Restaurant Take-Out And Delivery Services And Eateries Of All Kinds; Provision Of Information, Ratings, Reviews And Recommendations Of Restaurants, Restaurant Take-Out And Delivery Services, Bars, Clubs, Cafes, Hotels And Eateries Of All Kinds.
4058041  16/01/2019
SHELLAGARWAL AND SONS PRIVATE LIMITED
Row House No 5, Green wood, Mashacha Pada, Mira Road East, Thane Thane MH 401107 IN
BUSINESS
ACTIVE
Proposed to be Used
MUMBAI
SERVICES FOR CONSUMPTION OF FOOD AND DRINKS TO HOTELS, BOARD HOUSE OR OTHER ESTABLISHMENT, TRAVEL AGENCIES, REAL ESTATE, TOURIST AGENCIES.
4060784  18/01/2019
TARUN BEHL S/O. SH. ARUN BEHL
TRADING AS M/s. KEBABS & CURRIES COMPANY AT- 446/4, RAJA PARK, JAIPUR, RAJASTHAN
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :16/11/2016
AHMEDABAD
Services for providing food and drink; Temporary accommodation
4061529  19/01/2019
BLCC FUN & FOODS PRIVATE LIMITED
FLAT 2602-PHILOPASS/RODAS ENCLAVE HIRANANDANI ESTATE,THANE - 400607
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Services for providing food and drink; Temporary accommodation
4062356  21/01/2019

TABEER HOSPITALITY PRIVATE LIMITED
R-199, GREATER KAILASH-PART-I, FIRST FLOOR, NEW DELHI-110048.

SERVICE PROVIDERS

Address for service in India/Agents address:

MONIKA SHARMA
C-03, DDA FLATS, GAUTAMPURI NEAR SARITA VIHAR, DELHI-110076

Proposed to be Used

DELHI

SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.
4065993 24/01/2019
AASHITA RESTAURANT & FOOD PRODUCTS PVT. LTD.
DR. MOOSE ROAD, NANDVIHAR BUILDING, OPP. ZILLA PARISHAD OFFICE, NEAR TALAOPALI, THANE (W) – 400601,
MAHARASHTRA, INDIA
Body- incorporate including Private Limited

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.
Used Since :02/12/2013

MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION, CAFE, HOTEL, RESTAURANT,
SNACKS, FAST FOOD SERVICES
AASHITA RESTAURANT & FOOD PRODUCTS PVT. LTD.
DR. MOOSE ROAD, NANDVIHAR BUILDING, OPP. ZILLA PARISHAD OFFICE, NEAR TALAOPALI, THANE (W) – 400601, MAHARASHTRA, INDIA

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS, POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Used Since: 02/12/2013

MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION, CAFE, HOTEL, RESTAURANT, SNACKS, FAST FOOD SERVICES
CARTERS QUICKEATS
4066342   24/01/2019
CARTERS EATMORE
NEAR OCEANIC BUILDING CARTER ROAD, BANDRA (WEST), MUMBAI
PARTNERSHIP FIRM
Address for service in India/Attorney address:
GURUJI & ASSOCIATES
B-83, 3RD FLOOR, DENA BANK BUILDING, NEAR MAYUR PUBLIC SCHOOL, IP EXTN. DELHI-110092
Proposed to be Used
MUMBAI
FOOD AND DRINK SERVICES, HOTELS, RESORT HOTELS, MOTELS, TEMPORARY ACCOMMODATIONS, TRAVEL AGENCY SERVICES FOR THE RESERVATION OF HOTEL ACCOMMODATIONS, SPECIALIZED HOTEL SERVICES RENDERED AS PART OF A PROGRAM FOR FREQUENT HOTEL GUESTS; RESTAURANT, BAR AND COCKTAIL LOUNGE SERVICES; SNACK BAR SERVICES, PROVIDING BANQUET AND SOCIAL FUNCTION FACILITIES FOR SPECIAL OCCASIONS, CATERING FOR THE PROVISION OF FOOD AND BEVERAGES, PROVIDING CONFERENCE, EXHIBITION AND MEETING FACILITIES, RENTAL OF MEETING ROOMS INCLUDED IN CLASS 43
4068627   26/01/2019
AKASH MOHAN KADAM TRADING AS TEA TITH ME
Mitra Sahakar Nagar, Dighi, Pune Alandi Road, Dighi, Pune- 411015
Proprietorship Firm
Address for service in India/Attorney address:
LEGALIEN'T CONSULTANCY SERVICES
Shop No.5, Bandal Capital, Bhusari Colony, Paud Road, Kothrud, Pune-411038, Maharashtra
Proposed to be Used
MUMBAI
Services for Providing Food And Drink, Restaurant.
Big Barrel

4139555  06/04/2019

VIR VIKAS BANSAL
37, Shakespeare Sarani, P.O. Shakespeare Sarani P.S. Shakespeare Sarani, Dist. Kolkata, 700017, West Bengal
Citizen of India

Address for service in India/Attorney address:
RAJAT MALHOTRA
Ideas2IPR, B-115 Chander Nagar, Janak Puri, New Delhi-110058

Proposed to be Used
KOLKATA
Providing food and drink, food outlets, cafes, cafeterias, snack bars, hotels, bars, motels, resorts, restaurants, self service restaurants, fast food restaurants, canteens, coffee shops, ice cream parlours and catering services, temporary accommodation services, included in class 43.
4160655  29/04/2019
BONLON INDUSTRIES LIMITED
7A/39 (12-FIRST FLOOR), WEA CHANNA MARKET, KAROL BAGH, NEW DELHI-110005.
SERVICE PROVIDERS
Used Since : 26/06/2010
DELHI
SERVICES FOR PROVIDING TEMPORARY ACCOMMODATION INCLUDING HOTEL GUEST HOUSES, LODGING AND BOARDING SERVICES.
CAFE INDISOUL

4161600  30/04/2019
ROHIT TARLOK MAHAJAN
A-14/83, PREMLOK PARK, NEAR SKF FACTORY, CHINCHWAD- 411033
cafs, snack-bars, bar services
SOLE PROPRIETOR

Proposed to be Used
MUMBAI
cafés, cafeterias, restaurants, snack-bars, bar services.
4168468   06/05/2019
ARVINDKUMAR MADANSINGH JUNEJA
KHUSIM'S FAST FOOD, G-16, PRIME SHOPPERS, OPP. SAFAL SQUARE, VESU, SURAT - 395007
PROPRIETOR
Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002
Used Since :16/08/2018
AHMEDABAD
PROVIDING OF FOOD, DRINK AND TEMPORARY ACCOMMODATION, RESTAURANT
4185440    23/05/2019
CHINA LODGING HOLDINGS (HK) LIMITED
ROOM1502, 15/F, JAVA, COMMERCIAL CENTER, NO.128 JAVA ROAD, NORTH POINT, HONG KONG
A company incorporated and existing under the laws of Hong Kong
Address for service in India/Attorney address:
SIM & SAN ADVOCATES
176 ASHOKA ENCLAVE PART-III, SECTOR- 35, FARIDABAD, HARYANA.
Proposed to be Used
DELHI
Accommodation bureaux [hotels, boarding houses]; Rental of temporary accommodation; Temporary accommodation reservations; Motels; Rental of meeting rooms; Tourist homes; Retirement homes; Day-nurseries [crèches]; Boarding for animals; Rental of chairs, tables, table linen, glassware.

Transliteration : JU ZI SHUI JING JIU DIAN
4191726  30/05/2019
COMMUNE FOOD WORKS
VILL.- MALSI, DEHRADUN
partnership firm

Address for service in India/Agents address:
ASHISH GARG
H.NO.7/1118, BARTHALA YADGAR, SAHARANPUR, UTTAR PRADESH-247001

Proposed to be Used
DELHI
Restaurant services
PEPPER POT CAFE

4192752  30/05/2019
GAURAV SETHI
SCO No.40, District Commercial Complex, More Market, Sector-56, Gurugram
Proprietor
Address for service in India/Attorney address:
ARENESS ATTORNEYS
13, BASEMENT, ARIHANT NAGAR, PUNJABI BAGH (W), NEW DELHI
Used Since :22/04/2017
DELHI
Services for providing food, drink and temporary accommodation
4194354  01/06/2019
PUNYODAY VYAPAAR PRIVATE LIMITED
P/7/A CIT ROAD, SCH VI M, KOLKATA - 700054
Body Incorporate
Address for service in India/Attorney address:
PRIYADARSHAN KUMAR
3C, Blossom Heights, Kalipark, Bablatala, Rajarhat Main Road, Kolkata - 700 136

Proposed to be Used
KOLKATA
Services for providing food, drink and temporary accommodation
4194437  01/06/2019
MANOJ S. SHARMA
A1-604, San Martin, Madrid County, VasnaBhayali Road, Vadodara – 391410, Gujarat, India
Individual
Address for service in India/Attorney address:
CHETANABEN LANGA
B/2, AVON FLATS, B/H. AMARDEEP SCHOOL, CHANDRA NAGAR, PALDI, AHMEDABAD-380007
Proposed to be Used
AHMEDABAD
Hotels, Restaurants included in Class 43
4194438   01/06/2019
MANOJ S. SHARMA
A1-604, San Martin, Madrid County, VasnaBhayali Road, Vadodara – 391410, Gujarat, India
Individual
Address for service in India/Attorney address:
CHETANABEN LANGA
B/2, AVON FLATS, B/H. AMARDEEP SCHOOL, CHANDRA NAGAR, PALDI, AHMEDABAD-380007

Proposed to be Used
AHMEDABAD
Hotels, Restaurants included in Class 43
ANNAMMA MATHEW EBENEGER W/O. DR. MATHEW EBENEGER
TRADING AS M/s. CHHAYA CAFE AT - 11, BIRGIR WALE, RAJPUR- 248009
Proprietorship Firm

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used

DELHI
Hotels, Cafés, Hotel accommodation services, Hotel restaurant services, Resort hotel services, Hotel catering services, Hotel room booking services, Booking of hotel accommodation, Hotels, hostels and boarding houses, holiday and tourist accommodation, Services for providing food and drink; Temporary accommodation, Reservation of temporary accommodation in the nature of holiday homes, Private members dining club services, Private members drinking club services, Night club services [provision of food], Club services for the provision of food and drink, Pubs.
DU HOMES
4198055  05/06/2019
RAJAT SHARMA
5389/6, New Chandrajal Juwahar Nagar, North Delhi-110007
Temporary Accomodations
PROPRIETORSHIP
Proposed to be Used
DELHI
TEMPORARY ACCOMODATION AND SERVICES FOR PROVIDING FOOD AND DRINK
Proposed to be Used

DELHI

Charitable services, namely, providing food and drink for children with special needs; Charitable services, namely, providing food and drink in child day-care centers; Providing day-care services for the elderly, namely, providing food and drink; Providing food and drink catering services for fair and exhibition facilities; Consultancy services in the field of food and drink catering; Provision of food and drink as part of hospitality services; Providing food and drink catering services for exhibition facilities; Providing food and drink catering services for convention facilities; Catering services for the provision of food and drink; Providing food and drink as part of hospitality services; Services for providing food and drink, and temporary accommodation; Mobile cafe services for providing food and drink; Providing food to needy persons [charitable services]; Fast food and non-stop restaurant services; Take away food and drink services; Take-away food and drink services; Services for providing food and drink; Takeaway food and drink services; Take-away fast food services; Take away food services; Take-away food services; Fast-food restaurant services; Takeaway food services; Food decorating services; Food preparation services; Restaurant services; Delicatessens [restaurants]; Okonomiyaki restaurant services; Udon restaurant services; Soba restaurant services; Tourist restaurant services; Restaurant information services; Restaurant reservation services; Providing restaurant services; Café and restaurant services; Restaurant and café services; Restaurant and catering services; Restaurant and cafe services; Hotel and restaurant services; Hotel, restaurant, cafe-restaurant and bar services; Hotel, restaurant, café-restaurant and bar services; Reservation of restaurants; Self-service restaurants; Sushi restaurant services; Tempura restaurant services; Washoku restaurant services; Mobile restaurant services; Japanese restaurant services; Spanish restaurant services; Ramen restaurant services; Restaurants featuring home delivery
4199081  06/06/2019
FOOD ART HOSPITALITY PVT. LTD.
KD-153, Pitam Pura, Near Kohat Enclave Metro Station, Delhi- 110034.
A Company incorporated under the Companies Act, 1956 with limited liability.
Proposed to be Used
DELHI
PROVIDING OF FOOD, DRINK & CATERING SERVICES.
4199993    07/06/2019
M/S. B. G. CHITALE
Bhilawadi Station, Tal. Palus, Dist. Sangali – 416 303, Maharashtra, India
Partnership firm
Address for service in India/Attorney address:
ASHISH KHERKAR
Bhate & Ponkshe 12, Venumadhav Apts, 104/7, Off Lane No.14, Prabhat Road, Pune, 411004, M.S, India +91-20-25437021,25437022
Used Since :21/03/2011
To be associated with:
4157763, 4157768
MUMBAI
Services for providing food and drink, cafeteria services, hotels, restaurants, catering services
CITY PARK RESORTS
4202159  10/06/2019
MURTI HOSPITALITY PVT. LTD.
trading as ;MURTI HOSPITALITY PVT. LTD.
KH. NO. 86/11/1, VILLAGE GHEVRA (NEAR HIRAN KUDNA MOR) NEW DELHI - 110041
SERVICES
Address for service in India/Agents address:
M.K.GUPTA TRADE MARKS CO.
A-73, III FLOOR, SILVER COMPLEX, ABOVE MAHARANI JEWELLERS, MAIN VIKAS MARG, GURU NANAK PURA, DELHI.
Used Since :23/06/2014
To be associated with:
1935098
DELHI
PROVIDING OF FOOD AND DRINKS TEMPORARY ACCOMMODATION.
4203835 12/06/2019
RHR HOTELS PRIVATE LIMITED
27, RHR BUILDINGS, COIMBATORE 641018
Body Incorporate

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010
Used Since :01/01/2007

CHENNAI
Hotels, Fast-food restaurant services, Food and drink catering, Food preparation, Takeaway food services, Preparation of food and beverages, Provision of food and beverages, Food preparation for others on an outsourcing basis, Juice bars, Juice bar services, Cafeterias, Restaurant services
4203848 12/06/2019
RHR HOTELS PRIVATE LIMITED
27, RHR BUILDINGS, COIMBATORE 641018
Body Incorporate

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010
Used Since :24/11/1939

CHENNAI
Hotels, Fast-food restaurant services, Food and drink catering, Food preparation, Takeaway food services, Preparation of food and beverages, Provision of food and beverages, Food preparation for others on an outsourcing basis, Juice bars, Juice bar services, Cafeterias, Restaurant services
4204144 12/06/2019
ASHISH MAHENDRA MEHTA
21-A, VAIBHAV, 80, BHULABhai DESAI ROAD, MUMBAI 400 026, INDIA
AN INDIAN NATIONAL
Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.
Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD, DRINK AND BEVERAGES; HOTEL, MOTEL AND RESTAURANT SERVICES;
HOSPITALITY SERVICES; SELF-SERVICE RESTAURANTS, SNACK BARS, COFFEE AND TEA BARS; CANTEEN
SERVICES, CAFE AND CAFETERIA SERVICES; FAST FOOD SERVICES AND TAKE AWAY FOOD SERVICES; ICE-CREAM
PARLOURS; BAR SERVICES; CATERING SERVICES; CONTRACT FOOD AND BEVERAGE SERVICES; PROVIDING
TEMPORARY ACCOMMODATION AND MEETING ROOMS; LODGING SERVICES; RENTAL OF TENTS AND
TRANSPORTABLE BUILDINGS; RENTAL OF CHAIRS, TABLE, TABLE LINEN, GLASSWARE; PROVIDING BANQUET AND
SOCIAL FUNCTION FACILITIES FOR SPECIAL OCCASIONS; PROVIDING CAMPGROUND FACILITIES.
4204185    12/06/2019

KHALEEL AHMED KHAN
Plot No: 5-231, Road No-13, Deepthi Sri Nagar Park, Deepthi Sri Nagar Chandanagar, Tirumalagiri, Miyapur, Hyderabad-500049, Telangana, India
Individual.

Address for service in India/Attorney address:
MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain's Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008, Telangana, India.

Used Since :01/04/2016

CHENNAI
Services for providing food and drink; temporary accommodation.
ENSOEURASIA

4204374  12/06/2019
MABEL'S GROUP LLP
F-2, RED STAR BUILDING, DANDI SWAMI ROAD, LUDHIANA-141001 (PB.)
LIMITED LIABILITY PARTNERSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Proposed to be Used
DELHI
Providing Food & Drink, Restaurant Services, Fast-food Restaurant Services, Take-away Food Services, Self-Service Restaurants, Snack-bar Services, Food & Drink Catering, Cafes, Lounges & Ice Cream Parlours.
4204960  13/06/2019
NAMIT KATARIA
75-C PHASE -3, POCKET-D, DEEP ENCLAVE , ASHOK VIHAR, NEW DELHI- 110052
INDIVIDUAL FIRM
Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, IST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6
Proposed to be Used
DELHI
Restaurant, bar and catering services, Hotel, restaurant, cafe and bar services, Restaurants (Self-service -), Bars, Bar services, Wine bars, Snack-bars, Juice bars, Dairy bar services, Bar and catering services, Café, Canteens, Catering services for company cafeterias, Services for providing food and drink, Serving food and drink in restaurants and bars, Fast-food restaurant services
4205352  13/06/2019
SATYANARAYAN PAROTHA HOUSE
N. H. NO. 8, NR. R. J. PETROL PUMP, VASAD ROAD, TA & DIST - ANAND. GUJARAT – INDIA.
Proprietorship Firm
Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat
Used Since :30/11/1994
AHMEDABAD
RESTAURANT SERVICES, SERVICES FOR PROVIDING FOOD AND DRINK IN CLASS 43.
JAYDEEP PANKAJBHAI MAJITHIA
8, DHIRAJ AVENUE, HIRABAUG, AMBAWADI, AHMEDABAD - 380 006 - GUJARAT.

Proposed to be Used

AHMEDABAD

PROVIDING OF RESTAURANTS SERVICES, CAFES SERVICES, CATERING SERVICES, CANTEENS AND SUCH OTHER SERVICES FOR PROVIDING FOOD AND DRINK INCLUDED IN CLASS 43
THIRSTDAY

4206211  14/06/2019
KAVURI NITHISH CHANDRA
7-5-160, 10 OCEAN VIEW EXTENSION LAYOUT, PANDURANGAPURAM NEAR SBI KOHINOOR, VISAKHAPATNAM - 530003

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI

RESTAURANT SERVICES; SERVICES FOR PROVIDING FOOD AND DRINK; DINING AND BANQUET SERVICES; COCKTAIL AND LOUNGE SERVICES; SERVICES RELATING TO CATERING AND HOSPITALITY; FAST FOOD RESTAURANTS, Café services
4206277  14/06/2019
IRFANUL HAQUE PULAKKUTH PARAMBA
SOLACE, AREEKODE PO, MALAPPURAM DT, KERALA, PIN 673639
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Providing food and drink in restaurants and bars, Services for providing food and drink, and temporary accommodation.
4206286 14/06/2019
MISTINN TOURS AND TRAVELS (OPC) PRIVATE LIMITED
20/23, PUTHUPARAMBIL HOUSE, NEAR ANAPPARA PALAM, CHULLIODE, WAYANAD, KERALA - 673592
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Booking of hotel accommodation, Agency services for booking hotel accommodation, Booking services for hotels,
Booking of temporary accommodation, Providing travel lodging information services and travel lodging booking agency
services for travelers
4206564    14/06/2019
PRATHAM KETANKUMAR PATEL
C-52,ZODIAC ASTER,BODAKDEV,OPP AHMEDABAD INTERNATIONAL SCHOOL,AHMEDABAD,GUJARAT-380015
CAFE AND RESTAURANT
INDIVIDUAL
Proposed to be Used
AHMEDABAD
Services for providing food and drink; temporary accommodations
Proprietor  

HIMANSHU PAWAR  
H,No- 2447 Sector-7A, Faridabad, Haryana - 121006  

Address for service in India/Attorney address:  
POOJASHREE  
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu  

Proposed to be Used  
DELHI  
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION, RESTAURANT SERVICES
NSAG HOSPITALITY LLP.
191/1 RABINDRA ROAD, NOAPARA, BARASAT, KOLKATA- 700125, WEST BENGAL, INDIA.
A LIMITED LIABILITY PARTNERSHIP FIRM

Address for service in India/Attorney address:
MITRA & ASSOCIATES
FIRST FLOOR, PARIVAR APPARTMENT, ABOVE AMUL SHOP, NEAR WEBEL, RAJARHAT, KOLKATA 700 135, WEST BENGAL, INDIA.

Used Since: 29/08/2017

KOLKATA
RESTAURANT SERVICES.
Trade Marks Journal No: 1914 , 12/08/2019            Class 43

4207867  15/06/2019
MITA DAS
1,KK ROYCHOWDHURY ROAD, MAILING ADDRESS- 3 KK ROYCHOWDHURY ROAD. SAKHER BAZAR. KOLKATA. 700008.
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Services for providing food and drink; Temporary accommodation
4208042  16/06/2019
YUPP FOODS PRIVATE LIMITED
15, Gulsen E Equbal Society, Nr. Haider Nagar, Juhapura, Ahmedabad - 380055
PRIVATE LIMITED COMPANY
Proposed to be Used
AHMEDABAD
PROVIDING FOODS & DRINK, SNACK-BARS, CAFES, CAFETERIAS, SNACK, HOTEL, RESTAURANTS, SELF SERVICE
RESTAURANTS, FAST FOOD RESTAURANTS, RESTAURANT CHAIN, TEMPORARY ACCOMMODATION, BAR SERVICES,
TOURIST INN SERVICES, RESORT LODGING SERVICES AS INCLUDED IN CLASS 43
4208794    17/06/2019

NESCO LTD.
NESCO CENTER, WESTERN EXPRESS HIGHWAY, GOREGAON (EAST) MUMBAI 400 063
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
PROVIDING FAIR AND EXHIBITION FACILITIES; ROOM RENTAL FOR EXHIBITIONS; PROVIDING CONFERENCE AND MEETING FACILITIES; HOSPITALITY SERVICES; PROVIDING GENERAL PURPOSE FACILITIES FOR EXHIBITIONS, TRADE SHOWS AND BUSINESS CONFERENCES.
HOBBY & LIFESTYLE INDIA

4208803  17/06/2019
NESCO LTD.
NESCO CENTER, WESTERN EXPRESS HIGHWAY, GOREGAON (EAST) MUMBAI 400 063
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI

PROVIDING FAIR AND EXHIBITION FACILITIES; ROOM RENTAL FOR EXHIBITIONS; PROVIDING CONFERENCE AND MEETING FACILITIES; HOSPITALITY SERVICES; PROVIDING GENERAL PURPOSE FACILITIES FOR EXHIBITIONS, TRADE SHOWS AND BUSINESS CONFERENCES.
4208808    17/06/2019
MS. JESSICA KHERA
A-62, FIRST FLOOR, RAMPRASTHA COLONY, SAHIBABAD, CHANDER NAGAR, GHAZIABAD, U.P.-201011
INDIVIDUAL
Address for service in India/Attorney address:
ONLINE TRADE MARK CO.
7259, SHOP NO.4, PREM NAGAR SHAKTI NAGAR, DELHI-110007
Proposed to be Used
DELHI
Services for providing food and drink, Temporary accommodation, restaurant.
RASHID.P.T
trading as ;LADHEED CATERING
THAHDHEEMUL ULSOOR, MADDRASSA QUATERS,KUNJIPALLI, PUZHADI, KANNUR, KANNUR.DT, KERALA STATE, PIN-670016
SERVICES PROVIDER
SOLE PROPRIETOR
Address for service in India/Agents address:
BIJU JOHN
CORDIALCODE, CHUNGATHARA P.O., NILAMBUR ( VIA ), MALAPPURAM DIST., KERALA - 679 334.
Proposed to be Used
CHENNAI
PROVIDING OF FOOD & DRINK CATERING SERVICE.
Boarding Pass

4208821  17/06/2019
IMPERATIV HOSPITALITY PVT. LTD.
90, Bangla Sahib Road, New Delhi-110001
A Company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
ACTIVE REGISTRATION SERVICE.
12/ 23, 2ND FLOOR, WEST PATEL NAGAR, NEW DELHI- 110 008.

Proposed to be Used
DELHI
Services for Providing Food and Drink; Temporary accommodation; Hotel Services.
REKHA PAL TRADING AS R.N. FOOD COURT COMPANY
HOUSE NO. 215, SUNIL NAGAR, BADI HAIBOWAL, LUDHIANA-141001 (PB.)
PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since: 01/05/2019

DELHI
Providing Food & Drink, Restaurant Services, Fast-food Restaurant Services, Take-away Food Services, Self-Service Restaurants, Snack-bar Services, Food & Drink Catering, Cafes, Lounges & Ice Cream Parlours.
4208981  17/06/2019
MGJ RESTAURANTS INDIA PRIVATE LIMITED
H NO - 330 HARIJAN BASTI VILL PATPAR GANJ DELHI NEW DELHI 110091 IN
BODY INCORPORATE
Address for service in India/Attorney address:
MOHAMMAD BILAL
944 GALI NO. 4, JHARKHANDI ROAD, BHOLA NATH NAGAR SHAHDARA DELHI 110032

Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK.
4208982  17/06/2019
MGJ RESTAURANTS INDIA PRIVATE LIMITED
H NO - 330 HARLIAN BASTI VILL PATPAR GANJ DELHI NEW DELHI 110091 IN
BODY INCORPORATE

Address for service in India/Attorney address:
MOHAMMAD BILAL
944 GALI NO. 4, JHARKHANDI ROAD, BHOLA NATH NAGAR SHAHDARA DELHI 110032

Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK.
Trade Marks Journal No: 1914, 12/08/2019 Class 43

4208985 17/06/2019
VIVREDEALS MEDIA PRIVATE LIMITED
1-A, JAWAHAR NAGAR COLONY, NEAR FCI GODOWN, TONK ROAD, JAIPUR, RAJASTHAN
BODY INCORPORATE
Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021

Proposed to be Used

AHMEDABAD
HOTEL SERVICES, RESORT HOTEL SERVICES, HOTEL AND RESTAURANT SERVICES, PROVIDING FOOD AND
BEVERAGES, HOTEL ACCOMMODATION SERVICES, BOOKING OF TEMPORARY ACCOMMODATION IN HOTELS AND
BOARDING HOUSES, TAKE-AWAY FOOD SERVICES, TAKE-AWAY FOOD AND DRINK SERVICES, HOTEL, RESTAURANT
AND BAR SERVICES, PROVIDING RATINGS AND REVIEWS OF RESTAURANT, RESTAURANTS FEATURING HOME
DELIVERY, PROVIDING FOOD AND DRINKS IN INTERNET CAFÉS UNDER CLASS 43.
4209091  17/06/2019
PRAMIL JINDAL
503, ARADHANA APPARTMENTS, R.K. PURAM, SECTOR -13, NEW DELHI-110066
An Indian Citizen.
Address for service in India/Attorney address:
N. MAHABIR
Litmus Legal, 405, Mercantile House, 15, Kasturba Gandhi Marg, New Delhi - 110001

Proposed to be Used
To be associated with:
2611520
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION IN FORM OF SERVICE APARTMENTS AND OFFICES.
4209172  18/06/2019
TIRTH JIGNESH VYAS
B-1002, SARANSH AMBIENCE, NR JIVRAJ MEHTA HOSPITAL ROAD, JIVRAJPARK, AHMEDABAD-380051, GUJARAT, INDIA
Individual
Address for service in India/Attorney address:
MAULIK BHAVSAR & ASSOCIATES
702, SATYAM TOWER, OPP. BHAGYODAY CO. OPERATIVE BANK, VIKASGRUH ROAD, PALDI, AHMEDABAD 380007, GUJARAT
Used Since :01/06/2019
AHMEDABAD
Cafe, cafeteria and restaurant services
4209347   18/06/2019
M/S KRISHNA MOTELS
Adityapur, Tata kandra main road, Jamshedpur, seraikela kharsawan, Jharkhand- 831013, India.
TRADING AS KRISHNA MOTELS.

Address for service in India/Agents address:
IDEAL TRADE MARK SERVICES.
18, N.S. ROAD, 1ST FLOOR, KOLKATA - 700 001, WEST BENGAL, INDIA.
Used Since :01/07/2017

KOLKATA
Providing Services Of Food, Drink And Temporary Accommodation (Hotel, Resort, Restaurant And Bar).
KATH

4209476  18/06/2019
MR. HEMANT SHARMA
RZ-I-30, WEST SAGARPUR, NEW DELHI-110046
individual

Address for service in India/Attorney address:
TMR SOLUTIONS
M - 10, ANUPAM BHAWAN COMMERCIAL COMPLEX, ADADPUR, DELHI - 110033

Proposed to be Used
DELHI
Services for providing food and drink; Temporary accommodation.
4209644  18/06/2019
DENALI EPICURE AND EVENTS PRIVATE LIMITED
Denali Epicure and Events Private Limited, DivyaSree Technopolis, Off Airport Road, Yemlur Road, Bengaluru-560037, Karnataka, India
Small enterprises

Address for service in India/Attorney address:
KRS LAW CHAMBERS
LEVEL 15, CONCORDE TOWERS, UB CITY, 1 VITTAL MALLYA ROAD, BANGALORE-560 001.

Used Since :08/06/2016

CHENNAI

Services provided by persons or establishments whose aim is to prepare food and drink for consumption
4209725  18/06/2019
ANUSHREE AGARWAL
A-604, Umaid Heritage, Palace Road, Ratanada, Jodhpur - 342001, Rajasthan
A citizen of India
Address for service in India/Attorney address:
OBHAN & ASSOCIATES
N 94 Second Floor Panchshila Park New Delhi 110017 India
Used Since:28/10/2013

AHMEDABAD
Arrange and make available hotel accommodation, food and drinks for guests for weddings, events and corporate parties; take hotel and hostel accommodation on behalf of guests for weddings, corporate events; arrange travel agencies and tourism facilities; arrange travel through taxi, bus, train or air for weddings and corporate events; arrange music and discotheque services for weddings, corporate events
**TWD**

4209728  18/06/2019  

ANUSHREE AGARWAL  
A-604, Umaid Heritage, Palace Road, Ratanada, Jodhpur - 342001, Rajasthan  
A citizen of India  

Address for service in India/Attorney address:  
OBHAN & ASSOCIATES  
N 94 Second Floor Panchshila Park New Delhi 110017 India  

Used Since : 28/10/2013  

AHMEDABAD  

Arrange and make available hotel accommodation, food and drinks for guests for weddings, events and corporate parties; take hotel and hostel accommodation on behalf of guests for weddings, corporate events; arrange travel agencies and tourism facilities; arrange travel through taxi, bus, train or air for weddings and corporate events; arrange music and discotheque services for weddings, corporate events
Theme Weavers Designs

4209731  18/06/2019

PRERANA SAXENA
A-604, Umaid Heritage, Palace Road, Ratanada, Jodhpur - 342001, Rajasthan
A citizen of India

Address for service in India/Attorney address:
OBHAN & ASSOCIATES
N 94 Second Floor Panchshila Park New Delhi 110017 India
Used Since :28/10/2013

AHMEDABAD

Arrange and make available hotel accommodation, food and drinks for guests for weddings, events and corporate parties; take hotel and hostel accommodation on behalf of guests for weddings, corporate events; arrange travel agencies and tourism facilities; arrange travel through taxi, bus, train or air for weddings and corporate events; arrange music and discotheque services for weddings, corporate events
NIRA HOSPITALITY LLP
44 F/9, Second Floor, Rajendra Complex, Kishangarh, Vasantkunj, New Delhi-110070
Limited Liability Partnership

Address for service in India/Attorney address:
SMART BRAIN
A-98, Lower Ground Floor, Chittaranjan Park, Near Greater Kailash Metro Station, New Delhi-110019

Proposed to be Used
DELHI
Hospitality Services (Accomodation, Food and Drink)
4209817  18/06/2019
RUPTUB SOLUTIONS PRIVATE LIMITED
AMR Tech Park 1, First Floor, IT Industry, Nagarathpura, Hosur Road, Bangalore-560025 (Karnataka)
RUPTUB SOLUTIONS PRIVATE LIMITED
Address for service in India/Attorney address:
MAKYAM KALPANA NAVEEN
C/O.I-WIN IP SERVICES, Flat No.202, SriSivaRamakrishna Mansion, Above SBI BANK, Kamalaprasana Nagar,Allwyn Colony,Kukatpally, Hyderabad-72,Telengana,
Used Since :01/12/2018
To be associated with:
2989668, 2989670
CHENNAI
Services for providing food and drink; Temporary accommodation
FOX HARRIS

4209913    18/06/2019
GREEN OAK HOTEL MANAGEMENT PTE. LTD.
168 Robinson Road, #30-01 Capital Tower, Singapore 068912.
A company incorporated under the laws of Singapore.

Address for service in India/Attorney address:
K & S PARTNERS
C-915, Kailas Business Park, Hiranandani Link Road, Parksite, Vikhroli (West), Mumbai - 400079, India

Proposed to be Used

MUMBAI
Accommodation bureaux (hotels, boarding houses); provision of temporary accommodation; rental of temporary accommodation; booking of temporary accommodation; temporary accommodation reservation services; restaurant, bar and catering services; banqueting services; hotel services; provision of food and drink; information services relating to provision of temporary accommodation; information services relating to hotel services; advisory and consultancy services relating to provision of temporary accommodation; advisory and consultancy services relating to hotel services; arranging, letting and rental of holiday accommodation; holiday lodging and accommodation reservations; room hire; provision of conference facilities; provision of facilities for conventions and exhibitions; information, advisory and consultancy services relating to the aforesaid services; child-care services; day care services for children; day-care centres (day-nurseries); all of the above services also provided on-line from a computer database or the Internet.
4209941  18/06/2019
CNS HOSPITALITY PVT LTD
113, JAORA COMPOUND, FLAT NO-201, GOKUL NIWAS, INDORE, 452001
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Services for providing food and drink; Temporary accommodation
4210036  18/06/2019
TRIPO TO TRAVEL PRIVATE LIMITED
D-58, Basement, Kalkaji, New Delhi, India-110019
A private limited company incorporated under the laws of India.

Address for service in India/Attorney address:
ANIRUDH RASTOGI
GROUND FLOOR, B-99, GULMOHAR PARK, NEAR GULMOHAR MARKET, NEW DELHI - 110049

Proposed to be Used
To be associated with:  
2890338, 2890339

DELHI
Provision of information, ratings, reviews, recommendations, bookings, reservation services for restaurants, bars, clubs, cafes, hotels, guides and eateries of all kinds throughout the internet.
DAFTARWALE SAHAB

4210325   18/06/2019

ALI AKBAR'S RESTAURANT'S AND CATERING PRIVATE LIMITED
H. NO. 3-6-106, Flat No. 301, Queens Court Apartment, Himayatnagar, Hyderabad-500029, Telangana, India
MSME Registered Company.

Address for service in India/Attorney address:
MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain's Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008, Telangana, India.

Used Since :11/02/2019

CHENNAI

Coffee shops, cafés, cafeteria services, teahouse services, services for providing food and drink, temporary accommodation.
SS ENTERPRISES
8-2-293/82/A/1125, First floor, Road No.36, Jubliee hills
Active
Address for service in India/Attorney address:
DEEPIKA Y MAROO
101 SSKC Rockside Apartment Filmnagar Hyderabad
Used Since :02/05/2017
CHENNAI
restaurant services, food and beverage service, mobile food service, restaurant without bars.
4211060  19/06/2019
MAYURESHWAR FOODS (PROPRIETOR: VAISHALI GAIKWAD)
B414, Mahaveer Regal Apartment, Basavanna Nagar Main Road, Hoodi, Whitefield, Bangalore - 560048, Karnataka
Proprietorship Firm

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.RESTAURANT SERVICES
4211162  19/06/2019
UP HOTELS CLARKS LTD
1/42, BANARAS HOUSE BUILDING, DDA LSC GURU RAVI DASS MARG, KALKAJI, NEW DELHI - 110019
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.

Used Since :01/04/2016

To be associated with:
2659987

DELHI
hotels and restaurants, services for providing food and drink, temporary accommodation and hospitality services.
421163    19/06/2019
UP HOTELS CLARKS LTD
1/42, BANARAS HOUSE BUILDING, DDA LSC GURU RAVI DASS MARG, KALKAJI, NEW DELHI - 110019
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT
Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.
Used Since :01/05/2013
To be associated with:
2659985, 2659986
DELHI
hotels, rest rooms, restaurants and hospitality services.
EARTHY BREWS

4211723    20/06/2019

VRINDA VISWANATHAN
#402, ASWINI BLOCK, ASWANI SITARA APTS CHANDAPURA-ANEKAL ROAD
RAMAKRISHPURUR,BENGALURU,KARNATAKA,562106

PROPRIETOR

Address for service in India/Attorney address:
ELIZABETH SUBASH
3-19,Santhome Estate,Ajri,Kundapura,udupi-576283,karnataka,india

Proposed to be Used
CHENNAI

Services for providing food and drink; temporary accommodation.
4211759  20/06/2019
BOND COFFEE PRIVATE LIMITED
M-29, 1st Floor, Greater Kailash Market, Part-I, New Delhi - 110048
COMPANY
Address for service in India/Attorney address:
RAJNEESH SOOD
B-82, IIND FLOOR NARAINA VIHAR NEW DELHI-28
Proposed to be Used
DELHI
Services for providing food and drinks
4211811   20/06/2019
S. PRADEEP
Old No. 6/4, New No. 20/4, Srinivasan Apartments, Srinivasan Street, Saligramam, Chennai - 600093
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Hotels, Fast-food restaurant services, Food and drink catering, Food preparation, Takeaway food services, Preparation of food and beverages, Provision of food and beverages, Food preparation for others on an outsourcing basis, Juice bars, Juice bar services, Cafeterias, Restaurant services
CHAATABLE

4212284   20/06/2019
TOUCHWOOD ENTERTAINMENT LIMITED
PLOT NO. 645, NEAR EPT BLOCK, SAROJINI NAGAR, NEW DELHI
A COMPANY INCORPORATED UNDER THE LAWS OF INDIA

Address for service in India/Attorney address:
SONIA MADNANI
6/1, TEJ NAGAR KAMLA NAGAR, AGRA-282005

Proposed to be Used
DELHI
SERVICES OF RESTAURANTS, HOTELS, CAFES, CAFETERIA, SNACKS BAR, CANTEEN, FOOD TAKEAWAY AND FOOD & DRINKS INCLUDED IN CLASS-43.
4212453  20/06/2019
MAYERS FOODS AND BEVERAGES PRIVATE LIMITED
206-A, GULBERG COLONY, SECTOR-2, HYDERPORA, SRINAGAR- 190014, JAMMU AND KASHMIR, INDIA
DIRECTOR-KALEEM FAIZ MAYER
Address for service in India/Attorney address:
PRIYA CONSULTANCY & REGISTRATION CO.
H. NO.-87, KAILASH PARK, ARTHLA, MOHAN NAGAR, GHAZIABAD, U.P.

Proposed to be Used
DELHI
RESTAURANTS, RESTAURANT SERVICES, FAST FOOD RESTAURANTS, SELF-SERVICE RESTAURANTS.
AHIR ISHWARLAL RAVJIBHAI TRADING AS HOTEL GIRIRAJ KATHIYAWADI
GROUND FLOOR, SHOP No. 5,6,7 & 8, NATRAJ COMPLEX, N. H. No - 8, GUNJAN G.I.D.C., VAPI - 396 195, Gujarat, India
INDIVIDUAL

Address for service in India/Attorney address:
NAVDEEP & ASSOCIATES
B - 13, NEW YOGESHWAR SOCIETY, NR. PARAS PRABHU SOCIETY, OPP. VISHAL NAGAR, ISANPUR, AHMEDABAD - 382443, GUJARAT

Used Since : 30/04/2004

To be associated with:

AHMEDABAD
SERVICES RELATING TO PROVIDING OF FOODS, DRINKS AND TEMPORARY ACCOMMODATION.

Transliteration : HOTEL GIRIRAJ KATHIYAWADI
4212729  21/06/2019
Lifeheal Foods Lab Private Limited
2nd Floor, Shop No. 26 & 27, JMD Regent Arcade, MG Road, Village Sikadarpur, Ghosi, Haryana, Gurgaon - 122002, India.
A company organized and existing under the Indian Companies Act.

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.
Used Since :03/04/2019

DELHI
Restaurant services; Supplying of meals for immediate consumption; Food and drink catering; Providing information in the field of recipes and cooking from a computer database.
4212790  21/06/2019
ATULKUMAR DHIRUBHAI PRAJAPATI
A 701, ISHAN APPARTMENT VASHI FALIYA, HALAR ROAD, VALSAD, GUJARAT- 396001
Proprietor
Address for service in India/Attorney address:
ARPIT PAREKH
B405, NEW VARDHMAN CHS, SODAWALA LANE, BORIVALI WEST
Proposed to be Used
AHMEDABAD
Providing Cafeteria services, restaurant services, snack-bar services
Trademarks Journal No: 1914, 12/08/2019  Class 43

4212838  21/06/2019
AJITH KUMAR.V
MEDAYILVEEDU, TC 25/1424, S.S KOVIL ROAD, GPO, TRIVANDRUM, KERALA-695001
PROPRIETORSHIP
Address for service in India/Attorney address:
EXCELLA GLOBAL SOLUTIONS
TC:17/1254 (20), SL COMPLEX, OPP.SK HOSPITAL, EDAPAZHINJI, TRIVANDRUM-695006.
Used Since :11/10/2018
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK.
MR. N. NARENDRA RAM,
# 8-3-898/10, F No. 201, KLN Enclave, Nagarjuna Nagar, Sri Nagar colony, Hyderabad - 500 004

Service Provider

Address for service in India/Attorney address:
G. PARAMESH
FLAT-G, RAJUS SERENITY #1, NEW NATRAJPURAM, AYYAVOO NAIDU COLONY, AMINJIKARAI, CHENNAI-600 029.

Proposed to be Used

CHENNAI

RESTAURANTS; SERVICES FOR PROVIDING FOOD AND DRINK; CAFE; CATERING SERVICES.
Trade Marks Journal No: 1914 , 12/08/2019           Class 43

4212911    21/06/2019
ASHOK NANA GAIKWAD
trading as :HOT DOT
36/2523, ABHYUDAYA NAGAR, PAREL TANK ROAD, KALACHOWKI , MUMBAI- 400033
A INDIAN NATIONAL

Proposed to be Used

MUMBAI
CATERING SERVICES, READY TO EAT FOOD SERVICES
4212926  21/06/2019
VIVEK JAGDISHLAL MUNDRA, ADITYA ALOK MUNDRA
trading as ;EXCELLENZE HOSPITALITY LLP
301, SIMRAN PLAZA, 3RD AND 4TH ROAD CORNER, KHAR (WEST) MUMBAI 400052.

Proposed to be Used
MUMBAI
HOTEL RESERVATIONS, HOTEL CATERING SERVICES, HOTEL RESTAURANT SERVICES, HOTEL ACCOMMODATION SERVICES, RESORT LODGING SERVICES, RESORT HOTELS, FOOD AND DRINK CATERING
4212927    21/06/2019
VIVEK JAGDISHLAL MUNDRA, ADITYA ALOK MUNDRA
trading as ;EXCELLENZE HOSPITALITY LLP
301, SIMRAN PLAZA, 3RD AND 4TH ROAD CORNER, KHAR (WEST) MUMBAI 400052.

Proposed to be Used
MUMBAI
HOTEL RESERVATIONS, HOTEL CATERING SERVICES, HOTEL RESTAURANT SERVICES, HOTEL ACCOMMODATION SERVICES, RESORT LODGING SERVICES, RESORT HOTELS, FOOD AND DRINK CATERING.
4213140  21/06/2019
KOOTTUKARUDE KADA
Aayilyam, Payattuvilla, Payattuvilla P.O, Kottukal (Part), Thiruvananthapuram, Kerala – 695501, India
Partnership Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used

CHENNAI
Hotels, Fast-food restaurant services, Food and drink catering, Food preparation, Takeaway food services, Preparation of food and beverages, Provision of food and beverages, Food preparation for others on an outsourcing basis, Juice bars, Juice bar services, Cafeterias, Restaurant services
SAMLAKHAN
4213334   21/06/2019
INDIAN BANQUET VENTURES PRIVATE LIMITED
trading as ;INDIAN BANQUET VENTURES PRIVATE LIMITED
5-9-774,GUNFOUNDRY, HYDERABAD- 500 001 TELANGANA STATE.
SERVICE PROVIDER
A COMPANY INCORPORATED IN INDIA UNDER THE INDIAN COMPANIES ACT.1956
Address for service in India/Agents address:
V.K. SINHA.
5-9-93, 2ND FLOOR, NO.208, SHAKTI CHAMBERS, NAMPALLY, HYDERABAD - 500 001, A.P.
Proposed to be Used
CHENNAI
SERVICES RELATED TO PROVIDING FOOD,DRINKS, HOTEL, RESTAURANTS, EATERIES, FAST FOOD AND TAKEAWAY JOINTS.
AHARVEDA JUICE

4213364   21/06/2019
HARISH G. SHETTY
A-5, Shalimar Apartments, S. V. Road, Andheri (West), Mumbai – 400 058.
SINGLE APPLICANT

Address for service in India/Attorney address:
VISHESH AND ASSOCIATES
301/302, A-WING, 3RD FLOOR, SHAHEEN CHAMBERS, DAWOOD BAUG, OPP. PEARL HERITAGE, ANDHERI (WEST),
MUMBAI - 400 058.

Proposed to be Used
To be associated with:
4162631

MUMBAI
Restaurant services providing food and drink, hotel services, fast food center, food lounge, hospitality services relating to
hotels and restaurants
AHARVEDA ORGANIC

4213368  21/06/2019
HARISH G. SHETTY
A-5, Shalimar Apartments, S. V. Road, Andheri (West), Mumbai – 400 058.
SINGLE APPLICANT

Address for service in India/Attorney address:
VISHESH AND ASSOCIATES
301/302, A-WING, 3RD FLOOR, SHAHEEN CHAMBERS, DAWOOD BAUG, OPP. PEARL HERITAGE, ANDHERI (WEST), MUMBAI - 400 058.

Proposed to be Used

To be associated with:
3578734, 4162631

MUMBAI
Restaurant services providing food and drink, hotel services, fast food center, food lounge, hospitality services relating to hotels and restaurants
4213544  21/06/2019
BIPPIN KUMAR PROCHA
S/O RESH PAL PROCHA 441 URBAN ESTATE SECTOR-3 THANESAR KURUKSHETRA,KURUKSHETRA HARYANA-136118
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Services for providing food and drink; Temporary accommodation
4213789  22/06/2019
SNOBB HOSPITALITY PRIVATE LIMITED
SCO 41, GROUND FLOOR, FRONT SIDE, SECTOR 26, CHANDIGARH-160019
Body Incorporate
Address for service in India/Attorney address:
SUBHASH CHANDRA
HOUSE NO. 702-A, SMALL FLATS, DHANAS, CHANDIGARH-160014
Proposed to be Used
DELHI
Services for providing food and drink; Cafeterias. fast-food restaurants, Temporary accommodation
4214005  22/06/2019
MA AMBEE ENTERPRISE
A-2104, Migsun Green Mansion, Sarajpur Site-C, Opposite Zeta-1 Greater Noida, Uttar Pradesh-201308
Partnership Firm

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
HOTEL SATISH BAR AND RESTAURANT

4214281  22/06/2019

HOTEL SATISH BAR AND RESTAURANT

6/559, CHAVAN CHAWL, DATTAPADA ROAD, NEAR DATTAPADA SUBWAY, BORIVALI (E), MUMBAI - 400066,
MAHARASHTRA, INDIA

Partnership Firm

Address for service in India/Attorney address:

SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Used Since :07/03/2013

MUMBAI

SERVICES FOR PROVIDING FOOD AND DRINKS, HOTEL, BAR & RESTAURANT SERVICES
4214510  23/06/2019  
SUHANI JUNEJA  
SHOP NO. ATM-2, PLOT NO. 2, CRYSTAL PALM, SARDAR PATEL MARG. C-SCHEME, JAIPUR-302001 (RAJASTHAN) INDIA  
INDIVIDUAL  
Address for service in India/Attorney address:  
RAJEEV JAIN  
17, BHARAT MATA PATH, JAMNA LAL BAJJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN  
Used Since: 01/06/2019  
AHMEDABAD  
PROVIDING OF FOOD AND DRINK, RESTAURANTS, SELF SERVICE RESTAURANTS, SNACK BARS, CAFES,  
CAFETERIAS, FOOD AND DRINK CATERING, TEMPORARY ACCOMMODATIONS, PROVIDING CAMPGROUND FACILITIES,  
RENTAL OF MEETING ROOMS, RENTAL OF TENTS, RETIREMENT HOMES, TOURIST HOMES, HOTEL RESERVATIONS,  
LODGING AND BOARDING, HOTELS WHICH ARE INCLUDED IN CLASS 43
Trade Marks Journal No: 1914 , 12/08/2019           Class 43

4214980  24/06/2019
ROHIT DUA
1343, block- 11, Jattan wali Gali, Muhalla Butta JAtt, Neemwala Chowk, Central Police Office, Ludhiana, PUNJAB 141008
INDIVIDUAL

Address for service in India/Attorney address:
HEENA KHURANA
WZ-86,Om Vihar,Phase-2,Uttam Nagar,New Delhi-110059

Proposed to be Used
DELHI
Services For Providing Food And Drink; Temporary Accommodation
4215034  24/06/2019
RAJESH AGARWAL
48 JATINDRA MOHAN AVENUE,GROUND FLOOR,KOLKATA 700006, WEST BENGAL, INDIA
SERVICE PROVIDER
Address for service in India/Agents address:
SENGUPTA & ASSOCIATES
JM4/1, HATIARA ROAD, (ZARDA BAGAN, BAGUIATI), ASWINI NAGAR, KOLKATA - 700 059, WEST, INDIA.
Proposed to be Used
KOLKATA
CHAIN OF HOTELS
Trade Marks Journal No: 1914, 12/08/2019  Class 43

4215329  24/06/2019
P. SABARI KUMAR
1/46A MAINROAD, KOOGAIYUR(PO), KALLAKURICHI(TK), VILLUPURAM(DT) - 606301
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Services for providing food and drink; Temporary accommodation
MAHESHWARI FOODS & HOSPITALITY PRIVATE LIMITED
12/85, Motilal Nagar No.3, Off. M.G. Road, Goregaon (West), Mumbai-400064, Maharashtra
A Company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
Bharat Shah & Co.
301, Yasmin Heritage, B Wing, 84, VallabhBhai Patel Road, Above Kishmat Hardware Shop, Vile Parle (West), Mumbai 400056

Used Since: 25/12/2011

To be associated with:
2164340, 2236703, 2236704, 2293268, 2495902, 2495904, 2495906

MUMBAI
SERVICE FOR PROVIDING FOOD AND DRINK AND TEMPORARY ACCOMMODATION.
4215416   24/06/2019
MAHESHWARI FOODS & HOSPITALITY PRIVATE LIMITED
12/85, Motilal Nagar No.3, Off. M.G. Road, Goregaon (West), Mumbai-400064, Maharashtra
A Company incorporated under the Companies Act, 1956
Address for service in India/Agents address:
BHARAT SHAH & CO.
301, YASMIN HERITAGE , B WING, 84, VALLABHBHAI PATEL ROAD, ABOVE KISHMAT HARDWARE SHOP, VILE PARLE (WEST), MUMBAI 400056
Used Since :25/12/2011
To be associated with:
2164340, 2236703, 2236704, 2293268, 2495902, 2495904, 2495906
MUMBAI
SERVICE FOR PROVIDING FOOD AND DRINK AND TEMPORARY ACCOMMODATION.
SIN & TONIC

4215618  24/06/2019

SWATI CHAUHAN
309-310, VGN LA PARISIENNE, FLAT NO-2D, 3RD BLOCK, 4TH MAIN ROAD, NOLAMBUR, MOGAPPAIR WEST, CHENNAI-600 037, TAMIL NADU
AN INDIAN NATIONAL

Address for service in India/Agents address:
L.R. SWAMI CO.
NO. 3 PLAYGROUND VIEW STREET, NANDANAM EXTN., CHENNAI - 600 035.

Proposed to be Used

CHENNAI

SERVICES FOR PROVIDING FOOD AND DRINK; RESTAURANTS; HOTELS; CAFÉS; CAFETERIAS; SNACK-BARS; BAR SERVICES; FOOD AND DRINK CATERING.
4215815    25/06/2019
SH. SUKHWINDER SINGH TRADING AS GURMAN INTERNATIONAL.
1ST FLOOR, PROPERTY NO.-1, KH. NO. 13/4, T-BLOCK, NIHAL VIHAR, NANGLOI, NEW DELHI WEST, DELHI-110041.
PROPRIETORSHIP
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Providing Food and Drink, Temporary Accommodation, Cafes, Cafeterias, Bars, Hotels, Club, Motels, Resorts, Restaurants, Canteens, Banquet Hall, Coffee Shops, Ice Cream Parlours, Takeaway and Catering Services included in class 43.
PRAVAAH
4216281  25/06/2019
DEVENDRA DEV VASHISHTHA
A1/509, Ekta Garden, I. P. Extension, Delhi-110092
INDIVIDUAL
Address for service in India/Attorney address:
DR. VISHAL TRIPATHI
A-1, 701, OLIVE COUNTY, SECTOR-5, VASUNDHARA, GHAZIABAD-201012, NCR
Proposed to be Used
DELHI
Services for providing food and drink; temporary accommodation
Ophelia
4216530  25/06/2019
AKSHAY ANAND
C-8, Shardapuri, Ramesh Nagar, New Delhi- 110015
SOLE PROPRIETOR
Address for service in India/Attorney address:
KC & CO.
A-37, WELCOME APARTMENT, SEC-9, ROHINI, DELHI 110085
Proposed to be Used
DELHI
Services for providing food and drink included in Class 43
GAME OF THRONES

4216583  25/06/2019
HOME BOX OFFICE, INC.
30 Hudson Yards, 45th Floor, New York, NY 10001, United States of America

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Proposed to be Used
DELHI
Agency services for the reservation of temporary accommodation; arena services, namely, providing facilities for conventions and exhibitions. Services for providing food and drink; restaurant services; restaurant services for the provision of fast food; self-service restaurants; cafe, cafeteria, canteen, coffee shop and snack-bar services; provision and management of cafe, cafeteria, canteen, coffee shop, snack-bar and restaurant services and facilities; provision of exhibition facilities; temporary accommodation; hotel services.
4216842  26/06/2019
TANYA PALTA SURI
B-519, New Friends Colony, New Delhi - 110025
INDIVIDUAL

Address for service in India/Attorney address:
RAJIV KUMAR CHOUDHRY
C1A, LGF, Nizamuddin East, New Delhi - 110013

Proposed to be Used
DELHI

Services for providing food and drink; Temporary accommodation
4216843  26/06/2019
JASPREET SINGH DUA
1333, MUKHERJEE NAGAR, DELHI - 110009
SOLE APPLICANT

Address for service in India/Attorney address:
ANUPAM PORWAL
Intellect IPR Consulting F-8 & 9, 1st Floor, Ansal Tower, Opp. Jwala Heri Market, Paschim Vihar, New Delhi - 110063

Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION, RESTAURANT SERVICES
HALDIGOLF COUNTY

4216913    26/06/2019

M/S. KANCHARLA & GIRIDHARI HOMES PRIVATE LIMITED
H.No.8-2-577/B, MAAS Heights, 3rd Floor, Road No. 8, Beside: Syndicate Bank, Banjara Hills Hyderabad – 500 034, Telangana, India.

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used

CHENNAI

Resorts, Hotels, Restaurants, Coffee Shops, Cafes, Cafeterias, Bar, Catering.
OHRI’S FOODISM

4216917  26/06/2019
M/S HOTEL KAMAL PVT LTD.
9-1-167 /168, SD Road, Secunderabad – 500003, Telangana, India.
tm-01

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Used Since :09/04/2019

To be associated with:
2250282

CHENNAI
Hotels, Resort Hotels, Restaurants, Coffee Shops, Bar Services, Temporary Accommodation.
Trade Marks Journal No: 1914 , 12/08/2019           Class 43

4217110    26/06/2019

HIMA PRAVEEN
RATNAGIRI MUTTACAUD, VIZHINJAM, VENGAUR, NEYYATTINKARA, TRIVANDRUM, KERALA- 695523
Proprietorship

Address for service in India/Attorney address:
EXCELLA GLOBAL SOLUTIONS
2ND FLOOR, SOUPARNIKA, TC 46/1692(1), CIT ROAD, MELARANNOOR, KARAMANA, TRIVANDRUM, KERALA-695002

Proposed to be Used
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK
4217111  26/06/2019
SOLOMON.P.V
PATHUTHAYYIL HOUSE, THUMPOLLY.P.O, KOMMADY WARD ALAPPUZHA, KERALA-688008.
Proprietorship
Address for service in India/Attorney address:
EXCELLA GLOBAL SOLUTIONS
TC:17/1254 (20), SL COMPLEX, OPP.SK HOSPITAL, EDAPAZHINJI, TRIVANDRUM-695006.
Proposed to be Used
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK

Transliteration : UPPUM MULAKUM
FAISAL.A.P
BAITHUL NOOR, KARUVACHERI, NILESHWAR, KASARAGOD, KERALA-671314.
PROPRIETORSHIP
Address for service in India/Attorney address:
EXCELLA GLOBAL SOLUTIONS
2ND FLOOR, SOUPARNIKA, TC 46/1692(1), CIT ROAD, MELARANNOOR, KARAMANA, TRIVANDRUM, KERALA-695002
Proposed to be Used
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK.
4217185   26/06/2019
SUMADITYA HOTELS PVT. LTD.
B13 E Shiv Marg, Bani Park, Jaipur (Rajasthan)
A private limited company

Address for service in India/Attorney address:
HARSH MARWAHA
245, OPPOSITE LIBERTY SHOWROOM, MAIN MARKET, RAJA PARK, JAIPUR-302004 RAJASTHAN INDIA

Proposed to be Used
AHMEDABAD
Services for providing food and drink; temporary accommodation
4217285  26/06/2019

BURNOUT
39, 40, 3rd, & 4th Floor, M.S Towers. Lady Curzon Road, Cubbon Road, Shivajinagar, Bengaluru, 560001
SERVICE PROVIDER
Partnership

Address for service in India/Attorney address:
GIRIJA DESHPANDE
B1, 408, Runwal Seagull, Handewadi Road, Hadapsar, Pune - 411028

Proposed to be Used

CHENNAI

Restaurant services, fast food services, cafes included in class 43.
4217397  26/06/2019
PAPER CAKETOWN
Shop No. 5A, Gol Market, Near Hotel Grand Plaza, Arya Samaj Mandir, Model Town, Panipat
Partnership Firm
Address for service in India/Attorney address:
SANYAM CHOPRA
1st Floor, 14-15, Tau Devi Lal Complex, Panipat - 132103
Proposed to be Used
DELHI
Hotel Services, Providing of Food and Drink, Restaurants, Cafeterias, Tea Rooms, Bars (Excpes for Clubs).
4217568  26/06/2019
PANCHAT GARAGE
SHILAJ SURVE NO.293,, SARADAR PATEL RING ROAD, AHMEDABAD, Gujarat, 380059
Partnership Firm
Address for service in India/Attorney address:
SHAH IP
Block-A, Office No. 603, Shlp Aaron, Opp. ARMIEDA, Sindhubhavan Road, Bodakdev, Ahmedabad - 380 054. Gujarat, India
Used Since :01/01/2018
AHMEDABAD
Hotel restaurant services, Providing food and beverages.
PANCHAT
4217569  26/06/2019
PANCHAT GARAGE
SHILAJ SURVE NO.293,, SARADAR PATEL RING ROAD, AHMEDABAD, Gujarat, 380059
Partnership Firm
Address for service in India/Attorney address:
SHAH IP
Block-A, Office No. 603, Shilp Aaron, Opp. ARMIEDA, Sindhubhavan Road, Bodakdev, Ahmedabad - 380 054. Gujarat, India
Used Since :01/01/2018
AHMEDABAD
Hotel restaurant services, Providing food and beverages.
4217785  26/06/2019

DELHI PUBLIC SCHOOL GHAZIABAD SOCIETY
Site - 3, Meerut Road, Ghaziabad (UP) -201003, India
Society

Address for service in India/Airports address:
WORLDWIDE REGISTRATION BUREAU.
60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI-110 005.
Used Since :01/04/2016

DELHI
SERVICES FOR PROVIDING FOOD & DRINKS, SCHOOL CANTEENS, HOSTEL ACCOMMODATION
MEALKIT

4218016  27/06/2019
B2I TECHNO VENTURES PRIVATE LIMITED
A3, SECOND FLOOR, SILVER SPRINGS, ENGINEERS COLONY, MOOLEPADAM ROAD, KOCHI, Ernakulam, Kerala, India, 682030
BODY INCORPORATE

Address for service in India/Attorney address:
ELIZABETH SUBASH
3-19, Santhome Estate, Ajri, Kundapura, udupi-576283, karnataka, india

Proposed to be Used
CHENNAI
SERVICES PROVIDED FOR PREPARATION OF FOOD AND DRINK ITEMS FOR CONSUMPTION, AND DELIVERY OF SUCH FOOD AND DRINK ITEMS TO VARIOUS CUSTOMERS
SUTRA

4218045  27/06/2019
SANDEEP JAGLAN
701-A, 7th Floor, Palm Spring Plaza Building, Sector-54, Gurgaon
SUTRA
PARTNERSHIP FIRM
Proposed to be Used
DELHI
RESTAURANT SERVICES
ABHISHEK AVALA
# 8-2-584/7/14/B, 4th floor, Uma Enclave, Road No 9, Banjara Hills, Hyderabad – 500 034
VAY INDIA CORPORATION, A Proprietorship concern

Address for service in India/Attorney address:
PARLANCE LEGAL PROCESS
Flat No. C9, 2nd Floor, Banjara Gardens Complex, Beside Familia Hospital, Road No 12, Banjara Hills, Hyderabad- 500034, Andhra Pradesh

Proposed to be Used
CHENNAI

Services for providing food and drink, Arranging for the provision of drink, food and meals; Bar and restaurant services, Bistro services, Pubs
EGGITERIAN CAFE

4219296  28/06/2019
KRISHNAKANT ASHWINBHAI PAJIYAWALA (PROPRIETOR) TRADING AS EGGITERIAN CAFE
SHOP NO. 3,4, AAGAM EMPORIO, HARLEY DAVIDSON, OPP. BALAJI HERO, UNIVERSITY ROAD, SURAT- 395007, GUJARAT
PROPRIETOR

Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.
Used Since :03/02/2011

To be associated with:
2465814

AHMEDABAD
PROVIDING FOOD AND DRINK, AND TEMPORARY ACCOMMODATION, RESTAURANT SERVICES, FAST-FOOD RESTAURANT SERVICES
Trade Marks Journal No: 1914, 12/08/2019       Class 43

4219584    28/06/2019
SAVITA NAILWAL
59 Sreshtha, Vihar, Delhi 110092
PROPRIETOR
Address for service in India/Agents address:
PUNIT KUMAR GOYAL
Office No.137, 1st floor, BC Wing, Sonam Shopping Centre, Golden Nest Phase VI, Near Balaji Hospital, Mira Bhayandar Road, Bhayandar East, Thane-401107
Proposed to be Used
DELHI
Food and Drink Services
FORT BARLI
4219842    28/06/2019
FORT BARLI
D-194/C, VIJAY PATH, BANI PARK, JAIPUR - 302016, RAJASTHAN
PARTNERSHIP
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Used Since :08/01/2008
To be associated with:
3598350
AHMEDABAD
PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION, HOTEL RESTAURANT.
Trade Marks Journal No: 1914, 12/08/2019, Class 43

4219873 28/06/2019
AAKASH VIVEK PAWAR
K 1103, Raheja Vista's, Raheja Vihar, Chandivali farm road, Powai, Mumbai 400072
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
M/S. EMBASSY ONE DEVELOPERS PRIVATE LIMITED.
No – 8, Bellary Road, Ganganagar, Bengaluru – 560032, Karnataka, India
tm-01

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used
To be associated with:
4170049

CHENNAI
Hotel Services; Restaurant, Catering, Cafes, Cafeterias, Canteens, Food Stalls, Catering, Food Court, Bar Services, Snack
Bar, Accommodation Services, Bar And Cocktail Lounge Services; Resort Lodging Services; Food and drink catering for
cocktail parties, Provision Of General Purpose Facilities For Meetings, Conferences And Exhibitions; Provision Of
Banquet And Social Function Facilities For Special Occasions; And Reservation Services For Hotel Accommodations.
4220075  28/06/2019
M/S. EMBASSY ONE DEVELOPERS PRIVATE LIMITED
No – 8, Bellary Road, Ganganagar, Bengaluru – 560032, Karnataka, India

Address for service in India/Agents address:
S. BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used
To be associated with:
4170052

CHENNAI
Hotel Services; Restaurant, Catering, Cafes, Cafeterias, Canteens, Food Stalls, Catering, Food Court, Bar Services, Snack Bar, Accommodation Services, Bar And Cocktail Lounge Services; Resort Lodging Services; Food and drink catering for cocktail parties, Provision Of General Purpose Facilities For Meetings, Conferences And Exhibitions; Provision Of Banquet And Social Function Facilities For Special Occasions; And Reservation Services For Hotel Accommodations.
ZIMA

4220087    28/06/2019

ATIQ ISMAIL KAPADIA
14-B ,Pali Road,502 New Silver Sand CHS,Bandra West ,Mumbai-4000 50
A Sole Proprietor

Address for service in India/Agents address:
KAYSER AND COMPANY.
RAJA BAHADUR MANSION, 20 AMBALAL DOSHI MARG, FORT, MUMBAI- 400 023.

Proposed to be Used
MUMBAI

services for providing food and drink; hotels, motels & restaurants; self-service restaurants; cocktail lounge; foods sculpting snack bars;canteen, cafes and cafeterias; ice-cream parlours; bar services; catering services; providing temporary accommodation and meeting rooms; lodging services; serviced apartment hotels.
4220416  28/06/2019
SKIL TRAVEL PVT. LTD.
Lotus Corporate Park, G Wing, 801, Jay Coach, Off western express Highway, Goregaon East, Mumbai -400063.
Private Limited Company

Address for service in India/Attorney address:
RAGHAVENDRA MEHROTRA
003/A, PARIJAT, POONAM COMPLEX, 90 FEET ROAD, OPPOSITE NIRMALA COLLEGE, THAKUR COMPLEX, KANDIVALI - EAST, MUMBAI-400101
Used Since :30/12/2008

MUMBAI
BOOKING, ARRANGING & PROVIDING TEMPORARY ACCOMODATION RESERVATION & SERVICES AND HOSPITALITY SERVICES.
4220647    29/06/2019
A1 CUISINES PVT. LTD.
191 Ravi Building Gr. Floor, Dr. D N Road, Fort, Mumbai 400 001 in the State of Maharashtra within the Union of India.
a company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used
MUMBAI
Services for providing food and drink; Temporary accommodation; Restaurant services.
4220660    29/06/2019
KAPIL THAKUR
ALDIYA MIRA FLOOR, NEAR STANUDDAY NIGHT MARKET, BAGA BEACH ARPORA ROAD
INDIVIDUAL

Address for service in India/Agents address:
ISHA EKLASPUR
#16/3, ALAGUNDAGI ONI, HUBLI, DHARWAD, KARNATAKA-500028.

Proposed to be Used
MUMBAI
HOSPITALITY (ACCOMMODATION)
MUKESH SHARMA M
MAHAVEER FORTUNE APARTMENT, FLAT NO B-203, 1ST FLOOR, GOLARPALYA HOSAHALLY, MAGADI MAIN ROAD, BANGALORE - 560091 KARNATAKA

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI

Services for providing food and drink; Temporary accommodation
4220978  29/06/2019
SAFIKUL ALI, TRADING AS SWADESHI FOOD ENTERPRISES
H. No. 4/127 (2) Mollembhat saligao Bardez North Goa-403511
PROPRIETOR

Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088

Proposed to be Used
MUMBAI

Services for providing food and drink; temporary accommodation.
LILY BAY

4221623  01/07/2019

KUMKUM SHARMA

trading as; HOTEL LILY BAY INN

C-315, SIDDHARTH NAGAR, NEAR AIRPORT TERMINAL 2 ROAD, JAIPUR, RAJASTHAN-302017

Used Since: 01/04/2013

AHMEDABAD

HOTELS, HOSTELS AND BOARDING HOUSES, HOLIDAY AND TOURIST ACCOMMODATION, HOTEL CATERING SERVICES, RESTAURANT SERVICES PROVIDED BY HOTELS, BOOKING OF HOTEL ROOMS FOR TRAVELLERS, TRAVEL AGENCY SERVICES FOR RESERVING HOTEL ACCOMMODATION, PROVIDING ROOM RESERVATION AND HOTEL RESERVATION BEING SERVICES INCLUDED IN CLASS – 43.
Megs
4221964  01/07/2019
MEGHA JAIN
B1306, Oberoi Splendor, Jvlr, Jogeshwari East, Mumbai - 400060
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
MUMBAI
Coffee shop services, Food and drink catering by bakeries.
SWIGGY DAILY

4221974  01/07/2019

BUNDL TECHNOLOGIES PRIVATE LIMITED
Tower D, 9th Floor, IBC Knowledge Park, Bannerghatta Road, Bangalore – 560029
An Indian Company incorporated under Companies Act, 1956

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Used Since :03/06/2019

To be associated with:
3077443

CHENNAI
Providing food and drinks; Restaurants, Self-service restaurants, Catering, Canteens, Cafeteria, Cafés, Bar services
4222185    01/07/2019
IMPERATIV HOSPITALITY PVT. LTD.
90, Bangla Sahib Road, New Delhi-110001.
A Company incorporated under the Companies Act, 1956 with limited liability.
Address for service in India/Agents address:
ACTIVE REGISTRATION SERVICE.
12/ 23, 2ND FLOOR, WEST PATEL NAGAR, NEW DELHI- 110 008.
Proposed to be Used
DELHI
Services for Providing Food and Drink; Temporary accommodation; Hotel Services.
MANDI CROODS
4222186  01/07/2019
MANDI CROODS
8-43-8,OPP KOTAK MAHINDRA BANK,CHINNA WALTAIR,VISAKHAPATNAM
Partnership Firm
Address for service in India/Attorney address:
NARESH KUMAR PUTREVU
Flat No. 303, Anandha Plaza, Behind Spearmint Sandhya Hotel, Lakdikapool-04, Hyderabad, A.P.
Proposed to be Used
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
CHENNAI
Services for providing food and drink; temporary accommodation.
AAHWANAM

4222558   02/07/2019

ARUN T
FLAT NO 101, SNS APARTMENT, GOODS SHED ROAD, MOOSAPET, SANATHNAGAR, HYDERABAD – 500018, TELANGANA, INDIA

INDIVIDUAL

Address for service in India/Attorney address:
ALI HYDER IMAM
403, imams.ca, MAH Manor, (besides masab tank bus stop), Banjara Hills road, Masab Tank, Hyderabad - 500028.

Proposed to be Used
CHENNAI
BANQUET, CONVENTION, RESORTS AND RESTAURANT SERVICES
4222599   02/07/2019
MUJEEB UR REHMAN
101, B-12, LANE NO. 7, SHAHEEN BAGH, JAMIA NAGAR, NEW DELHI-110025
INDIVIDUAL
Address for service in India/Attorney address:
ZEDEX & CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI - 110092

Proposed to be Used
DELHI
Restaurants, Services for providing food and drink; Temporary accommodation.
PUZZOLANA

4222669  02/07/2019
PUZZOLANA MACHINERY FABRICATORS (HYDERABAD) LLP
D-11, Phase-1, IDA, Jeedimetla, Hyderabad - 500055
A Limited Liability Partnership Firm

Address for service in India/Agents address:
PRADEESH P.L
NO.2, TRANQUILITY, 3RD FLOOR, LINDEN STREET, AUSTIN TOWN, BANGALORE-560047.

Used Since :01/01/1977

To be associated with:
2754168

CHENNAI

Services for providing food and drink; Mobile cafe services for providing food and drink; Take-away fast food services; Take-away food and drink services; Providing restaurant services; Restaurant and café services; Take-away restaurant services; Providing food and beverages; Providing of food and drink; Bar services; Bar and catering services; Bar and restaurant services; Hotel information; Hotel catering services; Hotel services; Hotel accommodation services; Hotel, restaurant and catering services; Cafeteria services; Cafeteria and restaurant services; Cafe-restaurant and cafeteria services.
Trade Marks Journal No: 1914, 12/08/2019, Class 43

4222962 02/07/2019
FARHAN MOHAMED FAROOQ GIGANI
170/182 Agboat House, Room No 1, 1st Floor, S.V.P. Road, Dongri, Mumbai 400009, Maharashtra
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
QEES
4223082  02/07/2019
QEES HOTELS AND RESORTS PRIVATE LIMITED
T-19, LOWER GROUND FLOOR, GREEN PARK MAIN, NEW DELHI- 110016
SERVICES
PRIVATE LIMITED
Proposed to be Used
DELHI
HOTEL SERVICES
4223210   02/07/2019
MR. AAKASH VIJAY
PLOT NO.25, INDIRA NAGAR, NEAR GOPALPURA CIRCLE, TONK ROAD, JAIPUR-302018
INDIVIDUAL
Address for service in India/Attorney address:
REGAL AND REGAL
REGAL HOUSE, RAIYARAJ PARK, OPP. J.M.C.NAGAR FLATS,B/H.PAVANDHAM FLATS, RAIYA ROAD, RAJKOT-360007

Proposed to be Used
AHMEDABAD
BARS, PROVIDING FOOD AND DRINK SERVICE, RESTAURANT, CATERING SERVICES, TEMPORARY ACCOMMODATION SERVICES, CAFES SERVICES- INCLUDING IN CLASS-43
FINVISORY

4223315  02/07/2019
QT MARKET SOLUTIONS PVT. LTD.
PLOT NO. 201, INDUSTRIAL AREA, PHASE-II, PANCHKULA-134113 (HR.)
A COMPANY INCORPORATED UNDER THE COMPANIES ACT

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)

Proposed to be Used
DELHI
Providing Food & Drink, Restaurant Services, Fast-food Restaurant Services, Hotel Services, Take-away Food Services, Self-service Restaurants, Snack-bar Services, Food & Drink Catering, Cafes & Ice Cream Parlors.
4223519   02/07/2019
SATISH BANSAL SON OF SH. RAMDAYAL BANSAL
RAM NAGAR, INDRA BASTI, ST. NO.4-D, SUNAM-148028, DIST. SANGRUR
An Indian National

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIR RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI
RESTAURANT SERVICES
Trade Marks Journal No: 1914, 12/08/2019

4223767  03/07/2019

JASRAJ SINGH
VILLAGE MALLOWALI, PO GHOMAN, GURDASPUR, PUNJAB-143514
PROPRIETOR

Address for service in India/Agents address:
KARAN KHANNA
1ST FLOOR, SOHAL COMPLEX, SEHDEV MARKET, JALANDHAR PUNJAB-144001.

Proposed to be Used
DELHI
CAFES, CAFETERIAS, HOTELS, MOTELS, RESTAURANTS, SNACK BARS, SELF SERVICE RESTAURANTS, TAKE AWAY RESTAURANT
PISTOL BBQ

4224323    03/07/2019

KONDURU CHAITANYA HARSHA
F1102, Rainbow Vistas Rock Garden, Opp. IDL, Moosapet, Hyderabad-500018, Telangana, India
Individual

Address for service in India/Attorney address:
MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain's Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008, Telangana, India.

Proposed to be Used

CHENNAI

Services for providing food and drink; providing of food and drink via a mobile truck, mobile restaurant services, cafés, restaurants, self-service restaurants, hotels, motels, coffee shops and temporary accommodation.
4224950   04/07/2019
KAMAL PREET
P O NER CHOWK, TEHSIL SADAR, NER CHOWK, DISTRICT MANDI, HIMACHAL PRADESH
INDIVIDUAL

Address for service in India/Attorney address:
SUBHASH CHANDRA
HOUSE NO. 702-A, SMALL FLATS, DHANAS, CHANDIGARH-160014

Proposed to be Used
DELHI
Restaurants, Services for providing food and drink; Temporary accommodation
FRESHERY
4225257  04/07/2019
BUNDL TECHNOLOGIES PRIVATE LIMITED
Tower D, 9th Floor, IBC Knowledge Park, Bannerghatta Road, Bangalore – 560029
A company incorporated under The Companies Act, 2013
Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Used Since :02/11/2018
CHENNAI
Restaurant services, namely, providing of food and beverages for consumption on and off the premises; eat-in and take-out food restaurant services; Services for providing food and drink; temporary accommodation.
4225698  04/07/2019
POSITIVI TEA PRIVATE LIMITED
A - 412, TITANUM HEIGHTS, CORPORATE ROAD PRAHLADNAGAR, MAKARBA AHMEDABAD GUJARAT 380001
SERVICES PROVIDING FOOD, DRINK AND BEVERAGES TEMPORARY ACCOMMODATION INCLUDED IN CLASS 43
PRIVATE LIMITED COMPANY
Used Since :01/05/2019

AHMEDABAD
SERVICES PROVIDING FOOD, DRINK AND BEVERAGES TEMPORARY ACCOMMODATION INCLUDED IN CLASS 43
4225708  04/07/2019
SALEEM KHAN S/O SH. ABDUL AZEEM KHAN
D-86/8, GROUND FLOOR, KAUSHAMBI, GHAZIABAD, UTTAR PRADESH-201012
INDIVIDUAL
Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092

Proposed to be Used
DELHI
Restaurants, Cafeterias, Services for providing food and drink; Temporary accommodation.
Trade Marks Journal No: 1914, 12/08/2019

4226057 05/07/2019
DHIRAJ KUMAR SAXENA
H No- A-68, Budh Vihar, Tajpur Pahari, Badarpur, South Delhi, Delhi - 110044
Proprietorship

Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037

Proposed to be Used
DELHI
Services for providing food and drink; temporary accommodation
TARANG

4226560  05/07/2019
CBK ROOMING HOUSE LLP
5, Shiv Shakti Nagar, Kanadia Road, Indore - 452001, Madhya Pradesh
A Limited Liability Partnership registered under the Limited Liability Partnership Act, 2008

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Services of providing food and drink; temporary accommodation
4227456 06/07/2019

ABHIMANYU KUMAR RANA
401, 4th Floor Paranjpe, Udyog Bhavan, Above Khandelwal Sweets, Near Railway Station, Thane (West) - 400 601, Maharashtra, India
An Individual

Address for service in India/Agents address:
YATI VIJAYKUMAR
A /202, Shantrunjay Darshan, Love Lane, Opp. Jain Temple, Byculla, Mumbai – 400027

Proposed to be Used

MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINKS, TEMPORARY ACCOMMODATION, RESTAURANTS, BAR SERVICES, LOUNGE SERVICES, HOTELS, MOTELS, CAFES, CAFETERIAS, SNACK-BARS, CANTEENS, CATERING, BANQUET HALL, FOOD COURTS
4227459   06/07/2019
MADGULA KARTEESH REDDY
H. NO. 8-2-293/82/FII/A/76, PLOT NO: 76, ROAD NO: 10, FILM NAGAR, JUBLIEE HILLS, HYDERABAD – 500033,
TELANGANA, INDIA
INDIVIDUAL
Address for service in India/Attorney address:
ALI HYDER IMAM
403, imams.ca, MAH Manor, (besides masab tank bus stop), Banjara Hills road, Masab Tank, Hyderabad - 500028.

Proposed to be Used
CHENNAI
RESTAURANTS, SELF SERVICE RESTAURANTS, QUICK SERVICE RESTAURANTS, LOUNGE SERVICES, SERVING ALL
TYPES OF FOOD, CAFES, CAFETERIA, SNACK BARS, FOOD AND DRINKS, DRINKS AND BEVERAGES, RESTO BARS,
CATERING SERVICES, IN AND ALL INCLUDED IN CLASS 43
GUNS OF AMERICA

4228156    07/07/2019

AVINASH ARORA
JAWAHAR NAGAR, MOHALLA-PUNJABI, MAHENDRAGARH, HARYANA-123029

INDIVIDUAL

Address for service in India/Attorney address:
RAHUL CHAUDHARY
I-184, Second Floor, Karampura, New Delhi- 110015

Proposed to be Used

DELHI

hotels, boarding houses, bar services, boarding house bookings, cafés, cafeterias, providing campground facilities, canteens, rental of chairs, tables, table linen, glassware, rental of cooking apparatus, rental of drinking water dispensers, food sculpting, food and drink catering, holiday camp services [lodging], hotel reservations, hotels, rental of meeting rooms, restaurants, self-service restaurants, snack-bars, rental of temporary accommodation, tourist homes.
4228392  08/07/2019
PINTU MONDAL
trading as; HALLA BOWL
67, FAKIRPARA ROAD, PARNASREE, BEHALA, KOLKATA - 700034, WEST BENGAL, INDIA.
SERVICE PROVIDER
Proposed to be Used
KOLKATA
RESTAURANT SERVICE, TAKE AWAY SERVICE, SERVICE FOR PROVIDING FOODS, RESTAURANT RETAIL OUTLET,
4228996  08/07/2019

VAMSI KRISHNA GARAPATI
52-15-4, 3RD CROSS, N.T.R. COLONY VIJAYAWADA - 520008
THE TRADEMARK ACT 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Services for providing food and drink; Temporary accommodation
VIJAYA MOTELS PRIVATE LIMITED
7TH FLOOR, ROOM NO.7 & 8, GATE NO.4 PODDAR COURT, 18, RABINDRA SARANI KOLKATA WB 700001
A company incorporated under the Laws of India

Address for service in India/Attorney address:
AMARJEET KUMAR
A-25/12, DEODAR MARG, DLF PHASE 1 GURGOAN-12202 HARYANA

Proposed to be Used
KOLKATA
RESTAURANT, CAFE, HOTEL, SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
CHEF PARAS KAPOOR

4229216   08/07/2019

PARAS KAPOOR
75 SUKH VIHAR, NEAR PARWANA ROAD
INDIVIDUAL (CITIZEN OF INDIA)

Address for service in India/Agents address:
SAGAR KAPOOR
75, SUKH VIHAR, NEAR PARWANA ROAD, DELHI-110051.

Proposed to be Used

DELHI
Food Preparation and selling of food, delivery kitchen, Serving food, take away food, food café services, Restaurants, Restaurant services, Catering in fast-food cafeterias, Grill restaurants ,Tourist restaurants, Hotel restaurant services, Restaurant information services, Providing restaurant services, Restaurants (Self-service -), Carry-out restaurants ,Fast food restaurants, Take-out restaurant services,Booking of restaurant seats, Serving food and drink in restaurants and bars, serving of Cuisines, different cuisines and any other item as included in class 43
The Snacks Chapter

CAPT. RAKESH WALIA
Penthouse 909 (Vasto) Mahagun Maestro F-21A, Sec-50, Noida Uttar Pradesh
SINGLE FIRM

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Proposed to be Used
DELHI
Hospitality services[accommodation & Food & Drinks]; Hotels
The Continental Chapter

4229246   08/07/2019
CAPT. RAKESH WALIA
Penthouse 909 (Vasto) Mahagun Maestro F-21A, Sec-50, Noida Uttar Pradesh
SINGLE FIRM

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Proposed to be Used
DELHI
Hospitality services[accommodation & Food & Drinks]; Hotels
4229520 09/07/2019
RAJEEV KR MEHRA
R-38 Greater Kailash - 1, New Delhi - 110048, India
Individual
Address for service in India/Agents address:
AJAY SAHNI
14/55, PUNJABI BAGH ( WEST ) NEW DELHI - 110 026.
Proposed to be Used
DELHI
Services for providing food and drink; temporary accommodation; Cafe services; Catering services
4229532  09/07/2019
MR MAYANK PAHARIA S/O SH YAGYESH CHAND PAHARIA
PAHARIA RESTAURANT, MAIN CHOURAHA, KISHANGARH, AJMER, RAJ.
INDIVIDUAL, INDIAN NATIONAL PROPRIETOR
Address for service in India/Attorney address:
NIKHIL SONI
C-365, NIRMAN NAGAR, KINGS ROAD, JAIPUR-302019. RAJASTHAN

Proposed to be Used
AHMEDABAD
SERVICES RELATED TO HOTELS, HOTEL RESORTS, TEMPORARY ACCOMMODATION, DESERT SAFARI, DESERT CAMP
HOTEL, CAFETERIA, MOTELS ON HIGHWAYS, RESTAURANT, CATERING, BANQUET HALLS, LODGING, SERVICES FOR
PROVIDING FOOD, DRINKS AND EDIBLE ITEMS IN RESTAURANTS AND CAFETERIAS, HIGH WAY OR DRIVEWAY
RESTAURANTS, SNACK BARS, TIFFIN SERVICES INCLUDED IN CLASS 43
4229598  09/07/2019
RISHU AGARWAL
25 G, NIMBUWALA, GARHI CANTT, DEHRADUN, UTTARAKHAND - 248003

THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI

Services for providing food and drink; Temporary accommodation
SPICED NOT SPICY!

4230060 09/07/2019
RUTURAJ GURUDATT MUNGARWADI
Flat No.102, Shivaji Pride Apartment, Shivaji Park, Kolhapur-416001
Single Firm

Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :25/01/2019

MUMBAI
PROVIDING FOOD, DRINKS & TEMPORARY ACCOMMODATION
SILVER SHINE
4230556  10/07/2019
JSR FOILS INDIA PVT. LTD.
trading as ;JSR FOILS INDIA PVT. LTD.
PLOT NO.-252, POCKET-J, SECTOR-1, BAWANA, DSIDC CITY, DELHI-110093, INDIA
SERVICE PROVIDER
Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION AND ALL OTHER SERVICES INCLUDED IN CLASS 43
Trade Marks Journal No: 1914, 12/08/2019 Class 43

4231043 10/07/2019
FATHOM PICTURES PRIVATE LIMITED
Gala No. 201, Arc Industrial Estate, Veera Desai Road, Near Prathamesh School, Andheri (W), Mumbai 400058
Manufacturers and Service Providers
Body Incorporate (MSME)

Proposed to be Used
MUMBAI
Services for providing food and drink; temporary accommodation
KAVYA TRIPATHI
D-103, SWARN NAGRI GREATER NOIDA, KASANA, GAUTAM BUDDHA NAGAR, UP-201310
INDIVIDUAL RESIDENT IN INDIA

Address for service in India/Attorney address:
MOHIT SINGH KHARAYAT
MB-163, Shakarpur,New Delhi-110092

Proposed to be Used
DELHI
Services for providing food and drink; temporary accommodation.
EKAARA

4231628  11/07/2019
LEMON TREE HOTELS LIMITED
ASSET NO. 6, AEROCITY HOSPITALITY DISTRICT, NEW DELHI- 110037, INDIA
SERVICE PROVIDER

Address for service in India/Attorney address:
KUMAR & ASSOCIATES ADVOCATE
422, SURYA APARTMETN PLOT NO.14, SECTOR 6, DWARKA, NEW DELHI-75

Proposed to be Used
DELHI
PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION, CAFES, CAFETERIAS, BARS, HOTELS, CLUB, MOTELS, RESORTS, RESTAURANTS, CANTEENS, BANQUET HALL, COFFEE SHOPS AND OTHER RELATED SERVICES PROVIDED BY THE HOSPITALITY INDUSTRY
ICHAKDANA FOOD SERVICES LLP

405B, 4th Floor, Pinnacle Tower, Behind Vivanta By Taj, Surajkund Road
Limited Liability Partnership Firm

Address for service in India/Attorney address:
ARJITA, ADVOCATE
F-89/11, GROUND FLOOR, OKHLA PHASE 1, NEW DELHI-110020

Proposed to be Used
DELHI

Services for providing food and beverage
4233244    12/07/2019
PRANAB BANERJEE
Plot No. 13, Green Lodge, New Ramdaspeth, Nagpur 440010
COVE
INDIVIDUAL

Proposed to be Used
MUMBAI
cafeterias, bar services, cafés, canteens, rental of drinking water dispensers, food sculpting, food and drink catering, motels, restaurants, self-service restaurants, snack-bars
4233855  12/07/2019

GULAM DASTAGIR DELVI
#48/6, M.K.K. ROAD, 1ST MAIN ROAD, SRIRAMPURAM, BANGALORE-560 021, KARNATAKA, INDIA
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010
Used Since: 18/02/2000

To be associated with:
2097504

CHENNAI
RESTAURANT SERVICES, ARRANGING FOR THE PROVISION OF FOOD, FOOD COOKING SERVICES, PROVIDING FOOD AND DRINK, PROVIDING INFORMATION, INCLUDING ONLINE, ABOUT SERVICES FOR PROVIDING FOOD AND DRINK, AND TEMPORARY ACCOMMODATION, CONSULTANCY, ADVISORY AND INFORMATION SERVICES IN RELATION TO THE PROVISION OF FOOD AND DRINK
4235757    15/07/2019
SANJAY SQUARE
Plot No.-33, Moti Dungri, Alwar Rajasthan-301001
PARTNERSHIP FIRM
Address for service in India/Attorney address:
SAMRITI SHARMA
A-110, STREET NO. 37, SCHOOL ROAD, SHOE MARKET, UTTAM NAGAR, NEW DELHI -110059
Proposed to be Used
AHMEDABAD
Hotel Services, Hotel Catering Services, Hotel Accommodation Services.
4236047    16/07/2019
MR SHAILESH PHILIP REBELLO
PHILIP HOUSE, NO. 65, BAKOL STREET, NEAR CROSS GARDEN, BHAYANDER (WEST), THANE- 401 101
SOLE PROPRIETORSHIP

Address for service in India/Agents address:
SEEMA MILAN WADKAR

Proposed to be Used
MUMBAI
SERVICE OF PROVIDING FOOD AND DRINKS, TEMPORARY ACCOMMODATION
4236327  16/07/2019
SOMA MADHUKAR
HOUSE NO- C-432, NEAR VYAPAR KENDRA, SUSHANT LOK-1 GALLERIA DLF- IV, GURGAON, HARYANA-122009
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Services for providing food and drink; Temporary accommodation
1939280  22/03/2010
AUROBINDO PHARMA LIMITED
trading as; AUROBINDO PHARMA LIMITED
PLOT NO. 2, MAITRIVIHAR, AMEERPET, HYDERABAD - 500 038, A.P., INDIA.
MANUFACTURERS, MERCHANTS AND Exporters
A COMPANY DULY ORGANIZED AND EXISTING UNDER THE INDIAN COMPANIES ACT, 1956
Address for service in India/Agents address:
DASWANI & DASWANI,
409, PRAJAY CORPORATE HOUSE, 1-10-63 & 64, CHIKOTI GARDENS, BEGUMPET, HYDERABAD - 500 016. INDIA.
Proposed to be Used
CHENNAI
MEDICAL AND PHARMACEUTICAL RESEARCH, DESIGN AND DEVELOPMENT SERVICES; PHARMACEUTICAL DRUG
DEVELOPMENT SERVICES FOR THIRD PARTIES; PHARMACEUTICAL SERVICES, NAMELY CONDUCTING AND
MONITORING CLINICAL TRIALS AND DRUG DEVELOPMENT; TESTING SERVICES IN THE FIELD OF DRUG
COMPATIBILITY; CONSULTANCY SERVICES IN THE FIELD OF MEDICAL AND PHARMACEUTICAL RESEARCH, MEDICAL
TREATMENT AND PHARMACY ADVICE; CLINICAL SERVICES; MEDICAL SERVICES FOR DIAGNOSIS AND TREATMENT
OF HUMAN BODY; MEDICAL RESEARCH
2860641  11/12/2014
DEVI SHARAN BHARGAVA
trading as ;SANJEEVANI CLINICAL LABORATORY & E.C.G. CENTRE
FATEHGARH ROAD, GURU NANAK NAGAR, CORNER D.C. LINK ROAD, 'Y' JUNCTION HOSHIARPUR, PB
SERVICES
Address for service in India/Attorney address:
BINITA SHAHI
12 C, Madhuban Apartment, Sector-82, Noida-201304
Used Since :01/04/2005
DELHI
"Medical Analysis services (such as X-Ray examinations and taking blood samples) Hygienic services, Running Clinical laboratories and Clinic
Dr. Bhatia Medical Coaching Institute

2900862  10/02/2015
DR. BHATIA MEDICAL COACHING INSTITUTE PVT. LTD.
trading as ;Dr. Bhatia Medical Coaching Institute Pvt. Ltd
Flat No.7, Unique Apartment, Sector-13, Rohini, Delhi - 110 085
Service Provider
Address for service in India/Attorney address:
R.K.DEWAN & CO.
236 & 237, VARDHMAN FASHION MALL, NEAR MAHAVIR HOSPITAL, PITAMPURA, NEW DELHI-110034
Used Since :28/05/1999

DELHI
Medical services; veterinary services; medical clinic services; nursing, medical; medical equipment rental; medical assistance
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DEVICE OF TWO SNACKS.
THE MARK TO BE READ AS WHOLE.
SKINNOVATION
3040309  25/08/2015
DR. R.P. GUPTA
DR. ANIL GANJOO
MRS. SUNITA DEVI SURANA
trading as ;SKINNOVATION
B-11, GUJRAWALA TOWN, PART-1, 1ST FLOOR, DELHI-110009.
SERVICES
Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Used Since :01/08/2015
DELHI
MEDICAL SERVICES, HOSPITALS AND NURSING HOMES; SERVICES RELATED TO PHYSIOTHERAPY; CARDIAC & PULMONARY REHABILITATION; WELLNESS CLINICS; PROVIDING MEDICAL SERVICES; MEDICAL ASSISTANCE; ADVISORY SERVICES RELATING TO HEALTH, ORGANISING WORKSHOPS FOR WELLNESS & HEALTH, MEDICAL ASSISTANCE; PHYSIOTHERAPY AND MASSAGE THERAPY, CONSULTANCY SERVICES RELATING TO MEDICAL, HEALTH HYGIENIC & BEAUTY CARE SERVICES INCLUDED IN CLASS 44.
COSMODENTZ

3043775  28/08/2015

DR. ASHUTOSH KAUSHIK

trading as: Cosmodentz Dental Clinic and Research Centre

709/22, Jhang Colony, Sonipat Road, Opposite Jagmohan Motors, Rohtak, Haryana

Service Provider

Address for service in India/Agents address:

SANJAY KUMAR GUPTA


Used Since: 24/05/2015

DELHI

DENTAL AND ORAL HEALTH CARE SERVICES; HOSPITALS, MEDICAL SERVICES; MEDICAL TREATMENT AND PHARMACY ADVICE; CLINICAL SERVICES; MEDICAL SERVICES FOR DIAGNOSIS AND TREATMENT OF THE HUMAN BODY; MEDICAL RESEARCH; VETERINARY SERVICES; DIAGNOSTIC TESTING RELATING TO HUMAN BODY, LABORATORY TESTING SERVICES; BEING SERVICES INCLUDED IN CLASS 44
3054638  13/09/2015

DR. SUDHA ASOKAN trading as ;M/S. DR. SUDHA'S AYURVEDA KENDRA
B-5/99, SAFDARJUNG ENCLAVE, NEW DELHI-110029, INDIA

Address for service in India/Attorney address:
BALAJI IP PRACTICE
E-617 STREET NO- 11&12 WEST VINOD NAGAR I.P. EXTN. NEW DELHI-110092

Used Since :12/09/1990

DELHI

HEALTHCARE AND HEALTHCARE WELLNESS SERVICES, HOSPITAL FACILITIES, HOSPITAL SERVICES, AYURVEDIC MASSAGES, TREATMENT SERVICES, THERAPIES, HEATHCARE RELATED SERVICES.

THE TRADE MARK SHALL BE USED AS A WHOLE.
BLUE RIBBON PROSTATE CLINIC

3067437   30/09/2015

DR. ASHISH SABHARWAL
SHREE JEEWAN HOSPITAL, 67/1, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI 110005
SERVICE PROVIDERS

Address for service in India/Attorney address:
INTELLECTIVE LAW OFFICES
A-74, LGF, DEFENCE COLONY, NEW DELHI -110024.

Proposed to be Used

DELHI

HEALTH AND MEDICAL SERVICES INCLUDING PROSTATE CANCER, BPH (ENLARGED PROSTATE), ERECTILE DYSFUNCTION, KIDNEY STONE DISEASE, ROBOTIC SURGERY.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS i.e., "PROSTATE CLINIC" and "MARK MAY BE USED AS A WHOLE".
3071770 07/10/2015
MS. DOLMA TAMANG
trading as ;THE GOLDEN SPA
C-79, BASEMENT, SHIVALIK, NEW DELHI-110017.
SERVICE PROVIDER
Address for service in India/Attorney address:
MITHILESH KUMAR ADVOCATE
B-9, 2ND FLOOR, HOUSING SOCIETY, SOUTH EXTENSION-I NEW DELHI 110049
Used Since :05/10/2015
DELHI
SPA TREATMENT, BODY SPA, BODY MASSAGE, BEAUTY PARLOUR, HEALTH SPA.HYGIENIC AND BEAUTY CARE.
3088974  29/10/2015

PARAM SHAKTI PEETH
LUV-102, 103 AGARSEN AWAS, 66 IP EXTENSION, DELHI-110092
SERVICE PROVIDER

Address for service in India/Attorney address:

SMART BRAIN
88, GROUND FLOOR, DEFENCE ENCLAVE, OPP. CORPORATION BANK, VIKAS MARG, DELHI-92

Used Since: 31/07/2015

DELHI

MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DESCRIPTIVE WORDS
i.e., "PARAM SHAKTI YOG- THE AWAKENING OF DIVINE POWER" and "MARK TO BE USED AS A WHOLE".
3131506   18/12/2015
NORTH EASTERN CARRYING CORPORATION LIMITED
9062/47, RAM BAGH ROAD, AZAD MARKET, DELHI-110006
SERVICE PROVIDER
BODY INCORPORATE
Address for service in India/Attorney address:
SMART BRAIN
88, GROUND FLOOR, DEFENCE ENCLAVE, OPP. CORPORATION BANK, VIKAS MARG, DELHI-92
Used Since :24/11/1968
DELHI
MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
3151034 05/01/2016
PANKAJ NARULA
A-219, ROAD NO. -06, MAHIPALPUR, NEW DELHI-110037
SERVICE PROVIDERS
Address for service in India/Agents address:
BHARTI REGISTRATION SERVICE.
EC-54, SFS MAYA ENCLAVE, MAYA PURI, OPP. JAIL ROAD, NEW DELHI - 110 064.
Used Since :01/04/1982
DELHI
MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE HORTICULTURE AND FORESTRY SERVICES CLASS-44
3200431 02/03/2016
DR. MOREPEN LIMITED.
trading as ;DR. MOREPEN LIMITED.
220, ANTRIKSH BHAWAN, 22, K.G. MARG, NEW DELHI-110001, INDIA

Services

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/01/2016

To be associated with:
2921621

DELHI
MEDICAL SERVICES, HOSPITALS AND NURSING HOMES; SERVICES RELATED TO PHYSIOTHERAPY; CARDIAC & PULMONARY REHABILITATION; WELLNESS CLINICS; PROVIDING MEDICAL SERVICES; MEDICAL ASSISTANCE; ADVISORY SERVICES RELATING TO HEALTH, ORGANISING WORKSHOPS FOR WELLNESS & HEALTH, MEDICAL ASSISTANCE; PHYSIOTHERAPY AND MASSAGE THERAPY; CONSULTANCY SERVICES RELATING TO MEDICAL, HEALTH HYGIENIC & BEAUTYCARE SERVICES INCLUDED IN CLASS 44.

Mark should be used as whole..
3209621  14/03/2016
MR. VIDUR BAKSHI
715 MAHAVIR PRASAD BLOCK, ASIAN GAMES VILLAGE NEW DELHI 110049
SERVICE PROVIDER
Address for service in India/Agents address:
A. SHUNGLU & CO.
155/ 1, BLOCK G, NEW ALIPORE, KOLKATA - 700 053.
Used Since :21/09/2015
DELHI
AGRICULTURE, HORTICULTURE AND FORESTRY, GARDENING, LANDSCAPING DESIGNING, HORTICULTURE, PLANT NURSERIES, TREE PLANTING FOR CARBON OFFSETTING PURPOSES, TREE SURGERY, WEED KILLING, VERMIN EXTERMINATING FOR AGRICULTURE, HORTICULTURE AND FORESTRY IN CLASS 44
3228562  05/04/2016

DR. NITIN NEGI
BEHIND ZANANA HOSPITAL, NEAR PAREEK COLLEGE, JHOTWARA ROAD, CHANDPOLE, JAIPUR, RAJASTHAN.
SERVICE PROVIDER

Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Used Since :01/11/2015

AHMEDABAD
MEDICAL SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS.
ASIAN and URO.
CORTEX MEDICAL INC

3242578  26/04/2016
SH. RAMAN ARORA
SHRI. KAMAL BHARTI
trading as ;CORTEX MEDICAL INC
F-3, INDUSTRIAL AREA APAREAL PARK KATHA TEHSIL BADDI DISTT SOLAN (HP)
MANUFACTURES, MERCHANTS, TRADERS
Address for service in India/Agents address:
VENUKA KUMARIA.
5673, DUPLEX MODERN HOUSING COMPLEX, MANIMAJRA, U.T. CHANDIGARH.
Used Since :01/03/2009
DELHI
MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
3260006   16/05/2016
BAJAJ CAPITAL LTD.
trading as ;BAJAJ CAPITAL LTD.
5th FLOOR, BAJAJ HOUSE, 97, NEHRU PLACE, N. DELHI-19
SERVICES.
Address for service in India/Attorney address:
INDERJEET & ASSOCIATES
R-24/10-11, RITA BLOCK SHAKARPUR, DELHI-110092.
Used Since :24/04/2016
DELHI
PROVIDING COMPREHENSIVE HEALTHCARE SERVICES LIKE WELLNESS PROGRAMMES , COUNSELING INFORMATION
FITNESS EXERCISES FOR HEALTHY LIFE, PROVIDING MEDICAL SERVICES, DIAGNOSTIC SERVICES,RELATING TO BMI,
BLOOD PRESSURE , BLOOD SUGAR, ECG ETC. CLINICAL CONSULTANCY AND ADVISORY SERVICES, MEDICAL HEALTH
ASSESMNENT SERVICES INCLUDING CONDUCTING OF HEALTH-CHECK-UP CAMPS CREATING HEALTH AWARENESS,
PREVENTIVE HEALTH CARE SERVICES, AND OTHER SERVICES IN CONNECTIONS WITH HEALTH INCLUDED IN CLASS
44.
ACCORD SALON
3263631   19/05/2016
S. MANKIRAN SINGH SEMBHI
trading as ;ACCORD SALON
H.NO. 4289/3, ST. NO. 5, SHIMLAPURI, GILL ROAD, LUDHIANA-141003 (PUNJAB)
MANUFACTURER & MERCHANTS
Address for service in India/Agents address:
PURI TRADE MARK CO.
"BRAND HOUSE",54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003 (PUNJAB).
Used Since :16/08/2013
DELHI
SALON (HAIRDRESSING), BEAUTY SALONS, SKIN SALON SERVICES, BEAUTY PARLOUR & TRAINING CENTRE,
PROVIDING OF TRAINING, RELATED TO BEAUTICIAN COURSES, SALON SERVICES MEN & WOMEN INCLUDED IN
CLASS 44
3294403  27/06/2016

NIRUPAMA ARORA

trading as : DIVYY RESEARCH CLINIC OF NEURO HEALTH AND REHABILITATION
36-A/2, LAWRENCE ROAD, LAWRENCE HOTEL LANE, AMRITSAR-PUNJAB, INDIA.

SERVICE PROVIDERS

Address for service in India/Attorney address:
KUMAR TRADE MARK CO.
14/5, DHARAMPURA, NEAR JOURA PHATAK, AMRITSAR--143004 (PB )

Used Since : 01/04/2016

DELHI

MEDICAL SERVICES,
3296577  29/06/2016
PREETI RATHORE
trading as ;ACE PATH LAB
D-1B/14A, JANAKPURI, NEW DELHI-110058.
SERVICE PROVIDER
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :29/06/2016
DELHI
MEDICAL SERVICE PROVIDER PATH LABORATORY

NO EXCLUSIVE RIGHT OVER THE TERM "PATH LAB".
FLY FALCON FOUNDATION
15/99 INDIRA NAGAR, LUCKNOW, UTTAR PRADESH INDIA
MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS,
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
Address for service in India/Attorney address:
GYANESHWAR
202, Tower 12, BPTP Park Floor-2, Sector 76, Faridabad- 121004
Proposed to be Used
DELHI
MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS,
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
CH. PARTAP MULTISPECIALITY CHARITABLE HOSPITAL (PMCH)

3307318    13/07/2016
RAVINDER CHAHAL
HOUSE NO 1859/19, SRI NAGAR COLONY, CIRCULAR ROAD, ROHTAK, HARYANA-124 001
SERVICE PROVIDER
Used Since :01/07/2016

DELHI
MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS
Brilliance in Biz

3309641    14/07/2016

AMIT KOHLI
7/28 (Block 7, House No. 28) West Patel Nagar, New Delhi-110008

Service Provider

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Used Since :04/12/2015

DELHI

Medical services, hygienic and beauty care for human beings or animals, therapy services, energy healing services namely, quantum transformation and healing services to eliminate stress, therapeutic touch services, providing in-person vibrational energy healing services, energy healing services, namely, stress management and stress reduction counseling for individuals to enhance their lives.
Trade Marks Journal No: 1914  12/08/2019  Class 44

SPICE
3330681  08/08/2016
SPICE CONNECT PVT. LTD.
S GLOBAL KNOWLEGEE PARK, PLOT NO. 19A & 19B, SECTSOR 125, NOIDA-201301, UTTAR PRADESH.
SERVICE PROVIDER
Address for service in India/Attorney address:
GLOBALLEX LEGAL
J-1102, NEEALPADAMKUNJ, SEC-I VAISHALI GAZAIABAD -201010
Proposed to be Used
DELHI
"HOSPITAL AND MEDICAL SERVICES; HEALTH CARE AND WELLNESS SERVICES; PROVIDING INFORMATION ADVISORY OR CONSULTANCY IN THE FIELD OF MEDICALS SCIENCES FOR PREVENTION, SCREENING, DIAGNOSIS AND TREATMENT OF VARIOUS DISEASES, ANOMALIES AND DEFICIENCIES, HYGIENE AND BEAUTY CARE; MEDICAL CLINIC, MEDICAL SPA; MEDICAL INFORMATION SERVICES FOR HUMAN BEINGS, PLANTS OR ANIMALS, PHYSICALLY OR ONLINE, THROUGH WEB BASED APPLICATIONS OR MOBILE APPLICATIONS"
3343508  23/08/2016
PUNEET NARULA
A-219, ROAD NO.6, MAHIPALPUR, NEW DELHI-110037
SERVICE PROVIDER
Address for service in India/Agents address:
BHARTI REGISTRATION SERVICE.
EC-54, SFS MAYA ENCLAIVE, MAYA PURI, OPP. JAIL ROAD, NEW DELHI - 110 064.
Used Since :01/01/1993
To be associated with:
3343504
DELHI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES.
3343512  23/08/2016
PUNEET NARULA
A-219, ROAD NO.6, MAHIPALPUR, NEW DELHI-110037
SERVICE PROVIDER
Address for service in India/Agents address:
BHARTI REGISTRATION SERVICE.
EC-54, SFS MAYA ENCLAVE, MAYA PURI, OPP. JAIL ROAD, NEW DELHI - 110 064.
Used Since: 02/04/2003
DELHI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES.
3343520   23/08/2016

PANKAJ NARULA
A-219, ROAD NO.6, MAHIPALPUR, NEW DELHI-110037
SERVICE PROVIDER

Address for service in India/Agents address:
BHARTI REGISTRATION SERVICE.
EC-54, SFS MAYA ENCLAVE, MAYA PURI, OPP. JAIL ROAD, NEW DELHI - 110 064.
Used Since :01/10/2006

To be associated with:
3151038
DELHI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES.
3343524    23/08/2016

PANKAJ NARULA
A-219, ROAD NO.6, MAHIPALPUR, NEW DELHI-110037
SERVICE PROVIDER

Address for service in India/Agents address:
BHARTI REGISTRATION SERVICE.
EC-54, SFS MAYA ENCLAVE, MAYA PURI, OPP. JAIL ROAD, NEW DELHI - 110 064.
Used Since :01/01/1953

DELHI

MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES.
3345383    25/08/2016
GENESIS BIOTEC INC.
SCF 437 MOTOR MARKET, MANI MAJRA CHANDIGARH 160101
service provider
Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :20/02/2002
DELHI
Medical services, veterinary services, hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services
3372398   23/09/2016
SUMAN KUKREJA
trading as ;M/s. UROCARE
Soul Bliss, Extn. 5, Shanti Niketan, Near Bombay Hospital, Indore - 452010, Madhya Pradesh
SERVICE PROVIDER
A Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
GYAN BHAVAN, GROUND FLOOR, 8, KUMTHA STREET, BALLARD ESTATE, MUMBAI-400 001.
Used Since :01/04/2005
MUMBAI
Medical Services
No exclusive right over the descriptive image on the label..
3393610  24/10/2016
RATNAKAR ACHUTA SHETTY
trading as ;DOCTORS PLANET
A/3, 602, VIHANG GARDEN, V ARTAK NAGAR, POKHRAN ROAD-1, THANE WEST- 400606
SERVICE PROVIDER
A PROPRIETARY CONCERN
Used Since :14/10/2016

MUMBAI
MEDICAL AND HEALTHCARE CLINICS.
THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE.
MOTHER DIAGNOSTIC & RESEARCH CENTRE

3473167 03/02/2017
MEDALL SCANS AND LABS PRIVATE LIMITED
trading as; MEDALL SCANS AND LABS PRIVATE LIMITED
NO.67, TNPL BUILDING, 2ND FLOOR, MOUNT ROAD, GUINDY, CHENNAI-600 032, TAMIL NADU, INDIA
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY REGISTERED UNDER THE COMPANIES ACT, 2013
Address for service in India/Attorney address:
JACOB KURIAN
NEW NO 21 (OLD NO 11), 2ND AVENUE, HARRINGTON ROAD, CHETPET, CHENNAI- 600031.
Used Since :12/06/2011

CHENNAI
MEDICAL, CLINICAL AND DIAGNOSTIC SERVICES INCLUDING, ULTRASOUND, MAMMOGRAPHY, CT SCAN, X RAY, MRI AND OTHER RADIOLOGICAL SERVICES
No exclusive right over the descriptive matters appearing in the representation of the mark.
SKIN UNIVERSE CLINIC

3574183   19/06/2017
DR. PIYUSH B. BORKHATARIYA
1ST FLOOR, BALAJI COMPLEX, NEAR TRIMURTI HOSPITAL, JUNAGADH -362001, GUJARAT, INDIA
Individual

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT

Used Since :01/06/2017

AHMEDABAD
SKIN, HAIR & LASER SERVICES, ALL WELLNESS SERVICES, MEDICAL SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SKIN..
3582677  01/07/2017
B & B SALON & NAILS
GF/01, ABC-2, ST. XAIERS COLLEGE CORNER OFF CG ROAD , NAVRANGPURA, AHMEDABAD- 380009, GUJARAT, INDIA.
PARTNERSHIP FIRM
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since :23/03/2017
AHMEDABAD
HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS INCLUDING IN CLASS 44
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE B & B.
3597435  22/07/2017
MEDIWARE IMPEX LLP
312, DEV ARCADE, ABOVE, HAVEMORE RESTURANT, NR, NARANPURA RLY CROSSING, NARANPURA 380013, GUJARAT, INDIA
LIMITED LIABILITY PARTNERSHIP (LLP)
Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
E-101, SHAKSHAT STUDIO APPARTMENT, NEAR NANDHISWAR MAHADEV MANDIR, MAKARBA ROAD, VEJALPUR - 380051, AHMEDABAD - GUJARAT
Used Since: 01/07/2017

AHMEDABAD
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
VIRAL
3598764  25/07/2017
VIRAL DEVELOPERS
2ND FLOOR, OMEGA COMPLEX, OPP. DHARTI AUTOMOBILES, GONDAL ROAD, RAJKOT - 360 002 (GUJARAT)
An Indian Partnership Firm
Address for service in India/Attorney address:
TRADETEND CONSULTANTS PVT. LTD.,
TRADETEND CONSULTANTS PVT. LTD.,121, RAJLAXMI COMPLEX, 16, VIJAY PLOT, GONDAL ROAD, RAJKOT - 360 002
Proposed to be Used
AHMEDABAD
HOSPITAL SERVICES, HYGIENIC AND BEAUTY CARE, AGRICULTURE SERVICES INCLUDED IN CLASS - 44
subject to restriction of the services in the state of GUJARAT only.
ALACRIS RESEARCH AND DEVELOPMENT PRIVATE LIMITED
PLOT NO 96, PRAMUKH SWAMI NAGAR, SARA ROAD, HALVAD, SURENDRANAGAR – 363330
Trading As : Alacris Research and Development Pvt Ltd
Address for service in India/Attorney address:
INFINVENT IP
BHAVIK B. PATEL, A/9, AMRUTA SOCIETY, NIZAMPURA, VADODARA - 390 002 - GUJARAT

Proposed to be Used

AHMEDABAD
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services included in class 44
3686034  23/11/2017
BEVEL TRADING & MARKETING PRIVATE LIMITED.
8/8, CHINAR PARK, P.O. HATIARA, P.S. BAGUIHATI, KOLKATA-700157, WEST BENGAL, INDIA.
BODY INCORPORATE

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
KOLKATA
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.
BHARATHI MUNIRATHNAM RATHNAM TRADING AS KIMAYA UNISEX SALON AND SPA
1st and 2nd Floor, New No. 123/A, Old No. 35/A, 2nd Block, 3rd Stage, 5th Main, Near Carmel School, Basaweshwara Nagar, Bangalore- 560079
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Used Since :27/05/2016

CHENNAI
Hair salon services, Spa services.

SUBJECT TO RESTRICTING THE AREA OF USE TO THE STATES OF SOUTH INDIA..
3787084  23/03/2018
SUNWAY BERHAD
Level 16, Menara Sunway, Jalan Lagoon Timur, Bandar Sunway, 47500 Subang Jaya, Selangor, Malaysia
A company organised and existing under the laws of Malaysia.

Address for service in India/Agents address:
ANAND AND ANAND,
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI
Medical clinics, health care services, all included in Class 44
3802820  11/04/2018
S. DEEBAK KUMAR
17/1-22, Pulla Avenue, Shenoy Nagar, Chennai = 600030
Sole Proprietor, carrying on business under the name and style of "ORTHODENT"

Address for service in India/Attorney address:
JACOB KURIAN
NEW NO 21 (OLD NO 11), 2ND AVENUE, HARRINGTON ROAD, CHETPET, CHENNAI- 600031.
Used Since :17/04/2016

CHENNAI
MEDICAL, SERVICES BEING SERVICES INCLUDED IN CLASS 44
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3812905  21/04/2018
PABBISETTY VENKATA PRIYATHAM CHANDRA
203 Sai Teja towers Opp. RSR Kalyanamandapam Kavali Nellore Andhra Pradesh - 524201
Proprietor

Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :15/01/2018

CHENNAI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
ALERT Voice

3824982  05/05/2018

ALERT

5/75 H, Bonanza, Blue Beach Road, Neelankarai, Chennai - 600115

Trust registered under the Indian Trust Act

Address for service in India/Attorney address:

DEEPAK VAID

TIS Legal 44/30, Dewan Rama Road, 2nd Floor, Purasaiwalkam, Chennai - 600084

Used Since: 01/08/2015

CHENNAI

medical and medical assistance services in respect of providing first aid and emergency response management

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3857079  12/06/2018
DR. RENUKA DESAI
trading as ; PLAY AND HEAL
A/304, NISHADKALPNAAGARI, VAISHALI NAGAR, B.R.ROAD, MULUND WEST-MUMBAI-400080
INDIVIDUAL
Proposed to be Used
MUMBAI
MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
NIRAAMAYA
3858630  13/06/2018
JUPITER CAPITAL PRIVATE LIMITED
No.54 Richmond Road, Bangalore. 560025, Karnataka, India
An Indian Company
Address for service in India/Attorney address:
AMINA S
PUTHRAN & ASSOCIATES, B3 KESAVAN ORCHID, 5/7 NORTH MADA STREET, SRI NAGAR COLONY, SAIDAPET, CHENNAI
Used Since :26/09/2012
CHENNAI
Medical services; hygienic and beauty care for human beings; therapy services; health care services, namely, wellness programs and relaxation therapy; health spa services for health and wellness of the body and spirit, namely, providing massage, facial and body treatment services, cosmetic body care services; stress management services; health spa services for health and wellness of the body and spirit offered at a health resort; beauty salon services; services of a doctor
GOLDEN HOUR SUPER SPECIALTY EMERGENCY

3864165  19/06/2018

DR. INDER RAMKISHAN MAURYA

trading as :GOLDEN HOUR EMERGENCY ROOM

158, 1st floor, Jai Hind Nagar, Vashi Naka, R.C Marg, Opp. Koyna Colony, Chembur, Mumbai

Hospital

Hospital Services in Class 44

Proposed to be Used

MUMBAI

Hospital Services in Class 44
3865119 20/06/2018

DR. RAHUL NARKHED

trading as ;SMILE CARE 32 DENTAL CLINIC AND IMPLANT CENTRE

204, SAI PRENA CHS LTD., PLOT NO.5, SECTOR-19, KAMOTHE, NAVI MUMBAI, PIN - 410 209, RAIGAD DIST, MAHARASHTRA, INDIA

Proposed to be Used

MUMBAI

MEDICAL SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; DENTAL CONSULTANT; COSMETIC DENTISTRY; DENTISTRY ADVICE RELATING TO DENTISTRY; PROVIDING ONLINE MEDICAL RECORD SERVICES OTHER THAN DENTISTRY; HEALTH CARE AND BEAUTY CARE; MEDICAL CARE COSMETIC BODY CARE SERVICES ; HYGIENIC AND BEAUTY CARE ; MOBILE DENTAL CARE SERVICES; SERVICES FOR THE CARE OF THE FACE; RENTAL OF MEDICAL AND HEALTH CARE EQUIPMENT; CLINIC AND HOSPITAL SERVICES
3866052   21/06/2018
SURJIT SATPALSING PARDESHI
trading as ;SMYLEXL
FLATE NO.0-18, KONARK CAMPUS SOCIETY, VIMAN NAGAR, OPPOSITE REDDY HOTEL, PUNE CITY, PUNE-411014
INDIVIDUAL

Proposed to be Used
MUMBAI
MEDICAL SERVICES, MULTISPECIALITY DENTAL CLINIC, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES BEING INCLUDED IN CLASS 44
THE GOODS/SERVICES FOR SALE/CONDUCT IN THE STATES OF MAHARASHTRA..
3875202  30/06/2018
GANESH VISHNU PATIL
Plot No. 16, Dwaraka, Hareshwar Nagar, Jilha Peth, Ring Road, Jalgaon 425001, Dis- Jalgaon, Maharashtra, India
INDIAN NATIONAL SOLE PROPRIETOR OF GANESH PATIL HEART CENTER
Address for service in India/Attorney address:
A. G. MAHAJAN & CO.
PLOT NO. 25, SADASHIV NAGAR, GOVIND NIWAS, MEHRUN ROAD, JALGAON 425 003, DIST-JALGAON, M. S.
Proposed to be Used
MUMBAI
HOSPITAL, HEALTHCARE, HEALTHCARE SERVICES, HEALTH CLINIC SERVICES
3890904  18/07/2018
DILSHAD PATEL
Baxter Cottage, 22 Saint Martins Road, Bandra (West), Mumbai - 400050
Proprietor

Address for service in India/Agents address:
SANJAY KHER.
CLOVER CONSULTING, CLOVER HOUSE, 176-A, VAISHALI(REAR BUNGALOW), BHALCHANDRA ROAD, HINDU
COLONY, DADAR(EAST), MUMBAI 400014
Used Since :31/07/2010

MUMBAI
Medical Services, Veterinary Services, Hygienic And Beauty Care For Human Beings.
RICH LAYERS UNISEX SALON
Ground Floor, No 4 and 5, Forum Centre City Mall, Nazarbad, Mysuru - 570010, Karnataka
A Registered Partnership Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016

Proposed to be Used
CHENNAI
Beauty care
3894246  21/07/2018
ROSIE PAUL
C 214, Ittina Abby Apartment, 7th Cross, 8a Main, L B Shastrinagar, Vimanapura Bangalore - 560017
Individual
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
CHENNAI
Healthcare services, Health consultancy services.
3895013  23/07/2018
DR. BHAVINI M. LODAYA
trading as ; B BLISS SKIN AND HAIR CLINIC
803, HORIZON POINT, NEPTUNES LIVING POINT, LBS MARG, BHANDUP WEST, MUMBAI-400078
INDIAN NATIONAL
Proposed to be Used
MUMBAI
MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES. ANIMAL BREEDING; BEAUTY SALONS
3896521    24/07/2018
DR.NILKANTH ASHOK AKOLKAR
Narayani –Ayurveda Panchakarma Chikitsalaya, having its address at Nilganga Apartment , Power House Road,Near Bus Stop,Pimprigaon,Pune,Maharashtra India
INDIAN NATIONAL SOLE PROPRIETOR OF NARAYANI-AYURVED PANCHAKARMA CHIKITSALAYA
Address for service in India/Attorney address:
A. G. MAHAJAN & CO.
PLOT NO. 25, SADASHIV NAGAR, GOVIND NIWAS, MEHRUN ROAD, JALGAON 425 003, DIST-JALGAON, M. S.
Used Since :01/01/2017
MUMBAI
Hospital services, medical treatment services provided by clinics and hospitals.
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
Trade Marks Journal No: 1914 , 12/08/2019 Class 44

3898907  26/07/2018
Ms. Sunita Kevalananda Bhole and Yuvaraj Kevalananda Bhole
303, Aditya CHS, Behind Bank of India, 2nd Cross Lane, Rajaji Path, Dombivli (East), Pin: 421 201, Dist. Thane, Maharashtra, INDIA
Indian Nationals

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used

MUMBAI

BEAUTY CARE AND HEALTH SERVICES FOR ANIMALS; ANIMAL GROOMING AND BREEDING SERVICES; HYGIENIC CARE FOR ANIMALS; SPA AND REJUVENATION SERVICES FOR ANIMALS; SPA SERVICES FOR REDUCING/KEEPING AWAY INFECTIONS OF ANIMALS; HAIR DRESSING SALOON SERVICES FOR ANIMALS; PHYSICAL THERAPY AND PHYSIOTHERAPY SERVICES FOR ANIMALS; VETERINARY SERVICES; PET CARE SERVICES; CARE AND TREATMENT OF ANIMALS THROUGH AYURVEDA AND HERBAL METHODS/PREPARATIONS; PROVIDING ON-LINE INFORMATION VIA THE INTERNET AND ALL SOCIAL MEDIA IN THE FIELDS OF ANIMALS AND PETS, RELATING TO BREEDING, SELECTION OF THE ANIMALS AND PETS, GROOMING, FEEDING AND NUTRITION; DIET COUNSELLING SERVICES FOR ANIMALS; PROVISION OF INFORMATION AND ADVISORY SERVICES RELATING TO HEALTH AND BEAUTY OF ANIMALS; PROVIDING AN INTERNET WEBSITE FEATURING INFORMATION FOR PET OWNERS RELATING TO ANIMAL HEALTH AND ANIMAL BEHAVIOUR.
3903880 01/08/2018
SACHIN S PAWAR
3/70, NOOR MANZIL, T B KADAM MARG, BYCULLA EAST, MUMBAI 400027 MAHARASHTRA, INDIA
INDIVIDUAL

Proposed to be Used
MUMBAI
SERVICE PROVIDER OF HUMAN HYGIENE AND BEAUTY CARE IN CLASS 44
Trade Marks Journal No: 1914, 12/08/2019 Class 44

3905895  02/08/2018
KISAN UDAY
53, ASHOK VIHAR, NEAR KHAJRANA SQUARE, INDORE (M.P.) - 452016
A REGISTERED PARTNERSHIP FIRM

Address for service in India/Agents address:
RAMESH CHANDRA BAGDI & ASSOC.
31, SHRADDHANAND MARG, CHHAWANI, INDORE (M.P.) - 452 001.

Proposed to be Used
MUMBAI
AGRICULTURAL SERVICES, AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES, PROVIDING INFORMATION ABOUT AGRICULTURE, HORTICULTURE, AND FORESTRY SERVICES, CONSULTANCY AND ADVISORY SERVICES RELATING TO AGRICULTURE, HORTICULTURE AND FORESTRY, CONSULTANCY SERVICES IN THE FIELD OF AGRICULTURE, HORTICULTURE AND FORESTRY, CONSULTANCY SERVICES RELATING TO AGRICULTURE, HORTICULTURE AND FORESTRY, PROVIDING ONLINE INFORMATION ABOUT AGRICULTURE, HORTICULTURE, AND FORESTRY SERVICES, PROVISION OF INFORMATION ABOUT AGRICULTURE, HORTICULTURE, AND FORESTRY SERVICES, SERVICES IN THE FIELD OF AGRICULTURE, HORTICULTURE AND FORESTRY, ADVISORY AND CONSULTANCY SERVICES IN RELATION TO THE USE OF AGRICULTURAL AND HORTICULTURAL FERTILISERS, ADVISORY AND CONSULTANCY SERVICES IN RELATION TO THE USE OF NON-CHEMICAL TREATMENTS FOR SUSTAINABLE AGRICULTURE AND HORTICULTURE, ADVISORY AND CONSULTANCY SERVICES RELATING TO THE USE OF AGRICULTURAL AND HORTICULTURAL FERTILIZERS, ADVISORY AND CONSULTANCY SERVICES RELATING TO THE USE OF NON-CHEMICAL TREATMENTS FOR SUSTAINABLE AGRICULTURE AND HORTICULTURE.
TO THE USE OF FERTILISERS IN AGRICULTURE, HORTICULTURE AND FORESTRY, ADVISORY AND CONSULTANCY SERVICES RELATING TO THE USE OF FERTILIZERS IN AGRICULTURE, HORTICULTURE AND FORESTRY, ADVISORY AND CONSULTANCY SERVICES RELATING TO THE USE OF MANURE IN AGRICULTURE, HORTICULTURE AND FORESTRY, ADVISORY AND CONSULTANCY SERVICES RELATING TO THE USE OF NON-CHEMICAL TREATMENTS FOR SUSTAINABLE AGRICULTURE AND HORTICULTURE, ADVISORY AND CONSULTANCY SERVICES RELATING TO WEED, PEST AND VERMIN CONTROL IN AGRICULTURE, HORTICULTURE AND FORESTRY, AGRICULTURAL, HORTICULTURAL AND FORESTRY SERVICES RELATING TO THE RECULTIVATION OF INDUSTRIAL WASTELANDS INCLUDED IN CLASS 44.
AYURVYAS
3922067  21/08/2018
DR. NAMRATA PRAKASH GORAY
301, Bhagwan Krishna Niwas CHS, Gavand Path, Off Gokhale Road, Naupada, Thane (West) - 400602.
INDIAN NATIONAL
Address for service in India/Attorney address:
DIPAK G PARMAR
Shreenath Sadan, Ground Floor, 13/A, Bhaijivanji Lane, J. S. S. Road, Thakurdwar, Mumbai - 400 002.
Used Since :28/03/2017
MUMBAI
Medical services, Ayurvedic Treatment.
3922068    21/08/2018
DR. NAMRATA PRAKASH GORAY
301, Bhagwan Krishna Niwas CHS, Gavand Path, Off Gokhale Road, Naupada, Thane (West) - 400602.
INDIAN NATIONAL
Address for service in India/Attorney address:
DIPAK G PARMAR
Shreenath Sadan, Ground Floor, 13/A, Bhaijivanji Lane, J. S. S. Road, Thakurdwar, Mumbai - 400 002.
Used Since :28/03/2017
MUMBAI
Medical services, Ayurvedic Treatment.
THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE..
3925021  24/08/2018

JDS BLUE OPTICALS LLP
5th Floor, Seksaria Chambers, 139, Nagindas Chambers, Fort, MUMBAI-400 001.
LIMITED LIABILITY PARTNERSHIP

Address for service in India/Agents address:
RAMCHANDRA R.MANDHANE, ADVOCATE.
NANURAM MANSION, OPP. PATHARE NURSERY, DR. AMBEDKAR ROAD, KALYAN(W) - 421 301, (M.S).

Proposed to be Used
MUMBAI
OPTICIANS SERVICES (OPTICIANS).
3925024  24/08/2018
JDS BLUE OPTICALS LLP
5th Floor, Seksaria Chambers, 139, Nagindas Chambers, Fort, MUMBAI-400 001.
LIMITED LIABILITY PARTNERSHIP
Address for service in India/Agents address:
RAMCHANDRA R.MANDHANE, ADVOCATE.
NANURAM MANSION, OPP. PATHARE NURSERY, DR. AMBEDKAR ROAD, KALYAN(W) - 421 301, (M.S).
Proposed to be Used
MUMBAI
OPTICIANS SERVICES (OPTICIANS).
3928014  28/08/2018
DR. NAUSHEEN KHAN trading as ;REGENESIS SKIN, HAIR AND LASER CLINIC
601, SUMIT ARTISTA, C WING, CST ROAD, OPP PLAZA BANQUETS, ABOVE MCDONALDS, KALINA SANTACRUZ-400098. INDIVIDUAL
Proposed to be Used
MUMBAI
MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
REGISTRATION OF THIS TRADE MARK SHALL GIVE RIGHT TO THE EXCLUSIVE USE in the state of Maharashtra only.
3928620  28/08/2018
PARK MARKETING COMPANY
Gat No. 468/3/2, Ranjangaon Shivar, Aurangabad Road, Chalisgaon, District Jalgaon - 424 101
A Partnership Firm under the Partnership Act, 1932

Address for service in India/Agents address:
W. S. KANE & CO.
MERCHANT CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.

Proposed to be Used
MUMBAI
Agricultural, Horticultural and Forestry services in respect to Organic fresh herbs, fruits and vegetables, grains not included in other classes
3929461    29/08/2018  
G.MUHESH MOHAN

trading as ;MAX CARE HOSPITAL

NO.12, ANNAMALAI NAGAR, TRICHY-620 018.TAMILNADU, INDIA

SERVICE PROVIDER

SOLE PROPRIETOR

Proposed to be Used

CHENNAI

PROFESSIONAL CONSULTANCY IN THE FIELD OF MEDICAL TECHNOLOGY, MEDICAL SURGERY AND ORTHOPAEDICS AND RADIOLOGY SERVICES.

Subject to restriction with in Tamil Nadu.
3935470  04/09/2018
TATA INDUSTRIES LIMITED
3rd Floor, 17/R, 18th Cross, 19th Main, H. S. R. Sector 3, Bengaluru – 560 102
an Indian company incorporated under the Companies Act, 1913
Address for service in India/Agents address:
A.V. NATHAN ASSOCIATES.
451, 2ND CROSS, 3RD BLOCK, 3RD STAGE, BASAVESHWARA NAGAR, BANGALORE-560 079, KARNATAKA STATE INDIA.
Used Since :30/04/2018
CHENNAI
medical services; veterinary services; hygienic and beauty care for human beings and animals
3935778   05/09/2018

SHRUTTI SHAH
A-118, ANTOPHILL WAREHOUSING CO. LTD., VIDYALANKAR COLLEGE MARG, WADALA EAST, MUMBAI-400037
INDIVIDUAL

Proposed to be Used

MUMBAI

SPA, BEAUTY SALON, SERVICE OF BEAUTY CARE, HAIR CUTTING, BODY MASSAGE, HEALTH CARE SERVICES, BEAUTY CONSULTANCY, BEAUTY TREATMENT, HEALTH AND MEDICAL SPA SERVICES, SKIN CARE SALONS, AYURVEDA AND AYURVEDIC THERAPY INCLUDED IN CLASS 44.
3940533    10/09/2018
P. K. SHARMA
trading as :PCR PATHOLOGY LABORATORY
SHOP NO.2, PLOT B-90, TRIMURTI TOWER, GROUND FLOOR, SECTOR 23, NR. DARAVE TALAV AND SEAWOODS RAILWAY STATION, SEAWOODS EAST, NAVI MUMBAI- 4000706
A INDIAN NATIONAL

Proposed to be Used
MUMBAI
DIAGNOSTIC SERVICES.
CHELLARAM FOOT CLINIC

3941349  11/09/2018

CHELLARAM FOOT CLINIC
LALANI QUANTUM, PUNE-BANGALORE, NH4 HIGHWAY, BAVDHAN (BUDRUUK), PUNE- 411021
SERVICE PROVIDER

Proposed to be Used

MUMBAI
MEDICAL SERVICES
CHELLARAM EYE CARE CENTRE

3941351   11/09/2018
CHELLARAM EYE CARE CENTRE
LALANI QUANTUM, PUNE-BANGALORE, NH4 HIGHWAY, BAVDHAN (BUDRUK), PUNE- 411021
SERVICE PROVIDER
Proposed to be Used
MUMBAI
MEDICAL SERVICES
3960903 01/10/2018
PARAYAMPARAMBIL NAZEER
Parayamparambil Nazeer, Prop. of CYMOR Super Specialty Dental Clinic, Marva Building, First Floor, Near A.V Higher Secondary School, Ponnani, Malappuram District, Pin: 679577, Kerala State, India.
Proprietorship

Address for service in India/Attorney address:
FEBIN JAMES, ADVOCATE
Febin James, Advocate, 2nd Floor, Peace Tower, Opposite, District Panchayath Office, Ayyenthole, Thrissur District, Kerala, 680003
Used Since: 22/02/2003

CHENNAI
Dental Clinic
ORYGAMUS
3961687  01/10/2018
ORYGAMUS LABORATORIES PRIVATE LIMITED
PLOT 6P, SY.NO 37A &37 P, SIGNATURE TOWERS, KONDAPUR, HYDERABAD-500084
medicinal and pharmaceutical preparations
A PRIVATE LIMITED COMPANY REGISTERED UNDER THE COMPANIES ACT, 1956

Proposed to be Used
CHENNAI
Medical, Beauty, and Agricultural Services
VELNESS

THYROCARE TECHNOLOGIES LIMITED.
D-37/1, TTC, MIDC, Turbhe, Navi Mumbai – 400 703, Maharashtra.
A Company incorporated under the Companies Act, 1956.

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI
Pathology services and medical diagnostic services being services included in class 44.
3966118   06/10/2018
THYROCARE TECHNOLOGIES LIMITED.
D-37/1, TTC, MIDC, Turbhe, Navi Mumbai – 400 703, Maharashtra.
A Company incorporated under the Companies Act, 1956.
Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.
Proposed to be Used
MUMBAI
Pathology services and medical diagnostic services being services included in class 44.
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.. THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..ACCEPTED APPLICATION NO. 3966117.
3969314  10/10/2018
VIACOM 18 MEDIA PRIVATE LIMITED
ZION BIZWORLD, SUBHASH ROAD-A, VILE PARLE (EAST), MUMBAI-400057, MAHARASHTRA, INDIA
A Company Incorporated under the Indian Companies Act, 1956
Address for service in India/Agents address:
ANAND AND ANAND
FLAT NO. GA, AR VILLA, 31, III MAIN ROAD, GANDHI NAGAR, ADAYAR, CHENNAI 600 020
Used Since :17/08/2018
MUMBAI
MEDICAL SERVICES INCLUDING MEDICAL CARE, HYGIENIC CARE GIVEN TO HUMAN BEINGS, TELE MEDICINAL SERVICES INCLUDING MEDICAL ADVISE, TREATMENT RENDERED BY TELECOMMUNICATION NEEDS.
WELEX
3973616  14/10/2018
WELEX LABORATORIES PVT. LTD.
A-1002, MARATHON INNOVA NEXTGEN, OFF GANPATRAO KADAM MARG, LOWER PAREL (W), MUMBAI – 400 013, INDIA.
An Indian Company
Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.
Used Since: 23/06/1979
Mumbai
Ayurveda therapy; Medical services; hygienic care for human beings; Medical treatment services provided by clinics and hospitals; Pharmacy dispensary services; healthcare; medical assistance; advice relating to the medical needs, problems and medical products; arranging of medical treatment; medical and dietetic counselling services; health care consultancy [medical]; medical advisory and analysis services; Medical assistance consultancy provided by doctors and other specialized medical personnel
3976150  17/10/2018
KAYA LIMITED
23/C, MAHAL INDUSTRIAL ESTATE, MAHAKALI CAVES ROAD, NEXT TO PAPER BOX INDUSTRIES, ANDHERI (EAST),
MUMBAI - 400093 MAHARASHTRA INDIA
Used Since :01/12/2014
MUMBAI
MEDICAL SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS
TODAY

3979538  22/10/2018
BLISS GVS PHARMA LIMITED
102, HYDE PARK, SAKI VIHAR ROAD, ANDHERI (EAST), MUMBAI-400072
LIMITED COMPANY
Used Since :10/11/1986

MUMBAI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
ASHISH PRAKASH RAMGIR
ASHISH PRAKASH RAMGIR,CTS 948 B WING FL 2B NEAR RAILWAY GATE BOPODI PUNE -411003 MAHARASHTRA
Service provider
Proposed to be Used
MUMBAI
PHARMACEUTICAL SERVICES
Trade Marks Journal No: 1914, 12/08/2019  Class 44

RAJ KUMAR PRASAD
NONA CHANDAN PUKUR, EAST JAFFARPUR, NORTH TWENTY FOUR PARGANAS, JAFFARPUR - 700122
THE TRADEMARK ACT 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

KOLKATA
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
BHAVIK A. BHAVSAR
303, AISHWARYA COMPLEX, ABOVE U.S.PIZZA, JAWAHAR CHAWK, MANINAGAR, AHMEDABAD, GUJARAT-(INDIA)
Proprietor of "LAVANYA SKIN CLINIC"

Address for service in India/Attorney address:
SMITA I. PARMAR, ADVOCATE
11,SUN SPOT RAW HOUSE, NEAR GURUDWARA, S.G.HIGHWAY, BODAKDEV-380059, AHMEDABAD

Used Since :11/12/2005

AHMEDABAD
PROVIDING SERVICES CLINIC MEDICAL SERVICES OF DERMATOLOGY COSMETOLOGY LASER INCLUDING IN CLASS-44
SHAH RAGESH MAHENDRA TRADING AS ONLINE TELEMEDICINE RESEARCH INSTITUTE
B-201, Sukrut Repose, Behind Abhishree Corporate Park, Swagat Bunglow BRTS Lane, Ambli, Ahmedabad 380058, Gujarat, INDIA.
A Sole Proprietorship Firm

Proposed to be Used

AHMEDABAD
Medical services; veterinary services; hospital services, blood bank services, collection and preservation of human blood, hygienic and beauty care for human beings or animals
Trade Marks Journal No: 1914 , 12/08/2019

Class 44

4050354 08/01/2019

M/S. DR. BASU EYE HOSPITAL
21B-22B, EKTA NAGAR STADIUM ROAD, BAREILLY, U.P.-243122
A PARTNERSHIP CONCERN

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Used Since: 01/04/1982

DELHI

Medical and hospital services

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.3281605
RATIONAL ART & PRESS PRIVATE LIMITED
NIRMAL, 21ST FLOOR, NARIMAN POINT, MUMBAI - 400 021
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.
Used Since: 04/10/2018

MUMBAI

SPA SERVICES, BEAUTY AND HEALTH SPA SERVICES; HEALTH CARE SERVICES, NAMELY WELLNESS PROGRAM; WELLNESS AND HEALTH RELATED CONSULTING SERVICES; BEAUTY CARE AND COSMETIC BODY CARE SERVICES PROVIDED BY A HEALTH SPA; HEALTH SPA SERVICES FOR HEALTH AND WELLNESS OF THE BODY AND SPIRIT; BEAUTY SALON SERVICES; PROVIDING INFORMATION IN THE FIELDS OF HEALTH AND WELLNESS; HYGIENIC AND BEAUTY CARE; ADVISORY SERVICES RELATING TO HEALTH CARE; COUNSELING SERVICES IN THE FIELDS OF HEALTH, HERBALISM, AND LIFESTYLE WELLNESS; AYURVEDA THERAPY, NUTRITION AND DIETETIC CONSULTANCY.
Shah Dental care and Implant centre

4052552  10/01/2019
SURINDER CHOWDHRY
U-2 LGF, Green park main, Delhi-110016
individual

Address for service in India/Attorney address:
ADASTRA IP PVT LTD
B2-1050, Spaze iTech Park, Sohna Road, 122002 Gurgaon Delhi NCR, India

Proposed to be Used
DELHI
Dental surgery, Dental implants, root canal treatment, tooth extraction, artificial teeth implant, cosmetic dentistry, replacement of missing tooth, fillings tooth, dentures.
4055242  13/01/2019
ASHOK KUMAR SAINI, PROPRIETOR OF ASHOK FLORIST
E- 3 / 49 , Arera Colony, 10 No. Market, Bhopal ( M.P. )
Sole Proprietary firm

Address for service in India/Attorney address:
DP SONI
105 , Mahasagar Corporate , Manormaganj Main Road , Indore (M.P.)Pin-452001

Used Since :19/08/2014

MUMBAI
Flower arrangement design services , Rental of flower arrangements & Floristry services .
INDIRA IVF FERTILITY & IVF CENTRE

4059801  17/01/2019
INDIRA IVF HOSPITAL PRIVATE LIMITED
44, Amar Niwas, Kumharo Ka Bhatta, Opposite MB Hospital Udaipur, Udaipur -313001 Rajasthan
BODY INCORPORATE
Address for service in India/Attorney address:
HARPREETSINGH BANKER
'SATGURU HOUSE' Opp.VIKAS GRUH, Nr. SHANDILYA COMPLEX, PALDI, AHMEDABAD, GUJARAT, INDIA. PIN:- 380007
Used Since: 05/01/2015

AHMEDABAD
HUMAN HEALTHCARE SERVICES; MEDICAL SERVICES and ASSISTED REPRODUCTIVE TECHNIQUES
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS "IVF FERTILITY & IVF CENTRE".
Dnyandeo Sripatrao Pawar
(DSP)

4060446 18/01/2019
SHRIKANT BHAUSAHEB PAWAR
DSP REALTY, OFFICE NO.404, SATRA PLAZA, PALM BEACH ROAD, SECTOR-19D, VASHI, NAVI MUMBAI-400703
Individual

Address for service in India/Attorney address:
SANTOSH GUPTA
23 1/4, santosh collection,beside jai bharat restaurant,kokari aagar, naik nagar, s.m.road, antophill church, mumbai -400 037.

Proposed to be Used
MUMBAI
Medical services, veterinary services, hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services
MR. ABHIJEET KADAM TRADING AS ABHISS
Office No. 5 & 6 Second Floor, Above Metro Shoes Premier Plaza Mall, Nr Big Bazaar, Chinchwad, Pune-411019
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :19/05/2009

MUMBAI
BEAUTY SALON SERVICES
Trade Marks Journal No: 1914, 12/08/2019

MS NIDHI MAHESHWARI
124-1C, KALPATRU ESTATE, JOGESHWARI VIKHROLI LINK ROAD, NEAR MAJAS BUS DEPOT, ANDHERI (E), CHAKALA MIDC, MUMBAI-400093, MAHARASHTRA
SOLE PROPRIETORSHIP CONCERN TRADING AS - MY SPACE
Address for service in India/Attorney address:
DHINGRA & SINGH
E-103, BASEMENT, GREATER KAILASH, ENCLAVE-I NEW DELHI-110048
Used Since :11/10/2018

MUMBAI
Body and beauty spa services, namely massages, facials, massages, body wrap services, aromatherapy, stress therapy, manicures and pedicures, body polish services, beauty salon services; nail spa, steam and sauna services
4165993  03/05/2019

NIDHI CHAUDHARY
A-27/F-2, Dilshad Garden, Delhi - 110095
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Used Since :25/05/2014

DELHI

Medical services, Veterinary services, Hygienic and beauty care for human beings or animals, Agriculture, horticulture and forestry services.
THE INDIAN HOTELS COMPANY LIMITED

Taj Palace Hotel, Sardar Patel Marg, Diplomatic Enclave, New Delhi-110 021 and its Registered Office at Mandlik House, Mandlik Road, Mumbai-400 001.

An Indian company incorporated under the Companies Act, 1956

Address for service in India/Agents address:

ANAND AND ANAND,
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services.
4187322   25/05/2019
ANSHIKA AGGARWAL
A-23,SARASWATI VIHAR,PITAMPURA,DELHI-110034
AN INDIAN INDIVIDUAL

Address for service in India/Agents address:
ABC REGISTRATION SERVICES
C-36, MAHENDRU ENCLAVE, LANE NO.4, DELHI - 110 009.

Proposed to be Used
DELHI
(440020) Beauty salon services; (440034) Hairdressing; (440202) Health spa services; (440086) Massage; (440200) Sauna services
4194505  01/06/2019

DR. JAYAPRAKASH. J, PROPRIETOR

Manathin Maiyam, No- 15 O.A, Ramasamy Street, 2 Gandhi Nagar, Erode- 638 009, Erode Dist

Proprietor Concern

Address for service in India/Attorney address:

B. ARTHI

SRI ANDAL ILLAM, NO.37-1, ARUMURUGAM NAGAR, RAMANATHAPURAM, COIMBATORE - 641 045.

Used Since : 12/12/2012

CHENNAI

Psychiatric Services, Mental Health Services, Hospital Services, Rehabilitation of Drug Addicted Patients, Psychological Counseling, Psychological Consultation, Psychological Care, Addiction Treatment Services, Surgical Diagnostic Services & Home Health Care Services
Trade Marks Journal No: 1914, 12/08/2019

4206076 14/06/2019
CHIRAG MOHANLAL DHAKAN PROPRIETOR OF DR. DHAKAAN’S FITNESS KRANTI
26, NEW JAGNATH PLOT, BEHIND LANDMARK HOSPITAL- DR. DHAKAAN'S FITNESS KRANTI, RAJKOT, 360001

Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza, M.G. road indore

Proposed to be Used
AHMEDABAD

Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services.
Trade Marks Journal No: 1914 , 12/08/2019 Class 44

4206199  14/06/2019
KAUSHIK RAJU M
BTM 2ND STAGE - NO 46 , GROUND FLOOR FLOOR, 1ST MAIN ROAD, 7TH CROSS RD, BTM LAYOUT, BENGALURU,
KARNATAKA 560076
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
4206278  14/06/2019
BIJESH MUTHIRAKKAL
BIJESH M USHASS, KADAMBOOR P.O, KANNUR DT, PIN 670663 KERALA
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Health care services for treating Alzheimer's disease; Healthcare services; Health consultancy services; Mental health services; Health center services; Health centre services; Health clinic services; Health care services; Health spa services; Managed health care services; Mental health screening services; Home health care services; Health and beauty treatment services; Advisory services relating to health; Advisory services relating to healthcare; Health care services provided by a health spa; Medical and health care clinic services; Consultancy services relating to health care; Health care services for treating cancer; Advisory services relating to health care; Health spa services for health and wellness of the body and spirit; Cosmetic body care services provided by health spas; Medical services; Medical screening services; Psychological and medical consultancy services; Medical house call services; Medical and surgical services; Medical and veterinary services; Mobile medical clinic services; Medical and veterinary medical services; Medical testing services; Medical diagnostic services; Medical nursing services; Medical consultancy services; Medical counseling services; Medical counselling services; Medical imaging services; Medical evaluation services; Medical care services; Medical information services; Medical clinic services; Medical examination services;
4206377  14/06/2019
M/S. LABCORP DIAGNOSTICS PRIVATE LIMITED
ED-66, FIRST FLOOR, TAGORE GARDEN, NEW DELHI-110027.
SERVICE PROVIDERS
Address for service in India/Attorney address:
MOHammad AkrAm AND Vinod kAthwAliA adv.,
ED-66, FIRST FLOOR, TAGORE GARDEN NEW DELHI 110027

Proposed to be Used
DELHI
DIAGNOSTICS LABORATORY
4206795  14/06/2019
SMT. HITAKSHI W/O S. RAVINDER SINGH TRADING AS CHAWLA’S GLOW ZONE PROFESSIONAL BEAUTY SALON
Bhurare Road, Ward No. 10, Chamkaur Sahib, Dist. Rupnagar-140112 (Punjab)
PROPRIETORSHIP
Address for service in India/Agents address:
PURI TRADE MARK CO.
"BRAND HOUSE",54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003 (PUNJAB).
Used Since :14/06/2018
DELHI
Beauty salon services, hygienic & beauty care services for human including slimming, spa treatment, skin & hair
treatment, body massage, beauty parlour, beautician courses, fitness for men & women centre & beauty care training men & women, unisex saloon included in class 44
4206893  14/06/2019  
TANVI MALICK PROPRIETOR OF M/S THE BARE TALK  
S-100, 1ST FLOOR, PANCHSHEEL PARK, NEW DELHI-110017  
PROPRIETORSHIP FIRM  
Address for service in India/Attorney address:  
VIPAN JAIN (ADVOCATE)  
C/O. CAPITAL REGISTRATION SERVICE, 145/B, CD BLOCK, DDA FLATS, PITAM PURA, DELHI-110088  
Proposed to be Used  
DELHI  
Medical and Beauty Services
4206927   14/06/2019
DR. VAIDEHI DEODHAR
Office No. 3, Hari Akruti 1, Pakhal Road, Dwarka, Nashik - 422011
Individual
Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used
MUMBAI
Ayurvedic And Panchakarma Treatment & Medical Services.
GEETHA'S CHARMS

4208293  17/06/2019

GEETA PAWAR

1/10639, STREET NO. 04, NEAR ANJU DEVI MANDIR, MOHAN PARK, EAST DELHI-110032

PROPRIETORSHIP

Proposed to be Used

DELHI

BEAUTY PARLOUR / SALON SERVICES
4208536  17/06/2019
GAYATRIGANU sole proprietor of MPREX HEALTHCARE
OFFICE NO- 414, NISARG PLAZA, BHUMKARSQ, WAKAD, PUNE - 411057
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
 Proposed to be Used
MUMBAI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
4208592  17/06/2019
BARTON BREEZE PVT LTD
C-28, SANJAY GRAM GURGAON, HARYANA 122001
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
4208594  17/06/2019
BARTON BREEZE PVT LTD
C-28, SANJAY GRAM GURGAON, HARYANA 122001
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
ELA

4209272  18/06/2019
TREEMARK SOLUTIONS PRIVATE LIMITED
30/27, EAST PATEL NAGAR, NEW DELHI, 110008
BODY INCORPORATE

Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092

Used Since : 30/09/2016

To be associated with:
3908754

DELHI
Fertility treatment, Fertility clinics, Human fertility treatment services, Healthcare, Healthcare services, Medical and healthcare services, Medical clinics.
KATH

4209485  18/06/2019

MR. HEMANT SHARMA
RZ-I-30, WEST SAGARPUR, NEW DELHI-110046
individual

Address for service in India/Attorney address:
TMR SOLUTIONS
M - 10, ANUPAM BHAWAN COMMERCIAL COMPLEX, ADADPUR, DELHI - 110033

Proposed to be Used

DELHI

Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services.
WATER BEAR

4209802  18/06/2019

KRISHNAMURTHY M S
No.130, 5th Main, 7th Cross, Devanathachar Street, Venkatarama Nagar, Chamarajapet, Bengaluru, Karnataka - 560018
Proprietor

Proposed to be Used

CHENNAI
Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services and All being included under class 44
THE PINK FOUNDRY

4210088  18/06/2019
CONFIRA LABORATORIES PRIVATE LIMITED
803, B Wing, HDIL Kaledonia, Sahar Road, Andheri (E), Mumbai - 400069
A company incorporated under the laws of India

Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001

Proposed to be Used
MUMBAI

Medical services; veterinary services; hygienic and beauty care for human beings or animals.
TYMON

4210144    18/06/2019
TYMON HEALTHCARE PVT. LTD.
B-XXX, 2185/C-2, SUA ROAD, OPP. PETROL PUMP, VILLAGE GOBINDGARH, LUDHIANA-141017 (PB.)
A COMPANY INCORPORATED UNDER THE COMPANIES ACT

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Proposed to be Used
DELHI
Hospital Services; Medical Treatment Services Provided by Clinics & Hospitals; Beauty Care & Body Care Treatment Services, Health & Beauty Care Services provided by Saunas, Beauty Therapy & Beauty Consultancy Services.
Applicant: CHETAN MAHAJAN
Address for service in India/Attorney address:
JASNEET KAUR
#1063, Sector 2, Panchkula, Haryana 134112

Proposed to be Used
DELHI
Medical services; medical clinic services.
LE LABO
4210268 18/06/2019
LE LABO HOLDING LLC
233 Elizabeth Street, New York, NY 10012, United States of America
A Delaware corporation
Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India
Proposed to be Used
DELHI
Beauty consultation services.
4211775  20/06/2019
SUBHAJIT PATRA TRADING AS INFOCLIN CONSULTANCY
B/91/3/8/19, Dr. Suresh Chandra Banerjee Road, Kolkata-700010, West Bengal
Proprietor

Address for service in India/Agents address:
C. J. ASSOCIATES.
6A, KIRAN SHANKAR ROY ROAD, 2ND FLOOR, KOLKATA - 700 001.

Proposed to be Used
KOLKATA
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
4211777  20/06/2019
MEGHA ARORA
trading as ;M/S. STREAMLINE SERVICES INDIA
G-122, GF, SUSHANT LOK-3, SECTOR-57, GURGAON-122002, HARYANA, INDIA.
SERVICE PROVIDERS
Proposed to be Used
DELHI
BEAUTY TREATMENT SERVICES; MANICURING SERVICES; PROVISION OF SAUNA FACILITIES; PROVISION OF SOLARIUM FACILITIES; CONSULTANCY SERVICES IN THE FIELD OF HERBAL REMEDIES; NUTRITION; HEALTH AND BEAUTY CARE; COSMETIC RESEARCH INCLUDED IN CLASS-44.
The Integral Space

4211800  20/06/2019

THE INTEGRAL SPACE
14, JANATA INDUSTRIAL ESTATE SENAPATI BAPAT MARG, LOWER PAREL, MUMBAI-400013 (OPP. PALLADDIUM MALL)
PARTNERSHIP FIRM

Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088

Proposed to be Used

MUMBAI
Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services.
4212061   20/06/2019
ZODOPLUS PHARMACIES PRIVATE LIMITED
PT NO. 142/A, BHAGYA NAGAR COLONY, KUKATPALLY, HYDERABAD, TELANGANA, INDIA, 500072
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
Proposed to be Used

MUMBAI

Medical services, veterinary services, hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services.
BabyTring
4212641    20/06/2019
VERMA VECTOR PRIVATE LIMITED
A1-1704, 17TH FLOOR, HYDE PARK, SECTOR 35G, KHARGHAR, NAVI MUMBAI, MUMBAI CITY MAHARASHTRA - 410210
Private Limited Company
Address for service in India/Agents address:
PRAKASH SOJITRA
M-504, NANDINI 3, VIP ROAD, VESU, SURAT-395007.
Used Since :16/09/2017
MUMBAI
Providing services of health, surgical, diagnostic, healthcare, pathology laboratory, medical, beauty, hygiene and pharmaceutical services
Lifeheal Foods Lab Private Limited
2nd Floor, Shop No. 26 & 27, JMD Regent Arcade, MG Road, Village Sikadarpur, Ghosi, Haryana, Gurgaon - 122002, India.
A company organized and existing under the Indian Companies Act.

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.
Used Since :03/04/2019

DELHI
Nutrition consultancy and counselling; Nutritional advisory services; Providing information about dietary supplements and nutrition.
ARAVO IVF
4212806    21/06/2019
RAY ENTERPRISE
30/27, EAST PATEL NAGAR, NEW DELHI, 110008
PARTNERSHIP FIRM
Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092
Proposed to be Used
DELHI
Fertility treatment, Fertility clinics, Human fertility treatment services, Healthcare, Healthcare services, Medical and healthcare services, Medical clinics.
traxeta

4213467 21/06/2019

HOD INNOVATION LABS PRIVATE LIMITED
Sahajanand Compound, Acharya Donde Marg, Opp. Thakre Udyan, Sewree, Mumbai- 400015, Maharashtra, India
A Company incorporated under provisions of the Companies Act, 1956

Address for service in India/Agents address:
MANOJ G. MENDA, ADVOCATE.
6/7, SORAB BHARUCHA ROAD, COLABA, MUMBAI - 400 005.

Proposed to be Used

MUMBAI
Advisory services relating to health; Dietary advice; Dietary and nutritional guidance; Health care; Home health care services; Laboratory analysis services relating to the treatment of persons; Medical analysis for the diagnosis and treatment of persons; Medical analysis services for diagnostic and treatment purposes provided by medical laboratories; Medical and health care services; Medical diagnostic and examination services; Medical screening; Conducting of medical examinations; Medical information services provided via the Internet; Medical testing; Providing health care information via electronic means; Provision of health and medical information
RAVINDER GARGESH
S/O BAS DEV GARGESH, S D-386, TOWER APARTMENT, PITAM PURA, SARASWATI VIHAR, NORTH WEST DELHI, DELHI- 110034

THE TRADEMARK ACT-1999

Address for service in India/Attorney address:

VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

DELHI

Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
4214046    22/06/2019
SUMAN BALA PROP. OF M/S NIKZ NEELU MAKE UP STUDIO & TRAINING CENTRE
115/B, STREET NO. 7, GREEN AVENUE, KALA SANGHIAN ROAD, JALANDHAR 11, JALANDHAR.
SOLE PROPRIETORSHIP
Address for service in India/Attorney address:
RAVINDER MALIK
KALER COMPLEX, ZIRA ROAD, MOGA-142001

Proposed to be Used
DELHI
SALON & BEAUTY CARE SERVICES, PERSONAL GROOMING, BEAUTY TREATMENTS AND THERAPY, PROFESSIONAL
MAKEUP, NAIL ART, SERVICES RELATING TO HAIR AND HAIRDRESSING.
4214358  22/06/2019
JITENDRA ‘BABA’ BHARADWAJ
E-1802, Moraj Water Fall, Near DPS, MIHAN, Nagpur – 441108
Individual

Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used
MUMBAI
Tattoos Services.
4214904    24/06/2019
VARUN ATTRI
HOUSE NO.5, TYPE 2, POLICE STATION, WEST PATEL NAGAR, DELHI-110008
INDIVIDUAL
Address for service in India/Attorney address:
BANDHUJI TRADE MARK CO.
B-3, GROUND FLOOR, NEELKANTH APTT-II, SANT NAGAR, BURARI, DELHI 110084
Proposed to be Used
DELHI
HAIR SALON SERVICES, SPA SERVICES, HAIR TREATMENT, BEAUTY SALON SERVICES, BEAUTY TREATMENT SERVICES, BEAUTY CARE SERVICES, BEAUTY AND HAIR CARE SERVICE
4215418    24/06/2019
GANGOTRI BEAUTY & HEALTH SOLUTION PRIVATE LIMITED
PLOT NO-15, PATHARGADIA, DARUTHENGA, CHANDAKA, BHUBANESWAR, KHORDHA, ORISSA, INDIA 751024
THE TRADE MARK ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
KOLKATA
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
4215500    24/06/2019
Health Care Global Enterprises Limited
HCG Towers, No. 8 P Kalinga Rao Road, Sampangi Rama Nagar, Bengaluru 560027, Karnataka, India
A company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001

Proposed to be Used
CHENNAI
Medical and surgical services; medical consultancy and advisory; healthcare services for treating cancer; medical analysis services for diagnosis of cancer; provision of information in the field of cancer prevention, screening, diagnosis and treatment; RNA or DNA analysis for cancer diagnosis and prognosis; medical analysis services for cancer diagnosis and prognosis; medical services in the field of oncology; providing online information in the field of oncology.
4215552    24/06/2019
SIRIUS WELLNESS AND OUTREACH MEDICAL SERVICES PRIVATE LIMITED
Office No. 811 8th Floor, Global Business Hub, Near Eon IT Park, Kharadi, Pune, Maharashtra, India 411014
Private Limited
Address for service in India/Attorney address:
ADV. ANAND MAHURKAR
A-104, PRISTINE FONTANA S. NO.21, BEHIND MARATHA MANDIR BAVDHAN (KH), PUNE-411022
Proposed to be Used
MUMBAI
Medical clinics; Medical clinic services; Healthcare services; providing information in the fields of health and wellness; health spa services for health and wellness of the body and spirit incorporating massage; facial and body treatment services; and cosmetic body care services; health spa services for health and wellness of the body and spirit
SIRIUS WELLNESS AND OUTREACH MEDICAL SERVICES PRIVATE LIMITED
Office No. 811 8th Floor, Global Business Hub, Near Eon IT Park, Kharadi, Pune, Maharashtra, India 411014
Private Limited

Address for service in India/Attorney address:
ADV. ANAND MAHURKAR
A-104, PRISTINE FONTANA S. NO.21, BEHIND MARATHA MANDIR BAVDHAN (KH), PUNE-411022

Proposed to be Used
MUMBAI
Medical clinics; Medical clinic services; Healthcare services; providing information in the fields of health and wellness; health spa services for health and wellness of the body and spirit incorporating massage, facial and body treatment services; and cosmetic body care services; health spa services for health and wellness of the body and spirit
4215849  25/06/2019
RICHA SINHA (PROPRIETOR) TRADING AS KIMORA UNISEX SALON AND SPA
Shop No 13, Plot No 191, Sector 20, Ulwe, Panvel, Raigad 410206
A Proprietorship Firm

Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209

Proposed to be Used
MUMBAI
Hair salon services; Beauty salon services
4216118  25/06/2019
LIVONTA GLOBAL PVT. LTD.
CELLER 7, NEPTUNE TOWER SHOPPING CENTRE, OPP.-NEHRU BRIDGE, ASHRAM ROAD, AHMEDABAD-380 009.
GUJARAT. INDIA.
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
D. C. DANI & ASSOCIATES
908, SUKH SAGAR COMPLEX, NEAR HOTEL FORTUNE LANDMARK, ASHRAM ROAD, USMANPURA, AHMEDABAD-380 013. GUJARAT. INDIA.
Used Since :13/06/2017
AHMEDABAD
MEDICAL TOURISM SERVICES BEING THE ARRANGING OF MEDICAL TREATMENT IN ANOTHER COUNTRY, MEDICAL TOURISM SERVICES IN THE NATURE OF DENTAL CARE, MEDICAL AND SURGICAL SERVICES; SERVICES OF HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS INCLUDED IN CLASS-44
DR. PRAJCT SAO
Health and Beauty

4216577  25/06/2019
DR. PRAJCT SAO PROPRIETOR OF DR. SAO HEALTH AND BEAUTY
C/o Shivaji Adsul , 3/36, 3rd Floor, Palangwala Bldg, GES Cross Lane, Near R M Bharat High School, Parel, Mumbai 400012
SOLE PROPRIETOR

Address for service in India/Attorney address:
SANTOSH GUPTA
23 1/4, santosh collection,beside jai bharat restaurant,kokari aagar, naik nagar, s.m.road, antophill church, mumbai -400 037.

Proposed to be Used
MUMBAI
Medical Services for Treatment of the Skin, Medical Clinic Services, Cosmetic Treatment Services for the Body, Face and Hair
4216698  25/06/2019
GAURAV SINGRA
H. NO. 2, ROR COLONY, SECTOR - 33, KARNAL - 132001, HARYANA, INDIA.
Active
Address for service in India/Attorney address:
LEGAL SHAFT
WZ 283/127B, MADDI STREET, VISHNU GARDEN, NEW DELHI - 110018, INDIA.
Proposed to be Used
DELHI
Medical services, hygienic and beauty care for human beings.
HALDIGOLF COUNTY
4216914   26/06/2019
M/S. KANCHARLA & GIRIDHARI HOMES PRIVATE LIMITED
H.No.8-2-577/B, MAAS Heights, 3rd Floor, Road No. 8, Beside: Syndicate Bank, Banjara Hills Hyderabad – 500 034, Telangana, India.
tm-01
Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.
Proposed to be Used
CHENNAI
Spa, Beauty Salon, Service of Beauty Care, Hair Cutting, Body Massage, Health Care Services.
4217103  26/06/2019
DR. CHANDRASHEKAR V. ALGUNDGI
14/7 MALVIKA APT. J.B. NAGAR ANDHERI EAST 400059 MAHARASHTRA INDIA
Used Since: 01/01/2014
MUMBAI
HOMEOPATHIC MEDICAL SERVICES
AMM ET PAHILANI
BUNGALOW NO. H23, CLOVER PINNACLE RIDGE SOCIETY, UNDRI ROAD, PUNE - 411 048, MAHARASHTRA, INDIA

INDIVIDUAL

Address for service in India/Attorney address:
K2IPR(PATENT & TRADEMARK ATTORNEYS)
701-702, CRYSTAL TOWER, MARUTI LANE, BEHIND HOTEL RESIDENCY, FORT, MUMBAI-400 001, MAHARASHTRA, INDIA

Proposed to be Used
MUMBAI

Dermatological services for treating skin conditions, cosmetic and plastic surgery, providing medical advice / information in the field of dermatology, hair replacement, hair implantation and skin care solution services falling under Class 44
Trade Marks Journal No: 1914, 12/08/2019  Class 44

4217671  26/06/2019
AMEET PAHILANI
BUNGALOW NO. H23, CLOVER PINNACLE RIDGE SOCIETY, UNDRI ROAD, PUNE - 411 048, MAHARASHTRA, INDIA
INDIVIDUAL

Address for service in India/Attorney address:
K2IPR(PATENT & TRADEMARK ATTORNEYS)
701-702, CRYSTAL TOWER, MARUTI LANE, BEHIND HOTEL RESIDENCY, FORT, MUMBAI-400 001, MAHARASHTRA, INDIA

Proposed to be Used
MUMBAI
Dermatological services for treating skin conditions, cosmetic and plastic surgery, providing medical advice / information in the field of dermatology, hair replacement, hair implantation and skin care solution services falling under Class 44
4217672   26/06/2019
AMEET PAHILANI
BUNGALOW NO. H23, CLOVER PINNACLE RIDGE SOCIETY, UNDRI ROAD, PUNE - 411 048, MAHARASHTRA, INDIA
INDIVIDUAL

Address for service in India/Attorney address:
K2IPR(PATENT & TRADEMARK ATTORNEYS)
701-702, CRYSTAL TOWER, MARUTI LANE, BEHIND HOTEL RESIDENCY, FORT, MUMBAI-400 001, MAHARASHTRA, INDIA

Proposed to be Used
Mumbai

Dermatological services for treating skin conditions, cosmetic and plastic surgery, providing medical advice / information in the field of dermatology, hair replacement, hair implantation and skin care solution services falling under Class 44
Trade Marks Journal No: 1914, 12/08/2019  Class 44

4217686  26/06/2019
BHADANIA MITALKUMAR B
B08 Ariane Casa, Opp IOC Petrol Pump, Adalaj Dist- Gandhinagar 382421
Pharmaceuticals
Proprietorship Firm
Used Since :25/12/2015
AHMEDABAD
Weight management services; providing medical advice in the field of weight loss; Weight reduction diet planning and supervision; Providing information and guidance relating to dietary and nutritional supplements; Nutrition and dietetic services; Nutritional advisory and consultation services; Food nutrition consultation; Diet planning and supervision; Beauty care for human beings; Herbalism; Forest habitat restoration; Reforestation services; Tree planting for carbon offsetting purposes; Agriculture, aquaculture, horticulture and forestry services; Professional consultancy relating to agriculture; Agricultural services relating to environmental conservation; Agriculture, horticulture and forestry services relating to the re-cultivation of industrial wastelands; Hydroponic farming services; Plant nurseries; Farm seeding by air; Gardening services; Veterinary and agricultural services; Livestock farming services; Animal breeding; Design of gardens and landscapes; Greenhouse services; Fumigation in agriculture; Advisory services relating to degenerative diseases; Advisory services relating to the treatment of degenerative diseases; Ayurveda therapy.
4217823  26/06/2019
SANJAY RUDAKIYA PROPRIETOR OF EAGLE DIAGNOLOSTIC LABORATORY
2ND FLOOR, OZONE, NEAR RAJHANS CINEMA, KAMREJ – BARDOLI ROAD, KAMREJ – 394 185. SURAT. GUJARAT – INDIA.
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat
Proposed to be Used
AHMEDABAD
MEDICAL SERVICES, DIAGLOSTIC SERVICES (TESTING AND ANALYSIS). MEDICAL TESTING FOR DIAGNOSTIC OR TREATMENT PURPOSES, MEDICAL ANALYSIS IS SERVICE FOR DIAGNOSTIC PURPOSE. PROVIDED BY MEDICAL LABORATORIES IN CLASS -44.
4218520    27/06/2019
MELIUS HOSPITAL PVT. LTD
1/327, VIKRANT KHAND, GOMTI NAGAR-226010, LUCKNOW, INDIA
SERVICE PROVIDERS
Address for service in India/Attorney address:
ANITA TRIPATHI
CHAMBER NO. 42, MARANA PRATAP LANE, BEHIND HALL NO-6, DISTRICT & SESSION COURT, GURGAON-122001
Proposed to be Used
DELHI
HOSPITAL
THE UDUMBARA WOMAN

4218785    27/06/2019
GESU TAMBOLI
B 309, MADHUKUNJ, LANE NO 8, KOREGAON PARK, PUNE 411001
INDIVIDUAL

Address for service in India/Agents address:
BHARGAVI MILAN BHIDE
FLAT NO.7, SHREE VIDYA PARK APARTMENT, TILAK ROAD,

Proposed to be Used
MUMBAI
SELF HEALING, PHYSICAL, INTELLECTUAL AND SPIRITUAL ASPECTS OF HEALING, SELF-HELP WORKSHOPS, ACCELERATING HEALING PROCESS AND RELATED PRODUCTS AND SERVICES, REIKI SERVICES
UDUMBARA BEINGS

4218786   27/06/2019

GESU TAMBOLO
B 309, MADHUKUNJ, LANE NO 8, KOREGAON PARK, PUNE 411001
INDIVIDUAL

Address for service in India/Agents address:
BHARGAVI MILAN BHIDE
FLAT NO.7, SHREE VIDYA PARK APARTMENT, TILAK ROAD,

Proposed to be Used
MUMBAI

SELF HEALING, PHYSICAL, INTELLECTUAL AND SPIRITUAL ASPECTS OF HEALING, SELF-HELP WORKSHOPS, ACCELERATING HEALING PROCESS AND RELATED PRODUCTS AND SERVICES, REIKI SERVICES
MOTHER RABIYA'S DYNAMIC REIKI

4218787  27/06/2019
GESU TAMBOLOI
B 309, MADHUKUNJ, LANE NO 8, KOREGAON PARK, PUNE 411001
INDIVIDUAL

Address for service in India/Agents address:
BHARGAVI MILAN BHIDE
FLAT NO.7, SHREE VIDYA PARK APARTMENT, TILAK ROAD,

Proposed to be Used
MUMBAI

SELF HEALING, PHYSICAL, INTELLECTUAL AND SPIRITUAL ASPECTS OF HEALING, SELF-HELP WORKSHOPS,
ACCELERATING HEALING PROCESS AND RELATED PRODUCTS AND SERVICES, REIKI SERVICES
U-PLAY(A FESTIVAL FOR WOMEN EMPOWERMENT

4218788  27/06/2019
GESU TAMBOLI
B 309, MADHUKUNJ, LANE NO 8, KOREGAON PARK, PUNE 411001
INDIVIDUAL

Address for service in India/Agents address:
BHARGAVI MILAN BHIDE
FLAT NO.7, SHREE VIDYA PARK APARTMENT, TILAK ROAD,

Proposed to be Used
MUMBAI

SELF HEALING, PHYSICAL, INTELLECTUAL AND SPIRITUAL ASPECTS OF HEALING, SELF-HELP WORKSHOPS, ACCELERATING HEALING PROCESS AND RELATED PRODUCTS AND SERVICES, REIKI SERVICES
4219126   27/06/2019
JAGVEER SINGH
TEHSIL MOONAK, GULARHI, SANGRUR,PUNJAB-148027
PROPRIETORSHIP
Address for service in India/Agents address:
JABRA RAM CHHAGNA RAM MANUVER
Office No.303, 3rd floor, PP Trade Centre, Netaji Sibhash Place, Pitampura, New Delhi-110032.
Proposed to be Used
DELHI
Hair Salon, Beauty Salon.
DOCSVALLEY PRIVATE LIMITED
House No. 3-6-472/13, Heritage Apts, Road No 6, Himayath Nagar, Hyderabad Tg 500029 In
Private Limited

Address for service in India/Attorney address:
LABDHI KOCHAR & ASSOCIATES
701, Kaivanna towers, Near Central Mall, Ambawadi 380006

Proposed to be Used
CHENNAI
Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services
4221441  01/07/2019
SHASTRIYA AYURVEDA
P. NO. 11, OPP. SODALA POLICE STATION, HAWA SADAK ROAD, JAIPUR,
PARTNERSHIP FIRM
Address for service in India/Agents address:
ANKIT JAIN
B3, TRADE CENTER, 11/12,NEAR LOTUS DAIRY, OPPOSITE J.P. UNDERPASS, SAHAKAR MARG, LALKOTHI, JAIPUR-302015.

Proposed to be Used
AHMEDABAD
HEALTH CARE SERVICES, AYURVEDA THERAPY
4223655  03/07/2019
M/S. PRIMEGEN HEALTHCARE LABORATORIES PRIVATE LIMITED
FLAT NO. 3013, BANYAN HOUSE NO. 471, MKN ROAD, ALANDUR, CHENNAI-600016
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
A.GANAPATHEESWARAN
IP360, NO.7/2,1ST FLOOR,MEHTHA HOUSE,KONDI CHETTY STREET,CHENNAI-600001
Used Since :24/05/2019

CHENNAI
HEALTH AND DIAGNOSTICS SERVICES
RANI DEVI PROPRIETOR OF GRACIOUS SALONDALON
Hafed Road, Cheeka, Kiathal, Haryana - 136034
SOLE PROPRIETOR
Address for service in India/Attorney address:
RAJIV KUMAR CHAUDHRY
C1A, LGF, Nizamuddin East, New Delhi - 110013
Proposed to be Used
DELHI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
4224326    03/07/2019
TRINITY HEALTH TECHNOLOGIES PVT LTD
Unit No. 6, First Floor, Phoenix Market City, LBS Marg, Kurla (west), Mumbai 400 070
A Company incorporated under The Companies Act, 1956

Address for service in India/Agents address:
USHA A. CHANDRASEKHAR,
3-E1, COURT CHAMBERS, NEW MARINE LINES ROAD, MUMBAI - 400 020.

Proposed to be Used
MUMBAI
Nutrition and dietetic consultancy; Providing nutritional information about food for medical weight loss purposes; Medical and healthcare services; physical examination;
4224329  03/07/2019
MATCEL TRADING PRIVATE LIMITED
Choorapuzha House, Thampurattiparambu Road, Mamangalam, Kochi, Ernakulam, Kerala, India - 682025
Private Limited Company
Address for service in India/Attorney address:
ANUP JOACHIM T,ADVOCATE
JOACHIM & JANSON, SRSRA-2,CC44/2476,SANTHIPURAM ROAD,COCHIN-682025,KERALA, INDIA
Proposed to be Used
CHENNAI
Pet grooming services; Pet beauty salon services; Pet bathing services
4225085  04/07/2019
AKBAR ALI N.T, S/O. (LATE) MOIDEEN N.T
Narangathodi House, Thadaparambu, Manjeri, Payyanad P.O, PIN-676122, Malappuram Dist., Proprietor of M/s. Cutmate, Door No. 16/283-C, 1st Floor, above Malabar Gold, Calicut Road, Manjeri,PIN-676121
Proprietor duly represented by Trademark Attorney.

Address for service in India/Attorney address:
P.P.A. SAGEER
TRADE IMPRESSIO, MADARI TOWER, COURT GATE, MANJERI, MALAPPURAM DIST, KERALA -673 639

Proposed to be Used
CHENNAI
Beauty treatment services, Beauty therapy services, Beauty salon services, Beauty consultation services, Medical, hygienic and beauty care, Manicure and pedicure services, Skin care, Cosmetic treatment services for the body, face and hair, Health and beauty care services provided by saunas, beauty salons, sanatoriums, hairdressing salons and massage parlors, Hair styling, Hair cutting, Hair replacement, Hair treatment.
MOHAMMAD ANWAR
H. NO. 468/A, GALI NO. 11, AVTAR NAGAR, JALANDHAR - 144003
SERVICE PROVIDER
Address for service in India/Attorney address:
SUNIL
37, NEW MARKET BEHIND NARINDER CINEMA JALANDHAR
Proposed to be Used
DELHI
HAIR SALON SERVICES, BEAUTY SALON SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS
4225572  04/07/2019
ROHIT SURESH
FLAT - 301, DEV PRASAD COMPLEX, PLOT - 2,3,4, NEAR TATA HOSPITAL AND CISF CAMP, SECTOR - 30, NAVI MUMBAI, KHARGHAR, RAIGARH, MAHARASHTRA - 410210
THE TRADEMARKS ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
DR. SWADHA GAURAV'S AURADALE

4226275  05/07/2019

DR. GAURAV JANNAWAR
Flat No. 102, Malhar, Yashodham Enclave, Prashant Nagar, Near Ajani Square, Nagpur, Maharashtra 440015
Individual

Address for service in India/Attorney address:
PULASTYA LEGAL SERVICES LLP
C-111, Crystal Plaza, New Link Road, Opp. Infiniti Mall, Andheri (West), Mumbai 400053

Proposed to be Used
MUMBAI
Medical clinic services; Medical evaluation, diagnosis, and treatment of infertility; Cosmetic and plastic surgery services; Obstetric and gynecology services.
BADERIA IP PRIVATE LIMITED
Raghav Building, Kuchaini Parisar, Near Metro Hospital, Damoh Naka, Jabalpur - 482002, Madhya Pradesh
A Private Limited Company Registered under The Companies Act 2013

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Medical services, healthcare services
4226834 05/07/2019
BENJAMIN E T
Level 8, Tower 1, Umiya Business Bay Cessna Business Park, Kadubeesanahalli, Marathahalli - Sarjapur Outer Ring Road, Bangalore - 560 037, Karnataka, India
Individual
Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.
Proposed to be Used
CHENNAI
: Care of pet animals, Beauty care for animals, Advisory services relating to the care of animals, Advisory services relating to the care of birds. Services for the care of pet animals.
MANOHAR AYURVED ENTERPRISES & CLINIC PRIVATE LIMITED
XRBIA, FLAT NO. A-12-207, S NO.38/2, 38/3, 39, 56 & 57, NR. DATFAWADI, HINJEWADI, PUNE 412115
PRIVATE LIMITED

Address for service in India/Agents address:
PUNIT KUMAR GOYAL
Office No.137, 1st floor, BC Wing, Sonam Shopping Centre, Golden Nest Phase VI, Near Balaji Hospital, Mira Bhayandar Road, Bhayandar East, Thane-401107

Proposed to be Used
MUMBAI
Ayurveda therapy, Human healthcare services, Beauty treatment, Hairdressing
4227765  06/07/2019

AROGYAVED AYURVED HEALTH CENTER
A - 406, Shree Rajyog Society, Bibwewadi, Near Bhagali Hospital, Pune, Maharashtra - 411037, India
Partnership Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Used Since :01/08/2016

MUMBAI
Medical consultations, Healthcare services.
4228678  08/07/2019
PANKAJ MAHAJAN
97/3, DHARAMPURA, COLONY, BATALA-143505, PUNJAB
INDIVIDUAL
Address for service in India/Agents address:
HANDA ASSOCIATES
G.T. ROAD, NEAR BECO, BATALA - 143 505, (PB.)
Used Since: 01/01/2019
DELHI
Health and beauty care, Beauty salon services, Health spa services for health and wellness of the body and spirit incorporating massage, facial and body treatment services, and cosmetic body care services, Health spa services for health and wellness of the body and spirit, Hairdressing and beauty salon services, Providing information in the fields of health and wellness.
4228904  08/07/2019
TRULY PEST SOLUTION PRIVATE LIMITED
3rd Floor, Krishi Rasayan Building, 29, Lala Lajpat Rai Sarani (Elgin Road), Kolkata - 700 020,
Body-incorporate including Private Limited Company

Address for service in India/Agents address:
K.K. MODAK, ADVOCATE.
5/1 A, CENTRAL ROAD, JADAVPUR, KOLKATA - 700 032.

Proposed to be Used
KOLKATA
Gardening services
REVERSE GEAR

4228948  08/07/2019
CONFIRA LABORATORIES PRIVATE LIMITED
803, B Wing, HDIL Kaledonia, Sahar Road, Andheri (E), Mumbai - 400069
A company incorporated under the laws of India

Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001

Proposed to be Used
MUMBAI
Medical services; veterinary services; hygienic and beauty care for human beings or animals.
4229123  08/07/2019

M/S. CLINIC DERMATECH PRIVATE LIMITED
D-1, 3RD FLOOR, DEFENCE COLONY, NEW DELHI-110 024.
BODY INCORPORATE

Address for service in India/Attorney address:
SUNIL KUMAR ADVOCATE
F-122, GF, UTSAV APARTMENT, SECTOR-18, ROHINI, DELHI-110089
Used Since :21/05/2018

To be associated with:
3788513

DELHI
MEDICAL SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS
4230350  09/07/2019
SUPREMO INDIA PRIVATE LIMITED
13, 1 NEMAWAR ROAD,NEAR PRABHU TULKANTA, UDHYOG NAGAR, PALDA, INDORE (M.P.)- 452001
NO
Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza,M.G. road indore
Used Since :01/01/1999
MUMBAI
Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services.
4230411  09/07/2019
VEDAPUDI NARASIMHAN DEVADOSS
NO.333(OLD NO.208), POONAMALLEE HIGH ROAD, AMAINDAKARAI, CHENNAI-600029
Proprietary firm
Address for service in India/Agents address:
APR ASSOCIATES.
"SRINIVASA NILAYAM", # 10/2, FIRST FLOOR, SOMASUNDARAM STREET, T. NAGAR, CHENNAI- 600 017.

Proposed to be Used
To be associated with:
1900492, 2829223

CHENNAI
Medical services, veterinary services, hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services.
4230857  10/07/2019
YUGANK YADAV
85, SECOND FLOOR, D BLOCK, RAMPRASTHA COLONY, CHANDER NAGAR, GHASIABAD-201011, INDIA
SERVICE PROVIDER

Proposed to be Used
To be associated with:
4181660

DELHI
HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS INCLUDED IN CLASS 44
EQUINOVA

4230924  10/07/2019
SHAILESH ANAND PATIL
ROSA BELLA, 2nd Floor, Flat No. 206 Ghodbunder Road, Kavesar, Thane West, Maharashtra-400615
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

MUMBAI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
4233186  12/07/2019
SANDEEP G RAHEJA, DURGA S RAHEJA
trading as; SHEILA GOPAL FOUNDATION
TULSI BUILDING, 4TH FLOOR, JUNCTION OF 14TH ROAD AND KHAR PALI ROAD, NEAR KHAR TELEPHONE EXCHANGE, KHAR (WEST) MUMBAI - 400032
A TRUST INDIAN NATIONAL
Proposed to be Used
MUMBAI
PROVIDING INFORMATION ON HEALTHCARE, HEALTH COUNSELING PHYSICAL SERVICES, MEDICAL CLINIC SERVICES, HEALTHCARE AND MEDICAL SERVICES, HEALTH CARE CONSULTANCY SERVICES, ADVISORY SERVICES RELATING TO HEALTH, DISEASES, MEDICAL SERVICES, HEALTH COUNSELING, WELLNESS CENTER, PROVIDING INFORMATION ON HEALTHCARE AND PERSONAL HYGIENE, MEDICAL, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; INTERNET WEBSITE PORTAL FOR MEDICAL PROFESSIONALS AND MEDICAL PATIENTS PROVIDING INFORMATION REGARDING HEALTHY LIVING AND LIFESTYLE WELLNESS PROGRAMS, PROVIDING HEALTHCARE INFORMATION; PROVIDING HEALTHY LIFESTYLE AND NUTRITION SERVICES, HEALTH COUNSELLING, WELLNESS AND HEALTH-RELATED CONSULTING SERVICES PROVIDING A WEBSITE FEATURING INFORMATION, NEWS AND COMMENTARY REGARDING HEALTH, HEALTHY LIFESTYLES
4233622   12/07/2019
MAMTA SHARMA W/O HARDESH SHARMA
A-187, JHILMIL COLONY DELHI- 110095, INDIA
SINGLE FIRM
Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN
Proposed to be Used
DELHI
medical services veterinary services, salon, hygienic and beauty care for human beings or animals agriculture, horticulture and forestry services
4234239  13/07/2019
MOHAMED SHIJIN
Hani cottage, Prathibha by lane, Padivattom, Ernakulam, Kerala-682024
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
4235653   15/07/2019
AUXEIN MEDICAL PVT. LTD.
7-A, Nirankari Colony, Gali No.1, Near Kingsway Camp Road, Delhi-110009
Incorporated Company
Address for service in India/Agents address:
CHESTLAW
H 2/4, MALVIYA NAGAR NEW DELHI-110017
Proposed to be Used
DELHI
Medical services
AHMED HAJI NADAF
B wing, Flat No. 2, Vinayak Nagari Society, Tadiwala Road, Pune-411001
INDIVIDUAL
Address for service in India/Attorney address:
NAIR & ASSOCIATES
# 16 JEDHE PARK, 248 RASTA PETH,BEHIND SHANTAI HOTEL,PUNE-411011

Proposed to be Used
MUMBAI
Medical Services
3088131  29/10/2015
LUXURY INDIA SOLUTIONS PRIVATE LIMITED.
18/20, W.E.A., KAROL BAGH, NEW DELHI-110005.
SERVICE PROVIDER
Address for service in India/Agents address:
LALJI ADVOCATES
A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092.
Used Since :01/09/2015
DELHI
PROVIDING, MATCH MAKING SERVICES, WEDDING PLANNING SERVICES, MATRIMONIAL DETECTIVE SERVICES,
HONEYMOON PACKAGES AND OTHER ALLIED MATRIMONIAL AND WEDDING SERVICES BOTH OFFLINE AND ON THE
INTERNET INCLUDED IN CLASS 45.
BHAGAT HOSPITAL PRIVATE LIMITED
D/2/48-49, JANAKPURI, NEW DELHI-110 058
SERVICE PROVIDERS

Address for service in India/Attorney address:
GOLDFINN TECHNOLOGIES
78,N.S.C. BOSE ROAD,1ST FLOOR,KOLKATA 700 040,WEST BENGAL,INDIA.

Used Since : 30/06/1993

To be associated with:
2679948

DELHI

LICENSING OF INTELLECTUAL PROPERTY; LEGAL ADMINISTRATION OF LICENCES; ON-LINE SOCIAL NETWORKING SERVICES; COPYRIGHT MANAGEMENT
RENUKA ASSOCIATES

3124004   11/12/2015
ANKIT BATRA
trading as ;RENUKA ASSOCIATES
GH-14/13, Paschim Vihar, New Delhi-110087.
Service Provider
Sole proprietorship firm

Address for service in India/Attorney address:
VIDHANI ASSOCIATES
11/12, UGF, P.N. BANK BUILDING, WEST PATEL NAGAR, NEW DELHI-8
Used Since :11/11/2011

DELHI
Legal Services
3130690   17/12/2015
CANON INDIA PRIVATE LIMITED
Unit No. 214 to 218, 2nd Floor, Narain Manzil, Barakhamba Road, Connaught Place, New Delhi 110001
Service Providers
Address for service in India/Attorney address:
K & S PARTNERS
109, SECTOR-44, GURGAON - 122 003, NATIONAL CAPITAL REGION, INDIA
Used Since :01/09/2015
DELHI
Personal and social services rendered by others to meet the needs of individuals.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD i.e., "INDIA" and "MARK TO BE USED AS A WHOLE".
3173027    01/02/2016
MR. VIKASKUMAR MALU
trading as ;VIKASKUMAR MALU
3909, GALI BARNA, SADAR THANA ROAD, DELHI-110 006. (INDIA)
SERVICE PROVIDER
Address for service in India/Attorney address:
SURESH & CO.
11 PRABHA KUNJ PLOTNO 498 24TH ROAD KHAR (WEST) MUMBAI-400052.
Used Since :01/09/2012
DELHI
LEGAL SERVICES, SECURITY SERVICES FOR THE PROTECTION OF PROPERTY & INDIVIDUALS, PERSONAL, SOCIAL SERVICES IN CLASS 45.
3181925  10/02/2016
VIKRANT NISHAD
trading as ;AF
S/O Bramvir Nishad, 947/397/E3, Meerapur, Allahabad - 211003, Uttar Pradesh
Service Provider
Proprietor
Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :01/01/2016
DELHI
LEGAL SERVICES; SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS IN USE.
3186756   16/02/2016
HARVINDER KAUR SACHDEVA
37, NORTHFIELD ROAD, HOUNSLOW, MIDDLESEX, TW5 9JQ, UK.
SERVICE PROVIDER
Address for service in India/Agents address:
K. C. JAIN, ADVOCATE.
3126, SECTOR 21 -D, CHANDIGARH - 160 022.
Used Since :09/02/2016
DELHI
ONLINE SOCIAL NETWORKING, PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF OTHERS,
TELANGANA FAMILY COUNSELING ORGANISATION
trading as ;TELANGANA FAMILY COUNSELING ORGANISATION
9-4-63/163, NIZAM COLONY, TOLI CHOWKI, HYDERABAD, TELANGANA, INDIA
SERVICE PROVIDER
A SOCIETY REGISTERED UNDER THE SOCIETIES REGISTRATION ACT 2001
Address for service in India/Attorney address:
NAVEEN KUMAR ANUMULA
16-8-746, New MAlakpet, Hyderabad, Telangana-500024, India, Ph:9052012121
Used Since :05/03/2016

CHENNAI
LEGAL SERVICES, PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION UNDER SECTION 17 OF
THE TRADE MARKS ACT 1999.
3250757 04/05/2016
DHISHAN CHANDRAN A
trading as; DAKSH MANAGEMENT SOLUTIONS
AMMANATH HOUSE, AVANOOR PO, THRISSUR DISTRICT, PIN CODE 680541, KERALA INDIA
SERVICE PROVIDER
PROPRIETOR FORM
Address for service in India/Attorney address:
FERIN JAMES, ADVOCATE
2ND FLOOR, ACF CENTRE BUILDINGS, OPP. PENSION BHAVAN, NEAR COLLECTORATE, AYYANTHOLE, THRISSUR - 680 003, KERALA
Proposed to be Used
CHENNAI
PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS, PLANNING AND ARRANGING WEDDING CEREMONIES/ WEDDING DECORATION, SERVICES PROVIDED TO INDIVIDUALS IN RELATION WITH SOCIAL EVENTS, SUCH AS SOCIAL ESCORT SERVICES, MATRIMONIAL AGENCIES, AND FUNERAL SERVICES SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION UNDER SECTION 17 OF THE TRADE MARKS ACT 1999.
3268476  24/05/2016
KAILASH CHANDNA
trading as ;THE HANSAS STORE
43, KAILASH ENCLAVE, PITAMPURA, DELHI-34
Service Provider
Address for service in India/Attorney address:
SAI & MEHTA
Used Since :28/08/2009
DELHI
Rental of clothing, footwear and headgear, and of accessories; reservation, information, advice and assistance relating to all the aforesaid.
3286988   16/06/2016
MS. ROMILA CHAWLA
trading as ;SHREE VAASATI
C-38, 2nd FLOOR, KIRTI NAGAR, NEW DELHI-110015
SERVICE PROVIDER
PROPRIETOR

Address for service in India/Agents address:
KULDIP & ASSOCIATES.
BUILDING NO. 945, GALLI NO. 3, ( F.F ), NAIWALA, FAIZ ROAD, KAROL BAGH, NEW DELHI- 110 005
Used Since : 01/01/2016

DELHI

PROVIDING OF CONSULTANCY AND SERVICES TOWARDS VAASTU, NUMEROLOGY, ASTROLOGY, PALMISTRY, FENGSHUI, TAROT CARD READER AND REIKI ALL BEING SERVICES INCLUDED IN CLASS 45
3290773 22/06/2016
GREYCELLS 18 MEDIA PVT. LTD.
507, Prabhhat also having registered office at First Floor, Empire Complex, Parel, Mumbai - 400013, Maharashtra, India
SERVICE PROVIDER
A COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956
Address for service in India/Agents address:
DUA ASSOCIATES.
202 - 206, TOLSTOY HOUSE 15, TOLSTOY MARG, NEW DELHI - 110 001.
Used Since :01/08/2015

DELHI
SOCIAL NETWORKING & CREATING AN ON-LINE COMMUNITY FOR REGISTERED USERS TO PARTICIPATE IN DISCUSSIONS, TO GET FEEDBACK FROM VIRTUAL COMMUNITIES FOR PROGRAMS RELATED TO EDUCATION, ACADEMICS, INFORMATION, ENTERTAINMENT AND OTHER TOPICS OF GENERAL INTEREST; SOCIAL, PERSONAL SERVICES (INCLUDING RENDERED BY OTHERS) TO MEET THE NEEDS OF INDIVIDUALS; PROVIDING INFORMATION VIA PORTAL, SEARCHABLE INDEXES & DATABASES OF INFORMATION, INCLUDING TEXT, ELECTRONIC DOCUMENTS, DATABASES, GRAPHICS & AUDIO VISUAL INFORMATION, ON COMPUTER & COMMUNICATION NETWORKS.

MARK SHOULD BE READ AND USE AS A WHOLE.
3290778  22/06/2016
GREYCELLS18 MEDIA LIMITED
507, PRABHAT KIRAN, 17 RJENDRA PLACE, NEW DELHI
SERVICE PROVIDER
A COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956
Address for service in India/Agents address:
DUA ASSOCIATES.
202 - 206, TOLSTOY HOUSE 15, TOLSTOY MARG, NEW DELHI - 110 001.
Used Since :01/03/2015
To be associated with:
3290777

DELHI
SOCIAL NETWORKING & CREATING AN ON-LINE COMMUNITY FOR REGISTERED USERS TO PARTICIPATE IN DISCUSSIONS, ITO GET FEEDBACK FROM VIRTUAL COMMUNITIES FOR PROGRAMS RELATED TO EDUCATION, ACADEMICS, INFORMATION, ENTERTAINMENT AND OTHER TOPICS OF GENERAL INTEREST; SOCIAL, PERSONAL SERVICES (INCLUDING RENDERED BY OTHERS) TO MEET THE NEEDS OF INDIVIDUALS; PROVIDING INFORMATION VIA PORTAL, SEARCHABLE INDEXES & DATABASES OF INFORMATION, INCLUDING TEXT, ELECTRONIC DOCUMENTS, DATABASES, GRAPHICS & AUDIO VISUAL INFORMATION, ON COMPUTER & COMMUNICATION NETWORKS
MemoryRun
3300476  02/07/2016
BASTION INFOTECH PVT. LTD.
B-73, Nandgram, Ghaziabad, Uttar Pradesh - 201003
Service Providers
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :01/04/2013
DELHI
Intellectual property licensing services, Protection of intellectual property, Computer software licensing.
Bastion

3300477 02/07/2016

BASTION INFOTECH PVT. LTD.
B-73, Nandgram, Ghaziabad, Uttar Pradesh - 201003

Service Providers

Address for service in India/Attorney address:

NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Used Since : 01/04/2013

DELHI

Intellectual property licensing services, Protection of intellectual property, Computer software licensing.
3302053   05/07/2016
BINA FOUNDATION
A-30/10-K, MATA MANDIR MARG, GALI NO-1, MAUJPUR, DELHI-110053
SERVICE PROVIDER
Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.
Used Since :03/02/2016
DELHI
SOCIAL SERVICES
3311852 18/07/2016
ESSEL VISION PRODUCTIONS LTD.
B-10, LAWRENCE ROAD, INDUSTRIAL AREA, NEW DELHI-110035
SERVICE PROVIDER
Used Since: 25/08/2015
DELHI
COPYRIGHT MANAGEMENT; LICENSING OF INTELLECTUAL PROPERTY.
INVENTOM

3334243  11/08/2016

SAURABH KAPOOR
trading as ;INVENTOM MARKS
F-26/120, SECTOR-7, ROHINI, DELHI 110085
SERVICE PROVIDER

Address for service in India/Attorney address:
INVENTOM MARKS
120, F-26, SECTOR-7, ROHINI, DELHI
Used Since :01/02/2007

DELHI

INTELLECTUAL PROPERTY CONSULTANCY, LEGAL RESEARCH, LEGAL DOCUMENT PREPARATION SERVICES, LEGAL ADMINISTRATION OF LICENCES, LICENSING OF INTELLECTUAL PROPERTY/ LICENSING OF COMPUTER SOFTWARE [LEGAL SERVICES], ON-LINE SOCIAL NETWORKING SERVICES, LITIGATION SERVICES, MONITORING INTELLECTUAL PROPERTY RIGHTS FOR LEGAL ADVISORY PURPOSES, REGISTRATION OF DOMAIN NAMES [LEGAL SERVICES].
3335990  11/08/2016
SUBHASH PORWAL
trading as ;LEGAL FACTORY
MAYO LINK ROAD, OPP. OLD TEMPLE . AJMER
LEGAL FACTORY
INDIVIDUAL
Address for service in India/Attorney address:
MONIKA TAPARIA
183, Ganesh Vihar, Sirsi mod, sirsi road, Jaipur 302012
Used Since :01/04/2016
AHMEDABAD
Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals in class 45.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE WORD (s) LEGAL FACTORY , APPEARING ON THE LABEL IN..
3607004  05/08/2017
MADHUR KRISHNA KHAITAN
F 25, RAM PATH, SHYAM NAGAR EXTENSION, JAIPUR (RAJ)
TRUST

Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021
Used Since :01/11/1995

AHMEDABAD
PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS UNDER CLASS 45.
3618900    23/08/2017
CHETAN KUNVARJI THAKKAR
10, KAMESHWAR VIHAR, OPP ASHWAMEGH BUNGLOWS
SOLE PROPRIETOR
Address for service in India/Attorney address:
DAKSHESH B. MEHTA, ADVOCATE
B-203, SHIVALIK PLAZA, OPP. ATIRA, IIM ROAD, AHMEDABAD - 380015, GUJARAT
Proposed to be Used
AHMEDABAD
FOR LEGAL SERVICES IN CLASS 45
Legatrisk

3749158 09/02/2018

SUHAS RAMCHANDRA TULJAPURKAR
B/105, ICC Trade Tower, Senapati Bapat Road, Pune - 411016 Maharashtra, India
An Individual

Address for service in India/Agents address:
LEGASIS PARTNERS
38 A/B, JOLLY MAKER II, 3RD FLOOR, 225 NARIMAN POINT, MUMBAI-400 021.

Proposed to be Used

MUMBAI

Legal consulting services in the field of listing and tracking of foreign and domestic government regulatory requirements, for obtaining permits and regulatory compliance; Legal services, namely, providing customized documentation, information, counseling, advice and consultation services in all areas of domestic and international laws; On-site legal services; Compilation of legal information; Consultancy services pertaining to legal compliance; Legal compliance management; Providing an online interactive database featuring legal information
3796120 04/04/2018
HUMAN RIGHTS PROTECTION MISSION
A CHARITABLE SOCIETY REGISTERED UNDER THE TRAVANCORE-COCHIN LITERARY, SCIENTIFIC AND CHARITABLE SOCIETIES REGISTRATION ACT, 1955, named as HUMAN RIGHTS PROTECTION MISSION.
Address for service in India/Attorney address:
CHANAKYA
CHANAKYA, No. 1, Nehru Nagar, Sundakkamuthur, Coimbatore. Tamilnadu. Pin: 641 010
Used Since: 26/05/2010
CHENNAI
PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS. SERVICES RELATED TO PROTECTION OF HUMAN RIGHTS, ANIMAL & ENVIRONMENT; SOCIAL SERVICES; LEGAL SERVICES.
No exclusive right over HUMAN RIGHTS PROTECTION MISSION separately except as substantially shown in the representation of the mark.
HUMAN RIGHTS PROTECTION MISSION

3796133  04/04/2018
HUMAN RIGHTS PROTECTION MISSION
HUMAN RIGHTS PROTECTION MISSION, MOOLAYIL HOUSE, CHENNITHALA (P. O.), MAVELIKKA. ALAPPUZHA. KERALA. Pin: 690 105.
A CHARITABLE SOCIETY REGISTERED UNDER THE TRAVANCORE-COCHIN LITERARY, SCIENTIFIC AND CHARITABLE SOCIETIES REGISTRATION ACT, 1955, named as HUMAN RIGHTS PROTECTION MISSION.

Address for service in India/Attorney address:
CHANAKYA
CHANAKYA, No. 1, NEHRU NAGAR, SUNDAKKAMUTHUR, COIMBATORE. TAMILNADU. Pin: 641 010
Used Since :26/05/2010

CHENNAI
PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS. SERVICES RELATED TO PROTECTION OF HUMAN RIGHTS, ANIMAL & ENVIRONMENT; SOCIAL SERVICES; LEGAL SERVICES.

No exclusive right over HUMAN RIGHTS PROTECTION MISSION separately except as substantially shown in the representation of the mark.
BE BOLD

3822150  02/05/2018

NIVEDITA GOWDA
# A-15, Century Corbel Apartment, 60 Feet Sahakarnagar Main Road, Behind Icici Bank, Sahakar Nagar, Bangalore – 560092, Karnataka
Proprietor

Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :24/04/2018

CHENNAI
LEGAL SERVICES; SECURITY SERVICES FOR THE PHYSICAL PROTECTION OF TANGIBLE PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS, ONLINE SOCIAL NETWORKING SERVICES
ASSOCIATION OF MEDIATION PRACTITIONERS

3834169   16/05/2018
ASSOCIATION OF MEDIATION OF PRACTITIONERS (N.G.O)
Ashoka Shopping Centre, Shop No. 217, 1st Floor, G. T. Hospital Complex, Lokmanya Tilak Road, Mumbai – 400 002
Service Provider

Address for service in India/Attorney address:
PARKAR & PARKAR
333 NARSI NATHA STREET,GROUND FLOOR,ROOM NO.12,KATHA BAZAR,MUMBAI 400 009,INDIA.

Proposed to be Used
MUMBAI
Legal and social services

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DESCRIPTIVE MATTER..
ACF

63161  18/06/2018
PAVITHRA KUMAR RUDRAPATI, ALAMELU CHARITABLE FOUNDATION
D. No. 3-56, Vasumathi Nilayam, Syndicate, Bank Colony, Bellemvari ST, Ramavarappadu, Vijayawada, Krishna, Andhra Pradesh, India 521148
Trust

Address for service in India/Attorney address:
BATHIYALEGAL
909, Hubtown Solaris, N. S. Phadke Road, Near East West Flyover, Andheri(E), Mumbai - 400 069

Proposed to be Used
CHENNAI

Personal and social services rendered by others to meet the needs of individual Health Care.
WELSPUN

3884001    10/07/2018
WELSPUN MULTIVENTURES LLP
Welspun House, 7th Floor, Kamala City, Senapati Bapat Marg, Lower Parel (W), Mumbai - 400013.
Manufacturer, Trader & Exporter
Limited Liability Partnership

Proposed to be Used
MUMBAI

Legal services; security services for the physical protection of tangible property and individuals; personal and social services rendered by others to meet the needs of individuals.
3884353  10/07/2018
WELSPUN MULTIVENTURES LLP
Welspun House, 7th Floor, Kamala City, Senapati Bapat Marg, Lower Parel (W), Mumbai - 400013.
Manufacturer, Trader & Exporter
Limited Liability Partnership
Proposed to be Used
MUMBAI
Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
3886284   12/07/2018
DIGVIJAY SINGH KATHIWADA
Ground Floor, 69 Pochkhanwala Road, Worli, Mumbai 400030
An Indian National

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Used Since: 27/04/2017

MUMBAI

Personal and social services rendered by others to meet the needs of individuals
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE words mentioned in the mark.
3893059   23/07/2018
WORLD CHARITY MISSION
trading as ;WORLD CHARITY MISSION
DOOR NO.IX/628, CHERAI P.O, PIN-683514, KOCHI, KERALA, INDIA
SERVICE PROVIDER
A COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956
Address for service in India/Attorney address:
VINOD KUMAR P U
NAMUJITH IP WORLD, 37/2001, BHATTATHIRIPAD ROAD, KADAVANTHARA, COCHIN-682020
Used Since :20/12/2017
CHENNAI
SERVICES RENDERED TO PERSONAL,CHARITY SERVICES.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION AND NO EXCLUSIVE
RIGHT OVER THE WORD "WORLD CHARITY MISSION" SEPERATELY.
3895074   23/07/2018
STEPUP INDIA LEGAL SOLUTIONS PRIVATE LIMITED
Shop no 1 , b bldng , Goyal Residency , Kasarwadi Pune 411034.
PRIVATE LIMITED COMPANY
Proposed to be Used
MUMBAI
LEGAL SERVICES, INTELLECTUAL PROPERTY CONSULTANCY, COPYRIGHT CONSULTANCY, LEGAL DOCUMENT PREPARATION SERVICES, REGISTRATION OF DOMAIN NAMES [LEGAL SERVICES], INFORMATION, ADVISORY AND CONSULTANCY SERVICES RELATING TO LEGAL MATTERS IN RESPECT OF AFORESAID SERVICES IN CLASS 45
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE REGISTRATION..
VASTU SIDDHI Power your SPACE, Empower YOURSELF!

3957193   27/09/2018

RIYA K GAONKAR
763/B Wing, Building 10, Swanand Sadan, Old MHB Colony, Near Hanuman Mandir, Borivali (West), Mumbai-400092

Individual

Address for service in India/Agents address:
MALLAR LAW CONSULTING
3 SILVER CASCADE, 110AA, SENAPATI BAPAT MARG, DADAR WEST, MUMBAI-400028.

Proposed to be Used

MUMBAI
Vastu shastra, Feng-Shui, Gemology, Remedies based on Vastu, services relating to Vastu shastra, Architecture or Architectural Consultation and enhancing the Cosmic Energy of Vastu Astrology Consultancy, Palmistry, Colour, Mirror, Crystal And Gems Therapies, Numerology, Tarot Reading, Face Reading, Success Forecasting, Astrological Services, Astrological Forecasting and Spiritual Services
4048098  06/01/2019
DECCALEAP TECHNOLOGIES LLP
S. No. 32, Behind Relax Hotel, Near Hariom Steel, Old Kharadi-Mundhwa Road, Pune-411014, Maharashtra, India
The Limited Liability Partnership Firm

Address for service in India/Attorney address:
LEGATARIAN IPR CONSULTANTS LLP
304, A-Wing, Pranavshree, Riddhi Siddhi Paradise, Near Manas Society, Dhayari-411041, Pune, Maharashtra, India

Proposed to be Used
MUMBAI
Rental of fire extinguishers, fire-fighting, rental of fire alarms being services included in class-45
4051445  09/01/2019
JAYANT RANGNATH TEMGAR
Bappa Delight, Row House No. 03, Makhmalabad Road, Near Vadjaimata Mandir, Vadjaimata Nagar, Nashik, Maharashtra 422003
PROPRIETOR

Address for service in India/Attorney address:
RANJEET PRAKASH KHANDEKAR
Jarag Nagar Last bus stop, Pachagaon, Dist.Kolhapur, Maharashtra.

Proposed to be Used
MUMBAI
Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals.
4053313  11/01/2019
TANISHA SYSTEMS PRIVATE LIMITED
SF - 709 - 711, 7TH FLOOR, JMD MEGAPOLIS, SOHNA ROAD, SECTOR - 48 GURUGRAM - 122061, HARYANA
BODY INCORPORATE
Address for service in India/Attorney address:
IPM SERVICES
NOWAPARA,NEW TOWN,KOLKATA 700 157,WEST BENGAL,INDIA.

Proposed to be Used
DELHI
PERSONAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS INCLUDING ASTROLOGY CONSULTANCY & HOROSCOPE CASTING; DATING SERVICES & MARRIAGE AGENCY SERVICES; PLANNING AND ARRANGING OF WEDDING CEREMONIES BEING SERVICES INCLUDED IN CLASS 45
4054201  11/01/2019
SYED IMRAN
ANWAR COLONY 1ST CROSS, INDIRANAGARA BHADRAVATHI ANWAR COLONY -577301
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals
4058957  17/01/2019

SETWINK PRIVATE LIMITED
C/O RITA DEVI 02, NH 24B, JAGROOPNAGAR, IBRAHIMPUR PRATAPGARH Pratapgarh UP 229408 IN
COMPANY

Address for service in India/Agents address:

PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046

Proposed to be Used

DELHI

Matrimonial agencies
AREM FACILITY INDIA PVT LTD
S. NO 150 & 151, PLOT NO. 1,2 AND 8, OFFICE NO. 802, RAMA EQUATOR, MORWADI, PIMPRI, PUNE - 411017
AN INDIAN PRIVATE LIMITED COMPANY INCORPORATED UNDER COMPANIES ACT, 2013

Address for service in India/Attorney address:
SANTOSH SARDESHPANDE
B-18, Agrawal Garden, Behind Vaibhav Cinema, Pune- Solapur Road, Hadapsar, Pune- 411028.

Proposed to be Used
MUMBAI
security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals
4076222  04/02/2019
SATKARMA SEWA SAMITI
GRAM: SULTANPUR, POST: GAJMORADABAD, TEHSIL: SAFIPUR, DISTT UNNAO
SANT RAM SHUKLA, AUTHORISED SIGNATORY
Address for service in India/Attorney address:
ABBAS QUAISER
LUCKNOW LAW OFFICE, 220 MURLI BHAWAN, 10-A ASHOK MARG, LUCKNOW 226003
Used Since : 25/11/2017
DELHI
PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS
HIMANSHU VAIBHAV
trading as ;SHIVA GANGE (ASTRO RESEARCH INSTITUTE)
D-4/S-4, SAI APPARTMENT DILSHAD COLONY, DELHI-110095
SERVICE PROVIDERS
Address for service in India/Agents address:
JAINCO TRADE MARK SERVICE
C-183, ST.NO. 4, WEST KANTI NAGAR, DELHI - 110 051.
Used Since :10/02/2016
DELHI
ASTROLOGY CONSULTANCY.
4131807    29/03/2019
SATISH KISHANCHANDANI
16TH FLOOR, KONARK EMPRESS, DR. E. MOSES ROAD, WORLI NAKA, MUMBAI-400108
INDIVIDUAL
Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092
Used Since :01/03/2019
MUMBAI
ALL TYPES OF LEGAL SERVICES INCLUDING ARBITRATION SERVICES, LITIGATION SERVICES, REGULATORY ADVISORY, LEGAL RESEARCH, INTELLECTUAL PROPERTY SERVICES.
4134670 02/04/2019
SATISH KISHANCANDANI
16TH FLOOR, KONARK EMPRESS, DR. E. MOSES ROAD, WORLI NAKA, MUMBAI-400108
INDIVIDUAL
Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092
Used Since :01/03/2019
MUMBAI
ALL TYPES OF LEGAL SERVICES INCLUDING ARBITRATION SERVICES, LITIGATION SERVICES, REGULATORY ADVISORY, LEGAL RESEARCH, INTELLECTUAL PROPERTY SERVICES.
LA JOIE DE VIVRE
4135800    03/04/2019
MS. RIMPLE JAGDISH SHARMA
502-A, CAMELLIA, NAHARS AMRIT SHAKTI, CHANDIVALI, POWAI, ANDHERI EAST, MUMBAI 400072
Proposed to be Used
MUMBAI
LEGAL SERVICES; SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS
4152630 19/04/2019
LOCUS COMPLIANCE SOLUTIONS PRIVATE LIMITED
102, Chaudhary Complex, 9, Veer Savarkar Block, Shakarpur Delhi East Delhi DL 110092 IN
Body Corporate

Address for service in India/Agents address:
PANKAJ KHANEJA
102, CHAUDHARY COMPLEX, 9 VEER SAVARKAR BLOCK, NIRMAN VIHAR, DELHI-110092.
Used Since :11/01/2018

DELHI
Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals
POLIXEL

4156520  24/04/2019

POLIXEL SECURITY SYSTEMS PRIVATE LIMITED
D-7, Dhwandeeap Apartments 6, Jantar Mantar Road, New Delhi 110001

Service Providers
Service Provider

Address for service in India/Attorney address:
BHARUCHA & PARTNERS
Equity Mansion, R-1, Nehru Enclave, New Delhi - 110019

Used Since :15/02/2010

To be associated with:
4156508, 4156512

DELHI

Investigation and surveillance services relating to the physical safety of persons and security of tangible property
4169588   07/05/2019
MOHANA MATHUR
307 NEW BAKE HOUSE KALAGHODA
Service Provider
legal services and intellectual property consultancy

Address for service in India/Attorney address:
MOHANA MATHUR
307 new bake house kalaghoda fort mumbai

Proposed to be Used
MUMBAI
legal services and intellectual property consultancy
4169832    07/05/2019
MS. SANIYA BEDI
H. NO. 84, C2C, POCKET-12, JANAK PURI, DELHI-110058
INDIVIDUAL
Address for service in India/Attorney address:
ULTIMATE SOLUTIONS
I-4/21, FIRST FLOOR, SECTOR-16, ROHINI, DELHI-110089

Proposed to be Used

DELHI
SOCIAL INTRODUCTION AND NETWORKING AND DATING SERVICES; PROVIDING INFORMATION IN THE FIELD OF PERSONAL DEVELOPMENT, SELF-IMPROVEMENT, SELF-FULFILLMENT, CHARITABLE, PHILANTHROPIC, VOLUNTEER, PUBLIC AND COMMUNITY SERVICES, AND HUMANITARIAN ACTIVITIES; PROVIDING CONCIERGE SERVICES FOR OTHERS, NAMELY, BOOKING RESERVATIONS, FACILITATING PURCHASES, ARRANGING DELIVERIES, MAKING REQUESTED PERSONAL ARRANGEMENTS, PROVIDING RECOMMENDATIONS ON PRODUCTS AND SERVICES, PROVIDING CUSTOMER-SPECIFIC INFORMATION TO MEET INDIVIDUAL NEEDS, AND PROVISION OF ELECTRONIC REMINDERS AND NOTIFICATIONS; ONLINE SOCIAL NETWORKING SERVICES; PROVIDING INFORMATION IN THE FORM OF DATABASES FEATURING INFORMATION IN THE FIELDS OF SOCIAL NETWORKING AND SOCIAL INTRODUCTION; USER VERIFICATION SERVICES; IDENTIFICATION VERIFICATION SERVICES; BUSINESS IDENTIFICATION VERIFICATION SERVICES.
4170651 08/05/2019
ANAND KUMAR KSHATRIYA
ANAND KUMAR KSHATRIYA, C - 406, OFFIRA SOCIETY, VIP ROAD, BHARTHANA, SURAT, GUJARAT, PIN - 395007, INDIA
Service Providers
PROPRIETOR
Proposed to be Used
AHMEDABAD
SOCIAL SERVICES
LEXIS ADVANCE

4172842  10/05/2019

RELX INC.
230 Park Avenue Seventh Floor New York, New York 10169
A Massachusetts corporation

Address for service in India/Attorney address:
RAHUL CHAUDHRY & PARTNERS
RCY HOUSE, C-235, DEFENCE COLONY, NEW DELHI-110024

Used Since: 15/03/2019

To be associated with:
2051207

DELHI

Legal research services; public record investigation services; providing information in the field of law.
4177043  15/05/2019
LINKINGHUTS TECHNOLOGIES PRIVATE LIMITED
C-202, Bestech Park View Spa, Sector 47, South City – II, Gurgaon, Haryana - 122018
PRIVATE LIMITED
Address for service in India/Attorney address:
RAJAT MALHOTRA
Ideas2IPR, B-115 Chander Nagar, Janak Puri, New Delhi-110058

Proposed to be Used
To be associated with:
4177042
DELI
Online social networking services
4182593   21/05/2019
H & N ASSOCIATES
Office No 321 3rd Floor Patil Plaza Mitra Mandal Chowk Pune 411009
Partnership Firm

Address for service in India/Agents address:
SUSHILKUMAR RAMCHANDRA PATIL
FLAT NO.A-6/9 NIKAM PARK, DEVKAR PANAND,KOLHAPUR-416012.
Used Since :01/06/2018

MUMBAI
SECRETARIAL SERVICES; LEGAL SERVICES; LEGAL COMPLIANCE MANAGEMENT; LEGAL ADVISORY SERVICES;
CONSULTANCY SERVICES IN CORPORATE AND ALLIED LAWS; LITIGATION SERVICES; CORPORATE LITIGATIONS; IPR
CONSULTANCY; RERA CONSULTANCY; DISPUTE RESOLUTION SERVICES ;LEGAL DRAFTING.
ASB Legal

4192159  30/05/2019

AMIT KUMAR
B 104 Omicron 1A Greater Noida gautam Budh Nagar
Individual

Address for service in India/Attorney address:
DEEPA KULKARNI
Tower 3 Flat 401 Uniworld Garden Sohna Road Gurgaon 122018

Proposed to be Used
DELHI

Description: Services rendered by lawyers, legal assistants, and personal advocates, to individuals, groups of individuals, organizations and enterprises; Investigation and surveillance services relating to the safety of persons and entities; Services provided to individuals in relation with social events, such as social escort services, matrimonial agencies, funeral services.
4196186  03/06/2019
DOMINIC PRABHU D
No:592, Azhagirisamy Salai, KK Nagar, Chennai, Tamil Nadu - 600078
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :23/10/2018

CHENNAI
LEGAL SERVICES; SECURITY SERVICES FOR THE PHYSICAL PROTECTION OF TANGIBLE PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS
4202656  11/06/2019
GOLDEN LEAF FOUNDATION
K-12, 2ND FLOOR, CROPS ARCADE BUILDING, MALVIYA MARG, C-SCHEME, JAIPUR, RAJASTHAN.
TRUST
Address for service in India/Attorney address:
NIKHIL SONI
C-365, NIRMAN NAGAR, KINGS ROAD, JAIPUR-302019. RAJASTHAN

Proposed to be Used
AHMEDABAD
OPERATING AND MANAGING OF SOCIAL ORGANIZATIONS, SOCIAL RESPONSIBILITY AWARENESS SERVICES, PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS, SERVICES PROVIDED TO INDIVIDUALS IN RELATION WITH SOCIAL EVENTS, MEDIATION, SERVICES RENDERED BY SOCIAL GROUPS FOR THE CAUSE OF SOCIAL EVENT WHICH IS INCLUDING IN CLASS 45
4204364    12/06/2019
MAKERS DEVELOPMENT SERVICES PVT. LTD.
MAKERS TOWER, F 1ST FLOOR, 85, CUFFE PARADE, MUMBAI-400005
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
NAIK NAIK AND CO.
116, MITTAL TOWERS, B-WING, MUMBAI-400 021.

Proposed to be Used
MUMBAI

LEGAL SERVICES, SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS, PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS, ARBITRATION SERVICES, BAGGAGE INSPECTION FOR SECURITY PURPOSES, COPYRIGHT MANAGEMENT, DETECTIVE AGENCIES, RENTAL OF FIRE ALARMS, RENTAL OF FIRE EXTINGUISHERS, FIRE LIGHTING GUARD SERVICES, INTELLECTUAL PROPERTY CONSULTANCY, LEGAL RESEARCH, LEGAL DOCUMENT PREPARATION SERVICES, LEGAL ADMINISTRATION OF LICENCES, LICENSING OF INTELLECTUAL PROPERTY, LICENSING OF COMPUTER SOFTWARE (LEGAL SERVICES), LITIGATION SERVICES, LOST PROPERTY RETURN, NIGHT GUARD SERVICES, PERSONAL BODY GUARDING, PLANNING AND ARRANGING OF WEDDING CEREMONIES, REGISTRATION OF DOMAIN NAMES (LEGAL SERVICES), RENTAL OF SAFES, SECURITY CONSULTANCY AND TRACKING OF STOLEN PROPERTY
4204443 12/06/2019
BASAV PRATISHTHAN
Bhekarai Nagar, Phursungi, Taluka - Haveli, Pune, Maharashtra 412308
Social Services
Society
Proposed to be Used
MUMBAI
Social Services
GREET GREEN!

4205294   13/06/2019
PANGEA ECONETASSETS PRIVATE LIMITED
G3, Scheherazade, Justice Vyas Road, Colaba, Mumbai, Maharashtra – 400005
Private Limited Company
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
MUMBAI
LEGAL SERVICES; SECURITY SERVICES FOR THE PHYSICAL PROTECTION OF TANGIBLE PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS
4205856   12/06/2019
DEEPAI DEEPAK PARAB
BEHIND SAMARTH COMPLEX, S.N 37/9, SHOP NO B/11, DHANAKAWDI HAWELI, PUNE 411043
INDIVIDUAL
Address for service in India/Agents address:
NOOPUR JAIN
1, ANAND VIHAR COLONY, BARGAWAN,KATNI-483501,(M.P.).
Proposed to be Used
MUMBAI
SECURITY SERVICE PROVIDER
4206560   14/06/2019
UMESH KUMAR SABHARVAL PARTNER OF JAI GURU JI HOSPITALITY
E-29, TOP FLOOR, KAMLA NAGAR, DELHI-110007
PARTNERSHIP FIRM
Address for service in India/Attorney address:
KULDEEP PATHAK & ASSOCIATES
S-557,3RD FLOOR,OFFICE-10,HEERA COMPLEX,SCHOOL BLOCK, SHAKARPUR, DELHI-110092
Proposed to be Used
DELHI
PLANNING AND ARRANGING OF WEDDING CEREMONIES.
4208515 17/06/2019
N.B. ANAND
CIBI AVVENUE, PALLADAM ROAD, VEERAPANDI POST, TIRUPUR - 641605, TIRUPUR DIST, TAMILNADU.
INDIVIDUAL
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used

CHENNAI

Personal and social services rendered by others to meet the needs of individuals, Personal and social services provided by third parties to meet the needs of individuals.

Transliteration : VANAM KAAPOM MEANS SAVE FOREST AND VALAM KAAPOM SAVE WEALTH.
N.B. ANAND
CIBI AVVENUE, PALLADAM ROAD, VEERAPANDI POST, TIRUPUR - 641605, TIRUPUR DIST, TAMILNADU.
INDIVIDUAL

Address for service in India/Angents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.

Proposed to be Used
CHENNAI

Personal and social services rendered by others to meet the needs of individuals, Personal and social services provided by third parties to meet the needs of individuals.

Transliteration: KUULAM KAAPOM MEANS SAVE POOL KULAM KAAPOM MEANS SAVE CLAN.
Proposed to be Used

MUMBAI

Identity verification and validation services; financial identity monitoring services for fraud protection purposes security clearance for preparation of identification cards; personal identification number selection for others; identification verification services, namely, providing authentication of personal identification information via secure storage and transmitting such information via the Internet; registration of domain names for identification of users on a global computer network.
@axispay

4209716  18/06/2019

AXIS BANK LIMITED

Axis House, Bombay Dyeing Mills Compound, Pandurang Budhkar Marg, Worli, Mumbai- 400025, Maharashtra

A company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
AZB & PARTNERS
AZB HOUSE, PENINSULA CORPORATE PARK, GANPATRAO KADAM MARG, LOWER PAREL (WEST), MUMBAI 400013.

Proposed to be Used

To be associated with:
3457048, 3520183

MUMBAI

Identity verification and validation services; financial identity monitoring services for fraud protection purposes security clearance for preparation of identification cards; personal identification number selection for others; identification verification services, namely, providing authentication of personal identification information via secure storage and transmitting such information via the Internet; registration of domain names for identification of users on a global computer network.
4209726  18/06/2019
ANUSHREE AGARWAL
A-604, Umaid Heritage, Palace Road, Ratanada, Jodhpur - 342001, Rajasthan
A citizen of India
Address for service in India/Attorney address:
OBHAN & ASSOCIATES
N 94 Second Floor Panchshila Park New Delhi 110017 India
Used Since: 28/10/2013
AHMEDABAD
Wedding planners, designing sets for wedding, designing experiences for weddings, wedding choreography; wedding and matrimonial agencies; arranging of wedding services, planning and arranging of wedding ceremonies, matrimonial and allied services including organizing global destination weddings, royal weddings, beach weddings, Himalayan weddings, adventure weddings, religious venue weddings, romantic weddings, metropolitan weddings, dream weddings, exotic weddings; conceptualizing, planning or execution relating to weddings, other social and business functions; supervision, control and management services of wedding functions; planning and execution services relating to wedding and other social functions, corporate events, designing sets for corporate events, designing experiences for corporate events, offsite event planning for corporates
TWD

4209729  18/06/2019

ANUSHREE AGARWAL
A-604, Umaid Heritage, Palace Road, Ratanada, Jodhpur - 342001, Rajasthan
A citizen of India

Address for service in India/Attorney address:
OBHAN & ASSOCIATES
N 94 Second Floor Panchshila Park New Delhi 110017 India

Used Since: 28/10/2013

AHMEDABAD

Wedding planners, designing sets for wedding, designing experiences for weddings, wedding choreography; wedding and matrimonial agencies; arranging of wedding services, planning and arranging of wedding ceremonies, matrimonial and allied services including organizing global destination weddings, royal weddings, beach weddings, Himalayan weddings, adventure weddings, religious venue weddings, romantic weddings, metropolitan weddings, dream weddings, exotic weddings; conceptualizing, planning or execution relating to weddings, other social and business functions; supervision, control and management services of wedding functions; planning and execution services relating to wedding and other social functions, corporate events, designing sets for corporate events, designing experiences for corporate events, offsite event planning for corporates
Theme Weavers Designs

4209732   18/06/2019

PRERANA SAXENA
A-604, Umaid Heritage, Palace Road, Ratanada, Jodhpur - 342001, Rajasthan
A citizen of India
Address for service in India/Attorney address:
OBHAN & ASSOCIATES
N 94 Second Floor Panchshila Park New Delhi 110017 India
Used Since: 28/10/2013

AHMEDABAD
Wedding planners, designing sets for wedding, designing experiences for weddings, wedding choreography; wedding and matrimonial agencies; arranging of wedding services, planning and arranging of wedding ceremonies, matrimonial and allied services including organizing global destination weddings, royal weddings, beach weddings, Himalayan weddings, adventure weddings, religious venue weddings, romantic weddings, metropolitan weddings, dream weddings, exotic weddings; conceptualizing, planning or execution relating to weddings, other social and business functions; supervision, control and management services of wedding functions; planning and execution services relating to wedding and other social functions, corporate events, designing sets for corporate events, designing experiences for corporate events, offsite event planning for corporates
4210656    19/06/2019
M/S. LEONARD CORPORATE SOLUTIONS PVT.LTD.
305, 3rd Floor, Creative Industrial Estate, Sunder Nagar, Road No. 2, Kalina, Santacruz(E), Mumbai - 400098
Body Incorporated

Address for service in India/Attorney address:
RITAL JAIN
305, 3rd Floor, Creative Industrial Estate, Sunder Nagar, Road No. 2, Kalina, Santacruz(E), Mumbai - 400098
Used Since :26/08/2009

To be associated with:
2690233

MUMBAI
SERVICE PROVIDING FOR LEGAL SERVICE, LEGAL RESEARCH, PATENT AGENCY AND TRADEMARK AGENCY SERVICES, INFORMATION AND ADVISORY SERVICE, RELATING SERVICES, LEGAL SERVICES.
4212167   20/06/2019
WEDDINGLINE EVENTS & HOSPITALITY PRIVATE LIMITED
Shed No. 8, Okhla Industrial Estate, Phase - 4, New Delhi - 110020
Body Incorporate

Address for service in India/Attorney address:
TITUS & CO.,
R-77A, GREATER KAILASH-I NEW DELHI 110048

Proposed to be Used
DELHI
Planning, organizing and arranging social functions and related ceremonies and events; planning and promoting
locations as destinations for social functions and related ceremonies and events; promoting tourism for social functions;
organizing exhibitions and extravaganzas for social functions and events
4213085   21/06/2019
HAYAGREEVAR CHARITABLE TRUST
trading as ;HAYAGREEVAR CHARITABLE TRUST
NO. B7, GROUND FLOOR, SHOP NO-1, 2ND LINK ROAD, KODUNGAIYUR, CHENNAI- 600118
SERVICES PROVIDER
TRUST
Used Since :18/04/2019

CHENNAI

PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS.
4213487  21/06/2019
OJAS SOFTECH PVT. LTD.
A-139, Sector 63, Noida, Uttar Pradesh 201301
BODY INCORPORATE

Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092

Proposed to be Used
DELHI

ASTROLOGY RELATED SERVICES INCLUDED IN CLASS 45
RAISE YOUR VOICE

SUBHASHPALLY MAIN ROAD, BURNPUR, DIST-BURDWAN, WEST BENGAL-713325

TRUST

Address for service in India/Attorney address:

TMKXPRESS
Holdings No. 515/4/E, Pramod Nagar, Panbastee, Kanchrapara, West Bengal-743145

Proposed to be Used

KOLKATA

Personal and social services regarding individual needs; Personal and social services rendered by others to meet the needs of individuals; Social services rendered by others to meet the needs of individuals; Lobbying services, other than for commercial purposes.
4215307    24/06/2019
GAURAV TYAGI
WZ-505, BASAI DARA PUR, NEW DELHI-110015
INDIVIDUAL, PROP. OF TYGAR LAW CORPORATE
Address for service in India/Attorney address:
MACE CORPORATE ASSOCIATES
208A/6A, 1ST FLOOR SAVITRI NAGAR MALVIYA NAGAR NEW DELHI-17
Used Since :01/12/2017
To be associated with:
3702928
DELHI
LEGAL SERVICES
4215715  25/06/2019
INNOVIGENT SOLUTIONS PRIVATE LIMITED.
BODY INCORPORATE
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Proposed to be Used
DELHI
SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES
 Rendered by others to meet the needs of individuals; social introduction, astrology, networking
 and dating services; providing access to computer databases in the fields of social networking,
 social introduction and dating; providing social services and information in the field of personal
 development, namely self-improvement, self-fulfillment charitable, philanthropic, volunteer,
 public and community services, and humanitarian activities.
4216070 25/06/2019
PARASHURAM SECURITY FACILITY UTILITY PRIVATE LIMITED
E-4th F, Sampada Appartment, Suryarath OPP White House, Panchwati Panch Rasta, Ahmedabad
Private Limited Company

Address for service in India/Attorney address:
SHAILESH KUMAR TEWARI
T 302 SHRINAND NAGAR PART THREE VEJALPUR AHMEDABAD -380051

Proposed to be Used
AHMEDABAD
Security Services for Protection of Property, Individual and Industry Security services
4216435 25/06/2019
NAMAN BISHNOI
70, Greenwoods Senior Govt. Officers Society, Phase-2, Omega Sector-1, Greater Noida, Gautam Budha Nagar, Uttar Pradesh - 201310
Individual
Address for service in India/Agents address:
GUPTA VIKASH
H-5/4, SECOND FLOOR, SECTOR-16, ROHINI, NEW DELHI-110085.
Proposed to be Used
DELHI
Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals
M/S GROUND SECURITY FORCE
Flat No: 502, Dhruta Complex, 536,Narayan peth, Pune -411030
Partnership Firm

Address for service in India/Agents address:
ROHITKUMAR VIKAS PINGALE

Proposed to be Used
MUMBAI
Security services for the protection of property and individuals.
FINWALA CONSULTANCY PRIVATE LIMITED, THROUGH AUTHORIZED DIRECTOR AKSHAY DINESH JHAWAR
Plot No. 17/2, House No. 567, Daga Mansion, Tikekar Road, Dhatoli, Nagpur 440012
Director
Address for service in India/Attorney address:
SANDHYA THAKKAR
SHRI SAI KRUPA, 813 C DANDIGEY LAYOUT SHANKARNAGAR, NAGPUR
Used Since: 21/04/2019
MUMBAI
Legal Services, Security Services for the protection of property and individuals, personal and social services rendered by others to meet the needs of individuals, company registration services, registration services
Vijayibhav

4221432  01/07/2019
NIDHI DUBEY GUPTA
32 VIBHAV VATIKA DAYAL BAGH AGRA
Individual

Address for service in India/Attorney address:
KANIKI JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034
Used Since :18/05/2009

DELHI
legal services; security services for the physical protection of tangible property and individuals; personal and social services rendered by others to meet the need of individuals
4221901  01/07/2019
VIJAY SAKHARAM TANPURE
STATION ROAD,TANPURE KHALWADI NO-2,RAHURI BU TAL-RAHURI,RAHURI BK,AHMADNAGAR, - 413705
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals
4222420 01/07/2019

BADRUDDIN HUSSAIN SALMANI
22-7-270/17, Diwan Devdi, Hyderabad-500002, Telangana, India
Individual.

Address for service in India/Attorney address:
MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain's Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008, Telangana, India.

Used Since: 01/04/2019

CHENNAI
Legal services; security services for the physical protection of tangible property and individuals; personal and social services rendered by others to meet the needs of individuals.
4223911  03/07/2019
MOHAMED ATHIF
WELLDONE MANSION FATHIMA UMMER AVENUE SRI SATHYA SAI NAGAR POTHNOOR COIMBATORE – 641 023
Trading as WOW MAKERZ
Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.
Proposed to be Used
CHENNAI
Wedding ceremony planning and arranging consultation services, Maintaining lists of wedding presents for selection by others, Planning and arranging of wedding ceremonies, Marriage agency services, Consultancy services relating to the planning and arranging of wedding ceremonies.
VISHWA SHRIRAM SENA
4223942  03/07/2019
LALBABU AMBIKALAL GUPTA
AMBIKA BHAVAN, GAT NO. 13/23/1, NAIR COLONY, SANE CHOWK, MORE VASTI, CHIKHALI, PUNE – 411062
Individual
Address for service in India/Agents address:
AMOL ATMARAM WALKAR
001, Amardeep Apartment, Plot No.185, Sector 9, New Panvel(E)–410206

Proposed to be Used
To be associated with:
4041812
MUMBAI
Social services included in class 45
4223987  03/07/2019
SAHARA INDIA
Sahara India Bhawan, 1, Kapoorthala Complex, Lucknow-226024
A Registered Partnership Firm

Address for service in India/Attorney address:
SHIV KUMAR PANDEY
Statutory department, Sahara India Bhawan, 1, Kapoorthala Complex, Aliganj, Lucknow - 226024 (UP)
Used Since :01/10/2012

To be associated with:
3391285, 3391334, 3391381

DELHI
Alternate Dispute Resolution services, Arbitration Services and Mediation.
Hena Happiness Foundation

4224896   04/07/2019

HEENA NAINESH SHAH
BLOCK NO- O, ALANKAR BUILDING, 2ND FLOOR, 3 J MEHTA MARG, NEAR ELIZABETH HOSPITAL, WALKESHWAR,
MUMBAI, MAHARASHTRA - 400006, INDIA.

INDIVIDUAL
Address for service in India/Agents address:
BHARGAV PRAKASHBHAI PATTANI
43, 8th floor, Nirmal Park, Opp. Acro Honda Showroom,Near Padmavati Chowk, Satara Road, Pune-411043.

Proposed to be Used
MUMBAI

Personal and social services provided by third parties to meet the needs of individuals, Personal and social services regarding individual needs, Personal and social services rendered by others to meet the needs of individuals, Providing clothing to underprivileged persons for charitable purposes, Social services rendered by others to meet the needs of individuals.
SparkGenius

4225522  04/07/2019

TRIAH LABS PVT.LTD
E3-502, WELWORTHCITY, MARASANDRA BANGALORE- 561 203
SERVICES PROVIDER
A PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
MOHINDER VIG
E-13, UPSIDC SITE IV, KASNA ROAD, GREATER NOIDA-201308 U.P

Proposed to be Used

CHENNAI
FIRE FIGHTING SERVICES.
GiftChange

4226164  05/07/2019
GIFTCHANGE SOCIAL VENTURES PRIVATE LIMITED
B-49, Dev Nagar, Off Sai Baba Nagar Road, Kandivali (West), Mumbai, 400 067

Private Limited

Address for service in India/Agents address:
AKSHAY VANI
410, YUSUF BUILDING, VEER NARIMAN ROAD, FORT, MUMBAI 400 001.

Proposed to be Used
MUMBAI

GiftChange is a financial technology platform that connects individual donors who want to crowd-fund and corporate entities who want to fulfill their Corporate Social Responsibility to registered charities and trusts whose primary objectives are philanthropy and the social well being of the public at large. Through GiftChange, the donors and the corporate entities have wider access to different causes and/or purposes and the registered charities and trusts get the funds needed to contribute towards a better society and make an overall positive impact on society and the environment.
4226217  05/07/2019
DNYANESHWAR CORRUGATIONS PVT LTD
FLAT NO.1903 KESHAV KUNJ 4, PLOT NO.5-9 SECTOR 44A, NERUL NAVI MUMBAI-400706
Proposed to be Used
MUMBAI
LEGAL
ANIMESH JAIN (INDIAN NATIONAL, PROPRIETOR), TRADING AS HELP MY DREAMS
D 20, BDA Colony, Koh-E-Fiza, Bhopal - 462001, Madhya Pradesh
A Proprietorship Concern
Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Personal and social services rendered by others to meet the needs of individuals
RATIONAL ASTRO
4226818  05/07/2019

RITU DWIVEDI
FLAT NO. T-4/201, TAKSILA HEIGHTS APARTMENTS, SECTOR-37 C, GURGAON, HARYANA-122001
INDIVIDUAL

Address for service in India/Attorney address:
YATIN CHADHA
WZ-32N, SHARDA PURI, NEW DELHI 110015
Used Since :01/12/2017

DELHI
HOROSCOPE CASTING, ASTROLOGY CONSULTANCY, SPIRITUAL CONSULTANCY AND ONLINE SOCIAL NETWORKING SERVICES.
IIT MADRAS

4228628   08/07/2019
INDIAN INSTITUTE OF TECHNOLOGY MADRAS
I.I.T. POST OFFICE, CHENNAI-600 036
Statutory Body Corporate

Address for service in India/Attorney address:
S ESHWAR CONSULTANTS
HOUSE OF CORPORATE AND IPR LAWS 4, AISHWARYA, 12B/177, KUMARAN COLONY, 6TH STREET, VADAPALANI,
CHENNAI-600026.
Used Since :25/04/1959

CHENNAI
Licensing of intellectual property.
IITC

4228634   08/07/2019
INDIAN INSTITUTE OF TECHNOLOGY MADRAS
I.I.T. POST OFFICE, CHENNAI-600 036
Statutory Body Corporate
Address for service in India/Attorney address:
S ESHWAR CONSULTANTS
HOUSE OF CORPORATE AND IPR LAWS 4, AISHWARYA, 12B/177, KUMARAN COLONY, 6TH STREET, VADAPALANI, CHENNAI-600026.
Used Since :17/07/1996
CHENNAI
Licensing of intellectual property.
X-Hawk Multi services

4229145  08/07/2019

X-HAWK MULTI SERVICES
59,KADAMBARDE NAGAR, DEOPUR ,DIST. DHULE

Security Guard and manpower provide services
individual

Proposed to be Used
MUMBAI
SECURITY GUARDS SERVICES
ANAND MADHAVRAO KULKARNI  
RUKADIKAR MARG, MANGALWAR PETH, VISHWA PANDHARI, 697B, SHRI SADGURU VISHWANATH MAHARAJ, KARVIR, KOLHAPUR - 416 012  

Address for service in India/Attorney address:
DEEPA KULKARNI  
501, Shaniya Enclave, V.P.Road, Above Glitorium, Vile Parle (w), Mumbai - 400 056

Proposed to be Used
MUMBAI  
PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS, CHARITABLE SERVICES, ORGANISATION OF SPIRITUAL AND RELIGIOUS MEETINGS
4230412   09/07/2019
VEDAPUDI NARASIMHAN DEVADOSS
NO.333(OLD NO.208), POONAMALLEE HIGH ROAD, AMAINAKARAI, CHENNAI-600029
Proprietary firm

Address for service in India/Agents address:
APR ASSOCIATES.
"SRINIVASA NILAYAM", # 10/2, FIRST FLOOR, SOMASUNDARAM STREET, T. NAGAR, CHENNAI- 600 017.

Proposed to be Used
To be associated with:
2829229

CHENNAI
Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals.
IIS

4231488  10/07/2019

INSPIRE INSTITUTE OF SPORT
JSW Centre”, Bandra Kurla Complex, Bandra (East), Mumbai 400051
A registered trust under the Bombay Public Trusts Act, 1950

Address for service in India/Angents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.
Used Since :24/11/2016

MUMBAI
Social services rendered by others to meet the needs of individuals; Charitable services, namely, providing clothing, shoes, to needy persons and children.
4231489  10/07/2019
INSPIRE INSTITUTE OF SPORT
JSW Centre", Bandra Kurla Complex, Bandra (East), Mumbai 400051
A registered trust under the Bombay Public Trusts Act, 1950

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Used Since :15/08/2018

MUMBAI
Social services rendered by others to meet the needs of individuals; Charitable services, namely, providing clothing, shoes, to needy persons and children.
4231491  10/07/2019
INSPIRE INSTITUTE OF SPORT
JSW Centre”, Bandra Kurla Complex, Bandra (East), Mumbai 400051
A registered trust under the Bombay Public Trusts Act, 1950

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Used Since :15/08/2018

MUMBAI

Social services rendered by others to meet the needs of individuals; Charitable services, namely, providing clothing, shoes, to needy persons and children.
4231952  11/07/2019
RAJA SHIVAJI NALAWADE
3/304, Boulevard 3, The Address, Opp. R-City Mall, LBS Road, Ghatkopar (W), Mumbai – 400086.
Individual Applicant- Sole Proprietor

Address for service in India/Attorney address:
SHARAYU SIDDHESH NAIK
8 Mahalaxmi Society, Nehru Nagar, Kanjurmarg East Mumbai 400042

Proposed to be Used
MUMBAI
Legal advocacy services, Providing patient advocate services to hospital patients and patients in long term care facilities, Litigation services [services of a lawyer], Legal research, Legal advice, Legal mediation services, Mediation [legal services], Registration services (legal), Legal services, Legal education services, Legal information services, Legal investigation services, Legal consultancy services, Legal support services, Legal consultation services, Legal aid services, Compilation of legal information, Conveyancing services [legal services], Provision of legal information, Patent licensing [legal services], Provision of legal research, Certification of legal documents, Bailiff services (legal services), Attorney services [legal services], Software licensing [legal services], Legal document preparation services, Legal administration of licences, Preparation of legal reports, Mediation in legal procedures, Trademark monitoring [legal services], Legal advice and representation, Personal legal affairs consultancy, Legal services relating to business, Legal services relating to wills, Computer software licensing [legal services], Provision of expert legal opinions, Licensing of trademarks [legal services], Cartoon character licensing [legal services], Legal advice relating to franchising, Alternative dispute resolution services [legal services], Legal consultancy relating to intellectual property rights, Registration of domain names [legal services], Domain names (Registration of -) [legal services], Licensing of intellectual property [legal services], Professional legal consultations relating to franchising, Licensing of registered designs [legal services], Expert
consultancy relating to legal issues, Licensing of patent applications [legal services], Legal services relating to copyright licensing, Legal services relating to intellectual property rights, Legal consultation in the field of taxation, Arranging for the provision of legal services, Legal services relating to time share rights, Legal services provided in relation to lawsuits, Trademark watch services for legal advisory purposes, Legal services relating to social insurance claims, Monitoring intellectual property rights for legal advisory purposes, Advisory services relating to consumers rights [legal advice], Legal assistance in the drawing up of contracts, Legal advice in responding to calls for tenders, Legal services relating to the registration of trademarks, Legal services relating to company formation and registration, Legal services relating to the exploitation of patents, Legal services relating to the acquisition of intellectual property, Information, advisory and consultancy services relating to legal matters, Legal advice in responding to requests for proposals [RFPs], Legal services relating to the exploitation of film copyright, Legal services relating to the exploitation of intellectual property rights, Preparation of legal reports in the field of human rights, Licensing of intellectual property in the field of copyrights [legal services], Licensing of intellectual property in the field of trademarks [legal services], Legal and judicial research services in the field of intellectual property, Legal services in relation to the negotiation of contracts for others, Legal services relating to the exploitation of copyright for printed matter, Legal services relating to the exploitation of copyright and industrial property rights, Legal services relating to the management and exploitation of copyright and ancillary copyright, Registration of domain names for identification of users on a global computer network [legal service], Legal services relating to the negotiation and drafting of contracts relating to intellectual property rights, Legal services relating to the exploitation of ancillary rights relating to film, television, video and music productions, Legal services relating to the protection and exploitation of copyright for film, television, theatre and music productions, Legal services relating to the exploitation of broadcasting rights
4231957  11/07/2019

BAHRAIN INSTITUTE FOR PEARLS AND GEMSTONES (DANAT) B.S.C. CLOSED

3rd and 4th Floor, Bahrain World Trade Center, East Tower, P.O. Box 17236, Manama, Bahrain.

a Bahrain share holder Company closed.

Address for service in India/Attorney address:

MR. ROHIT SINGH

ABU-GHAZALEH INTELLECTUAL PROPERTY TMP AGENTS INDIA PVT.LTD. HL ARCADE-3RD FLOOR, PLOT NO 14, SEC-V (MLU) ABOVE AXIS BANK, DWARKA, NEW DELHI 110075

Proposed to be Used

DELHI

Personal and social services rendered by others to meet the needs of individuals; security services for the protection of property and individuals.
4232204    11/07/2019
Gaurav Tripathi
House No- 272, B Block, Panki, Pankabahadur Nagar, Kanpur Nagar, Uttar Pradesh - 208020
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
Vanchinathan
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
Delhi
Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals
SSG LAW CHAMBERS

4232631  11/07/2019
SSG LAW CHAMBERS LLP
3- Savita Vihar, 2nd Floor, Delhi-110092

Address for service in India/Attorney address:
VINAYAK TYAGI
Third Floor, B-43, Sector-2, Noida-201301
Used Since :18/04/2012

DELHI
Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals
4233305  12/07/2019

JITESH SINGH
trading as ;SLC PARTNERS
102/A, R. N. APARTMENT, I.A.S. COLONY, KIDWAI PURI, PATNA (BIHAR) - 800001, INDIA.
SERVICE PROVIDER
Address for service in India/Attorney address:
SLC PARTNERS LLP
102/A.R.N. APARTMENT, I.A.S. COLONY, KIDWAI PURI, PATNA, BIHAR-800001, INDIA
Used Since : 09/01/2018

KOLKATA
LEGAL SERVICES, ARBITRATION SERVICES, COPYRIGHT SERVICES, INTELLECTUAL PROPERTY RIGHTS
CONSULTANCY, LEGAL RESEARCH, LEGAL DOCUMENT PREPARATION SERVICES, LEGAL SERVICES IN RELATION TO
THE NEGOTIATION OF CONTRACTS FOR OTHERS, LEGAL ADVOCACY SERVICES, LITIGATION SERVICES.
4233324  12/07/2019

M/S. GREENPANEL INDUSTRIES LIMITED
MAKUM ROAD, TINSUKIA, ASSAM – 786125 AND ALSO AT 68, BHAGWAN MAHAVEER MARG, 3RD FLOOR, SECTOR 44,
GURUGRAM, HARYANA – 122 003.
An Indian Public Limited Company

Address for service in India/Agents address:
TRADE MARK REGISTRATION BUREAU.
1, NETAJI SUBHAS ROAD , KOLKATA - 700 001, INDIA.P. BOX NO. 2391 GPO.

Proposed to be Used

KOLKATA
Social Service Activities, Corporate Social Responsibility Initiatives, Personal and Social Services Rendered by others to Meet the Needs of Individuals, Social Services for Blood Donation Camp, Rendering Social Help to Under-Privileged People and Welfare Services, Social Services for the Community at Large, Awareness Services for People at Large, Trust for the Purpose of Educational, Medical and Economical Advances.
4233325  12/07/2019
M/S. GREENPANEL INDUSTRIES LIMITED
MAKUM ROAD, TINSUKIA, ASSAM – 786125 AND ALSO AT 68, BHAGWAN MAHAVEER MARG, 3RD FLOOR, SECTOR 44,
GURUGRAM, HARYANA – 122 003.
An Indian Public Limited Company

Address for service in India/Agents address:
TRADE MARK REGISTRATION BUREAU.
1, NETAJI SUBHAS ROAD , KOLKATA - 700 001, INDIA.P. BOX NO. 2391 GPO.

Proposed to be Used
KOLKATA
Social Service Activities, Corporate Social Responsibility Initiatives, Personal and Social Services Rendered by others to
Meet the Needs of Individuals, Social Services for Blood Donation Camp, Rendering Social Help to Under-Privileged
People and Welfare Services, Social Services for the Community at Large, Awareness Services for People at Large, Trust
for the Purpose of Educational, Medical and Economical Advances.
JKM Automotive

2258622  29/12/2011

DYNAMATIC TECHNOLOGIES LIMITED

trading as ; DYNAMATIC TECHNOLOGIES LIMITED

DYNAMATIC PARK, PEENYA, BANGALORE - 560 058. INDIA

MANUFACTURERS, MERCHANTS AND SERVICE PROVIDERS

A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT 1956

Address for service in India/Attorney address:

D.P. AHUJA & CO

14/2 PALM AVENUE CALCUTTA 700019 INDIA

Used Since : 04/01/2008

CHENNAI

Cl.6; UNWROUGHT OR PARTLY-WROUGHT COMMON METALS AND THEIR ALLOYS, ROLLED AND CAST BUILDING MATERIALS, METALLIC MATERIALS, METALLURGICAL PRODUCTS, CASTINGS, METALLURGICAL HEAT TREATMENT EQUIPMENT, GOODS IN NON-PRECIOUS METAL NOT INCLUDED IN OTHER CLASSES

Cl.7; MACHINES AND MACHINE TOOLS; TANDEM HYDRAULIC GEAR PUMPS FOR EXCAVATOR LOADER APPLICATIONS

Cl.9; SCIENTIFIC, NAUTICAL, SURVEYING, PHOTOGRAPHIC, CINEMATOGRAPHIC, OPTICAL, WEIGHING, MEASURING, SIGNALLING, CHECKING (SUPERVISION), LIFE-SAVING AND TEACHING APPARATUS AND INSTRUMENTS; DATA PROCESSING EQUIPMENT AND COMPUTERS; COMPUTER SOFTWARE USED FOR TRAINING PURPOSES IN HIGH END CAD/CAM APPLICATION; SOFTWARE FOR ENGINEERING APPLICATION

Cl.12; AEROSPACE PRODUCTS NAMELY AIRFRAME STRUCTURES, WINGS, FUSELAGES, AIRCRAFT PARTS INCLUDING MOTORS AND ENGINES, AIRCRAFT, AIRCRAFT SUPPORT EQUIPMENT; AUTOMOTIVE COMPONENTS INCLUDING AUTOMOTIVE ENGINE AND TRANSMISSION COMPONENTS

Cl.16; PRINTED MATTER, PUBLICATION, INSTRUCTION MANUALS, TEACHING MATERIALS, MAGAZINES, BOOKLETS, STUDY MATERIAL, PRINTED NOTES RELATING TO HIGH END CAD/CAM SOFTWARE TRAINING AND ENGINEERING SERVICES BASED ON SUCH SOFTWARE

Cl.35; RETAIL SERVICES; PRESENTATION OF GOODS ON COMMUNICATION MEDIA, FOR RETAIL PURPOSES; ELECTRONIC RETAIL SERVICES CONNECTED WITH INDUSTRIAL EQUIPMENT AND PRODUCTS

Cl.40; TREATMENT OF MATERIALS; TREATMENT OF METALS

Cl.41; EDUCATION; PROVIDING OF TRAINING; CONDUCTING OF EDUCATIONAL COURSES AND TRAINING IN ENGINEERING; TRAINING SERVICES RELATING TO THE USE OF COMPUTER AIDED ENGINEERING SYSTEMS

Cl.42; SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THEREETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE; ENGINEERING DESIGN AND CONSULTANCY, INCLUDING AS RELATED TO AUTOMOTIVE, AERONAUTIC, HYDRAULIC AND ENGINEERING APPLICATIONS
JKM Ferrotech

2258623   29/12/2011

DYNAMATIC TECHNOLOGIES LIMITED
trading as ;DYNAMATIC TECHNOLOGIES LIMITED
DYNAMATIC PARK, PEEYNA, BANGALORE - 560 058. INDIA
MANUFACTURERS, MERCHANTS AND SERVICE PROVIDERS
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT 1956

Address for service in India/Attorney address:
D.P. AHUJA & CO
14/2 PALM AVENUE CALCUTTA 700019 INDIA

Used Since :01/06/2011

CHENNAI

Cl.6;UNWROUGHT OR PARTLY-WROUGHT COMMON METALS AND THEIR ALLOYS, ROLLED AND CAST BUILDING MATERIALS, METALLIC MATERIALS, METALLURGICAL PRODUCTS, CASTINGS, METALLURGICAL HEAT TREATMENT EQUIPMENT, GOODS IN NON-PRECIOUS METAL NOT INCLUDED IN OTHER CLASSES

Cl.7;MACHINES AND MACHINE TOOLS; TANDEM HYDRAULIC GEAR PUMPS FOR EXCAVATOR LOADER APPLICATIONS

Cl.9;SCIENTIFIC, NAUTICAL, SURVEYING, PHOTOGRAPHIC, CINEMATOGRAPHIC, OPTICAL, WEIGHING, MEASURING, SIGNALLING, CHECKING (SUPERVISION), LIFE-SAVING AND TEACHING APPARATUS AND INSTRUMENTS; DATA PROCESSING EQUIPMENT AND COMPUTERS; COMPUTER SOFTWARE USED FOR TRAINING PURPOSES IN HIGH END CAD/CAM APPLICATION; SOFTWARE FOR ENGINEERING APPLICATION

Cl.12;AEROSPACE PRODUCTS NAMELY AIRFRAME STRUCTURES, WINGS, FUSELAGES, AIRCRAFT PARTS INCLUDING MOTORS AND ENGINES, AIRCRAFT, AIRCRAFT SUPPORT EQUIPMENT; AUTOMOTIVE COMPONENTS INCLUDING AUTOMOTIVE ENGINE AND TRANSMISSION COMPONENTS

Cl.16;PRINTED MATTER, PUBLICATION, INSTRUCTION MANUALS, TEACHING MATERIALS, MAGAZINES, BOOKLETS, STUDY MATERIAL, PRINTED NOTES RELATING TO HIGH END CAD/CAM SOFTWARE TRAINING AND ENGINEERING SERVICES BASED ON SUCH SOFTWARE

Cl.35;RETAIL SERVICES; PRESENTATION OF GOODS ON COMMUNICATION MEDIA, FOR RETAIL PURPOSES; ELECTRONIC RETAIL SERVICES CONNECTED WITH INDUSTRIAL EQUIPMENT AND PRODUCTS

Cl.40;TREATMENT OF MATERIALS; TREATMENT OF METALS

Cl.41;EDUCATION; PROVIDING OF TRAINING; CONDUCTING OF EDUCATIONAL COURSES AND TRAINING IN ENGINEERING; TRAINING SERVICES RELATING TO THE USE OF COMPUTER AIDED ENGINEERING SYSTEMS

Cl.42;SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE; ENGINEERING DESIGN AND CONSULTANCY, INCLUDING AS RELATED TO AUTOMOTIVE, AERONAUTIC, HYDRAULIC AND ENGINEERING APPLICATIONS
MAKE-UP DESIGNORY

2297534 12/03/2012
MAKE-UP DESIGNORY
25311 AVENUE STANFORD VALENCIA CA 91355 US
MANUFACTURER AND MERCHANTS
Address for service in India/Agents address:
KOCHHAR & CO
TECHNOPOLIS BUILDING, TOWER-B, 3RD FLOOR, SECTOR-54, DLF GOLF COURSE ROAD, GURGOAN-122002.
Used Since :04/02/2009
To be associated with:
1717634
DELHI
no right to the exclusive use of the word “MAKE-UP “. Mark should be used as a whole.
Cl.3; COSMETICS, NAMELY, FOUNDATIONS, CONCEALERS, HIGHLIGHTS, SHADOWS, CHEEK COLORS, LIPSTICK, LIP PENCILS, LIP GLOSS, EYE COLORS, EYE PENCILS, MASCARA, LOOSE POWDER, BLUSH, LIQUID COSMETICS AND MAKE-UP, NAMELY FOUNDATIONS, CONCEALERS, HIGHLIGHTS, SHADOWS, CHEEK COLORS, LIPSTICK, EYE COLORS, EYE LINER, AND BLUSH; LIQUID COSMETICS AND MAKE-UP, NAMELY FOUNDATIONS, CONCEALERS, HIGHLIGHTS, SHADOWS, CHEEK COLORS, LIPSTICK, EYE COLORS, EYE LINER, AND BLUSH.
Cl.21; COSMETIC AND MAKE UP BRUSHERS AND SPONGS
CORE DIAGNOSTICS

2419680  30/10/2012

CORE DIAGNOSTICS PVT.LTD
406 FORTUNE TOWER-II UDYOG VIHAR PHASE-III GURGAON 122016
SERVICES PROVIDER

Address for service in India/Agents address:
SAVEENA TEJPAL BEDI
13/358, JASMINE, NEW MIG COLONY, BANDRA-EAST, MUMBAI-40051.

Used Since :28/08/2012

DELHI

This is condition of registration that no exclusive right to use the word DIAGNOSTICS ..

Cl.42; SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE

Cl.44; MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
2485300   26/02/2013
STRELLSON AG
SONNENWIESENSTR 21 CH-8280 KREUZLINGEN SWITZERLAND
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

CL.3; BLEACHING PREPARATIONS AND OTHER SUBSTANCES FOR LAUNDRY USE; CLEANING, POLISHING, SCOURING AND ABRASIVE PREPARATIONS; SOAPS; PERFUMERY, ESSENTIAL OILS, COSMETICS, HAIR LOTIONS; DENTIFRICES.

CL.9; SCIENTIFIC, NAUTICAL, SURVEYING, ELECTRIC, PHOTOGRAPHIC, CINEMATOGRAPHIC, OPTICAL, WEIGHING, MEASURING, SIGNALLING, CHECKING (SUPERVISION), LIFE SAVING AND TEACHING APPARATUS AND INSTRUMENTS; APPARATUS FOR RECORDING, TRANSMISSION OR REPRODUCTION OF SOUND OR IMAGES; MAGNETIC DATA CARRIERS, RECORDING DISCS; AUTOMATIC VENDING MACHINES AND MECHANISMS FOR COIN-OPERATED APPARATUS; CASH REGISTERS, CALCULATING MACHINES, DATA PROCESSING EQUIPMENT AND COMPUTERS; FIRE EXTINGUISHING APPARATUS; EYEWEAR, SPECTACLES, SPECTACLE FRAMES, SPECTACLE CASES, PROTECTIVE HELMETS, LEATHER CASES AND BAGS FOR CARRYING DATA PROCESSING APPARATUS, MOBILE PHONES, NOTEBOOK/LAPTOP COMPUTERS, SMART PHONES; BINOCULARS

CL.14; PRECIOUS METALS AND THEIR ALLOYS AND GOODS IN PRECIOUS METALS OR COATED THEREWITH, NOT INCLUDED IN OTHER CLASSES; JEWELLERY, PRECIOUS STONES; HOROLOGICAL AND CHRONOMETRIC INSTRUMENTS

CL.18; LEATHER AND IMITATIONS OF LEATHER, AND GOODS MADE OF THESE MATERIALS AND NOT INCLUDED IN OTHER CLASSES; ANIMAL SKINS, HIDES; TRUNKS AND TRAVELLING BAGS; UMBRELLAS AND PARASOLS; WALKING SLICKS; WHIPS, HARNESS AND SADDLERY.

CL.25; CLOTHING, FOOTWEAR, HEADGEAR
EUROFLEX

2509196  08/04/2013
EUROFLEX GMBH
KAISER FRIEDRICH STRABE 7 75172 PFORZHEIM ALEMANIA GERMANY
MANUFACTURER AND MERCHANT
A COMPANY INCORPORATED UNDER THE LAWS OF GERMANY

Address for service in India/Agents address:
SINGH & ASSOCIATES
N-30, GROUND FLOOR, MALVIYA NAGAR, NEW DELHI-110017

Used Since :01/01/2007

DELHI

Cl.6; COMMON METALS AND THEIR ALLOYS; CABLES AND WIRES OF COMMON METAL; METALLIC PIPES AND TUBES; SEMI-FINISHED GOODS AND PARTS OF SUPERELASTIC, METALLIC MATERIALS AND SHAPE MEMORY ALLOYS, INCLUDED IN CLASS 6; SHEETS.

Cl.9; APPARATUS AND INSTRUMENTS FOR MEASURING, CONTROLLING AND REGULATING; ELECTRIC AND ELECTRONIC INSTRUMENTS AND APPARATUS, SEMI-FINISHED GOODS AND PARTS THEREFOR, INCLUDED IN CLASS 9.

Cl.10; SURGICAL, MEDICAL AND DENTAL APPARATUS AND INSTRUMENTS; SEMI-FINISHED GOODS AND PARTS FOR MEDICAL INSTRUMENTS AND AIDS FOR MEDICAL, OPTICAL AND ELECTROMEDICAL INSTRUMENTS, INCLUDED IN CLASS 10; INSTRUMENTS FOR MICRO SURGERY, ENDOSCOPES, ORTHODONTIC CLAMPING ELEMENTS, SEMI-FINISHED GOODS AND PARTS THEREFOR, INCLUDED IN CLASS 10; SHAPE MEMORY ALLOYS, INCLUDED IN CLASS 10; EXCEPT SYRINGES FOR MEDICAL AND VETERINARY USE.
“FASHION FRIDAYS”

2565071 16/07/2013
PANTALOONS FASHION AND RETAIL LIMITED (ERSTWHILE PETER ENGLAND FASHIONS AND RETAIL LIMITED)
701-704, 7TH FLOOR, SKYLINE ICON BUSINESS PARK, 86-92, OFF. ANDHERI-KURLA ROAD, MAROL VILLAGE, ANDHERI (EAST), MUMBAI-400059, INDIA
MANUFACTURERS, SELLER AND SERVICE PROVIDER
(ERSTWHILE PETER ENGLAND FASHION AND RETAIL LIMITED), A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Proposed to be Used
MUMBAI

Cl.18; LEATHER AND IMITATIONS OF LEATHER, AND GOODS MADE OF THESE MATERIALS AND NOT INCLUDED IN OTHER CLASSES; TRUNKS AND TRAVELLING BAGS; UMBRELLAS, PARASOLS AND WALKING STICKS; WHIPS, HARNESS AND SADDLERY

Cl.22; RAW FIBROUS TEXTILE MATERIALS

Cl.23; YARNS AND THREADS, FOR TEXTILE USE

Cl.24; TEXTILES AND TEXTILE GOODS, NOT INCLUDED IN OTHER CLASSES; BED AND TABLE COVERS

Cl.25; CLOTHING, FOOTWEAR, HEADGEAR

Cl.35; Advertising, Business Management, Business Administration, Office Functions, relating to retail and whole sale of leather and imitations of leather and goods made of these materials, bags, wallets, textile materials, yarns and threads for textile use, textiles and textile goods; bed and table covers, clothing, footwear, headgear and other fashion and clothing related goods and accessories".
"PANTALOONS IN LOVE WITH FASHION"

2565074    16/07/2013
PANTALOONS FASHION AND RETAIL LIMITED (ERSTWHILE PETER ENGLAND FASHIONS AND RETAIL LIMITED)
701-704, 7TH FLOOR, SKYLINE ICON BUSINESS PARK, 86-92, OFF. ANDHERI-KURLA ROAD, MAROL VILLAGE, ANDHERI (EAST), MUMBAI-400059, INDIA
MANUFACTURERS, SELLER AND SERVICE PROVIDER
(ERSTWHILE PETER ENGLAND FASHION AND RETAIL LIMITED), A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Proposed to be Used
MUMBAI
Cl.18; LEATHER AND IMITATIONS OF LEATHER, AND GOODS MADE OF THESE MATERIALS AND NOT INCLUDED IN OTHER CLASSES; TRUNKS AND TRAVELLING BAGS; UMBRELLAS, PARASOLS AND WALKING STICKS; WHIPS, HARNESS AND SADDLERY
Cl.22; RAW FIBROUS TEXTILE MATERIALS
Cl.23; YARNS AND THREADS, FOR TEXTILE USE
Cl.24; TEXTILES AND TEXTILE GOODS, NOT INCLUDED IN OTHER CLASSES; BED AND TABLE COVERS
Cl.25; CLOTHING, FOOTWEAR, HEADGEAR
Cl.35; Advertising, Business Management, Business Administration, Office Functions, relating to retail and whole sale of leather and imitations of leather and goods made of these materials, bags, wallets, textile materials, yarns and threads for textile use, textiles and textile goods; bed and table covers, clothing, footwear, headgear and other fashion and clothing related goods and accessories.
NTT Clouds
Priority claimed from 21/03/2013; Application No. : 2013-020319 ;Japan
2596038 13/09/2013
NIPPON DENSIN DENWA KABUSHIKI KAISHA (NIPPON TELEGRAPH AND TELEPHONE CORPORATION)
5-1 Otemachi 1-Chome, Chiyoda-ku, Tokyo, Japan
Manufacturer, Merchant and Service Provider
a Japanese joint-stock company
Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
DELI
Cl.9;Electronic agendas; bar code readers; encoded magnetic cards; central processing units [processors]; chips [integrated circuits]; computer game software; computer keyboards; computer memory devices; computer operating programs, recorded; computer peripheral devices; computer programmes [programs], recorded; computer programs [downloadable software]; computer software, recorded; computers; data processing apparatus; optical discs; disks, magnetic; disk drives for computers; electronic notice boards; electronic pens [visual display units]; electronic pocket translators; electronic tags for goods; encoded identification bracelets, magnetic; magnetic encoders; floppy disks; identity cards, magnetic; integrated circuit cards [smart cards]; integrated circuits; intercommunication apparatus; interfaces for computers; jute boxes for computers; laptop computers; light-emitting diodes [LED]; magnetic tape units for computers; magnetic tapes; microprocessors; modems; monitors [computer hardware]; monitors [computer programs]; mouse [data processing equipment]; mouse pads; pocket calculators; printers for use with computers; optical character readers; readers [data processing equipment]; scanners [data processing equipment]; semi-conductors; amplifiers; answering machines; antennas; anti-interference devices [electricity]; camcorders; cassette players; cell phone straps; compact disc players; digital photo frames; DVD players; electric installations for the remote control of industrial operations; facsimile machines; global positioning system [GPS] apparatus; hands free kits for phones; head cleaning tapes [recording]; headphones; juke boxes, musical; phototelegraphy apparatus; portable media players; portable telephones; radio pagers; radios; vehicle radios; radiotelegraphy sets; radio and video receivers; telephone receivers; record players; telegraphs [apparatus]; television apparatus; navigation apparatus for vehicles [on-board computers]; video recorders; video telephones; coaxial cables; fibre [fiber (Am.)] optic cables; junction sleeves for electric cables; cables, electric; electric wires and cables; optical fibers [fibres] [light conducting filaments]; telegraph wires; telephone wires; wire connectors [electricity]; animated cartoons; compact discs [audio-video]; downloadable image files; downloadable music files; downloadable ring tones for mobile phones.

Cl.42;Computer programming; duplication of computer programs; installation of computer software; maintenance of computer software; updating of computer software; computer software consultancy; computer software design; computer system analysis; computer system design; computer virus protection services; conversion of data or documents from physical to electronic media; creating and maintaining web sites for others; data conversion of computer programs and data [not physical conversion]; digitization of documents [scanning]; information technology [IT] consulting services; monitoring of computer systems by remote access; providing search engines for the internet; recovery of computer data; web site design consultancy; computer rental; hosting computer sites [web sites]; rental of computer software; rental of web servers; server hosting; software as a service [SaaS]; graphic arts design; industrial design; styling [Industrial design]; consultancy in the field of energy-saving; scientific laboratory services; physics [research]; technical project studies; quality control; scientific research.
Priority claimed from 16/04/2013; Application No.: 85/906,206; United States of America

2604718  30/09/2013

INTUIT INC.
2535 Garcia Avenue, Mountain View, CA 94043, U.S.A.
Manufacturers, Traders and Service Providers.
A corporation of the State of Delaware, U.S.A.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Cl.9; Computer software for use in tax planning, tax calculation, and tax return preparation and filing, processing tax payments, and for organizing, tracking and reporting tax-deductible expenses; computer software for tracking charitable donations and calculating charitable tax deductions and fair market value of goods and services; magnetically encoded debit cards, pre-paid debit cards, pre-paid tax refund debit cards, stored-value cards, and reloadable debit cards.

Cl.35; Consultation, advisory, analysis, and assistance services with regard to accounting and taxes; consultation and advisory services in the fields of accounting and taxes, including tax calculation, tax planning, tax return preparation, tax refund, tax management, preparation of tax forms, and tax return filing; providing tax and tax preparation management information and consultation; providing information concerning accounting, taxes, tax calculation, tax planning, tax return preparation, tax refunds, tax management, preparation of tax forms, and tax returns filing; providing tax analysis and calculation in the nature of accounting and assessment, planning, preparation, and filing services; providing advice, analysis, news, and opinions to consumers in the fields of tax return preparation and tax planning; providing tax calculation, planning, preparation, and filing services; electronic tax filing services; consultation, advisory, analysis, and assistance services with regard to aggregating wage, interest, dividend, and other income and expense information from a wide variety of sources for tax related purposes; consultation, advisory, analysis, and assistance services with regard to organizing, tracking and reporting tax deductible expenses; marketing services for financial institutions; marketing services that enable financial institutions to market tax preparation software and services to consumers; marketing services that enable financial institutions to market the integration of tax preparation software and services with consumers* online banking services and bank accounts.

Cl.36; Consultation, advisory, analysis, and assistance services with regard to tax payment management; providing analysis and calculation of tax payments; provision of information concerning tax payment management; on-line banking services; on-line banking services enabling users to directly deposit tax refunds into accounts at financial institutions; debit card, pre-paid card, stored-value card, and reloadable card services; debit account and refund account services featuring a computer readable card; issuing debit cards, pre-paid cards, stored-value cards, and reloadable cards; transaction processing services for financial institutions and consumers, namely, processing of debit card transactions and tax refunds; transaction processing services related to deposits of tax refunds; online financial account management services for consumers accessed by consumers via secure internet banking platforms; online debit, pre-paid, stored-
value and reloadable card balance and account tracking services accessed via secure internet banking platforms.

Cl.42; Providing temporary use of on-line non-downloadable software for tax planning, tax calculation, and tax return preparation and filing; software as a services (SAAS) services featuring software for preparing and filing of tax returns; providing temporary use of online non-downloadable software for processing tax payments; providing temporary use of online non-downloadable computer software for organizing, tracking and reporting tax deductable expenses; providing temporary use of online, non-downloadable mobile application software for tax planning, tax calculation, and tax return preparation and filing, processing tax payments, and for organizing, tracking and reporting tax-deductible expenses; providing temporary use of non-downloadable software for online banking; providing temporary use of non-downloadable software for customers to directly deposit tax refunds into accounts at financial institutions; providing temporary use of non-downloadable software to pre-populate tax forms with tax data from online banking accounts; maintenance of on-line databases for others, consisting of database integration services and data integration services for financial institutions to integrate tax related data with online banking data; technical support services, namely, troubleshooting problems with computer software and online services via telephone, e-mail and other means.
SOCIAL.COM

Priority claimed from 23/04/2013; Application No. : 255106 ;Israel

2616535 23/10/2013

salesforce.com, inc.
The Landmark @ One Market Street, Suite 300, San Francisco, California 94105, U.S.A.
Manufacturers, Traders and Service Providers
A Delaware corporation

Address for service in India/Agents address:
ANAND AND ANAND,
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD .COM.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2374483.

Cl.9;Scientific, surveying, photographic, cinematographic, optical, measuring, signaling, checking (supervision), and teaching apparatus and instruments; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; calculating machines; computers and data-processing apparatus; computer programs (recorded, downloadable); games programs for computers; computer software (recorded or downloadable), in particular for the scanning, displaying, processing and output of multimedia data on computer networks, including the internet, and on mobile terminals; machine-readable data carriers of all kinds containing information, and sound and image recording carriers (except unexposed film), data and information pools recorded on data carriers (downloadable); electronic publications (downloadable).

Cl.42;Scientific and technological services and research and design relating thereto; industry analysis and research services; design and development of computer hardware and software; computer software consultancy; computer system design and analysis including for posting images, links, videos, text and other brand content, for retrieving, sorting, filtering and moderating user generated content and online communications, for managing brand content on social media websites and social networks, and for analyzing, retrieving and managing the performance of brand engagement; creating and maintaining web sites for others; data conversion of computer programs and data [not physical conversion]; maintenance of computer software; monitoring of computer systems by remote access; providing search engines for the internet; rental of computer software; software for generating embeddable code for websites, for the purpose of creating, customizing, deploying, scheduling, tracking, analyzing and managing online content on users' websites, on social media websites and other online forums, and for analyzing, monitoring and managing the performance of brand engagement of others; software for creating and deploying customized interactive content on social profiles.
Trade Marks Journal No: 1914, 12/08/2019 Class 99

"WOMEN’S WEDNESDAY"

2636961 03/12/2013
PANTALOONS FASHION AND RETAIL LIMITED (ERSTWHILE PETER ENGLAND FASHIONS AND RETAIL LIMITED)
701-704, 7TH FLOOR, SKYLINE ICON BUSINESS PARK, 86-92, OFF. ANDHERI-KURLA ROAD, MAROL VILLAGE, ANDHERI (EAST), MUMBAI-400059, INDIA

MANUFACTURERS, SELLER AND SERVICE PROVIDER (ERSTWHILE PETER ENGLAND FASHION AND RETAIL LIMITED), A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Proposed to be Used
MUMBAI

CL.16; PAPER, CARDBOARD AND GOODS MADE FROM THESE MATERIALS, NOT INCLUDED IN OTHER CLASSES; PRINTED MATTER; BOOKBINDING MATERIAL; PHOTOGRAPHS; STATIONERY; ADHESIVES FOR STATIONERY OR HOUSEHOLD PURPOSES; ARTISTS MATERIALS; PAINT BRUSHES; TYPEWRITERS AND OFFICE REQUISITES (EXCEPT FURNITURE); INSTRUCTIONAL AND TEACHING MATERIAL (EXCEPT APPARATUS); PLASTIC MATERIALS FOR PACKAGING (NOT INCLUDED IN OTHER CLASSES); PRINTERS TYPE; PRINTING BLOCKS.

CL.17; RUBBER, GUTTA-PERCHA, GUM, ASBESTOS, MICA AND GOODS MADE FROM THESE MATERIALS AND NOT INCLUDED IN OTHER CLASSES; PLASTICS IN EXTRUDED FORM FOR USE IN MANUFACTURE; PACKING, STOPPING AND INSULATING MATERIALS; FLEXIBLE PIPES, NOT OF METAL.

CL.18; LEATHER AND IMITATIONS OF LEATHER, AND GOODS MADE OF THESE MATERIALS AND NOT INCLUDED IN OTHER CLASSES; TRUNKS, ANIMAL SKINS AND HIDES AND TRAVELLING BAGS; UMBRELLAS, PARASOLS AND WALKING STICKS; WHIPS, HARNESS AND SADDLER.

CL.20; FURNITURE, MIRRORS, PICTURE FRAMES; GOODS (NOT INCLUDED IN OTHER CLASSES) OF WOOD, CORK, REED, CANE, WICKER, HORN, BONE, IVORY, WHALEBONE, SHELL, AMBER, MOTHER-OF-PEARL, MEERSCHAUM AND SUBSTITUTES FOR ALL THESE MATERIALS, OR OF PLASTICS.

CL.21; HOUSEHOLD OR KITCHEN UTENSILS AND CONTAINERS (NOT OF PRECIOUS METAL OR COATED THEREWITH); COMBS AND SPONGES; BRUSHES (EXCEPT PAINT BRUSHES); BRUSH-MAKING MATERIALS; ARTICLES FOR CLEANING PURPOSES; STEELWOOL; UNWORKED OR SEMI-WORKED GLASS (EXCEPT GLASS USED IN BUILDING); GLASSWARE, PORCELAIN AND SOAPSTONE NOT INCLUDED IN OTHER CLASSES.

CL.22; ROPES, STRING, NETS, TENTS, AWNINGS, TARPALINS, SAILS, SACKS AND BAGS (NOT INCLUDED IN OTHER CLASSES) PADDING AND STUFFING MATERIALS (EXCEPT OF RUBBER OR PLASTICS); RAW FIBROUS TEXTILE MATERIALS

CL.25; CLOTHING, FOOTWEAR, HEADGEAR

CL.26; LACE AND EMBROIDERY, RIBBONS AND BRAID; BUTTONS, HOOKS AND EYES, PINS AND NEEDLES; ARTIFICIAL FLOWERS.

CL.35; Advertising, Business Management, Business Administration, Office Functions, relating to retail and wholesale sale of paper, cardboard and goods made from these materials, printed matter, paper and plastic materials for packing and packaging, leather and imitations of leather and goods made of these materials, bags, wallets, mirrors, picture frames, household or kitchen utensils and containers, combs, brushes, textile materials, yarns and threads for textile use, textiles and textile goods; bed and table covers, clothing, footwear, headgear, lace, embroidery, ribbons, braid, buttons, hooks and eyes, artificial flowers and other fashion and clothing related goods and accessories.
TWENTIETH CENTURY FOX FILM CORPORATION
10201 WEST PICO BOULEVARD, LOS ANGELES, CALIFORNIA 90035, USA
MANUFACTURING & MERCHANT
Address for service in India/Attorney address:
LALL & SETHI
D-17, N.D.S.E.-II NEW DELHI-49
Proposed to be Used
DELHI

Cl.9: SERIES OF MOTION PICTURE FILMS FEATURING ACTION, ADVENTURE, COMEDY, DRAMA, CHILDREN'S ENTERTAINMENT; PRE-RECORDED DVDS FEATURING ACTION, ADVENTURE, COMEDY, DRAMA, CHILDREN'S ENTERTAINMENT; PRE-RECORDED CDS FEATURING ACTION, ADVENTURE, COMEDY, DRAMA, CHILDREN'S ENTERTAINMENT AND MUSICAL PERFORMANCES; DOWNLOADABLE MOTION PICTURES AND VIDEO RECORDINGS FEATURING ACTION, ADVENTURE, COMEDY, DRAMA, CHILDREN'S ENTERTAINMENT; DOWNLOADABLE MUSIC VIA A GLOBAL COMPUTER NETWORK AND WIRELESS DEVICES

Cl.41: ENTERTAINMENT SERVICES IN THE NATURE OF MOTION PICTURE FILMS; PRESENTATION AND DISTRIBUTION OF AUDIO AND VISUAL WORKS IN THE NATURE OF MOTION PICTURE FILMS; PROVIDING ON-LINE INFORMATION IN THE FIELD OF MOTION PICTURE FILM AND VIDEO ENTERTAINMENT VIA THE INTERNET; ENTERTAINMENT SERVICES IN THE NATURE OF NON-DOWNLOADABLE VIDEOS FEATURING MOTION PICTURE FILM TRANSMITTED VIA THE INTERNET AND WIRELESS COMMUNICATION NETWORKS
SUNRISE

2794507  21/08/2014
SUNRISE IMMIGRATION CONSULTANTS PVT LTD.
S.C.O NO. 74-75 LEVEL 1 & 2, SECTOR 8-C, MADHYA MARG CHANDIGARH-160009
SERVICES PROVIDERS
Address for service in India/Attorney address:
ADHRITLEGAL
1687, Sector 29, Noida
Used Since :24/05/1995

DELHI

Cl.39; TRAVEL ARRANGEMENT; TRAVEL ADVISORY SERVICES RELATING TO IMMIGRATION, STUDY IN FOREIGN COUNTRIES, STUDENT AND BUSINESS VISA; TRAVEL CONSULTANCY SERVICES INCLUDING DESTINATION SELECTION, PREPARATION AND SUBMISSION OF VISA DOCUMENTS, APPLICATION MONITORING, INTERVIEW PREPARATION, RESETTLEMENT ASSISTANCE, EMPLOYMENT GUIDANCE AND RELATED SERVICES FALLING IN CLASS 39.

Cl.45; LEGAL SERVICES; LEGAL ADVISORY SERVICES INCLUDING COMPILATION, PREPARATION AND PRESENTATION OF A CASE TO THE RELEVANT DECIDING AUTHORITIES; LEGAL CONSULTANCY RELATING TO IMMIGRATION, TAXATION AND INTERNATIONAL LAW; LITIGATION SERVICES RELATING TO IMMIGRATION, TAXATION AND INTERNATIONAL LAW AND RELATED SERVICES FALLING IN CLASS 45.
2799865   28/08/2014
ALWAYS HORNY (PROPRIETARY) LIMITED
PTN 3 of 525 JQ, Zwartkop, Muldersdrift, Krugersdorp, 1739, Gauteng, Republic of South Africa.
Manufacturers and Traders
A South African company
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI
Cl.5; Personal lubricants.
Cl.10; Condoms.
2833359   28/10/2014
KEYPOINT TECHNOLOGIES INDIA PVT.LTD
trading as ;KEYPOINT TECHNOLOGIES INDIA PVT.LTD
RAJAPRAASADAMU, LEVEL 2 WING 1B & 2, BOTANICAL GARDENS ROAD KONDAPUR HYDERABAD-500084
MANUFACTURERS AND MERCHANTS AND SERVICE PROVIDER
Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :27/12/2013

CHENNAI


Cl.9; APPLICATION SOFTWARE; COMPUTER PROGRAMMES; COMPUTER SOFTWARE FOR USE IN ADVERTISING, PROMOTING AND MARKETING THE GOODS AND SERVICES OF OTHERS; COMPUTER SOFTWARE FOR DISSEMINATION OF ADVERTISING FOR OTHERS VIA AN ONLINE COMMUNICATIONS NETWORK ON THE INTERNET; DOWNLOADABLE COMPUTER SOFTWARE FOR ASSIMILATING DATA FOR USE IN ADVERTISING; COMPUTER PROGRAMS [DOWNLOADABLE SOFTWARE]; SOFTWARE; INTERACTIVE COMPUTER SOFTWARE; PROGRAMS FOR HANDHELD DEVICES; INSTANT MESSAGING SOFTWARE; FILE SHARING SOFTWARE

Cl.35; ADVERTISING AND MARKETING; ADVERTISING SERVICES PROVIDED VIA THE INTERNET; PROMOTING THE GOODS AND SERVICES OF OTHERS THROUGH TARGETED ADVERTISING, MARKETING AND SOLICITING; DISTRIBUTION AND DISSEMINATION OF ELECTRONIC ADVERTISING MATERIAL; ADVERTISING ANALYSIS AND OPTIMIZATION SERVICES; BUSINESS MANAGEMENT OF CONSUMER PURCHASING INFORMATION; PROVIDING INFORMATION ABOUT USERS TASTES AND INTERESTS AND MAKING RECOMMENDATIONS ABOUT PEOPLE OR THINGS THAT MATCH A USERS” TASTES AND INTERESTS
2835714 31/10/2014
Dalmia Bharat Limited
11th Floor, Hansalaya, 15, Barakhamba Road, New Delhi - 110001
MANUFACTURERS, MERCHANTS & SERVICE PROVIDERS
A company incorporated under the Companies Act, 1956
Address for service in India/Attorney address:
K & S PARTNERS
109, SECTOR-44, GURGAON - 122 003, NATIONAL CAPITAL REGION, INDIA
Used Since : 27/02/2013
To be associated with:
2835708, 2835709, 2835710, 2835711, 2835712, 2835713, 2835714, 2835716
DELHI
Cl.19; CEMENTS, REFRACTORY CONSTRUCTION MATERIALS.
Cl.30; SUGAR
Cl.40; GENERATION OF POWER.
LENEL

2882876  14/01/2015
UTC FIRE & SECURITY AMERICAS CORPORATION, INC.
1212 Pittsford-Victor Road, Pittsford, New York 14534, USA
Manufacturer, merchant and service provider
A Delaware Corporation

Address for service in India/Attorney address:
LALL & SETHI
D-17, N.D.S.E.-II NEW DELHI-49
Used Since : 31/12/2001

DELHI

Cl.9; Access control security systems comprising computer hardware and software for use in controlling access to facilities and areas by control of gates, doors and the like; electronic locks; electronic key pads; electronic card readers and electronic key cards; intrusion alarms; motion detectors; video surveillance equipment and systems; video cameras; video screens; fire and smoke detectors; fire and smoke alarms; fire alarm equipment; sirens; wireless receivers, transmitters and transceivers; electronic controls for fire and security alarms systems; computer software used in fire alarm and security systems; video surveillance management software; computer hardware used in fire alarm and security systems; structural components and accessories for the aforesaid goods in this class

Cl.41; Educational services, namely, providing training of technicians and resellers for certification in the field of fire alarm and security systems, access control, electronic locks, video surveillance, security computer hardware, intrusion protection and database customization

Cl.42; Technical consultancy related to fire alarm and security systems; information technology consulting services related to fire alarm and security systems; Engineering services related to fire alarm and security systems; testing of fire alarm and security systems, access controls, electronic locks, video surveillance, fire and security computer hardware, intrusion protection systems and databases to assure compliance with industry standards; remote monitoring of fire alarm and security systems; testing, analysis, and evaluation of the knowledge, skills and abilities of others for the purpose of certification and re-certification in the field of fire alarm and security systems, access control, electronic locks, video surveillance, security computer hardware, intrusion protection and database customization; database design and development services, namely, database customization services; services associated with or ancillary to the aforesaid included in this class
CARE TO RECYCLE

2979300  04/06/2015

JOHNSON & JOHNSON
ONE JOHNSON & JOHNSON PLAZA, NEW BRUNSWICK, NEW JERSEY 08933-7001, UNITED STATES OF AMERICA

Manufacturers and merchants

Address for service in India/Attorney address:
SINGH & SINGH LALL & SETHI
D-17 SOUTH EXTENSION, PART-II, NEW DELHI 110049

Proposed to be Used

DELHI

Cl.3; Products for the care and cleansing of skin and hair, non medicated mouthwash; non medicated mouth rinses and breath fresheners; toothpaste

Cl.35; Advertising, business management, business administration, office functions, all with respect to toiletries, beauty care services, medical services.

Cl.44; Medical services, veterinary services, hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services.
UNLTD

3028497 10/08/2015
ARVIND LIFESTYLE BRANDS LIMITED
8th Floor, Du Parc Trinity, No. 17, M.G. Road, Bangalore-560001 also at Naroda Road, Railwaypura Post, Ahmedabad - 380 025
Manufacturers and Service Providers
An Indian Company incorporated under The Companies Act, 1956.
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

CHENNAI

Cl.16; Paper, cardboard and goods made from these materials, not included in other classes; printed matter; bookbinding material; photographs; stationery; adhesives for stationery or household purposes; artists’ materials; paint brushes; typewriters and office requisites (except furniture); instructional and teaching material (except apparatus); plastic materials for packaging (not included in other classes); printers’ type; printing blocks.

Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
3060155 18/09/2015
MOHAMMED ABDULRAHMAN BIN SHIHON COMPANY LTD.
trading as;Mohammed Abdulrahman Bin Shihon Company Ltd.
2nd Floor, Bin Shihon Center, Zahrat Al-Abson Street, Al-Hindawiyyah Dist., Jeddah, Saudi Arabia
Manufacturing & Trading
a Limited Liability Company

Address for service in India/Attorney address:
MR. ROHIT SINGH
ABU-GHAZALEH INTELLECTUAL PROPERTY TMP AGENTS INDIA PVT.LTD. HL ARCADE-3RD FLOOR, PLOT NO 14, SEC-V (MLU) ABOVE AXIS BANK, DWARKA, NEW DELHI 110075

Proposed to be Used
DELHI

Cl.7;Dishwashers, dust removing installations for cleaning purposes, elevators [lifts], fruit presses, electric, for household purposes, grinding machines, electric kitchen machines, kneading machines, mixing machines, escalators, printing machines, sewing machines, washing machines [laundry].


Cl.11;Air Conditioning Apparatus, Barbecues, Bath Installations/Bath Plumbing Fixtures, Bread Toasters/Toasters, Burners, Chandeliers, Coffee Machines, Electric, Cookers, Cooking Apparatus and Installations, Desiccating Apparatus, Filters for Drinking Water, Heating Apparatus, Kilns, Lamps, Lighters, Microwave Ovens [Cooking Apparatus], Refrigerating Apparatus And Machines, Refrigerators, Roasters, Sinks.

Cl.35;Advertising/Publicity, Demonstration of Goods, Import-Export Agencies, Marketing, Organization of Exhibitions for Commercial or Advertising Purposes, Presentation of Goods on Communication, Media, For Retail Purposes, Sales Promotion for others.
VICKS BABYRUB
3128002  15/12/2015
THE PROCTER & GAMBLE COMPANY
One Procter & Gamble Plaza, Cincinnati, Ohio 45202, United States of America
Manufacturers and Merchants
A corporation organized and existing under the laws of the State of Ohio, USA
Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA
Proposed to be Used
To be associated with:
575530, 575909, 1436974, 1501137, 1501138, 1974989, 2992308
DELHI
MARK SHOULD BE READ AND USE AS A WHOLE.
Cl.3; Soaps, shower gels, essential oils; cosmetic preparations for baths; skin care preparations; petrolatum-based balms and topical ointments for soothing care
Cl.5; Pharmaceutical preparations; medicines for pharmaceutical and human use; pharmaceutical preparations for the relief and treatment of coughs, colds and afflictions of the throat and respiratory tract; multi-symptom cold and flu tablets and capsules and medicated throat drops, cough drops and lozenges; vaporizing ointments; medicated confectionery
The trade mark shall be used as a whole with no exclusive right on the words 'Poker Tour India'.

Cl. 9; Software applications for use with mobile devices; Computer software

Cl. 41; Education; Providing of training; Entertainment; Sporting and cultural activities.
3138582  28/12/2015
GAUSSIAN NETWORKS PVT. LTD
L/9 DLF PHASE 2, GURGAON, HARYANA 122002
MERCHANTS & MANUFACTURERS & SERVICE PROVIDER
Address for service in India/Attorney address:
VK & S PARTNERS
16, LOWER GROUND FLOOR, JANG PURA EXTENSION MARKET, NEW DELHI-110014

Proposed to be Used
To be associated with:
2931064, 3138575, 3138579, 3138581

DELHI
Cl.9; SOFTWARE APPLICATIONS FOR USE WITH MOBILE DEVICES; COMPUTER SOFTWARE
Cl.41; EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES.
ART OF LIFE

3139920  28/12/2015

A.K. MISHRA
124 SECOND FLOOR SATYANIKETAN OPP VENKATESHWARA COLLEGE NEAR DHAULA KUAN NEW DELHI 21
MANUFACTURER, MERCHANT AND SERVICES

Address for service in India/Attorney address:
DUBEY & PARTNERS
601 DLF TOWER, TOWER-A, PLOT NO. 10-11 DDA DISTT. CENTRE JASOLA NEW DELHI-110044

Proposed to be Used

DELHI

Cl.16; GOODS RELATED TO EDUCATIONAL, INSTRUCTIONAL AND TEACHING MATERIALS INCLUDING BOOKS,
JOURNALS, PERIODICALS, NEWSLETTERS, STUDY MATERIALS, ELECTRONIC BOOKS AND CDS, MATERIALS FOR
ACADEMIC COURSES, ACADEMIC TESTS AND EXAMS, STUDY MATERIALS; PHOTOGRAPHS; STATIONARY FOR
OFFICE USE; BROCHURES; LEAFLETS; BUSINESS CARDS; LETTERHEADS; INCLUDED IN CLASS 16.

Cl.41; SERVICES RELATED TO EDUCATIONAL SERVICES INCLUDING ACADEMIC COURSES, CLASSROOM TEACHING;
ARRANGING & CONDUCTING SEMINARS, CONFERENCES, WORKSHOPS, CONTESTS, EVENTS, VARIOUS
PROGRAMMES AND EXAMS; ORGANIZING DISCUSSION FORUMS, TRAINING PROGRAMMES; PROVIDING OF
ACADEMICS TRAINING & COACHING CLASSES FOR VARIOUS COMPETITION EXAMINATIONS; LIBRARY SERVICES;
PUBLICATION OF BOOKS, JOURNALS, E-BOOKS, CDS, PERIODICALS, STUDY MATERIALS, ON-LINE ELECTRONIC
PUBLICATION; PROVIDING THE ABOVE SERVICES IN BOTH TRADITIONAL MANNER AND ONLINE FROM A COMPUTER
DATABASE OR INTERNET INCLUDED IN CLASS 41.
CHANAKYA ACADEMY GROUP

3139922  28/12/2015

A.K. MISHRA

124 SECOND FLOOR SATYA NIKETAN OPP VENKATESHWARA COLLEGE NEAR DHAULA KUAN NEW DELHI 21

MANUFACTURER, MERCHANT AND SERVICES

Address for service in India/Attorney address:

DUBEY & PARTNERS

601 DLF TOWER, TOWER-A, PLOT NO. 10-11 DDA DISTT. CENTRE JASOLA NEW DELHI-110044

Proposed to be Used

To be associated with:

2462188

DELHI

Cl.16: GOODS RELATED TO EDUCATIONAL, INSTRUCTIONAL AND TEACHING MATERIALS INCLUDING BOOKS, JOURNALS, PERIODICALS, NEWSLETTERS, STUDY MATERIALS, ELECTRONIC BOOKS AND CDS, MATERIALS FOR ACADEMIC COURSES, ACADEMIC TESTS AND EXAMS, STUDY MATERIALS; PHOTOGRAPHS; STATIONARY FOR OFFICE USE; BROCHURES; LEAFLETS; BUSINESS CARDS; LETTERHEADS; PROVIDING THE ABOVE IN BOTH TRADITIONAL MANNER AND ONLINE FROM A COMPUTER DATABASE OR INTERNET INCLUDED IN CLASS 16.

Cl.41: SERVICES RELATED TO EDUCATIONAL SERVICES INCLUDING ACADEMIC COURSES, CLASSROOM TEACHING; ARRANGING & CONDUCTING SEMINARS, CONFERENCES, WORKSHOPS, CONTESTS, EVENTS, VARIOUS PROGRAMMES AND EXAMS; ORGANIZING DISCUSSION FORUMS, TRAINING PROGRAMMES; PROVIDING OF ACADEMICS TRAINING & COACHING CLASSES FOR VARIOUS COMPETITION EXAMINATIONS; LIBRARY SERVICES; PUBLICATION OF BOOKS, JOURNALS, E-BOOKS, CDS, PERIODICALS, STUDY MATERIALS, ON-LINE ELECTRONIC PUBLICATION; PROVIDING THE ABOVE SERVICES IN BOTH TRADITIONAL MANNER AND ONLINE FROM A COMPUTER DATABASE OR INTERNET INCLUDED IN CLASS 41.
3189293  18/02/2016
TAG SMART DEVICE LIMITED
P.O Box 1239, Offshore Incorporation Centre, Victoria, Mahe, Republic of Seychelles.
Service Provider
Company
Address for service in India/Attorney address:
R PARTHASARTHY
B 6/10, Safdarjung Enclave, New Delhi - 110029
Used Since :16/06/2014
To be associated with:
3109683
DELHI
Cl.9;computer programs [downloadable software]; computer software applications, downloadable; distance measuring apparatus; Global Positioning System [GPS] apparatus; Computer software for publishing and sharing digital media and information via global computer and communication network; computer software development tools; computer software for use as an application programming Interface (API)
Cl.38;providing user access to global computer networks
Cl.42;Land surveying including geographical surveillance for tracking and mapping purposes".
3193451  24/02/2016
M & R INTERNATIONAL TRADING PRIVATE LIMITED
trading as ;M & R INTERNATIONAL TRADING PRIVATE LIMITED
H.NO. 25/B, TF, KHNO. 45/2, 45/12, SHIKSHAK VIHAR, CHANDER VIHAR, NILOTHI EXT., NEW DELHI-41.
MANUFACTURING & TRADING
Address for service in India/Attorney address:
BHAKTA CHARAN DAS (ADVOCATE)
13/33A H NO 9 BASEMENT TILAK NAGAR NEW DELHI 18
Used Since :23/02/2016
DELHI
NO EXCLUSIVE RIGHT OVER THE DESCRIPTIVE MATTER..
Cl.3; BLEACHING PREPARATION AND OTHER SUBSTANCES FOR LAUNDRY USE, CLEANING, POLISHING, SCOURING
AND ABRASIVE PREPARATIONS, SOAPS, PERFUMERY, ESSENTIAL OILS, COSMETICS, HAIR LOTIONS, DENTIFRICES
BELONG TO CLASS-3.
Cl.9; BATTERY CHARGER, ELECTRIC CABLES, EARPHONE, DATA CARD, PEN DRIVE, CALCULATOR, DATA
PROCESSING EQUIPMENTS AND COMPUTERS, FIRE EXTINGUISHING APPARATUS, DATA CABLE BELONG TO VCLASS-
09
Kalyani Corporation

3205497 08/03/2016
KALYANI CORPORATION trading as ;Printers, Laminators traders and manufactureres
1464, Sadashiv Peth, “Mangeshree” Renuka Swaroop School Lane Pune - 411030
Manufactureres and Traders
Firm Established under Mumbai Shop Act.

Address for service in India/Attorney address:
ANIL KULKARNI
H-301 Vrundavan Heights Survey No. 52, Kothrud Pune-411029 (India)
Used Since :04/09/2004

MUMBAI
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..

Cl.16; Paper, cardboard and goods made from these materials, not included in other classes; printed matter; bookbinding material; photographs; stationery; adhesives for stationery or household purposes; artists' materials; paint brushes; typewriters and office requisites (except furniture); instructional and teaching material (except apparatus); plastic materials for packaging (not included in other classes); playing cards; printers' type; printing blocks

Cl.41; Education providing of training; entertainment; sporting and cultural activities
DIGITAL GARAGE
Priority claimed from 22/09/2015; Application No.: 86765019; United States of America
3215489 18/03/2016
R3PINNOVATION (SCHWEIZ) GMBH
*Färberstrasse 3, Zurich Switzerland 8008ZH
Manufacturers, Merchants and Service Providers
a Swiss Corporation
Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.

Proposed to be Used
DELHI

Cl.9; Downloadable computer software for personal computers, laptop computers, mobile phones, and tablets featuring technology for identifying, storing, processing, tracking, and facilitating new and second-hand vehicle purchase, sale, repair, and insurance transactions; Downloadable computer software for personal computers, laptop computers, mobile phones, and tablets for creation of databases of vehicle purchase and sale history, routine maintenance history, repair history, accident history, and insurance history information; Downloadable computer software for personal computers, laptop computers, mobile phones, and tablets for retrieving and reporting current diagnostic information from vehicles and creating a database of the retrieved information about the vehicles; Downloadable computer software for personal computers, laptop computers, mobile phones, and tablets for retrieving and reporting vehicle purchase history, routine maintenance history, repair history, and accident history information from existing databases of vehicle insurers, vehicle dealerships, vehicle wholesalers, and vehicle manufacturers; Downloadable computer software for personal computers, laptop computers, mobile phones, and tablets for retrieving and reporting vehicle fuel costs from the local fuel source databases; Downloadable computer software for personal computers, laptop computers, mobile phones, and tablets for retrieving and reporting vehicle insurance costs from vehicle insurer databases; Downloadable computer software for personal computers, laptop computers, mobile phones, and tablets for facilitating the filing of insurance claims by vehicle owners. Downloadable computer software for personal computers, laptop computers, mobile phones, and tablets for users to obtain vehicle insurance or manage their existing vehicle insurance policies from their insurance carriers; Downloadable computer software for personal computers, laptop computers, mobile phones, and tablets for estimating and reporting potential insurance premiums for a particular vehicle; Downloadable computer software for personal computers, laptop computers, mobile phones, and tablets for determining the location of a vehicle and reporting that location in a map display; Downloadable computer software for personal computers, laptop computers, mobile phones, and tablets for calculating vehicle depreciation over time; Downloadable computer software for personal computers, laptop computers, mobile phones, and tablets for calculating monthly vehicle ownership expenses comprised of monthly vehicle depreciations, taxes, fees, insurance, fuel costs and financing costs for the vehicle; Downloadable computer software for personal computers, laptop computers, mobile phones, and tablets for determining total loss of vehicle value, valuation of the present value of a vehicle, and for predicting ideal time for sale of the vehicle; Downloadable computer software for personal computers, laptop computers, mobile phones, and tablets for providing new and second-hand vehicle statistics, namely, vehicle identification, diagnostic, history, and insurance information, vehicle fuel consumption information, available original vehicle equipment and costs therefore, and optional vehicle equipment and costs therefore.

Cl.38; Telecommunication services, namely, providing electronic message alerts via the Internet and via wireless networks notifying individuals of their current vehicle diagnostics, timing of recommended vehicle repairs and maintenance procedures, safety alerts, and recall alerts.

Cl.42; Computer services, namely, hosting an interactive website that allows users to upload, store, and maintain automotive purchase, repair, and maintenance records, manage online records of services performed on their vehicles, and receive automated services reminders, safety alerts, and recall alerts; Non-downloadable computer software, namely, software for identifying, storing, processing, tracking, and facilitating new and second-hand vehicle purchase, sale, repair, and insurance transactions; Non-downloadable computer software, namely, software for the creation of databases of vehicle purchase and sale history, routine maintenance history, repair history, accident history, and insurance history information; Non-downloadable computer software, namely, software for retrieving and reporting current diagnostic information from vehicles and creating a database of the retrieved information about the vehicles; Non-downloadable computer software, namely, software for retrieving and reporting vehicle purchase history, routine maintenance history,
repair history, and accident history information from existing databases of vehicle insurers, vehicle dealerships, vehicle wholesalers, and vehicle manufacturers; Downloadable computer software for personal computers, laptop computers, mobile phones, and tablets for retrieving and reporting vehicle fuel costs from the local fuel source databases; Downloadable computer software for personal computers, laptop computers, mobile phones, and tablets for retrieving and reporting vehicle taxes and fees from government databases and from vehicle dealership databases; Downloadable computer software for personal computers, laptop computers, mobile phones, and tablets for retrieving and reporting vehicle insurance costs from vehicle insurer databases; Non-downloadable computer software, namely, software for facilitating the filing of insurance claims by vehicle owners. Downloadable computer software for personal computers, laptop computers, mobile phones, and tablets for users to obtain vehicle insurance or manage their existing vehicle insurance policies from their insurance carriers; Non-downloadable computer software, namely, software for estimating potential insurance premiums for a particular vehicle; Non-downloadable computer software, namely, software for determining the location of a vehicle and reporting that location in a map display; Non-downloadable computer software, namely, software for calculating vehicle depreciation over time; Non-downloadable computer software, namely, software for calculating monthly vehicle ownership expenses comprised of monthly vehicle depreciations, taxes, fees, insurance, fuel costs and financing costs for the vehicle; Non-downloadable computer software, namely, software for reporting past, present, and future monthly vehicle ownership costs; Non-downloadable computer software, namely, software for determining total loss of vehicle value, valuation of the present value of a vehicle, and for predicting ideal time for sale of the vehicle; Non-downloadable computer software, namely, software for providing new and second-hand vehicle statistics, namely, vehicle identification, diagnostic, history, and insurance information, vehicle fuel consumption information, available original vehicle equipment and costs therefore, and optional vehicle equipment and costs therefore.
ICERTIS
Priority claimed from 08/03/2016; Application No. : 86933098 ;United States of America
3222302   29/03/2016
ICERTIS, INC.
14711 NE 29th Place, Suite 100, Bellevue, Washington 98007-8611, U.S.A.
Manufacturers and Service Providers
A Delaware corporation
Address for service in India/Agents address:
ANAND AND ANAND,
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI
Cl.9;Computer software for use in connection with contract management, contract governance, contract clause and template management and storage, contract sourcing and negotiations management, contract analytics and reporting, and contract proposal management systems; computer software for use with risk and compliance management in the fields of contract management and information technology (IT); computer software for use with a secured online portal in the fields of contract management and information technology (IT).

Cl.35;Professional business consulting and information services; business management consulting; business consultation services, namely contract management and information technology (IT) consultation services.

Cl.42;Providing temporary use of non-downloadable software for use in connection with contract management, contract governance, contract clause and template management and storage, contract sourcing and negotiations management, contract analytics and reporting, and contract proposal management systems; providing temporary use of non-downloadable software for use with risk and compliance management in the fields of contract management and information technology (IT); providing temporary use of non-downloadable software for use with a secured online portal in the fields of contract management and information technology (IT) for enterprises and businesses; providing a website, information, articles, blogs, white papers, videos, and similar multimedia in the fields of contract management and information technology (IT); consulting services in the field of software as a service (SaaS); consulting services in the field of contract management and information technology (IT).
Priority claimed from 05/10/2015; Application No.: 62171/2015; Switzerland

3224211  31/03/2016

CHANEL SARL
BURGSTRASSE 26, CH-8750 GLARUS, SWITZERLAND

Manufacturers and Service Providers

Address for service in India/Agenst address:
ANAND AND ANAND,
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Cl.3; Cosmetic preparations for the care of the skin, scalp, hair or nails; cosmetic preparations for the application to the skin, scalp, hair or nails; soaps; perfumery; essential oils; cosmetics; non-medicated toilet preparations; talc; deodorants and antiperspirants; false nails for cosmetic use; nail art stickers; adhesives for affixing false nails; temporary tattoos for cosmetic purposes; air freshener for domestic purposes; air fragrancing preparations; potpourris [fragrances].

Cl.9; Optical apparatus and instruments; sunglasses, spectacles, binoculars; cases and cords for sunglasses, spectacles and binoculars; frames and lenses for spectacles and sunglasses; cases, covers and carry bags for telephones and for telecommunications apparatus and instruments; cases, covers and carry bags for computer apparatus and instruments; cases, covers and carry bags for electronic devices; mobile phone cards; electronic publications relating to fashion or beauty; loyalty cards, debit cards, credit cards; mouse pads; compact discs, CD Rom, blu ray DVD
and discs; decorative magnets; downloadable icons and ring tones for mobile phones; mobile phone accessories.

Cl.14; Goods in precious metals and their alloys or coated therewith, not included in other classes; jewellery; rings, earrings, bracelets, necklaces, pendants, brooches, cufflinks, precious stones; charms; mobile phone charms; key rings of precious metal or their alloys or coated therewith; horological and chronometric instruments; watches, watch straps; clocks.

Cl.16; Bags [envelopes, pouches] of paper or plastics, for packaging; printed matter; publications, brochures, magazines, books, billboards (bulletin boards), invitations, flyers, photographs; graphic reproductions of artwork; drawings, paintings; engravings; stationery; pencil holders; pencils; ink and adhesives, all included in class 16; artists' materials (other than colouring or varnish); paintbrushes and pens; face towels of paper; calendars; agendas; posters; stickers; stencils; paper patterns for the making of clothing and printed instructions related to those products; embroidery patterns; instructional material (except apparatus); cosmetic transfers [decalcomanias]; catalogues; greeting cards; fountain pens; passport holder; bags of paper; gift bags; wrapping paper; boxes of cardboard; albums; postage stamps.

Cl.18; Leather and imitations of leather; animal skins; trunks, suitcases and travel bags and travelling sets [leatherware]; umbrellas, parasols and walking sticks; whips and saddlery; wallets; coin purses; garment bags for travel; bags; card cases [notecases]; business card cases; music cases; vanity cases, not fitted; briefcases; handbags; rucksacks / backpacks, wheeled bags; bags for climbers, bags for campers, travelling bags, beach bags, school bags; collars or clothing for pets; shopping bags; bags or envelopes/pouches of leather, for packaging; key cases; attaché cases; leather labels for luggage; hat boxes of leather; leather laces.

Cl.25; Clothing; footwear; headgear; shirts; clothing of leather or imitation leather; belts (clothing); furs (clothing); gloves (clothing); scarves; shawls; ties; hosiery; socks; slippers; stockings; tights; beach shoes, ski shoes or sports shoes; underclothing; sleep masks; uniforms; money belts [clothing].

Cl.35; Advertising; management of business affairs; the bringing together, for the benefit of others, of a variety of goods (excluding the transport thereof), enabling customers to conveniently view and purchase those goods; bill-posting; shop window dressing; organization of fashion shows for promotional purposes; demonstration of goods; dissemination of advertising matter; distribution of samples; business management of performing artists; direct mail advertising, provision of an on-line marketplace for buyers and sellers of goods and services, production of advertising films, organization of trade fairs for commercial or advertising purposes; commercial information agencies, advertising agencies, design of advertising materials, providing business information via a web site; modelling for advertising or sales promotion; marketing; publicity material rental; updating of advertising material, layout services for advertising purposes; organization of exhibitions for commercial or advertising purposes, rental of billboards [advertising boards]; presentation of goods on communication media, for retail purposes; publication of publicity texts; publicity, television advertising, advertising by mail order, on-line advertising on a computer network; writing of publicity texts; document reproduction; rental of sales stands.

Cl.41; Education, training, entertainment, sports and cultural activities; entertainer services; organization of balls; ticket agency services [entertainment]; night clubs; club services [entertainment or education]; health club services [health and fitness training]; arranging and conducting of concerts; organization of competitions [education or entertainment]; arranging of beauty contests; arranging and conducting of conferences; organization of fashion shows for entertainment purposes; disc jockey services; discotheque services; radio entertainment; television entertainment; videotaping; film production, other than advertising films; practical training [demonstration]; entertainment information; recreation information; modelling for artists; production of radio and television programmes; videotape editing; providing museum facilities [presentation, exhibitions]; production of music; organization of exhibitions for cultural or educational purposes; arranging and conducting of workshops [training]; photography; party planning [entertainment]; cinema presentations / movie theatre presentations; publication of texts, other than publicity texts; publication of books; publication of electronic books and journals on-line; providing on-line publications (not downloadable); photographic reporting; presentation of live performances; theatre productions; production of shows; organization of shows [impresario services]; recording studio services; education services, namely providing training and continuing education in the form of classes, seminars, workshops.

Cl.44; Beauty salon services; hairdressing salon services; massage; manicure services; pedicure services; hygienic and beauty care for human beings or animals; tattooing; medical clinic services; cosmetic surgery; advisory services relating to health and beauty; spa services; sauna services; aromatherapy; flower arranging services.
3D TOUCH
Priority claimed from 08/10/2015; Application No. : 068322 ;Jamaica
3228105   04/04/2016
APPLE INC.
One Apple Park Way, Cupertino, California 95014, USA
Manufacturers
A CALIFORNIA CORPORATION
Address for service in India/Agents address:
ANAND AND ANAND,
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
DELHI
Cl.14; Horological and chronometric instruments; watches; clocks; timepieces; chronographs for use as timepieces; chronometers; watch straps; watch bands; cases for watches, clocks, and horological and chronometric instruments; parts for watches, clocks, and horological and chronometric instruments; jewelry.
Cl.28; Toys; games and playthings; playing cards; electronic hand-held game units; computer games, video games, and computer and video game apparatus, other than coin operated or those adapted for use with television receivers.
CAREKIT
Priority claimed from 13/01/2016; Application No. : 069153 ;United States of America
3228125  05/04/2016
APPLE INC.
One Apple Park Way, Cupertino, California 95014, USA
MANUFACTURES AND MERCHANTS & SERVICE PROVIDER
A CALIFORNIA CORPORATION
Address for service in India/Agents address:
ANAND AND ANAND,
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI
Cl.9; COMPUTERS; COMPUTER PERIPHERALS; COMPUTER HARDWARE; HAND HELD COMPUTERS; TABLET COMPUTERS; LAPTOP COMPUTERS; HANDHELD DIGITAL ELECTRONIC DEVICES CAPABLE OF PROVIDING ACCESS TO THE INTERNET AND FOR THE SENDING, RECEIVING, AND STORING OF TELEPHONE CALLS, ELECTRONIC MAIL, AND OTHER DIGITAL DATA; WEARABLE COMPUTER PERIPHERALS; WEARABLE COMPUTER HARDWARE; PERIPHERALS FOR MOBILE DEVICES; WEARABLE DIGITAL ELECTRONIC DEVICES CAPABLE OF PROVIDING ACCESS TO THE INTERNET FOR SENDING, RECEIVING AND STORING OF TELEPHONE CALLS, ELECTRONIC MAIL, AND OTHER DIGITAL DATA; SMARTWATCHES; COMPUTER CABLES, MONITORS AND DISPLAY SCREENS, KEYBOARDS, MICE AND MOUSE PADS, STYLUSES, PRINTERS, AND DISK DRIVES AND HARD DRIVES; SOUND RECORDING AND REPRODUCING APPARATUS; DIGITAL AUDIO AND VIDEO PLAYERS AND RECORDERS; MOTOR VEHICLE AUDIO APPARATUS; VOICE RECORDING AND VOICE RECOGNITION APPARATUS; RADIDS, RADIO TRANSMITTERS, AND RECEIVERS; EARPHONES, HEADPHONES; AUDIO SPEAKERS; MICROPHONES; AUDIO COMPONENTS AND ACCESSORIES; NETWORK COMMUNICATION APPARATUS; ELECTRONIC COMMUNICATION EQUIPMENT AND INSTRUMENTS; TELECOMMUNICATIONS APPARATUS AND INSTRUMENTS; TELEPHONES; MOBILE PHONES; WIRELESS COMMUNICATION DEVICES FOR VOICE, DATA OR IMAGE TRANSMISSION; CABLES; APPARATUS AND MEDIA FOR DATA STORAGE; COMPUTER CHIPS; OPTICAL APPARATUS AND INSTRUMENTS; CAMERAS; BATTERIES; DIGITAL AUDIO AND VIDEO PLAYERS AND RECORDERS; TELEVISIONS; TELEVISION RECEIVERS; TELEVISION MONITORS; SET TOP BOXES; GLOBAL POSITIONING SYSTEM (GPS) DEVICES; NAVIGATIONAL INSTRUMENTS AND DEVICES; COMPUTER SOFTWARE; APPLICATION DEVELOPMENT SOFTWARE; COMPUTER SOFTWARE USED IN DEVELOPING OTHER SOFTWARE APPLICATIONS; COMPUTER SOFTWARE USED IN PROVIDING EDUCATION AND TRAINING IN SOFTWARE PROGRAMMING AND, APPLICATION DEVELOPMENT; COMPUTER SOFTWARE USED IN CONNECTION WITH COMPUTERS, HANDHELD DIGITAL ELECTRONIC DEVICES, WEARABLE DIGITAL ELECTRONIC DEVICES, AND SMARTWATCHES; REMOTE CONTROL APPARATUS; ELECTRICAL AND ELECTRONIC CONNECTORS, COUPLERS, WIRES, CABLES, CHARGERS, DOCKS, DOCKING STATIONS, INTERFACES, AND ADAPTERS FOR USE WITH ALL OF THE AFORESAID GOODS; COVERS, BAGS, CASES, AND STANDS ADAPTED OR SHAPED TO CONTAIN COMPUTERS, COMPUTER PERIPHERALS, COMPUTER HARDWARE, HAND HELD COMPUTERS, TABLET COMPUTERS, LAPTOP COMPUTERS, MOBILE PHONES, AND WEARABLE COMPUTER PERIPHERALS; ELECTRONIC AGENDAS.

Cl.10; HEALTH, FITNESS, EXERCISE, AND WELLNESS SENSORS, MONITORS AND DISPLAYS; MEDICAL APPARATUS AND DEVICES.

Cl.42; SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERE TO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; COMPUTER PROGRAMMING; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE: DESIGN, DEVELOPMENT AND MAINTENANCE OF PROPRIETARY COMPUTER SOFTWARE IN THE FIELD OF NATURAL LANGUAGE, SPEECH, SPEAKER, LANGUAGE, VOICE RECOGNITION, AND VOICE-PRINT RECOGNITION; RENTAL OF COMPUTER HARDWARE AND SOFTWARE APPARATUS AND EQUIPMENT; COMPUTER HARDWARE AND SOFTWARE CONSULTING SERVICES; SUPPORT AND CONSULTATION SERVICES FOR DEVELOPING COMPUTER SYSTEMS, DATABASES AND APPLICATIONS;- PROVIDING COMPUTER HARDWARE OR SOFTWARE INFORMATION ONLINE; WEBSITE CREATION, DESIGN AND MAINTENANCE SERVICES; WEBSITE HOSTING SERVICES; PROVIDING ONLINE NON-DOWNLOADABLE SOFTWARE; PROVIDING ONLINE NON-DOWNLOADABLE: APPLICATION DEVELOPMENT SOFTWARE; PROVIDING ONLINE NON-DOWNLOADABLE COMPUTER SOFTWARE USED IN DEVELOPING OTHER SOFTWARE APPLICATIONS; COMPUTER SOFTWARE USED IN PROVIDING EDUCATION AND TRAINING IN SOFTWARE PROGRAMMING AND APPLICATION DEVELOPMENT; PROVIDING ONLINE NON-DOWNLOADABLE COMPUTER SOFTWARE USED IN CONNECTION WITH COMPUTERS, HANDHELD DIGITAL ELECTRONIC DEVICES, WEARABLE DIGITAL ELECTRONIC DEVICES, AND SMARTWATCHES; APPLICATION SERVICE PROVIDER (ASP) SERVICES FEATURING HOSTING COMPUTER SOFTWARE APPLICATIONS OF OTHERS; PROVIDING SEARCH ENGINES FOR OBTAINING DATA VIA THE INTERNET AND OTHER ELECTRONIC COMMUNICATIONS
NETWORKS; COMPUTER SERVICES, NAMELY PROVIDING A USER-CUSTOMIZED FEED OF NEWS, SPORTS, WEATHER, COMMENTARY, AND OTHER INFORMATION, CONTENT FROM PERIODICALS, BLOGS, AND WEBSITES, AND OTHER TEXT, AUDIO, VIDEO, AND MULTIMEDIA CONTENT; CREATING INDEXES OF ONLINE INFORMATION, SITES AND OTHER RESOURCES AVAILABLE ON GLOBAL COMPUTER NETWORKS FOR OTHERS; ELECTRONIC DATA STORAGE SERVICES; ONLINE SOCIAL NETWORKING SERVICES; PROVIDING A SOCIAL NETWORKING WEBSITE; CARTOGRAPHY AND MAPPING SERVICES; INFORMATION, ADVISORY AND CONSULTANCY SERVICES RELATING TO ALL THE AFORESAID

Cl.44; HEALTH, FITNESS, EXERCISE, AND WELLNESS MONITORING AND ASSESSMENT SERVICES; PROVIDING INFORMATION IN THE FIELDS OF HEALTH, FITNESS, EXERCISE, AND WELLNESS; PROVIDING A WEBSITE FEATURING INFORMATION ON HEALTH, FITNESS, EXERCISE, AND WELLNESS.
LOVELAND PRODUCTS

3251803    04/05/2016

LOVELAND PRODUCTS, INC.
3005 Rocky Mountain Avenue, Loveland, CO 80538, United States of America
Manufacturers and Merchants
A Colorado corporation, USA

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA
Used Since: 27/08/2015

To be associated with:
3251804

DELHI

Cl.1; Fertilizers, micronutrients for agricultural and commercial use, adjuvants for use with agricultural and commercial chemicals, surfactants for use with agricultural chemicals, and chemical preparations for the treatment of seeds for agricultural and commercial use

Cl.5; Pesticides, insecticides, fungicides and herbicides for agricultural and commercial use
3256390  10/05/2016
SDAAC AUTOMOTIVE AIR-CONDITIONING SYSTEMS CO. LTD.
1768 Hunan Road, Pudong New Area, Shanghai 201204, P.R. China
Manufacturers and Merchants
A limited company organized under the laws of China

Address for service in India/Agents address:
UNITED OVERSEAS TRADE MARK CO.
52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI- 110 025.

Proposed to be Used

DELHI

Cl.7; Condensing installations; Automobile Motor Cooling Radiator; Automobile Motor Cooling Water Tank; Automobile Motor Cooling Radiator Pipe; Automobile Motor Cooling Radiator Lid; Automobile Motor Cooling Fan; Automobile Motor Cooling Fan Cover; Heat exchangers; Radiators [cooling] for motors and engines; Automobile Motor Cooling Fan Clutch.

Cl.11; Condensers (Gas-) [other than parts of machines]; Evaporators; Air conditioning apparatus; Radiators [heating], Cooling appliances and installations; Heating apparatus.; Heating frames; Air cooling apparatus; Filters for air conditioning; Fans [parts of air-conditioning installations]; Vehicles (Air conditioners for - ); Heaters for vehicles; Air purifying apparatus and machines; Ventilation [air-conditioning] installations for vehicles; Heat exchangers.
OASIS

3275730   02/06/2016
SUNPOWER CORPORATION
77 Rio Robles, San Jose, CA 95134, U.S.A.

Service Providers
A Delaware Corporation

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

CI.37; Installation, cleaning, repair, and maintenance of solar energy based power systems and alternative energy products for residential and commercial use; Installation, repair, and maintenance of solar energy systems, solar collectors and solar heat collection panels; installation of facilities to produce solar energy, installation of ground-mounted and roof-mounted solar panel systems; installation of ground-mounted solar panels for power plants.

CI.42; Technical planning of solar energy based power plants; Technical planning of photovoltaic and solar collector installations; Technical planning, design and development of solar photovoltaic systems; Technology consultation in the field of photovoltaic cells, photovoltaic modules and solar cell modules; technology consultation for power plants for the use of photovoltaic cells, photovoltaic modules and solar cell modules.
SPDO
3275757  02/06/2016
SPEEDO HOLDINGS B.V.
Claude Debussylaan 24, Amsterdam1082 MD, Netherlands
Manufacturer and Merchant
A company organised and existing under the laws of The Netherlands.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Cl.9; Computer Software; global positioning system (GPS) apparatus for tracking athletes during athletic activities; portable electronic devices for monitoring and analysing athletes' movement in sports; electronic measuring apparatus for measuring, testing and enhancing athletic performance; electronic devices for sports coaching; measuring apparatus with electric and electronic monitors used in sports activities; apparatus for recording sounds and images used in sports activities; pedometers; electronic heart rate and electronic respiratory monitors (non-medical); swimming stroke counters; swimming goggles; sunglasses; spectacles; eyewear; divers' ear plugs; nose clips for divers and swimmers; life buoys; life belts; diving suits and diving gloves; breathing apparatus for underwater swimming; swimming snorkels; cameras; digital music players; MP3 players; bags and cases adapted or shaped to contain MP3 players; headphones; audio speakers; chargers for electric batteries; solid state memory apparatus; apparatus for recording, transmission and/or reproduction of sounds, images or other data; optical, weighing, measuring, life-saving and teaching apparatus and instruments.

Cl.14; Precious metals and their alloys and goods in precious metals or coated therewith; not included in any other classes; jewellery, precious stones; horological and chronometric instruments; clocks and watches; stopwatches; watch bands; watch cases; watch straps; parts, fittings and accessories for all of the above goods.

Cl.18; Leather and imitations of leather, and goods made of these materials not included in other classes; animal skins, hides; trunks and travelling bags; umbrellas, parasols and walking sticks; whips, harness and saddlery; bags; satchels; holdalls; wallets; purses; portfolios; attaché cases; briefcases; backpacks; gym bags; sports bags; tote bags; suitcases; parts, fittings and accessories for all of the above goods.

Cl.25; Clothing; footwear; headgear; swimwear; belts for wear; parts and fittings for all the aforesaid goods.

Cl.28; Games and playthings; gymnastic and sporting articles; boards for swimming; paddles for swimming; buoys for swimming training; rubber buoys for swimming; flippers and duck-feet for swimming; flotation jackets for use in swimming; inflatable armbands for swimming; snorkels for use in swimming; surfboards; kickboards; swimming mitts; swimming fins; swimming masks; aquatic exercise steps; aquatic fitness exercise belts; aqua planer paddles; aqua fitness paddles; aquatic exercise chutes; balls; floats for bathing and swimming; transportable swimming pools; parts, fittings and accessories for all of the above goods.
SMART TOUCH
Priority claimed from 19/02/2016; Application No. : 2016-017798 ;Japan
3280032  09/06/2016
MENICON CO., LTD.
21-19, AOI 3-CHOME, NAKA-KU NAGOYA - SHI, AIHC, 460006, JAPAN
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
LALL LAHIRI & SALHOTRA
PLOT.NO. B-28, SECTOR - 32, INSTITUTIONAL AREA, GURGAON - 122 001, HARYANA.
Proposed to be Used
DELHI
Cl.5; PHARMACEUTICAL PREPARATIONS FOR CONTACT LENSES; PHARMACEUTICAL PREPARATIONS; CONTACT LENS SOLUTIONS.
Cl.9; CONTACT LENSES, AND PARTS AND ACCESSORIES THEREFOR
3291001 21/06/2016
RNHK INDIA FOOD PRIVATE LIMITED
SF-114, DLF GALLERIA, DLF CITY, PHASE-IV, GURGAON-122002, HARYANA, INDIA
MANUFACTURER, MERCHANTS AND SERVICE PROVIDER
Address for service in India/Attorney address:
SWATI SETIA
Flat No. 1001, Plot No. GH003, Amrapali Zodiac, Sector 120, Noida, Gautam Budh Nagar 201301, Uttar Pradesh
Used Since: 21/06/2016
DELHI

NO EXCLUSIVE RIGHT OVER THE TERM “PIZZA”.

Cl.16; Paper, cardboard and goods made from these materials, not included in other classes; printed matter; bookbinding material; photographs; stationery; adhesives for stationery or household purposes; office requisites; plastic materials for packaging (not included in other classes); printing blocks

Cl.30; Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastry and confectionery; ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice

Cl.35; Advertising; business management; business administration; office functions.

Cl.39; Transport; packaging and storage of goods

Cl.43; Services for providing food and drink
Trade Marks Journal No: 1914, 12/08/2019 Class 99

Z: THE BEGINNING OF EVERYTHING

Priority claimed from 29/12/2015; Application No. : 014964291 ;European Union
3295353 27/06/2016
AMAZON TECHNOLOGIES, INC.
410 Terry Avenue North, Seattle, Washington 98109, U.S.A.
Manufacturer, Merchant and Service Provider
a corporation organized under the laws of the State of Nevada, USA

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used

DELHI

CL.9; Apparatus for recording, transmission or reproduction of sound or images; Magnetic data carriers, recording discs; Compact discs, DVDs and other digital recording media; Mechanisms for coin-operated apparatus; Cash registers, calculating machines, data processing equipment, computers; Computer software; Fire-extinguishing apparatus; Data processing equipment and computers; Electronic publications, namely, downloadable electronic publications in the nature of books, magazines and periodicals in the field of fiction and non-fiction and television children's entertainment; Audio books in the field of fiction and non-fiction and television children's entertainment; Entertainment in the nature of children's television entertainment downloaded in electronic form from the Internet, software for use in television programme creation; Cinematic and television programmes recorded on disc, tape and electronic form; Apparatus for electronic distributing, electrical apparatus for use in television programme creation; Portable electronic devices for receiving and reading text, images and sound through wireless internet access; Devices for the display of electronically circulated materials, namely, children's television entertainment; Computer hardware and software in the field of text, image and sound transmission and display; Electronic publications; Audio books; Electronic books; Computer software; Downloadable MP3 files, MP3 recordings, MP4 files, MP4 recordings, digital audio files, digital multimedia files and podcasts featuring music, audio books and audiovisual material in the nature of children's television entertainment; Downloadable audiovisual works, in the nature of children's television entertainment on a selection of themes; Electronic publications featuring images, photographs, magazines, newspapers, periodicals, newsletters, and journals all relating to television children's entertainment; Video cameras; DVD players; DVD recorders; Remote controllers for DVD recorders and players; Remote controllers for video disc recorders and players; Remote controllers for recording devices; Digital audio players; Audio recorders; Digital video players; Portable apparatus for recording and reproduction of music; Portable apparatus for recording and reproduction of video; Other apparatus for recording and reproduction of video; Monitors for television receiver; Television receivers [TV sets] and television transmitters; Remote controllers for television receiver [TV set]; Television tuners; Remote controllers for radio set; Computer, electronic and video games programmes and equipment; Electronic instructional and teaching apparatus and instruments; Television and radio signal transmitters and receivers; Cinematographic machines and apparatus; Set-top boxes; Television receivers and transmitters; Electronic controllers; Electronic controllers to impart sensory feedback, namely, sounds and vibrations that are perceptible to the user; Video games; Computer hardware, software, and peripherals for personalized, interactive television (TV) programming and for use in generating, displaying and manipulating visual media, graphic images, text, photographs, illustrations, digital animation, video clips and audio data, and for social networking; Wireless controllers to monitor and control the functioning of other electronic devices; Remote controls; Joysticks; Computer touchscreens; Downloadable audio works, visual works, audiovisual works and electronic publications; Computer software for use on electronic devices, namely computer software development kit consisting of computer software development tools for the development of content and service delivery across global computer networks, computer software for use in generating, displaying and manipulating visual media, graphic images, photographs, illustrations, digital animation, video clips and audio data; Application development computer software programs; Computer software for formatting and converting content, text, visual works, audio works, audiovisual works, literary works, data, files, documents and electronic works into a format compatible with portable electronic devices and computers; Computer software enhancing content, text, visual works, audio works, audiovisual works, literary works, data, files, documents and electronic works to be downloaded accessed by computer or other portable consumer electronic device; Computer software in the nature of a mobile application for computers or other portable consumer electronic device; Parental control software; Computer hardware and software; Headphones and earphones; Remote controls for portable and handheld electronic devices and computers; Software for use in connection with electronic publications in the nature of children's television entertainment; Software tool in the nature of children's television entertainment exploration guide; Computer software for searching, locating, compiling, indexing, correlating, navigating, obtaining, downloading, receiving, encoding, decoding, playing, storing and organizing text, data, images, graphics, audio and video on a global computer network; Internet browser software; Web browser software for mobile communications devices; Computer software to enhance mobile access to the internet via computers, mobile computers, and mobile communications devices; Computer and mobile
device software for enhancing uploading and downloading capabilities on computers, mobile computers, and mobile communications devices; Computer software enabling capabilities on text, visual works, audio works, audiovisual works, literary works, data, files, documents and electronic works to be downloaded to and accessed on a computer or other portable consumer electronic device; Computer and electronic game software, publishing software; Downloadable audio works, visual and audiovisual works featuring books, magazines, newspapers, periodicals, newsletters, guides, quizzes, tests, journals, and television entertainment on a variety of topics in the field of children's entertainment; Downloadable video games, interactive game programs and applications for computer or other portable consumer electronic device; Application development computer software programs; Computer software for transmitting, sharing, receiving, downloading, streaming, displaying and transferring content, text, visual works, audio works, audiovisual works, literary works, data, files, documents and electronic works via portable electronic devices and computers; Interactive entertainment services in the nature of computer-based and device software for enhancing uploading and downloading capabilities on computers, mobile computers, and mobile communications devices; Parental control software; and Parts for all the aforesaid goods.

Cl.16:Paper and cardboard; Printed matter; Bookbinding material; Photographs; Stationery; Adhesives for stationery or household purposes; Artists' materials; Paint brushes; Typewriters and office requisites (except furniture); Instructional and teaching material (except apparatus); Plastic materials for packaging (not included in other classes); Printers' type; Printing blocks; Series of books on a variety of topics related to audiovisual entertainment, namely, a series of fiction and non-fiction books on a variety of topics in the nature of children's entertainment; Fiction and non-fiction books on a variety of topics in the nature of children's entertainment; Comic books; Graphic novels; stories in illustrated form and color, comic book stories, storyboards, art and artwork; Periodicals in the field of comic book stories, storyboards, art and artwork; Magazines; Newspapers on a variety of topics; Newspapers and photographs of general interest; Journals, periodicals, and newsletters on a variety of topics; Photographs; Stationery; Printed matter in the field of multi-media products, interactive products and online services; Printed publications; Advertising and promotional material; Catalogues; Catalogues relating to children's television entertainment; Address books; Almanacs; Appointment books; Art prints; Arts and craft paint kits; Autograph books; Baby books; Ball point pens; Baseball cards; Binders; Bookends; Bookmarks; Books, magazines, and periodicals, featuring stories, games and activities for children and teens; Bumper stickers; Calendars; Cartoon strips; Christmas cards; Chalk; Children's activity books; Coasters made of paper; Coin albums; Coloring books; Color pencils; Coupon books; Decals; Decorative paper centerpieces; Diaries; Drawing rulers; Envelopes; Erasers; Felt pens; Flash cards; Gift cards; Gift wrapping paper; Globes; Greeting cards; Guest books; Magazines; Maps; Memo pads; Modeling clay; Newsletters; Newspapers; Note pad; Notebooks; Notebook paper; Paintings; Paper flags; Paper cake decorations; Paper party decorations; Paper napkins; Paper party bags; Paperweights; Paper gift wrap bows; Paper pennants; Paper place mats; Paper table cloths; Pen or pencil holders; Pencils; Pencil sharpeners; Pen and Pencil cases and boxes; Pens; Periodicals; Photograph albums; Photographs; Photo-engravings; Pictorial prints; Picture books; Portraits; Postcards; Posters; Printed awards; Printed certificates; Printed invitations; Printing menus; Recipe books; Rubber stamps; Rulers; Score cards; Stamp albums; Stationery; Stickers; Stamps; Trading cards; Writing paper; and Writing implements.

Cl.41:Education; Providing of training; Entertainment; Sporting and cultural activities; Entertainment services in the nature of a television children's series; Entertainment services, namely an on-going children's series provided through television, cable, the Internet and wireless communication networks; Providing prerecorded audio, audiovisual, and multimedia works featuring entertainment, television, audiovisual works, music, audio works, books, theatre, literary works, sporting events, recreational events, leisure activities, tournaments, art, dance, musicals, exhibitions sports instruction, clubs, radio and contests via the internet or other computer or communications networks with a children's entertainment theme; Providing prerecorded audio, audiovisual, and multimedia works featuring visual works, games, gaming, festivals, museums, parks, cultural events, concerts, publishing, current events, fashion shows, and multimedia presentations via the internet or other computer or communications networks with a children's entertainment theme; Providing online newsletters and blogs featuring entertainment, television, audiovisual works, music, audio works, books, theatre, literary works, and multimedia presentations with a children's entertainment theme; Entertainment services in the nature of books, webcasts, and continuing programs featuring news and commentary in the field of entertainment, including, television, audiovisual works, music, audio works, books, theatre, literary works, sporting events, recreational activities, leisure activities, tournaments, art, dance, musicals, exhibitions, sports instruction, clubs, radio, comedy, drama, contests, visual works, games, gaming, festivals, museums, parks, cultural events, concerts, publishing, current events, fashion shows, and multimedia presentations; Publication of excerpts from books, periodicals, and literary works, and providing virtual environments in which users can interact for recreational, leisure, or entertainment purposes; Providing information, news, articles and commentary in the field of entertainment, including, television, audiovisual works, music, audio works, books, theatre, literary works, sporting events, recreational activities, leisure activities, tournaments, art, dance, musicals, exhibitions, sports instruction, clubs, radio, comedy, drama, contests, visual works, games, gaming, festivals, museums, parks, cultural events, concerts, publishing, current events, fashion shows, and multimedia presentations; Interactive entertainment services in the nature of computer-based and computer-assisted instruction, instruction on subjects of current events, sports, arts, technology, math, business, science, hobbies, technology, culture, sports, arts, psychology, and philosophy all with a children's entertainment theme; Entertainment services in the nature of podcasts, webcasts, and continuing programs featuring news and commentary in the field of comedy, drama, contests, visual works, games, gaming, festivals, museums, parks, cultural events, concerts, publishing,
current events, fashion, and multimedia presentations accessible via the internet or other computer or communications networks; Providing literary works, visual works, audio works, and audiovisual works all with a children's entertainment theme; Providing on-line computer games and on-line interactive stories; Providing electronic non-downloadable newsletters and blogs featuring entertainment, namely, television, audiovisual works, music, audio works, books, theatre, literary works, sporting events, recreational activities, leisure activities, tournaments, art, dance, musicals, exhibitions, sports instruction, clubs and radio all with a children's entertainment theme; Providing electronic non-downloadable newsletters and blogs featuring entertainment, namely, comedy, drama, contests, visual works, games, gaming, festivals, museums, parks, cultural events, concerts, publishing, current events, fashion shows, and multimedia presentations all with a children's entertainment theme; Electronic games services provided via the internet or a global computer network; Publishing services (including electronic publishing services); Non-downloadable electronic publications; Entertainment services, namely, providing pre-recorded audio, audiovisual, and multimedia works on a variety of topics of general interest via the internet or other computer or communications networks; Entertainment services, namely, providing a website featuring entertainment content, namely, television shows, audiovisual works, music, audio works, books, theatrical works, sporting events, recreational activities, leisure activities in the nature of hobbies, tournaments, art, dance, musicals, culture, sporting and current event exhibitions, sports instruction, clubs and radio programs; Entertainment services, namely, providing a website featuring entertainment content, namely, comedy, drama, contests, visual works of art, games, gaming, festivals, museums, parks, cultural events, concerts, desktop publishing, current events, fashion shows, multimedia presentations, and interactive educational quizzes; Provision audiovisual content via a video-on demand service.
VALID SOLUÇÕES E SERVIÇOS DE SEGURANÇA EM MEIOS DE PAGAMENTO E IDENTIFICAÇÃO S.A.
RUA PETER LUND, 146 / 202 RIO DE JANEIRO - R.J. - BRASIL
Service Provider
a joint stock company organized and existing under the laws of Brazil
Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used

DELHI

Cl.35; Business representation; import and export services; computer data processing services.

Cl.37; Maintenance of equipment used in the printing industry.

Cl.40; Printing industry services, namely customization and encoding of documents and embossing and encoding of cards; rental of machines and equipment used in the printing industry.

Cl.41; Microfilming of documents; prize drawings and games processing services, namely, gambling services, providing amusement arcade services and services relating to betting and lotteries; operating, lottery systems, including electronic.

Cl.42; Technical services, planning and consultancy related to computer systems; development of computer applications and systems; development, installation and implementation of technical projects for electronic management of documents related to computers; management of computer system projects; technical assistance related to the maintenance of equipment used in the printing industry.

Cl.45; Technical services, planning and consultancy related to safety products; identification services, namely, monitoring of security systems for the protection of property and individuals by means of biometric recognition.
HARRIS PERFORMANCE

3313547  19/07/2016
EICHER MOTORS LIMITED
3RD FLOOR-SELECT CITYWALK, A-3, DISTRICT CENTRE, SAKET, NEW DELHI - 110 017
Manufacturers, Merchants and Service Providers
MANUFACTURERS AND MERCHANTS
Address for service in India/Agents address:
MOHAN ASSOCIATES.
CEEBROS BUILDING, D - 4, III FLOOR, NO. 11, CENETOPH ROAD, TEYNAMPET, CHENNAI - 600 018, TAMIL NADU
Used Since :11/05/2015
DELHI
MARK SHOULD BE READ AND USE AS A WHOLE..
Cl.25;CLOTHING, FOOTWEAR, HEADGEAR
Cl.35;ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS
Cl.37;REPAIR; INSTALLATION SERVICES
Cl.41;EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
Cl.42;SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
ZOFA SP. Z O.O., ZOFIA STANISLAWA NOWAK AND FRANCISZEK NOWAK
trading as ;ZNAK ZOFA SP. Z O.O. SP.K.
Stary Staw 9, 63-400 Ostrów Wielkopolski, Poland
Manufacturer and Merchant
a limited partnership firm organized and existing under the laws of Poland
Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.
Used Since :03/09/2015
DELHI
Color claimed is the feature of the mark.
Cl.1;Instant glues for metals and mirrors; high temperature silicones; automobile quick repair products; repair putties, epoxies and cements; tire sealing compounds sprays; car body fillers; radiator fluids; brake fluids; liquid and powder radiator sealants, engine sealants; salt tabs; dpf cleaners.
Cl.3;Automobile care products: lotions for cleaning polishing and protecting car paintwork, synthetic protection waxes, shiny gels, colorizing waxes, polishing pastes, automobile shampoo, leather cleaners, upholstery cleaners, glass cleaners, plastic cleaners, LCD cleaners ,engine cleaners, water-repellent preparations for car windshields, air conditioner refreshers and cleaners; lime scale removers windshield washer; essential oils for use in air fresheners; Sponges impregnated with cleaning preparations; Abrasive sponges; and polishing pastes; abrasive materials; Cloths impregnated with a detergent for cleaning; Glass cloth; Abrasive cloth; automobile wash products: powders for self-service automobile washes, upholstery washing powders, degreasers, brushless washing concentrates, pre-washers, active foams, products for removing of bird deposits, asphalt, road grime, resin, heavy dirt, shampoo for automatic automobile washes, shampoo
with wax added, shampoos for hand wash, concentrated polymer waxes, drying-polishing waxes, plastic and fabric cleaners, cockpit cleaners, wheel cleaners, outside surfaces protectants; silicone sprays, tire dressing, synthetic liquid waxes; brake cleaner; dpf cleaners; Air fragrance preparations.

Cl.4; Industrial greases; fuel additives; oil additives; starting fluids; engine oils for trucks and passenger automobiles; gear oils; oils for tools and industrial devices; technical sprays: greases, greases with PTFE, ceramic greases, graphite greases, chain lubes, belt dressings, air filter oils, corrosion penetrating oils.

Cl.5; Automobile air fresheners such as: solid air fresheners, gel air fresheners, liquid air fresheners, air freshening sprays, paper air fresheners, wood air fresheners; car deodorants; animal repellent; Air deodorizing preparations; Air purifying preparations.
3316037  19/07/2016
IMAGE INFOSYSTEMS PRIVATE LIMITED
B-38, FIRST FLOOR, KALKAJI, NEW DELHI 110019
Manufacturer, Merchant and Service Provider
Address for service in India/Attorney address:
SANJAY CHOUDHARY & ASSOCIATES
A-124/6 DILSHAD COLONY DELHI- 110095
Used Since :01/03/2016
DELHI
MARK SHOULD BE READ AND USE AS A WHOLE..
Cl.9;Software for developed specifically for use on small, wireless computing devices, such as smartphones and tablets
Cl.36;Banking services
Cl.42;Designing and developing software application, custom algorithms specifically for use on small, wireless computing devices, such as smart phones and tablets.
3316038  19/07/2016
IMAGE INFOSYSTEMS PRIVATE LIMITED
B-38, FIRST FLOOR, KALKAJI, NEW DELHI 110019
Manufacturers, Merchants and Service Provider
Address for service in India/Attorney address:
SANJAY CHOUHARY & ASSOCIATES
A-124/6 DILSHAD COLONY DELHI- 110095
Used Since :01/03/2016
To be associated with:
3316037
DELHI
MARK SHOULD BE READ AND USE AS A WHOLE..
Cl.9; Software for developed specifically for use on small, wireless computing devices, such as smartphones and tablets.
Cl.36; Banking services.
Cl.42; Designing and developing software application, custom algorithms specifically for use on small, wireless computing devices, such as smart phones and tablets.
3327544  03/08/2016
SAGACITO TECHNOLOGIES PRIVATE LIMITED
trading as ;SAGACITO TECHNOLOGIES PRIVATE LIMITED
W-129, Greater Kailash Part - 1, First Floor, New Delhi -110048, India
Service Providers
Service Providers
Address for service in India/Attorney address:
K & S PARTNERS
4121/B,6TH CROSS, 19A MAIN, HAL II STAGE (EXTENSION) BANGALORE-560 038. KARNATAKA.
Used Since :01/04/2016
DELHI
MARK SHOULD BE READ AND USE AS A WHOLE..
Cl.35;CONSULTING SERVICES IN THE AREA OF REVENUE MAXIMISATION.
Cl.42;SOFTWARE DEVELOPMENT. SPECIFICALLY, THE DEVELOPMENT AND SALE OF BUSINESS ANALYTICS TOOLS AND TECHNIQUES.
SAGACITO TECHNOLOGIES
3327545  03/08/2016
SAGACITO TECHNOLOGIES PRIVATE LIMITED
trading as ;SAGACITO TECHNOLOGIES PRIVATE LIMITED
W-129, Greater Kailash Part - 1, First Floor, New Delhi -110048, India
Service Providers
Service Providers
Address for service in India/Attorney address:
K & S PARTNERS
4121/B,6TH CROSS, 19A MAIN, HAL II STAGE (EXTENSION) BANGALORE-560 038. KARNATAKA.
Used Since :01/04/2016
To be associated with:
3327544
DELHI
MARK SHOULD BE READ AND USE AS A WHOLE..
Cl.35;CONSULTING SERVICES IN THE AREA OF REVENUE MAXIMISATION.
Cl.42;SOFTWARE DEVELOPMENT. SPECIFICALLY, THE DEVELOPMENT AND SALE OF BUSINESS ANALYTICS TOOLS AND TECHNIQUES.
P-MOD

3327547  03/08/2016
SAGACITO TECHNOLOGIES PRIVATE LIMITED
trading as ;SAGACITO TECHNOLOGIES PRIVATE LIMITED
W-129, Greater Kailash Part - 1, First Floor, New Delhi -110048, India

Address for service in India/Attorney address:
K & S PARTNERS
4121/B, 6TH CROSS, 19A MAIN, HAL II STAGE (EXTENSION) BANGALORE-560 038. KARNATAKA.

Used Since :01/04/2016

DELHI

Cl.35;CONSULTING SERVICES IN THE AREA OF REVENUE MAXIMISATION.

Cl.42;SOFTWARE DEVELOPMENT. SPECIFICALLY, THE DEVELOPMENT AND SALE OF BUSINESS ANALYTICS TOOLS AND TECHNIQUES.
REV-X

3327550  03/08/2016

SAGACITO TECHNOLOGIES PRIVATE LIMITED
trading as ;SAGACITO TECHNOLOGIES PRIVATE LIMITED

W-129, Greater Kailash Part - 1, First Floor, New Delhi -110048, India

Address for service in India/Attorney address:
K & S PARTNERS
4121/B,6TH CROSS, 19A MAIN, HAL II STAGE (EXTENSION) BANGALORE-560 038. KARNATAKA.

Used Since :01/04/2016

DELHI

Cl.35;CONSULTING SERVICES IN THE AREA OF REVENUE MAXIMISATION.

Cl.42;SOFTWARE DEVELOPMENT. SPECIFICALLY, THE DEVELOPMENT AND SALE OF BUSINESS ANALYTICS TOOLS AND TECHNIQUES.
RELAXO
3332249 09/08/2016
RELAXO FOOTWEARS LIMITED
AGGARWAL CITY SQUARE, PLOT NO. 10, DISTRICT CENTRE, MANGLAM PLACE, SECTOR-3, ROHINI, DELHI-110085
Manufacturers and Service Providers
A company incorporated under the Indian Corporate Act 1956.
Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.
Proposed to be Used
DELHI
Cl.1; Chemicals used in industry, science and photography, as well as in agriculture, horticulture and forestry; unprocessed artificial resins, unprocessed plastics; manures; fire extinguishing compositions; tempering and soldering preparations; chemical substances for preserving foodstuffs; tanning substances; adhesives used in industry.
Cl.2; Paints, varnishes, lacquers; preservatives against rust and against deterioration of wood; colorants; mordants; raw natural resins; metals in foil and powder form for painters, decorators, printers and artists.
Cl.4; Industrial oils and greases; lubricants; dust absorbing, wetting and binding compositions; fuels (including motor spirit) and illuminants; candles and wicks for lighting.
Cl.6; Common metals and their alloys; metal building materials; transportable buildings of metal; materials of metal for railway tracks; non-electric cables and wires of common metal; ironmongery, small items of metal hardware; pipes and tubes of metal; safes; goods of common metal not included in other classes; ores.
Cl.7; Machines and machine tools; motors and engines (except for land vehicles); machine coupling and transmission components (except for land vehicles); agricultural implements other than hand-operated; incubators for eggs; automatic vending machines.
Cl.8; Hand tools and implements (hand-operated); cutlery; side arms; razors.
Cl.9; Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; compact discs, DVDs and other digital recording media; mechanisms for coin-operated apparatus; cash registers, calculating machines, data processing equipment, computers; computer software; fire-extinguishing apparatus.
Cl.10; Surgical, medical, dental and veterinary apparatus and instruments, artificial limbs, eyes and teeth; orthopedic articles; suture materials.
Cl.11; Apparatus for lighting, heating, steam generating, cooking, refrigerating, drying, ventilating, water supply and sanitary purposes.
Cl.12; Vehicles; apparatus for locomotion by land, air or water.
Cl.14; Precious metals and their alloys and goods in precious metals or coated therewith, not included in other classes; jewellery, precious stones; horological and chronometric instruments.
Cl.15; Musical instruments.
Cl.16; Paper, cardboard and goods made from these materials, not included in other classes; printed matter; bookbinding material; photographs; stationery; adhesives for stationery or household purposes; artists' materials; paint brushes; typewriters and office requisites (except furniture); instructional and teaching material (except apparatus); plastic materials for packaging (not included in other classes); printers' type; printing blocks.
Cl.17; Rubber, gutta-percha, gum, asbestos, mica and goods made from these materials and not included in other classes; plastics in extruded form for use in manufacture; packing, stopping and insulating materials; flexible pipes, not of metal.
Cl.19; Building materials (non-metallic); non-metallic rigid pipes for building; asphalt, pitch and bitumen; non-metallic transportable buildings; monuments, not of metal.
Cl.20; Furniture, mirrors, picture frames; goods (not included in other classes) of wood, cork, reed, cane, wicker, horn, bone, ivory, whalebone, shell, amber, mother-of-pearl, meerschaum and substitutes for all these materials, or of plastics.

Cl.22; Ropes, string, nets, tents, awnings, tarpaulins, sails, sacks and bags (not included in other classes); padding and stuffing materials (except of rubber or plastics); raw fibrous textile materials.

Cl.23; Yarns and threads, for textile use.

Cl.24; Textiles and textile goods, not included in other classes; bed covers; table covers.

Cl.26; Lace and embroidery, ribbons and braid; buttons, hooks and eyes, pins and needles; artificial flowers.

Cl.27; Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; wall hangings (non-textile).

Cl.28; Games and playthings; gymnastic and sporting articles not included in other classes; decorations for Christmas trees.

Cl.29; Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs; milk and milk products; edible oils and fats.

Cl.30; Coffee, tea, cocoa and artificial coffee; rice; tapioca and sago; flour and preparations made from cereals; bread, pastry and confectionery; ices; sugar, honey, treacle; yeast, baking-powder; salt; mustard; vinegar, sauces (condiments); spices; ice.

Cl.31; Grains and agricultural, horticultural and forestry products not included in other classes; live animals; fresh fruits and vegetables; seeds; natural plants and flowers; foodstuffs for animals; malt.

Cl.32; Beers; mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages.

Cl.33; Alcoholic beverages (except beers).

Cl.34; Tobacco; smokers’ articles; matches.

Cl.36; Insurance; financial affairs; monetary affairs; real estate affairs.

Cl.37; Building construction; repair; installation services.

Cl.38; Telecommunications.

Cl.39; Transport; packaging and storage of goods; travel arrangement.

Cl.40; Treatment of materials.

Cl.41; Education; providing of training; entertainment; sporting and cultural activities.

Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.

Cl.43; Services for providing food and drink; temporary accommodation.

Cl.44; Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services.

Cl.45; Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals.
3374082  28/09/2016
TREEHILL STUDIO PRIVATE LIMITED
trading as ;TREEHILL STUDIO PRIVATE LIMITED
TC 17/170, ANVER GARDENS, POOJAPPURA P.O., TRIVANDRUM : 695012,
MANUFACTURER AND MERCHANT AND SERVICE PROVIDER
A COMPANY INCORPORATED UNDER THE COMPANIES ACT 1956
Address for service in India/Attorney address:
T.POORNAM, P.S.DEEPIKA & R.SAHANA
HAJI S.MADHARSHA & SONS BUILDING, 5TH FLOOR, NO.148(OLD NO.44), SECOND LINE BEACH, CHENNAI-600001.
Proposed to be Used
CHENNAI
The mark should be used as a whole.
Cl.9; SCIENTIFIC, NAUTICAL, SURVEYING, PHOTOGRAPHIC, CINEMATOGRAPHIC, OPTICAL WEIGHING MEASURING,
SIGNALLING, CHECKING (SUPERVISION), LIFE-SAVING AND TEACHING APPARATUS AND INSTRUMENTS; APPARATUS
AND INSTRUMENTS FOR CONDUCTING, SWITCHING TRANSFORMING, ACCUMULATING, REGULATING OR
CONTROLLING ELECTRICITY; APPARATUS FOR RECORDING, TRANSMISSION OR REPRODUCTION OF SOUND OR
IMAGES; MAGNETIC DATA CARRIERS, RECORDING DISCS; MECHANISMS FOR COIN-OPERATED APPARATUS; CASH
REGISTERS, CALCULATING MACHINES DATA PROCESSING EQUIPMENT AND COMPUTERS; FIRE-EXTINGUISHING
APPARATUS.
Cl.41; EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES
MOVATE
3426262 05/12/2016
ESAPHARMA S.R.L.
Via Giuseppe Mazzini, 18, MELZO (MILANO), ITALY
Manufacturers and Merchants/Traders
An incorporated business forming a limited liability company of Italian nationality

Address for service in India/Attorney address:
L.S. DAVAR & CO.
GLOBSYN CRYSTALS, TOWER 1.2ND FLOOR, BLOCK EP, PLOT NO.11 & 12, SALT LAKE, SECTOR V, KOLKATA 700 091, WEST BENGAL, INDIA

Proposed to be Used

KOLKATA
Cl.3; Cosmetic powders, creams and lotions for the face, hands and body; beauty creams; non-medicated skin creams; skin whitening creams; sunscreen creams; suntan creams; after-sun creams for cosmetic use; body mask creams for cosmetic purposes; cleansing and moisturising creams, oils, lotions and preparations; creams, oils, lotions, sprays for cosmetic purposes; skincare cosmetics; body cream for cosmetic purposes; body emulsions for cosmetic purposes; body lotion for cosmetic purposes; facial lotions; skin lotions; beauty masks; body masks for cosmetic purposes; cleansing milk for toilet purposes; body milks for cosmetic use; cosmetics; bathing lotions for cosmetic purposes; body scrub for cosmetic purposes; body sprays for cosmetic purposes; cleansing creams [cosmetic]; cosmetic and beauty preparations; cosmetic facial care preparations; cosmetic facial lotions; massage oils; cosmetic preparations for body care; cosmetic preparations for skincare; cosmetic preparations for skin renewal; cosmetics for use on the skin; cosmetic skin fresheners; non-medicated preparations for the care of skin, hair and scalp; tissues impregnated with a skin cleanser; bath and shower preparations not for medical purposes; antibacterial soap; deodorant soaps; deodorants for personal use [perfumery]; make-up.

Cl.5; Cortisone-based dermatological creams and gels; medicinal creams; hydrocortisone creams; gels, creams and solutions for dermatological use; acne medications; acne treatment preparations; anti-itch creams [antipruritics]; absorbent cotton; air deodorising preparations; amino acids for medical purposes; anaesthetics; anti-inflammatory gels; capsules for medicines; chemical preparations for medical purposes; chemical preparations for the diagnosis of pregnancy; collyrium; compresses; detergents for medical purposes; disinfectants; dressings, medical; drugs for medical purposes; first-aid boxes, filled; germicides; hemorrhoid preparations; herbal teas for medicinal purposes; lotions for pharmaceutical purposes; medicated foot creams; medicated lotions and creams for the body, skin, face, and hands; medicated preparations for skin treatment; medicated skin creams; medicinal oils; medicines for human purposes; nasal sprays for medical purposes; medicinal herbal sprays and herbal creams for external body use; pastilles for pharmaceutical purposes; pharmaceutical preparations for skin care; pomades for medical purposes; sanitary pads; sanitary pantilies; sanitary towels; tinctures for medical purposes; tissues impregnated with pharmaceutical lotions; tonics [medicines]; medical preparations for slimming purposes; fungicides for medical purposes; allergy relief medication; pre-moistened medicated tissues.
3430635   12/12/2016
OPEN MEDIA NETWORK PRIVATE LIMITED
33 Jessore Road, Dum Dum, Kolkata, 700028, West Bengal.
Manufacturers and Merchants/Service Provider
An Indian company
Address for service in India/Attorney address:
L.S. DAVAR & CO.
GLOBSYN CRYSTALS,TOWER 1,2ND FLOOR,BLOCK EP,PLOT NO.11 & 12,SALT LAKE,SECTOR V,KOLKATA 700 091,WEST BENGAL,INDIA

Proposed to be Used
KOLKATA
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF ALL DESCRIPTIVE MATTERS.

Cl.16;Paper, cardboard and goods made from these materials, not included in other classes; printed matter; bookbinding material; photographs; stationery; adhesives for stationery or household purposes; artists’ materials; paint brushes; typewriters and office requisites (except furniture); instructional and teaching material (except apparatus); plastic materials for packaging (not included in other classes); printers’ type; printing blocks.

Cl.25;Clothing, footwear, headgear.

Cl.28;Games and playthings; gymnastic and sporting articles not included in other classes; decorations for Christmas trees.

Cl.41;Education; providing of training; entertainment; sporting and cultural activities.
SKILLS ALPHA

3484575  15/02/2017

SKILLS ALPHA LEARNING PRIVATE LIMITED
10, Talera Park, Kalyani Nagar, Pune- 411014. India

Traders and Service Providers

Address for service in India/Agents address:
LEGASIS PARTNERS
38 A/B, JOLLY MAKER II, 3RD FLOOR, 225 NARIMAN POINT, MUMBAI-400 021.

Used Since :26/03/2016

MUMBAI

Cl.9; Computer programs [downloadable software]; computer software applications, downloadable; computer software, recorded; computer programs [recorded or downloadable software] for monitoring, informing, analysing, evaluating, mapping, reporting, tracking and checking of skills development; for monitoring, informing and analysing corporate behaviour and leadership development; for delivering core skills training; for monitoring, analysing and aligning individual agency with required organizational outcomes

Cl.35; Human resources management; human resources consultation; business management and organization consultancy; compilation of statistics; systemization of information into computer databases

Cl.41; Provision of online training; correspondence courses; education information; online publication of electronic books and journals; providing online electronic publications, not downloadable; practical training (demonstration); vocational guidance (education or training advice); vocational retraining; conducting workshop training

Cl.42; Software as a service (SaaS); Computer services namely, for monitoring, informing, analysing, evaluating, mapping, reporting, tracking and checking of skills development; for monitoring, informing and analysing corporate behaviour and leadership development; for delivering core skills training; for monitoring, analysing and aligning individual agency with required organizational outcomes; for creating virtual communities for registered users to participate in discussions, and for engaging in social, business and community networking via communication networks
Collective trade mark u/s 18(2)

3525373   12/04/2017
SAAM INFOMEDIA PVT. LTD.
Office No. :-7 +8, A Wing, Akshay PL 2+3, Sr. No. :- 133+134, Pushpak Park, PUNE :-411 007, Maharashtra State, India
Service Provider

Address for service in India/Agents address:
RAHUL EKNATH MARAL.
Unique Consultans, Flat No. 1, Shivprasad Apartment, 535-536, Kasba Peth, Pune 411 011, Maharashtra.

Proposed to be Used
MUMBAI

Cl.35; Advertising, Business Management, Administration, Office Functions related to Television Broadcasting channel, Entertainment

Cl.38; cable Television Broadcasting, radio Broadcasting, Television Broadcasting, Computer aided Transmission of Messages & Images, Electronic Mail, Message Sending, News Agencies, Paging Services, satellite Transmission, Telecommunication, Wire Services

Cl.41; Entertainment, Education, Providing of Training, Sporting & Cultural activities, Organization of Events, Exhibitions, Publication Services including Publication of Books, magazines, Newspapers, Publication of Electronic Books, Movie Studios, Organization & Production Of Shows, Video Film, radio & Television Programmes

Cl.42; Scientific & Technological Services, Industrial research & Design relating Therto, Industrial Analysis, and research services, Design & Development of Computer hardware & Software
OXTERIL

3535039    27/04/2017

EVONIK DEGUSSA GMBH
Rellinghauser Strasse 1-11, 45128 Essen
A company incorporated under the laws of Germany

Address for service in India/Attorney address:
L.S. DAVAR & CO.
GLOBSYN CRYSTALS,TOWER 1,2ND FLOOR,BLOCK EP,PLOT NO.11 & 12,SALT LAKE,SECTOR V,KOLKATA 700 091,WEST BENGAL,INDIA

Proposed to be Used

KOLKATA

Cl.1; Chemicals used in industry, science and photography, as well as in agriculture, horticulture and forestry; filter materials of chemical and non-chemical substances, included in this class; chemical substances, chemical materials and chemical preparations, and natural elements; chemicals for use in the cosmetic and pharmaceutical industries; hyposulphites; mineral acids; salts for industrial purposes; perchlorates; persulphates; percarboxylic acids and percarbonates, peroxides; hydrogen peroxide, water purifying chemicals; preservatives for pharmaceutical preparations; unprocessed artificial resins, unprocessed plastics; manures; chemical substances for preserving foodstuffs; tanning substances; adhesives used in industry.

Cl.3; Bleaching preparations and other substances for laundry use; cleaning, polishing, scouring and abrasive preparations; colour-removing preparations; cleaning and fragrancing preparations; tailors wax and shoemakers wax; soaps; perfumery; essential oils and aromatic extracts; cosmetics; toiletries; bleaching preparations (decolorants) for cosmetic purposes; hydrogen peroxide for cosmetic purposes; animal grooming preparations; shampoo; colouring and bleaching preparations for the hair, hair lotions; dentifrices, preparations for polishing and cleaning dentures, preparations for bleaching the teeth, toothpaste.

Cl.5; Pharmaceutical and veterinary preparations, medical and veterinary preparations and articles, antiseptics; chemical preparations for medical, pharmaceutical and veterinary purposes; adjuvants for medical purposes; chemico-pharmaceutical preparations; hydrogen peroxide for medical purposes; salts, in particular potassium and sodium salts for medical purposes; acids for pharmaceutical purposes; sanitary preparations for medical purposes, sanitary preparations and articles; dietetic food and substances adapted for medical or veterinary use, dietetic foods adapted for medical purposes, dietetic substances for medical purposes; food for babies; dietary supplements for humans and animals; dietetic preparations and dietary supplements; plasters; materials for dressings; materials for stopping teeth; dental wax, dental preparations and articles; disinfectants; sterilising preparations, germicides; preparations for destroying vermin, pest control preparations and articles, paraciticides, bacterial poisons, biocides; fungicides; herbicides.
3569946   13/06/2017
AL FUTTAIM COMPANY LLC
PO Box 152, Dubai, United Arab Emirates.
A Limited Liability Company organised and existing under the laws of the UAE.

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used
MUMBAI

Cl.35; Advertising; business management; business advisory, consultancy, and information services; providing office functions; promoting the sale of business services through the distribution of printed material and promotional contests; provision of advertising space and space for the advertising and promotion of goods and services to others on the Internet; business information services, namely, compilation of business information for catalogues, directories and the Internet; business information services, namely, providing business information regarding corporations; retail store services, wholesale services, distributorship services relating to office equipment, telecommunications products, plant growth regulators and fertilizers, insecticides and pesticides, beauty products, cosmetics, perfumery, toiletries, domestic cleaning, polishing, scouring and abrasive preparations and bleaching preparations and other substances for laundry use, candles, oils and wicks for lighting, pharmaceuticals, veterinary and pet care products, plasters, materials for dressings, key rings, ironmongery, vacuum cleaners, washing machines, tumble dryers, dishwashers, cookers and stoves and other electric and electronic equipment, computers and computer software, radios, DVD and video players and recorders, TVs, DVD, audio and visual cassettes and tapes, musical instruments and sheet music, hand tools and cutlery, razors, optical goods, cameras, apparatus for lighting, heating, steam generating, refrigerating, drying, ventilating, water supply and sanitary purposes, air conditioning and air cooling apparatus and equipment, paints and varnishes, automotive goods, vehicles for locomotion by air, land and water, precious stones, gold and silverware, jewelry, clocks and watches, pens, stationery, publications, printed materials, diaries and calendars, photographs, posters, leather goods, luggage, umbrellas, furniture, household containers and utensils, glassware, earthenware and chinaware, furnishings, textiles, clothing, footwear, headgear, haberdashery, toys and games, rugs and carpets, sports equipment, foodstuffs, fresh fruits, plants and vegetables and agricultural and horticultural products, live animals, alcoholic and non-alcoholic beverages, tobacco and smokers' articles; import and export agencies; management and operation of telephone call centers for others; business consultation in the field of retail services; business development services, namely, providing start-up support of businesses of others; business management consultancy and development of processes for the analysis and implementation of strategy plans and management projects; business consultation for the retail industry; general business network and referral services, namely, promoting the goods and services of others by passing business leads and referrals among group members; leasing and rental of office machinery and equipment; business management and consultation; assistance with business management and planning; on-line advertising on a computer network; rental of advertising time on websites, television and radio; real estate advertising services; business appraisals.

Cl.36; Real estate development activities including design, planning and construction of buildings both commercial and residential, mixed use developments, townships, leisure/entertainment complexes, hospitals, hotels, marinas and schools; rental and leasing of real estate (including commercial, retail, office and residential); real estate services; appraisal, valuation, brokerage, consultancy and information evaluation; financial and insurance services; investment and management services in the field of real estate; real estate agency services; administration of financial affairs, administration of insurance plans; accommodation bureaux; accommodation letting agency services.
THERMA-EYE

3594573  19/07/2017

TATA STEEL LIMITED
JAMSHEDPUR – 831001, JHARKHAND, INDIA

Manufacturer, Merchants & Services Providers

Address for service in India/Attorney address:
SUDESHNA BANERJEE
K&S PARTNERS, 4121/B, 6th Cross, 19 "A" Main, HAL II Stage (Ext.), Bangalore-560038, Karnataka, India

Proposed to be Used
KOLKATA

Cl.9; INSTRUMENT FOR MEASURING THE PERCENTAGE OF SLAG.

Cl.42; SOFTWARE DESIGN; SOFTWARE DESIGN AND DEVELOPMENT; COMPUTER PROGRAMMING AND SOFTWARE DESIGN.
KOOL 104
3694637  05/12/2017
ENTERTAINMENT NETWORK (INDIA) LIMITED
4TH FLOOR, MATULYA CENTRE, LOWER PAREL (WEST), MUMBAI-400013
A COMPANY REGISTERED UNDER THE COMPANIES ACT, 1956.
Address for service in India/Attorney address:
TAS&CO.
OFFICE 503, THE CENTRAL, SHELL COLONY ROAD, CHEMBUR, MUMBAI 400071.
Proposed to be Used
MUMBAI
THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE...
Cl.35; ADVERTISING SERVICES, PREPARATION OF AUDIO-VISUAL/AUDIO AND VISUAL PRESENTATIONS FOR USE IN ADVERTISING, MARKET RESEARCH, BUSINESS MARKETING CONSULTING SERVICES, PRODUCTION AND DISTRIBUTION OF RADIO AND TELEVISION COMMERCIALS, PUBLIC RELATIONS, PROMOTION OF GOODS AND SERVICES OF OTHERS, CREATIONS AND OPERATION OF INCENTIVE AWARDS PROGRAMS; SALES PROMOTION; SURVEYS; OPINIONS SURVEYS, ADMINISTRATING AND MANAGING CUSTOMER LOYALTY AND INCENTIVE PROGRAMS; FASHION SHOWS FOR PROMOTION.
Cl.38; AUDIO BROADCASTING, BROADCASTING PROGRAMS VIA A GLOBAL OR DOMESTIC COMPUTER NETWORK, CABLE RADIO BROADCASTING, TELEVISION BROADCASTING INCLUDING SUBSCRIPTION TELEVISION BROADCASTING, VIDEO BROADCASTING, TELECOMMUNICATION SERVICES WITH AUDIO ADVERTISING AS A COMPONENT THEREOF, ELECTRONIC TRANSMISSION OF VOICE, VIDEO, IMAGES, DATA, FILMS AND MESSAGES VIA A GLOBAL OR LOCAL COMMUNICATION NETWORK; AUDIO, VIDEO AND RADIO BROADCASTING SERVICES; ELECTRONIC TRANSMISSION OF VOICE, VIDEO, MESSAGES, FILMS, IMAGES AND DATA.
Cl.41; PROVISION OF ENTERTAINMENT, EDUCATION, RECREATION, PRODUCTION OF VIDEO TV PROGRAMS, DISCS, CDS, AUDIO DISCS FOR OTHERS; ARRANGING OF AWARD CEREMONIES, HOSTING [ORGANIZING] AWARDS, PRESENTATION OF COMPETITIONS, CONTESTS, SHOWS, ROADSHOWS, STAGED EVENTS, PERFORMANCES, CONCERTS, LIVE PERFORMANCES, CONCERTS AND AUDIENCE PARTICIPATION EVENTS; ORGANISATION AND PRODUCTION OF VIDEO CLIPS VIA MOBILE OR COMPUTER NETWORKS FOR ENTERTAINMENT AND/OR EDUCATIONAL PURPOSES; PROVIDING DISC JOCKEY SERVICES OVER THE RADIO AND ON TELEVISION, DOWNLOADABLE MATERIAL.
Cl.42; SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE; COMPUTER PROGRAMMING; COMPUTER CONSULTANCY SERVICES; GRAPHIC DESIGN SERVICES; WEBSITES; CREATING AND MAINTAINING WEBSITES; HOSTING THE WEBSITES.
KURARAY CO., LTD.,
1621, Sakazu, Kurashiki City, Okayama Prefecture, Japan
a corporation organized and existing under the laws of Japan

Address for service in India/Attorney address:
L.S. DAVAR & CO.
GLOBSYN CRYSTALS, TOWER 1, 2ND FLOOR, BLOCK EP, PLOT NO.11 & 12, SALT LAKE, SECTOR V, KOLKATA 700 091, WEST BENGAL, INDIA

Proposed to be Used
To be associated with:
2592137

KOLKATA
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 2592137, 2592137.

Cl.23; Threads and yarns; Spun yarn; Textile filaments (threads);
Cl.24; Woven fabrics; Knitted fabrics; Non-woven textile fabrics;
Trade Marks Journal No: 1914 , 12/08/2019      Class 99

BRAND SAFWAY

Priority claimed from 22/06/2017; Application No. : 87/500,938 ;United States of America

3709289   22/12/2017
BRAND SHARED SERVICES LLC
1325 Cobb International Drive, Suite A-1, Kennesaw, Georgia 30152, U.S.A.
A Limited Liability Company organized pursuant to the laws of the State of Delaware, U.S.A.

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used
MUMBAI

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE OTHER DESCRIPTIVE MATTERS..

CL.6; METAL GOODS; ACCESS AND WORKING PLATFORMS; HANDRAILS FOR WALKWAYS; BARRIER APPARATUS IN THE NATURE OF POSTS AND GUARD RAILS; BUILDING MATERIALS, NAMELY, ALUMINUM FACED MODULAR PANEL WALL AND SLAB FORM SYSTEM FOR THE USE IN Poured-IN-PLACE CONCRETE STRUCTURES; BUILDING MATERIALS, NAMELY, METAL MODULAR PANELS AND JOINTS USED AS MOLDS FOR FORMING WALLS, SLABS, STAIRS, COLUMNS, WINDOWS, AND DOORS IN Poured-IN-PLACE CONCRETE STRUCTURES; CHAINS; CONCRETE SHORING, FORM SHORING AND SUPPORTING EQUIPMENT, NAMELY, METAL FORMS, FITTINGS, PARTS AND ACCESSORIES FOR CONCRETE FORMING EQUIPMENT AND APPARATUS, ALL OF METAL, NAMELY, BEAMS, GIRDERS, TRUSSES, STRINGERS, BARS, EXTENSION LEGS, STRONGBACKS, STIFFBACKS, WADERS, STRONGBACK SHOES, TIE-BOLTS, CLAMPS, CASTERS, ROLLERS, BOLTS, NUTS, PINS, CLIPS, BRACING LUGS, SPLICES, TIEPLATES, CHORD FILLERS, HANGARS, WALL JACKS, SAFETY BARRIERS, BRACE AND PLUMB BRACKETS, WALL PLUMBING DEVICES, CATWALKS, CATWALK BRACKETS, LEDGERS, KNEE BRACES, OUTTRIGGERS, WALL FORMS, PAN FORMS, COLUMN FORMS, BEAM FORMS, SPANDREL FORMS, TUNNEL FORMS AND LIFTING SLINGS; CONSTRUCTION HARDWARE MADE OF METAL, NAMELY, CONNECTING AND SUPPORTING NODES FOR CONNECTING PARTS OF SUSPENDED ACCESS SYSTEMS AND WORK PLATFORMS; COVER PLATES; FENCES; FORMING AND SHORING EQUIPMENT FOR CONCRETE CONSTRUCTION; FORMWORK AND SHORING; HOARDING PANELS; INTERIOR AND EXTERIOR SCAFFOLDS; LADDERS; MAST CLIMBERS SYSTEMS CONSISTING OF SINGLE, TWIN OR MULTIPLE VERTICAL MASTS OF METAL TO WHICH AN ELEVATING WORK PLATFORM IS COUPLED; METAL BUILDING MATERIALS AND METAL BUILDING TOOLS, NAMELY, SCAFFOLDING, METAL INTERIOR AND EXTERIOR SHUTTERS, FORMWORK IN THE NATURE OF SCAFFOLDING; METAL MODULAR SCAFFOLDING, AND METAL COMPONENTS FOR USE THEREFORE, NAMELY STANDARDS, BRACES, LEDGERS, GIRDERS, BRACKETS, BASE COLLARS, SCREW JACKS, SWIVEL BASES AND LOCKING PINS; METAL PREFABRICATED PLATFORMS; METAL ROLLING TOWERS; METAL SCAFFOLDING; METAL SCAFFOLDING AND PARTS THEREFORE; METAL SCAFFOLDING AND SHORING, NAMELY, SECTIONAL TUBULAR SCAFFOLDING, SYSTEMS TUBULAR SCAFFOLDING, TUBE AND CLAMP TUBULAR SCAFFOLDING AND SHORING; METAL SHORING, NAMELY, METAL BEAMS AND METAL PANELS FOR USE IN SUPPORTING FORMWORK AND BEAMS WHILE BUILDING, RENOVATING OR REPAIRING STRUCTURES; STRUCTURAL PARTS OF METAL SCAFFOLDS, NAMELY, METAL ROLLING TOWERS, METAL WORK PLATFORMS AND METAL WORK STAGES; METAL SCAFFOLDS; METAL SCAFFOLDS AND METAL SHORES; METAL SEATING SYSTEM COMPRISED OF METAL BLEACHERS, METAL GRANDSTANDS AND METAL CHAIR RISERS; METAL SHORING SYSTEMS, NAMELY BEAMS, PANELS, BRACING FRAMES, AND BEAM MOUNTING FIXTURES; METAL SHORING TO PROVIDE SUPPORT FOR SUCH THINGS AS FORMWORK AND BEAMS WHILE BUILDING, RENOVATING OR REPAIRING STRUCTURES; METAL SHORING, NAMELY, METAL BEAMS AND METAL PANELS FOR USE IN SUPPORTING FORMWORK AND BEAMS WHILE BUILDING, RENOVATING OR REPAIRING STRUCTURES; MODULAR METAL SHORING AND PARTS THEREFORE; PANELS AND FORMS FOR POURING CONCRETE; PLATFORM SCAFFOLDING FOR USE WITH STAGING; PORTABLE METAL SCAFFOLDING; PREFABRICATED ELEVATED WORK PLATFORMS OF METAL; PREFABRICATED METAL WORK PLATFORMS; PREFABRICATED SCAFFOLDING; PREFABRICATED SUSPENDED WORK PLATFORMS OF METAL; ROOF SUPPORTS IN THE NATURE OF BEAMS; ROOFING TILES AND PANELS; SCAFFOLD TOWERS; SHORING SCAFFOLDING AND ACCESSORIES THERETO; SHORES; SPANDECKS IN THE NATURE OF FORMWORK PANELS; STEEL PLANKS; STRUCTURAL DEVICES, NAMELY, STEEL GIRDLERS, STEEL SUPPORTS AND STEEL BEAMS FOR REFURBISHING UNDERNEATH BRIDGES; STRUCTURAL PARTS OF METAL SCAFFOLDS, NAMELY, METAL ROLLING TOWERS, METAL WORK PLATFORMS AND METAL WORK STAGES; SUSPENDED ACCESS SYSTEM FOR MAKING Supports IN THE NATURE OF RAMPS AND PLATFORMS AND CONSISTING PRIMARILY OF STRUCTURAL SUPPORT DEVICES, NAMELY, STEEL GIRDLERS, SUPPORTS, BEAMS, JOISTS, CONNECTING AND SUPPORT NODES, PINS, DECK SUPPORTS, BEAM CLAMPS, CHAINS, DECKING, GUARDRAILS AND TOE BOARDS, AND PARTS THEREOF, FOR PERSONNEL ACCESS, EVENT, CONSTRUCTION, REFURBISHING, MAINTENANCE AND REPAIR PURPOSES; TEMPORARY METAL FLOORING; TEMPORARY ROADWAY IN THE NATURE OF METAL PANELS TO BE PLACED ON ROADWAYS UNDER CONSTRUCTION;
TOOL BOXES; TRENCH SHEETING PANELS; TRENCHING STRUTS; TRESTLES; TRIPODS; WORK PLATFORM WITH VERTICAL ACCESS LIFT EQUIPMENT INCLUDING MOTOR, NAMELY, ELEVATING OR LIFTING WORK PLATFORMS.

CI.7; MACHINERY; CONSTRUCTION HOISTS; ELEVATING TRANSPORT PLATFORM FOR LIFTING PEOPLE AND GOODS; ELEVATORS; HOISTS; MAST CLIMBER SYSTEMS CONSISTING OF AN ELEVATING WORK PLATFORM TO BE COUPLED TO A SINGLE, TWIN OR MULTIPLE VERTICAL MASTS OF METAL; MECHANIZED PERSONNEL LIFT SYSTEMS FOR USE WITH BUILDING CONSTRUCTION, MAINTENANCE AND REPAIR, COMPRISED OF POWER SWINGS, LIFT CHAIRS AND OUTRIGGER WIRE HOISTS; SCAFFOLD HOISTS; WORK PLATFORMS WITH VERTICAL ACCESS LIFT EQUIPMENT INCLUDING MOTORS, NAMELY, ELEVATING OR LIFTING WORK PLATFORMS.

CI.19; NON-METALLIC BUILDING MATERIALS; ACCESS AND WORKING PLATFORMS; BARRIER APPARATUS IN THE NATURE OF POSTS AND GUARD RAILS; CHAINS; COVER PLATES; FENCES; FORMS FOR POURING CONCRETE; HANDBRACKS FOR WALKWAYS; ROADING, PANELS; LADDERS; MANHOLE COVERS; NON-METAL BUILDING MATERIALS AND NON-METAL BUILDING TOOLS, NAMELY, SCAFFOLDING, NON-METAL INTERIOR AND EXTERIOR SHUTTERS, FORMWORK IN THE NATURE OF SCAFFOLDING; SCAFFOLD TOWERS; SHORES; PANELS AND FORMS FOR POURING CONCRETE; PLATFORM SCAFFOLDING FOR USE WITH STAGING; PREFABRICATED ELEVATED WORK PLATFORMS, NOT OF METAL; PREFABRICATED SUSPENDED WORK PLATFORMS, NOT OF METAL; ROOF SUPPORTS IN THE NATURE OF BEAMS; ROOFING TILES AND PANELS; SCAFFOLDING AND SHORING, NAMELY, SECTIONAL TUBULAR SCAFFOLDING, SYSTEMS TUBULAR SCAFFOLDING, TUBE AND CLAMP TUBULAR SCAFFOLDING AND SHORING; SPANDECKS IN THE NATURE OF FORMWORK PANELS; TEMPORARY NON-METAL FLOORING; TEMPORARY ROADWAY IN THE NATURE OF NON-METAL PANELS TO BE PLACED ON ROADWAYS UNDER CONSTRUCTION; TOOL BOXES; TRENCH SHEETING PANELS; TRENCHING STRUTS; TRESTLES; TRIPODS.

CI.37; BUILDING CONSTRUCTION AND REPAIR; APPLICATION OF COATINGS AND SEALERS; APPLICATION OF PROTECTIVE COATINGS; BUILDING CONSTRUCTION AND REPAIR IN THE POURED-IN-PLACE CONCRETE INDUSTRY; BUILDING CONSTRUCTION SERVICES; BUILDING DEMOLITION; BUILDING MAINTENANCE AND REPAIR; CLEANING OF EXTERNAL SURFACES OF BUILDINGS AND STRUCTURES; CLEANING, INSTALLATION, REPAIR AND MAINTENANCE OF STORAGE TANKS AND CONTAINMENT VESSELS; CONCRETE POURING AND FORMING FOR BUILDINGS AND OTHER COMMERCIAL OR PUBLIC CONCRETE STRUCTURES; CONSTRUCTION AND REPAIR SERVICES, NAMELY, ERECTION OF ENCLOSURES SURROUNDING SCAFFOLDING AND SHORING USED FOR CONSTRUCTION, REFINISHING AND MAINTENANCE OF STRUCTURES; CONSTRUCTION CONSULTATION; CONSTRUCTION CONSULTATION IN THE FIELD OF BOLTING AND BOLT TORQUEING; CONSTRUCTION MANAGEMENT SUPERVISION IN THE CONSTRUCTION OF SCAFFOLDING; CONSTRUCTION OF BUILDINGS; CONSTRUCTION OF FACILITIES AND STRUCTURES IN THE FIELDS OF OFFICE, TELICAL, POWER, MINING, AND WASTEWATER TREATMENT; CONSTRUCTION PLANNING; CONSTRUCTION PROJECT MANAGEMENT SERVICES; CONSTRUCTION SERVICES IN THE FIELD OF APPLICATION OF PAINT, COATINGS AND RESINS, NAMELY, SPECIALIZED INDUSTRIAL PAINTING CONTRACTOR SERVICES AND APPLICATION OF SPECIALIZED COATINGS AND RESIN SEALERS FOR LARGE-SCALE INDUSTRIAL SITE SURFACE PREPARATIONS, OIL FIELD, GAS, SHIPYARD AND MARINE FACILITIES; CONSTRUCTION SERVICES IN THE FIELD OF INDUSTRIAL FACILITIES INSULATION SERVICES, NAMELY, INSTALLATION, MAINTENANCE AND REMOVAL OF THERMAL AND CRYOGENIC INSULATING MATERIALS AT REFINERY, PETROCHEMICAL AND POWER-GENERATION FACILITIES, AND MARINE AND OFF-SHORE FACILITIES; CONSTRUCTION SERVICES IN THE FIELD OF REFRIGERATORY SERVICES, NAMELY, INSTALLATION, REPAIR, AND MAINTENANCE OF REFRIGERATORY LININGS IN HIGH TEMPERATURE VESSELS, PARTICULARLY FLUID CATALYTIC CRACKING UNITS, REFORMERS, HYDRO CRACKERS, CRUDE UNITS, THERMAL REACTORS, BOILERS, SULFUR RECOVERY UNITS, AND INDUSTRIAL FURNACES; CONSTRUCTION SERVICES, NAMELY EXCAVATION, SITE PREPARATION, LEVELING, BACKFILL, GRADING, SOIL REPLACEMENT AND SAND CUSHION SERVICES; CONSTRUCTION SERVICES, NAMELY INSTALLATION, REPAIR AND MAINTENANCE OF CATHODIC PROTECTION SYSTEMS; CONSTRUCTION SERVICES, NAMELY INSTALLATION, STRUCTURAL RESTORATION, AND REPAIR OF INDUSTRIAL OPERATING OR PROCESSING VESSELS; APPLICATION OF SAPPHIRE, ASBESTOS REMOVAL SERVICES AT REFINERY, PETROCHEMICAL AND POWER-GENERATION FACILITIES, AND MARINE AND OFF-SHORE FACILITIES; CONSTRUCTION SERVICES, NAMELY, CONCRETE POURING, FORMING AND SHORING FOR LARGE-SCALE CONCRETE INDUSTRIAL, COMMERCIAL OR PUBLIC BUILDINGS AND STRUCTURES; CONSTRUCTION SERVICES, NAMELY, EARTHWORK AND SITE PREPARATION, STRUCTURAL STEEL INSTALLATION, INSTALLATION OF PIPING FOR INDUSTRIAL PURPOSES, INSTALLING MECHANICAL SYSTEMS, INSTALLING ELECTRICAL SYSTEMS AND INSTRUMENTATION; CONSTRUCTION SERVICES, NAMELY, INSTALLATION, REPAIR AND DISMANTLING OF BLEACHERS, STADIUM AND THEATER SEATING, STAGING, BARRIACES, TRAIN TRACKS AND RAMPS, T.V. TOWERS AND CHAIR RISERS; CONSTRUCTION SERVICES, NAMELY, LEAD REMOVAL SERVICES AT REFINERY, PETROCHEMICAL, POWER-GENERATION FACILITIES, AND MARINE AND OFF-SHORE FACILITIES; CONSTRUCTION SERVICES, NAMELY, MACHINERY RETROFIT AND CONVERSION SERVICES TO INCORPORATE NEW TECHNOLOGY INTO MACHINERY; CONSTRUCTION, MAINTENANCE, AND RENOVATION OF CONSTRUCTION PROJECT FACILITIES PROPERTY; CONSULTATION RELATING TO PAINTING OF BUILDINGS; CONSULTATION SERVICES, NAMELY, CONSULTING TO REVIEW CONSTRUCTION PROCESSES FROM START TO FINISH DURING PRE-CONSTRUCTION PHASE TO IDENTIFY OBSTACLES BEFORE A PROJECT IS ACTUALLY BUILT TO REDUCE OR PREVENT ERRORS, DELAYS, AND COST OVERRUNS; CONTRACTOR SERVICES IN THE FIELD OF USE WITH BUILDING CONSTRUCTION, MAINTENANCE AND REPAIR, REMOVAL OF POWER SEALERS TO MARINE VESSELS, HULL SURFACES, ABOVE GROUND STORAGE TANKS, AND DRILLING EQUIPMENT AND RISERS LOCATED ON MARINE EQUIPMENT; CONTRACTOR SERVICES, NAMELY, APPLICATION OF PROTECTIVE COATINGS FOR PREVENTING CORROSION UNDER INSULATION IN PETROCHEMICAL FACILITIES AND CHEMICAL PLANTS, APPLICATION OF PROTECTIVE THERMAL SPRAY COATINGS; COVERING, COATING, AND MAINTENANCE OF PIPELINES FOR OIL; CUSTOM CONSTRUCTION OF CONSTRUCTION PROJECT FACILITIES; DEMOLITION SERVICES, NAMELY, DEMOLITION OF REFRIGERATORY LININGS IN HIGH TEMPERATURE VESSELS, NAMELY, STRUCTURES AND INSULATION LININGS, THERMAL AND CRYOGENIC INSULATING MATERIALS AT REFINERY, PETROCHEMICAL, POWER-GENERATION, AND SHIPYARD FACILITIES, NAMELY, CONSTRUCTION MANAGEMENT SUPERVISION IN THE CONSTRUCTION OF MACHINERY; CONSTRUCTION HOISTS; ELEVATING TRANSPORT PLATFORM FOR LIFTING PEOPLE AND GOODS; ELEVATORS; HOISTS; MAST CLIMBER SYSTEMS CONSISTING OF AN ELEVATING WORK PLATFORM TO BE COUPLED TO A SINGLE, TWIN OR MULTIPLE VERTICAL MASTS OF METAL; MECHANIZED PERSONNEL LIFT SYSTEMS FOR USE WITH BUILDING CONSTRUCTION, MAINTENANCE AND REPAIR, COMPRISED OF POWER SWINGS, LIFT CHAIRS AND OUTRIGGER WIRE HOISTS; SCAFFOLD HOISTS; WORK PLATFORMS WITH VERTICAL ACCESS LIFT EQUIPMENT INCLUDING MOTORS, NAMELY, ELEVATING OR LIFTING WORK PLATFORMS.
ELEMENTS IN THE NATURE OF SHORING; FIRE PROOFING OF BUILDING AND STRUCTURES; FIREPROOFING SERVICES, NAMELY, APPLICATION OF FIRE RETARDANT AND RESISTANT COATINGS AND MATERIALS TO BUILDINGS AND STRUCTURES; FIREPROOFING SERVICES, NAMELY, APPLICATION OF FIRE RETARDANT AND RESISTANT COATINGS AND MATERIALS TO LARGE-SCALE INDUSTRIAL AND COMMERCIAL BUILDINGS AND STRUCTURES IN THE NATURE OF BUILDINGS; FORMWORK RENTAL SERVICES; GENERAL CONSTRUCTION CONTRACTING; INSTALLATION OF ALUMINUM FACED MODULAR PANEL WALL AND SLAB FORM SYSTEM FOR THE USE IN Poured-IN-PLACE CONCRETE STRUCTURES; INSTALLATION OF BUILDING INSULATION; INSTALLATION OF CLADDING ON BUILDINGS, ERECTED AND MAINTAINED; INSTALLATION OF BUILDING PLATFORMS; INSTALLATION OF ELECTRIC AND STEAM HEAT CONTROL TRACING; INSTALLATION OF ELECTRIC AND STEAM HEAT CONTROL TRACING; ALL OF THE FOREGOING IN THE FIELD OF INFRASTRUCTURE FOR THE OIL AND GAS, ENERGY, CHEMICALS, POWER, MINING, AND WASTEWATER TREATMENT INDUSTRIES; INSTALLATION OF ELECTRICAL AND GENERATING MACHINERY; INSTALLATION OF ELECTRICAL WIRING, EQUIPMENT, AND INSTRUMENTATION; INSTALLATION OF INSULATION, CLADDING AND JACKETING FOR BOILERS, DUCTING AND PIPELINES AT REFINERIES, PETROCHEMICAL AND POWER GENERATION FACILITIES, AND MARINE AND OFFSHORE FACILITIES; INSTALLATION OF METAL MODULAR PANELS AND JOINTS USED AS MOLDS FOR FORMING WALLS, SLABS, STAIRS, COLUMNS, WINDOWS, AND DOORS IN Poured-IN-PLACE CONCRETE STRUCTURES; INSTALLATION OF PIPING; INSTALLATION, MAINTENANCE AND REPAIR OF PROTECTIVE COATINGS FOR FLOORS; LEAD ABATEMENT SERVICES, NAMELY, CLEANING, REMOVAL, AND WASTE DISPOSAL OF LEAD AND LEAD BASED PRODUCTS; LEASING CONSTRUCTION EQUIPMENT; LEASING CONCRETE FORMING EQUIPMENT AND APPARATUS FOR USE IN THE CONSTRUCTION INDUSTRY; LEASING CONCRETE SHORING, FORM SHORING AND SUPPORTING EQUIPMENT AND APPARATUS FOR USE IN THE CONSTRUCTION INDUSTRY; LEASING OF CONSTRUCTION EQUIPMENT; LEASING OF FORMING AND SHORING EQUIPMENT FOR CONCRETE CONSTRUCTION; LEASING OF SAFETY BARRIERS FOR EDGE PROTECTION AND CONSTRUCTION; LEASING OF SCAFFOLDING; LEASING OF SELF-CLIMBING SYSTEMS FOR CEMENT MOLDING FOR CONCRETE CONSTRUCTION; MECHANICAL CONTRACTOR SERVICES; PAINTING AND APPLYING COATINGS TO INDUSTRIAL AND COMMERCIAL BUILDINGS AND STRUCTURES; PAINTING AND APPLYING COATINGS TO INDUSTRIAL MACHINERY; PAINTING; PIPE LAYING SERVICES; PIPELINE CONSTRUCTION AND MAINTENANCE; PIPELINE INSTALLATION AND REPAIR; PROVIDING CONSTRUCTION SERVICES, NAMELY, BUILDING AND FOUNDATION CONSTRUCTION, CONSTRUCTION PLANNING, AND GENERAL CONSTRUCTION CONTRACTING; REMODELING OF INDUSTRIAL FACILITIES FOR THE PURPOSE OF INCORPORATING NEW TECHNOLOGY THEREIN; REMOVAL OF RUST, PAINT, AND RESIN FROM INDUSTRIAL STRUCTURES AND EQUIPMENT; RENTAL OF CONCRETE FORMING AND SHORING EQUIPMENT; RENTAL OF CONSTRUCTION ELEMENTS IN THE NATURE OF SHORING; RENTAL, ASSEMBLY, ERECTION AND DISMANTLING SERVICES FOR SUSPENDED ACCESS SYSTEM AND STRUCTURAL SUPPORT DEVICES; RENTAL, ERECTION AND DISMANTLING SERVICES FOR SUSPENDED ACCESS SYSTEM AND STRUCTURAL SUPPORT DEVICES; REPAIR AND MAINTENANCE OF BUILDING SCAFFOLDS, WORKING PLATFORMS AND BUILDING PLATFORMS; SCAFFOLDING ERECTION AND DISMANTLING SERVICES; SCAFFOLDING ERECTION, SCAFFOLDING INSTALLATION MANAGEMENT SERVICES; SCAFFOLDING RENTAL SERVICES; SCAFFOLDING SERVICES, NAMELY, SCAFFOLDING ERECTION, DISMANTLEMENT AND RENTAL; SHORING ERECTION AND DISMANTLING SERVICES; SHORING RENTAL SERVICES.

Cl.40;TREATMENT OF MATERIALS; ABRASIVE BLASTING SERVICES, NAMELY, ROBOTIC SAND BLASTING AND SAND BLASTING FOR LARGE-SCALE INDUSTRIAL FACILITIES, REFINERY, PETROCHEMICAL AND POWER-GENERATION FACILITIES, AND MARINE AND OFFSHORE FACILITIES; BEAD BLASTING; BRISTLE BLASTING; CUSTOM FABRICATION OF PIPING FOR INDUSTRIAL PURPOSES IN THE FIELDS OF OIL AND GAS, CHEMICALS, POWER, MINING, AND WASTEWATER TREATMENT; CUSTOM FABRICATION OF PIPING FOR INDUSTRIAL PURPOSES OF PIPELINES, PIPELINE BOOSTER STATIONS FOR GAS PIPELINES, GAS STORAGE FACILITIES, LIQUEFIED NATURAL GAS STORAGE FACILITIES IN THE NATURE OF LIQUEFIED NATURAL GAS TERMINALS, AND CHEMICAL PLANTS; CUSTOM MANUFACTURE OF COMPONENTS FOR INDUSTRIAL INSULATION; CUSTOM MANUFACTURE OF GENERAL PRODUCT LINES IN THE FIELD OF STEEL PIPE AND TUBING; DEMOLITION SERVICES, NAMELY, DEMOLITION OF REFRAC TORY LININGS IN HIGH TEMPERATURE VESSELS; DRY ICE BLASTING; FIREPROOFING OF BUILDINGS AND MACHINERY; FIREPROOFING OF ELECTRICAL SYSTEMS; HYDRO-BLASTING; MACHINE SHOP SERVICES, NAMELY, MACHINING PARTS FOR OTHERS THROUGH PIPE CUTTING AND PIPE BEVELING AT INDUSTRIAL AND COMMERCIAL FACILITIES, MICRO-ABRASIVE BLASTING; PIPE TAPPING SERVICES, NAMELY, DRILLING OR CUTTING HOLES IN OR CONNECTING TO EXISTING PIPING OR PRESSURIZED VESSELS WITHOUT DRAINING OR SPILLING THE CONTENTS OF THE PIPES OR VESSEL; RAPID ARC WELDING; SANDBLASTING; SANDBLASTING SERVICES; WET ABRASIVE BLASTING; WHEEL BLASTING.

Cl.41;EDUCATION SERVICES; CONDUCTING GROUP COURSES AND SEMINARS IN THE FIELD OF SCAFFOLDING ERECTION, MAINTENANCE AND SAFETY; CONDUCTING GROUP COURSES AND SEMINARS IN THE FIELD OF SCAFFOLDING ERECTION, MAINTENANCE AND SAFETY; EDUCATIONAL SERVICES, NAMELY, CONDUCTING TRAINING PROGRAMS IN THE ERECTION AND DISMANTLING OF SUSPENDED ACCESS SYSTEM AND STRUCTURAL SUPPORT DEVICES; EDUCATIONAL SERVICES, NAMELY, CONDUCTING PROGRAMS IN THE FIELD OF SAFETY IN THE CONSTRUCTION INDUSTRY; EDUCATIONAL SERVICES, NAMELY, CONDUCTING TRAINING PROGRAMS IN THE ERECTION AND DISMANTLING OF SUSPENDED ACCESS SYSTEM AND STRUCTURAL SUPPORT DEVICES; EDUCATIONAL SERVICES, NAMELY, TRAINING SERVICES IN THE FIELD OF SCAFFOLDING ERECTION, USE AND DISMANTLING, AND RELATED SAFETY ISSUES; PROVIDING ON-LINE DOWNLOADABLE PUBLICATIONS IN THE NATURE OF PRODUCT BROCHURES, INSTRUCTION MANUALS, SAFETY GUIDELINES, TECHNICAL DATA GUIDES AND BROCHURES AND PAMPHLETS RELATING TO CUSTOMER TESTIMONIALS, ALL IN THE FIELD OF SCAFFOLDING AND SHORING; TRAINING SERVICES IN THE FIELD OF SAFETY IN THE CONSTRUCTION INDUSTRY.

Cl.42;ENGINEERING; SOFTWARE; CIVIL ENGINEERING; CIVIL ENGINEERING IN THE CONCRETE CONSTRUCTION INDUSTRY; CIVIL ENGINEERING OF UNDERGROUND UTILITIES, PIPELINES, AND WATER TREATMENT SYSTEMS; CIVIL ENGINEERING, NAMELY, ENGINEERING FORMWORK FOR CONCRETE-FORMED STRUCTURES; CONSTRUCTION ENGINEERING SERVICES IN THE FIELDS OF TRAFFIC; CONSULTING IN THE FIELD OF MECHANICAL ENGINEERING;
CUSTOM DESIGN AND ENGINEERING OF FACILITIES IN THE FIELDS OF OIL AND GAS, CHEMICALS, POWER, MINING, AND WASTEWATER TREATMENT; DESIGN OF PIPING FOR INDUSTRIAL PURPOSES; ENGINEERING AND DESIGN OF FORMING AND SHORING EQUIPMENT AND SYSTEMS; ENGINEERING AND DESIGN OF SPECIAL EVENT SCAFFOLDING, NAMELY, GRANDSTANDS AND ALUMINUM BLEACHERS, BARRICADES, STAGES AND TURNSTILES; ENGINEERING AND DESIGN OF WORK ACCESS AND SCAFFOLDING EQUIPMENT AND SYSTEMS; ENGINEERING CONSTRUCTION SERVICES IN THE FIELDS OF OIL AND GAS, CHEMICALS, POWER, MINING, AND WASTEWATER TREATMENT; ENGINEERING CUSTOM FORMWORK FOR CONCRETE FORMING OF BRIDGES, TRANSPORTATION TUNNELS, MINE TUNNELS, PIERS, DAMS, SEAWALLS, TIDAL BARRIERS, RIVER-DIVERSION STRUCTURES, POWER PLANTS, WATER-TREATMENT FACILITIES, WATER-RETENTION FACILITIES, AND COMMERCIAL AND INDUSTRIAL BUILDINGS; ENGINEERING OF INDUSTRIAL FACILITIES; ENGINEERING SERVICES FOR THE CONSTRUCTION OF WATER TREATMENT AND PURIFICATION PLANTS, SOLID WASTE TREATMENT PLANTS AND OTHER MUNICIPAL INFRASTRUCTURE AND BUILDING FACILITIES; ENGINEERING SERVICES, NAMELY, ENGINEERING OF SUSPENDED ACCESS DEVICES AND SYSTEMS; FORENSIC ENGINEERING SERVICES; INDUSTRIAL ANALYSIS AND RESEARCH IN THE FIELD OF POURED-IN-PLACE CONCRETE STRUCTURES; INSPECTIONS OF PETROCHEMICAL FACILITIES AND CHEMICAL PLANTS FOR CORROSION UNDER INSULATION; INSULATION SYSTEM DESIGN SERVICES FOR INDUSTRIAL AND COMMERCIAL BUILDINGS AND STRUCTURES; LEAK DETECTION AND REPAIR SERVICES; MECHANICAL ENGINEERING; PROVIDING TEMPORARY USE OF A WEB-BASED SOFTWARE APPLICATION FEATURING A SCAFFOLD TRACKING SYSTEM FOR PROJECT PLANNING, MANAGEMENT AND BUDGETING; SAFETY AUDITING TO IMPROVE SAFETY OF CONSTRUCTION WORKERS ON CONSTRUCTION SITES; SCAFFOLDING DESIGN; SCAFFOLDING ENGINEERING SERVICES; SCIENTIFIC AND TECHNOLOGICAL SERVICES, NAMELY, SCIENTIFIC RESEARCH AND ANALYSIS IN THE FIELD OF POURED-IN-PLACE CONCRETE STRUCTURES AND DESIGN RELATING THERETO; STEAM AND ELECTRICAL HEAT TRACING SERVICES.
Trade Marks Journal No: 1914 , 12/08/2019

ORIENT ELECTRIC LIMITED
Unit - VIII, Plot No. 7, Bhoi nagar, Bhubaneswar - 751012, Odisha, India.
An Indian Company

Address for service in India/Attorney address:
L.S. DAVAR & CO.
GLOBSYN CRYSTALS,TOWER 1,2ND FLOOR,BLOCK EP, PLOT NO.11 & 12,SALT LAKE,SECTOR V,KOLKATA 700 091,WEST BENGAL,INDIA

Used Since :01/04/2014

KOLKATA
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 2123420.

Cl.7; Blender, Citrus Juicer, Dishwashers, Dust Exhausting installations for cleaning purposes, Fully Automatic Washing - top Loading and Front Loading, Generators for Electricity, Grinder, Iron, Juice Extractor, Juicer Mixer, Juicer Mixer Grinder, Mixer Grinder, Semi Automatic Washing Machine, Steam Iron, Versaume Cleaner, Washing Machine, Wet Grinder

Cl.8; Chopper, Hand Blender, Shavers, Razors

Cl.9; Invertors with Battery UPS Switchgear Domestic Products including MCB(Miniature Circuit Breaker), and Accessories, RCCB (Residual Current Circuit Breaker), RCBO (Residual Current Circuit Breaker with overload & Short Circuit Protection), Isolator, Changeovers, Distribution Board, Industrial Switchgear Products, MCCB, ATS, AGB, Switch Fuse Unit, Switch Disconnector, Control gears, MCC and Panels. Electric Circuit Protection Devices like METERS, LT/HT Switch Gears, Console Boxes for Switchgear Changeover Switch, Invertors, Wires & Cables, Plane Switches & Sockets, Modular Switches and Wiring Accessories

FERREX
3712621 27/12/2017
ALDI GMBH & CO. KG
Burgstr. 37 D-45476 Muelheim an der Ruhr Germany
(A COMPANY INCORPORATED UNDER THE LAWS OF GERMANY)

Address for service in India/Agents address:
HIRAL C. JOSHI.
501, VISHWANANAK, CHAKALA ROAD, ANDHERI (EAST), MUMBAI - 400 099.

Proposed to be Used
MUMBAI
Cl.4; SYNTHETIC OILS
Cl.5; VERMIN DESTROYING PREPARATIONS
Cl.6; CABLE DRUMS (NON-MECHANICAL -) OF METAL; SMALL ITEMS OF METAL HARDWARE
Cl.7; MACHINE TOOLS; POWER OPERATED TOOLS; CUTTING, DRILLING, ABRADING, SHARPENING AND SURFACE TREATMENT MACHINES AND APPARATUS; POWER DRILLS AND BORES; SCREWDRIVERS, ELECTRIC; POWER SAWS; MACHINE TOOLS FOR SAWING; SOLDERING IRONS, GAS-OPERATED; GAS-OPERATED BLOW TORCHES; PORTABLE AIR TOOLS; AIR SPRAY GUNS; SPRAY PAINT MACHINES; HANGERS [PARTS OF MACHINES]; AIR HOSE REELS [MECHANICAL]; GARDENING TOOLS (ELECTRIC -); HORTICULTURAL MACHINES; POWER OPERATED BLOWERS; ELECTRIC GARDEN PUMPS; SOLAR POWER GENERATORS; HOISTS; COMPRESSORS; AIR COMPRESSORS; HIGH PRESSURE WASHERS; CORDLESS SWEEPERS; SUCTION MACHINES FOR SCAVENGING PURPOSES; EXTRACTING MACHINES; VACUUM CLEANING MACHINES FOR USE IN HOUSEHOLDS; WATER SUPPLY MACHINES [PUMPS]; CIRCULAR SAW BLADES BEING PARTS OF MACHINES; DISCS FOR CUTTING FOR USE WITH POWER TOOLS; GRINDING DISCS BEING PARTS OF MACHINES; DRILL BITS FOR ROTARY POWER TOOLS; CUTTERS FOR MILLING MACHINES; POWER OPERATED SHARPENERS; SANDING DISKS FOR USE WITH MACHINES; WIRE BRUSHES FOR USE IN MACHINES; GENERATORS
Cl.8; HAND-OPERATED TOOLS AND IMPLEMENTS FOR TREATMENT OF MATERIALS, AND FOR CONSTRUCTION, REPAIR AND MAINTENANCE; HAND TOOLS AND IMPLEMENTS [HAND-OPERATED]; CUTTING, DRILLING, GRINDING, SHARPENING AND SURFACE TREATMENT HAND TOOLS; DRILL BITS FOR HAND DRILLS; GARDEN TOOLS, HAND-OPERATED; FRAMES FOR HANDSAWS; AGRICULTURAL, GARDENING AND LANDSCAPING TOOLS
Cl.9; DIGITAL MULTIMETER; BORESCOPES FOR INSPECTING WORK; ENDOSCOPY CAMERAS FOR INDUSTRIAL PURPOSES; INFRARED THERMOMETERS; LASERS FOR MEASURING PURPOSES; LEVELS [INSTRUMENTS FOR DETERMINING THE HORIZONTAL]; DISTANCE MEASURING APPARATUS; MEASURING APPARATUS; BATTERIES, ELECTRIC; CHARGERS; ULTRASONIC WAVE TYPE INTRUDER SENSORS; TYRE-PRESSURE MEASURERS; MANOMETRE
Cl.11; WATER DISPENSERS; APPLIANCES FOR WATER DISTRIBUTION [AUTOMATIC]; ELECTRIC LAMPS; PORTABLE HAND LAMPS [FOR ILLUMINATION]; GAS LAMPS; BUNSEN BURNERS FOR LABORATORY USE; GAS COOKERS
Cl.17; FLEXIBLE PIPES, TUBES, HOSES AND FITTINGS THEREFOR (INCLUDING VALVES), AND FITTINGS FOR RIGID PIPES, ALL NON-METALLIC; FLEXIBLE HOSES, NOT OF METAL
Cl.20; CABLE DRUMS (NON-MECHANICAL -) OF NON-METALLIC MATERIALS; AIR HOSE REELS [NON-MECHANICAL AND NOT OF METAL]; WORK TABLES; WORK BENCHES
Cl.21; DEVICES FOR PEST AND VERMIN CONTROL
3723988 10/01/2018
ASHISH ARUN BHISEY, PROPRIETOR OF M/S PRIME INDUSTRIES
NEAR SBI BANK, PLOT NO. 143, JAWAHAR NAGAR, MANEWADA ROAD, AYODHYA NAGAR, NAGPUR, MAHARASHTRA 440024
SOLE PROPRIETOR
Address for service in India/Attorney address:
SHILPA DAMANIA
B/4-2, Bansi Ratna, Mahesh Nagar, S. V.Road, Goregaon west, Mumbai - 400062
Proposed to be Used
MUMBAI
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word new invention.
Cl.9; LED TELEVISIONS, LED DISPLAYS, LED MONITORS
Cl.11; AIR CONDITIONERS, AIR CONDITIONING FILTERS, AIR CONDITIONING DEVICES, APPARATUS & INSTALLATIONS, LED LIGHT BULBS, LED SAFETY LAMPS, LED LUMINAIRES, LED FLASHLIGHTS.
3744918  05/02/2018
SANDILYA BHARADWAJ HEALTH SERVICES PRIVATE LIMITED
1-4-218/1/74, Maithri Enclave, Tulasi Garden, Jawahar Nagar, Yapral, Rangareddi, Telangana-500087, India.
MSME Registered Company
Address for service in India/Attorney address:
MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain's Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008, Telangana, India.
Used Since :09/10/2012
CHENNAI
subject to the mark should be use as whole.
Cl.3:Cleansing oil, cosmetic oils, sun blocking oils [cosmetics], perfumed oils for skin care, natural oils for perfumes, rose oil for cosmetic purposes, essential oils, skin care creams, other than for medical use.
Cl.5:Cod liver oil, flaxseed oil dietary supplements, psorea cure oil, anti-horsefly oils, almond oil for pharmaceutical purposes, medicinal oil, herbal oil, ayurvedic, medicinal and pharmaceuticals preparations.
3813880  23/04/2018
MASAFI DEVELOPERS PVT LTD
trading as ;MASAFI DEVELOPERS PVT LTD
3/1187/B (1), NEAR SBI, CALVATHY BAZAAR ROAD, KOCHI PIN-682001, KERALA, INDIA.
MANUFACTURER AND MERCHANTS AND SERVICE PROVIDER
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
VINOD KUMAR P U
NAMIJITH IP WORLD, 37/2001, BHATTATHIRIPAD ROAD, KADAVANTHARA, COCHIN-682020
Proposed to be Used
CHENNAI
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
Cl.29;PROCESSED, SEMI COOKED, COOKED FOOD PRODUCTS.
Cl.43;RESTAURANT, HOTEL, CATERING, SELF SERVICE RESTAURANT, PROVIDING TEMPORARY ACCOMMODATION.
Trade Marks Journal No: 1914, 12/08/2019 Class 99

M/s BATH & BEYOND
18/77-14, Therattil complex, Nethaji Road, Thoppinmoola, Aranattukara P.O., Thrissur, Kerala-680618
REGISTERED

Address for service in India/Attorney address:
ADV. TONY CHACKO
DOOR NO: 9/525-14/35 TO 9/525-14/43, CHICAGO TOWER, 5TH FLOOR IKKANDA WARRIER ROAD, NEAR MALAYALA MANORAMA, THRISSUR, KERALA, – 680 001
Used Since: 16/04/2018

CHENNAI
The mark should be used as a whole.

Cl.11; BATHROOM FITTINGS, BATH TUBS, SHOWER PANELS, STEAM CABINS, SHOWER ENCLOSURES, SANITARY WARES, WATER HEATERS AND KITCHEN SINKS

Cl.19; TILES
CAERUS
3831520  12/05/2018
ARIUS FORMULATIONS PRIVATE LIMITED
NO. R.S NO. 141/1, PLOT NO 38 & 47, NAVARKULAM MAIN ROAD, PATTANUR, AUROVILLE (POST), VANUR TALUK,
TAMILNADU - 6050101.
COSMETICS MANUFACTURING AND SALE
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 2013
Used Since :09/02/2018

CHENNAI
Cl.3; Non-medicated cosmetics and toiletry preparations; Non-medicated dentifrices; Perfumery, essential oils;
Bleaching preparations and other substances for laundry use; Cleaning, polishing, scouring and abrasive preparations
Cl.5; Pharmaceuticals, medical and veterinary preparations; Sanitary preparations for medical purposes; Dietetic food
and substances adapted for medical or veterinary use, food for babies; Dietary supplements for humans and animals;
Plasters, materials for dressings; Material for stopping teeth, dental wax; Disinfectants; Preparations for destroying
vermin; Fungicides, herbicides
3847991  31/05/2018
KIERAYA FURNISHING SOLUTIONS PVT. LTD.
2nd, 3rd, 4th Floor, Krishna Annex, Opp. Central Silk Board, Sector-6, HSR, Bangalore -560068
A Company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
Sripriya Padmanabhan
Fox Mandal & Associates, FM House, 6/12, Primrose Road, Bangalore- 560 025

Proposed to be Used
CHENNAI

Cl.35; Organization and management of customer loyalty and incentive programmes; customer loyalty services for commercial, promotional, and/or advertising purposes; providing incentive award programs through issuance and processing of loyalty points for purchase of a company's goods and services; administration of loyalty rewards programmes; providing incentive reward programs for customers and employees through the distribution of prepaid stored value cards for the purpose of promoting and rewarding loyalty.

Cl.36; Issuing electronic payment cards in connection with bonus and reward schemes; issue of tokens of value as a reward for customer loyalty; providing cash and other rebates for credit card use as part of a customer loyalty program; provision of finance, money exchange and money transmission services; loyalty program payment processing services; issuing of vouchers for use as money; issuing of cash vouchers; financial services, namely, providing on-line stored value accounts in an electronic environment; stored value prepaid card services, namely, processing electronic payments made through prepaid cards.
WELSPUN

3883940  10/07/2018

WELSPUN MULTIVENTURES LLP
Welspun House, 7th Floor, Kamala City, Senapati Bapat Marg, Lower Parel (W), Mumbai - 400013.
Manufacturer, Trader & Exporter
Limited Liability Partnership

Proposed to be Used

MUMBAI

Cl.1; Chemicals used in industry, science and photography, as well as in agriculture, horticulture and forestry;
Unprocessed artificial resins, unprocessed plastics; Manures; Fire extinguishing compositions; Tempering and soldering preparations; Chemical substances for preserving foodstuffs; Tanning substances; Adhesives used in industry

Cl.2; Paints, varnishes, lacquers; Preservatives against rust and against deterioration of wood; Colorants; Mordants;
Raw natural resins; Metals in foil and powder form for use in painting, decorating, printing and art

Cl.3; Bleaching preparations and other substances for laundry use; Cleaning, polishing, scouring and abrasive preparations; Non-medicated soaps; Perfumery, essential oils, non-medicated cosmetics, non-medicated hair lotions; Non-medicated dentifrice.

Cl.4; Industrial oils and greases; Lubricants; Dust absorbing, wetting and binding compositions; Fuels [including motor spirit] and illuminants; Candles and wicks for lighting

Cl.5; Pharmaceuticals, medical and veterinary preparations; Sanitary preparations for medical purposes; Dietetic food and substances adapted for medical or veterinary use, food for babies; Dietary supplements for humans and animals; Plasters, materials for dressings; Material for stopping teeth, dental wax; Disinfectants; Preparations for destroying vermin; Fungicides, herbicides

Cl.6; Common metals and their alloys, ores; Metal materials for building and construction; Transportable buildings of metal; Non-electric cables and wires of common metal; Small items of metal hardware; Safes; Metal containers for storage or transport

Cl.7; Machines and machine tools; Motors and engines [except for land vehicles]; Machine coupling and transmission components [except for land vehicles]; Agricultural implements other than hand-operated; Incubators for eggs; Automatic vending machines

Cl.8; Hand tools and implements [hand-operated]; Cutlery; Side arms; Razors

Cl.9; Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking [supervision], life-saving and teaching apparatus and instruments; Apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; Apparatus for recording, transmission or reproduction of sound or images; Magnetic data carriers, recording discs; Compact discs, dvds and other digital recording media; Mechanisms for coin-operated apparatus; Cash registers, calculating machines, data processing equipment, computers; Computer software; Fire-extinguishing apparatus

Cl.10; Surgical, medical, dental and veterinary apparatus and instruments; Artificial limbs, eyes and teeth; Orthopaedic articles; Suture materials; Therapeutic and assistive devices adapted for the disabled; Massage apparatus; Apparatus, devices and articles for nursing infants; Sexual activity apparatus, devices and articles

Cl.11; Apparatus for lighting, heating, steam generating, cooking, refrigerating, drying, ventilating, water supply and sanitary purposes
WELSPUN

3883954  10/07/2018
WELSPUN MULTIVENTURES LLP
Welspun House, 7th Floor, Kamala City, Senapati Bapat Marg, Lower Parel (W), Mumbai - 400013.
Manufacturer, Trader & Exporter
Limited Liability Partnership

Proposed to be Used

MUMBAI

Cl.12; Vehicles; Apparatus for locomotion by land, air or water
Cl.13; Firearms; Ammunition and projectiles; Explosives; Fireworks
Cl.14; Precious metals and their alloys; Jewellery, precious and semi-precious stones; Horological and chronometric instruments
Cl.15; Musical instruments
Cl.16; Paper and cardboard; Printed matter; Bookbinding material; Photographs; Stationery and office requisites, except furniture; Adhesives for stationery or household purposes; Artists’ and drawing materials; Paintbrushes; Instructional and teaching materials; Plastic sheets, films and bags for wrapping and packaging; Printers’ type, printing blocks
Cl.17; Unprocessed and semi-processed rubber, gutta-percha, gum, asbestos, mica and substitutes for all these materials; Plastics and resins in extruded form for use in manufacture; Packing, stopping and insulating materials; Flexible pipes, tubes and hoses, not of metal
Cl.18; Leather and imitations of leather; Animal skins and hides; Luggage and carrying bags; Umbrellas and parasols; Walking sticks; Whips, harness and saddlery; Collars, leashes and clothing for animals
Cl.19; Building materials [non-metallic]; Non-metallic rigid pipes for building; Asphalt, pitch and bitumen; Non-metallic transportable buildings; Monuments, not of metal
Cl.20; Furniture, mirrors, picture frames; Unworked or semi-worked bone, horn, whalebone or mother-of-pearl; Shells; Meerschaum; Yellow amber; Containers, not of metal, for storage or transport.
Cl.21; Household or kitchen utensils and containers; Combs and sponges; Brushes [except paintbrushes]; Brush-making materials; Articles for cleaning purposes; Unworked or semi-worked glass, except building glass; Glassware, porcelain and earthenware
Cl.22; Ropes and string; Padding, cushioning and stuffing materials, except of paper, cardboard, rubber or plastics; Raw fibrous textile materials and substitutes therefor; Tents and tarpaulins; Nets; Sails; Sacks for the transport and storage of materials in bulk; Awnings of textile or synthetic materials
3884329 10/07/2018
WELSPUN MULTIVENTURES LLP
Welspun House, 7th Floor, Kamala City, Senapati Bapat Marg, Lower Parel (W), Mumbai - 400013.
Manufacturer, Trader & Exporter
Limited Liability Partnership

Proposed to be Used

MUMBAI

Cl.1; Chemicals used in industry, science and photography, as well as in agriculture, horticulture and forestry; Unprocessed artificial resins, unprocessed plastics; Manures; Fire extinguishing compositions; Tempering and soldering preparations; Chemical substances for preserving foodstuffs; Tanning substances; Adhesives used in industry

Cl.2; Paints, varnishes, lacquers; Preservatives against rust and against deterioration of wood; Colorants; Mordants; Raw natural resins; Metals in foil and powder form for use in painting, decorating, printing and art

Cl.3; Bleaching preparations and other substances for laundry use; Cleaning, polishing, scouring and abrasive preparations; Non-medicinal soaps; Perfumery, essential oils, non-medicinal cosmetics, non-medicinal hair lotions; Non-medicinal dentifrice.

Cl.4; Industrial oils and greases; Lubricants; Dust absorbing, wetting and binding compositions; Fuels [including motor spirit] and illuminants; Candles and wicks for lighting

Cl.5; Pharmaceuticals, medical and veterinary preparations; Sanitary preparations for medical purposes; Dietetic food and substances adapted for medical or veterinary use, food for babies; Dietary supplements for humans and animals; Plasters, materials for dressings; Material for stopping teeth, dental wax; Disinfectants; Preparations for destroying vermin; Fungicides, herbicides

Cl.6; Common metals and their alloys, ores; Metal materials for building and construction; Transportable buildings of metal; Non-electric cables and wires of common metal; Small items of metal hardware; Safes; Metal containers for storage or transport

Cl.7; Machines and machine tools; Motors and engines [except for land vehicles]; Machine coupling and transmission components [except for land vehicles]; Agricultural implements other than hand-operated; Incubators for eggs; Automatic vending machines

Cl.8; Hand tools and implements [hand-operated]; Cutlery; Side arms; Razors

Cl.9; Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking [supervision], life-saving and teaching apparatus and instruments; Apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; Apparatus for recording, transmission or reproduction of sound or images; Magnetic data carriers, recording discs; Compact discs, dvds and other digital recording media; Mechanisms for coin-operated apparatus; Cash registers, calculating machines, data processing equipment, computers; Computer software; Fire-extinguishing apparatus

Cl.10; Surgical, medical, dental and veterinary apparatus and instruments; Artificial limbs, eyes and teeth; Orthopaedic articles; Suture materials; Therapeutic and assistive devices adapted for the disabled; Massage apparatus; Apparatus, devices and articles for nursing infants; Sexual activity apparatus, devices and articles

Cl.11; Apparatus for lighting, heating, steam generating, cooking, refrigerating, drying, ventilating, water supply and sanitary purposes
3884341  10/07/2018
WELSPUN MULTIVENTURES LLP
Welspun House, 7th Floor, Kamala City, Senapati Bapat Marg, Lower Parel (W), Mumbai - 400013.
Manufacturer, Trader & Exporter
Limited Liability Partnership

Proposed to be Used

MUMBAI

Cl.23; Yarns and threads, for textile use
Cl.24; Textiles and substitutes for textiles; Household linen; Curtains of textile or plastic
Cl.25; Clothing, footwear, headgear
Cl.26; Lace and embroidery, ribbons and braid; Buttons, hooks and eyes, pins and needles; Artificial flowers; Hair decorations; False hair
Cl.27; Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; Wall hangings [non-textile]
Cl.28; Games, toys and playthings; Gymnastic and sporting articles; Decorations for christmas trees; Video game apparatus
Cl.29; Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk and milk products; Edible oils and fats
Cl.30; Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice
Cl.31; Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Live animals; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Foodstuffs and beverages for animals; Malt; Raw and unprocessed grains and seeds; Bulbs, seedlings and seeds for planting
Cl.32; Beers; Mineral and aerated waters and other non-alcoholic beverages; Fruit beverages and fruit juices; Syrups and other preparations for making beverages
Cl.33; Alcoholic beverages [except beers]
3884346  10/07/2018
WELSPUN MULTIVENTURES LLP
Welspun House, 7th Floor, Kamala City, Senapati Bapat Marg, Lower Parel (W), Mumbai - 400013.
Manufacturer, Trader & Exporter
Limited Liability Partnership

Proposed to be Used

To be associated with:
1709331, 1709332, 1709333, 1709334, 1709336, 1709338, 1709339, 2100734, 2100735, 3395419, 3395420, 3395421, 3395422, 3395423, 3395424, 3395425, 3395426, 3395428, 3395429

Mumbai
Cl.34; Tobacco; Smokers' articles; Matches
Cl.35; Advertising; Business management; Business administration; Office functions
Cl.36; Insurance; Financial affairs; Monetary affairs; Real estate affairs
Cl.37; Building construction; Repair; Installation services
Cl.38; Telecommunications
Cl.39; Transport; Packaging and storage of goods; Travel arrangement
Cl.40; Treatment of materials
Cl.41; Education; Providing of training; Entertainment; Sporting and cultural activities
Cl.42; Scientific and technological services and research and design relating thereto; Industrial analysis and research services; Design and development of computer hardware and software
Cl.43; Services for providing food and drink; Temporary accommodation
Cl.44; Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
3885131  11/07/2018
WELSPUN MULTIVENTURES LLP
Welspun House, 7th Floor, Kamala City, Senapati Bapat Marg, Lower Parel (W), Mumbai - 400013.
Manufacturer, Trader & Exporter
Limited Liability Partnership

Proposed to be Used
MUMBAI

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.

Cl.23; Yarns and threads, for textile use
Cl.24; Textiles and substitutes for textiles; Household linen; Curtains of textile or plastic
Cl.25; Clothing, footwear, headgear
Cl.26; Lace and embroidery, ribbons and braid; Buttons, hooks and eyes, pins and needles; Artificial flowers; Hair decorations; False hair
Cl.27; Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; Wall hangings [non-textile]
Cl.28; Games, toys and playthings; Gymnastic and sporting articles; Decorations for christmas trees; Video game apparatus
Cl.29; Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk and milk products; Edible oils and fats

Cl.30; Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice

Cl.31; Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Live animals; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Foodstuffs and beverages for animals; Malt; Raw and unprocessed grains and seeds; Bulbs, seedlings and seeds for planting

Cl.32; Beers; Mineral and aerated waters and other non-alcoholic beverages; Fruit beverages and fruit juices; Syrups and other preparations for making beverages

Cl.33; Alcoholic beverages [except beers]
3885136  11/07/2018
WELSPUN MULTIVENTURES LLP
Welspun House, 7th Floor, Kamala City, Senapati Bapat Marg, Lower Parel (W), Mumbai - 400013.
Manufacturer, Trader & Exporter
Limited Liability Partnership

Proposed to be Used
MUMBAI
Cl.34; Tobacco; Smokers' articles; Matches
Cl.35; Advertising; Business management; Business administration; Office functions
Cl.36; Insurance; Financial affairs; Monetary affairs; Real estate affairs
Cl.37; Building construction; Repair; Installation services
Cl.38; Telecommunications
Cl.39; Transport; Packaging and storage of goods; Travel arrangement
Cl.40; Treatment of materials
Cl.41; Education; Providing of training; Entertainment; Sporting and cultural activities
Cl.42; Scientific and technological services and research and design relating thereto; Industrial analysis and research services; Design and development of computer hardware and software

Cl.43; Services for providing food and drink; Temporary accommodation

Cl.44; Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
MAHESH KUNCHAKURI
H.NO - 11-45/1,MALL (VILL), CHINTAPALLY MANDAL, NALAGONDA DISTRICT, TELANGANA-508250

THE TRADE MARK ACT 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI

Cl.42; Scientific and technological services and research and design relating thereto; Industrial analysis and research services; Design and development of computer hardware and software

Cl.43; Services for providing food and drink; Temporary accommodation
3899359    27/07/2018
JAY CHIKKI AND SNACKS PVT. LTD.
C2, 3, 4 AND 5, BELIRAM INDUSTRIAL ESTATE, GROUND FLOOR, S.V. ROAD, DAHISAR (EAST), MUMBAI-400068
manufacturers and merchants

Body incorporate

Proposed to be Used

MUMBAI

Cl.29; Beverages, preserves, shakes, protein preparations for food, soups, dehydrated preserves as well as in crisp form, instant, premixes chinagrass, readymade dishes and frozen fruits, dairy products, aloe vera prepared for human consumption, fatty substance for manufacture of edible fats, dry fruits, nuts, fruit based snack food, chips, nut based spreads, peanuts and peanut spreads, vegetable flake, fritters, dumplings, seeds, soya food, tofu food, whey.

Cl.30; Cakes, bakery items and crisp namkeens, savours and fried pulses, farsans, coffee, tea, cocoa, sugar, coffee substitutes, flour and preparations made from cereals, bread, biscuits, pastry and confectionery, honey, treacle, yeast baking powder, sandwich, chips, cereal based snack fruit; cereal bars, ice cream, pepper vinegar sauces spice, chocolates, peanut and sugar confectionery, chocolates and chocolate beverages with milk, chocolate based spreads, mousses and nuts, candy, dressings for salad, fruit jellies, ice tea, ketchup, macaroons, muesli, oats based food, quinoa, pancake, pasta, pizza, pudding, popcorn, tacos, tea based beverages, vermicelli, waffles, frozen yogurt.

Cl.35; Departmental store, showroom, shopping mall, supermarket, wholesaler; retail outlet, traders; e-commerce services via on-line shopping, retail web sites, handling orders via internet and other online & offline services. Sale services relating to chikki; farsan; sweets, chocolates, pulses, spices, ready to serve foods and sweets, milk and dairy products, dry fruits, cashews, walnuts, almonds-rock dates and nut milk, pickles, jams, jellies included in class 35.
3905669  02/08/2018
SAGAR DEFENCE ENGINEERING PVT. LTD.
101/104, Triveni Kripa, opp. Ambaji Mandir, Carter Road No. 3, Borivali (East), Mumbai – 400 066, Maharashtra
Manufacturers and Merchants
Address for service in India/Agents address:
DEEPAK MEHRA
612, WING-B, CASCADE-III, KULUPWADI, BORIVALI (E), MUMBAI-400 066, MAHARASHTRA.
Used Since :01/10/2015
MUMBAI
Cl.9; UNMANNED CONTROL SYSTEM
Cl.12; UNMANNED AERIAL VEHICLE and UNMANNED MARINE VEHICLE
FLORACID
3906574 03/08/2018
TRIPHASE PHARMACEUTICALS PRIVATE LIMITED
Site No Special 3, Property No 482, KSSIDC Industrial Area, Hebbal, Mysore- 570016, Karnataka, India
Manufacturers, Merchants & Service Providers
Address for service in India/Attorney address:
SUDESHNA BANERJEE
K&S PARTNERS, 4121/B, 6th Cross, 19 "A" Main, HAL II Stage (Ext.), Bangalore-560038, Karnataka, India
Proposed to be Used
CHENNAI
Cl.1; PROBIOTIC COMPOSITIONS FOR USE AS INGREDIENTS FOR FOOD AND BEVERAGES, NAMELY, PROBIOTIC BACTERIA AND PROBIOTIC BACTERIAL CULTURES; PROBIOTIC BACTERIA FOR THE FOOD INDUSTRY; PROBIOTIC BACTERIAL CULTURES FOR THE FOOD INDUSTRY; PROBIOTIC BACTERIAL FORMULATIONS [OTHER THAN FOR MEDICAL USE]; MICROBES FOR USE IN THE MANUFACTURE OF PROBIOTIC SUPPLEMENTS“ in Class 1.
Cl.5; PREBIOTIC SUPPLEMENTS; PROBIOTIC SUPPLEMENTS; PROBIOTIC DIETARY SUPPLEMENTS; PROBIOTIC ANIMAL FEED; NUTRITIONAL SUPPLEMENTS, NAMELY, PROBIOTIC COMPOSITIONS; PROBIOTIC PREPARATIONS FOR MEDICAL USE; PROBIOTIC BACTERIAL FORMULATIONS FOR VETERINARY USE; PROBIOTIC BACTERIAL FORMULATIONS FOR MEDICAL USE; PROBIOTICS FOR USE AS DIETARY SUPPLEMENTS; PROBIOTIC PREPARATIONS FOR MEDICAL PURPOSES TO HELP MAINTAIN A NATURAL BALANCE OF FLORA IN THE DIGESTIVE SYSTEM; PROBIOTIC PREPARATIONS FOR MEDICAL USE TO HELP MAINTAIN A NATURAL BALANCE OF FLORA IN THE DIGESTIVE SYSTEM.
Cl.42; DRUG DEVELOPMENT; PHARMACEUTICAL RESEARCH AND DEVELOPMENT.
3916992  14/08/2018
MADHYA PRADESH RAJYA SAHAKARI BEEJ UTPADAK EVAM VIPNAN SANGH MARYADIT BHOPAL
1, ARERA HILLS, BHOPAL (M.P.) - 462001
A GOVT. SOCIETY REGISTERED UNDER MADHYA PRADESH SAHAKARI SOCIETY ADHINIYAM, 1960
Address for service in India/Agents address:
RAMESH CHANDRA BAGDI & ASSOC.
31, SHRADDHANAND MARG, CHHAWANI, INDORE (M.P.) - 452 001.
Used Since :13/12/2004
MUMBAI
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE BEEJ SANGH and other descriptive matter..

Cl.31; RAW AND UNPROCESSED AGRICULTURAL, AQUACULTURAL, HORTICULTURAL AND FORESTY PRODUCTS; RAW AND UNPROCESSED GRAINS AND SEEDS; FRESH FRUITS AND VEGETABLES, FRESH HERBS; NATURAL PLANTS AND FLOWERS; BULBS, SEEDLINGS AND SEEDS FOR PLANTING; LIVE ANIMALS; FOODSTUFFS AND BEVERAGES FOR ANIMALS; MALT INCLUDED IN CLASS 31.

Cl.35; ADVERTISING; BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, MARKETING AND PROMOTIONAL ACTIVITIES RELATING TO BUSINESS ADMINISTRATION AND MANAGEMENT, SALES AND PROMOTIONAL ACTIVITIES RELATED TO SEEDS AND AGRICULTURAL PRODUCTS INCLUDED IN CLASS 35.

Cl.45; LEGAL SERVICES; SECURITY SERVICES FOR THE PHYSICAL PROTECTION OF TANGIBLE PROPERTY AND
INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS; SOCIAL SERVICES IN THE FIELD OF AGRICULTURE INCLUDED IN CLASS 45.
3929520 29/08/2018
SCM SILKS PRIVATE LIMITED
74, New Market Street, Tiruppur - 641604, Tamil Nadu
An Indian Company incorporated under The Companies Act, 1956.

Address for service in India/Agents address:
ANAND AND ANAND,
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
CHENNAI
No exclusive claim over descriptive words.

Cl.24; Textiles and substitutes for textiles; household linen; curtains of textile or plastic.
Cl.25; Clothing, footwear, headgear.
Cl.35; Advertising; business management; business administration; office functions.
3932056    31/08/2018
KAYPEE ENTERPRISE
41/42, Vora Palace, MG road, Kandivli (W), Mumbai- 400067, Maharashtra
manufacturer and merchants
single firm

Proposed to be Used
MUMBAI

Cl.9; ELECTRONICS AND ELECTRICAL APPARATUS AND INSTRUMENTS, ELECTRICAL WIRING ACCESSORIES INCLUDING SWITCHES, SWITCH GEARS, CUT-OUTS, PLUGS, HOLDERS, SOCKETS, TESTERS, BELLS, BUZZERS, REGULATORS, IRONS, WIRES AND CABLES, ELECTRIC CONNECTORS, STARTERS, ELECTRIC Chokes, CIRCUIT BOARDS, MCBS, TRANSFORMERS, LIGHT DIMMERS (REGULATORS), WIRE EXTENSION BOXES, SPIKE GUARD, LIGHTNING ARRESTERS, LIGHTNING CONDUCTORS included in class 9

Cl.11; INSTALLATION FOR LIGHTING, HEATING, COOLING, STEAM GENERATING, COOKING, REFRIGERATING, DRYING, VENTILATING, WATER SUPPLY AND SANITARY PURPOSES, APPARATUS, APPLIANCES, ALL TYPES LAMPS, LEDS, CFL, LUMINARIES, TUBES, BULBS, TORCHES, FANS, PATTI, EMERGENCY LIGHTS, GEYSERS, TOASTERS, ELECTRIC FIXTURES AND WATER FILTERS included in class 11
SUTRO
3953749  24/09/2018
SUTRO CONNECT INC.
700 West Georgia Street, Pacific Center South, 25th Floor, Vancouver V7Y 1B3, British Columbia, Canada
A corporation existing under the laws of Canada.

Address for service in India/Attorney address:
SELVAM & SELVAM, ADVOCATES
9/3, Valliammal Street, Kilpauk, Chennai - 600010

Proposed to be Used

CHENNAI

Cl.1; Chemical analysis kits and test strips for testing waters for swimming pools, spas and other recreational bodies of water; Chemicals for use in purification of water; Chemicals for the testing, treatment, and maintenance of waters, namely, waters for swimming pools, spas and other recreational bodies of water; Reagents for testing waters for swimming pools, spas and other recreational bodies of water; Water purifying chemicals for swimming pools, spas and other recreational bodies of water; Water treatment chemicals for use in swimming pools, spas and other recreational bodies of water.

Cl.9; Self-contained smart devices used for the testing, treatment and maintenance of waters for swimming pools, spas and other recreational bodies of water; Application software that converts water data from a self-contained smart device to electronic media; Application software for allowing users to access, monitor, and receive information concerning the status of water chemistry and activity in swimming pools, spas and other recreational bodies of water; Application software for selling water chemical products and water chemical preparations.

Cl.35; Online, wholesale and retail sale of chemical products and water chemical preparations for the testing, treatment and maintenance of water.

Cl.42; Providing websites and application software featuring technology that enables users to access, monitor, and receive information concerning the status of water chemistry and activity of their swimming pool, spa or other recreational bodies of water and to buy devices, chemicals, chemical products, and chemical preparations for the testing, treatment and maintenance of waters for swimming pools, spas and other recreational bodies of water; Providing scientific information in the field of water chemistry, namely, the testing, treatment and maintenance of waters for swimming pools, spas and other recreational bodies of water; Software as a service (SAAS) services featuring software for converting water data from a self-contained smart device to electronic media; Water meter reading and data analysis; Consulting services for others; Chemical analysis.
Cream Communications Private Limited
1104, One India Bulls Centre, Tower 2, South Wing, 841 Jupiter Mills, Off Senapati Bapat Marg, Lower Parel Mumbai, Maharashtra-400013 India
A company organized and existing under the Indian Companies Act

Address for service in India/Agents address:
S.S. RANA & CO.
317, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI - 110 003.

Proposed to be Used
MUMBAI

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2348131..

Cl.16; Paper, cardboard and goods made from these materials, not included in other classes; printed matter; bookbinding material; photographs; stationery; adhesives for stationery or household purposes; artists materials; paint brushes; typewriters and office requisites (except furniture); instructional and teaching material (except apparatus); plastic materials for packing (not included in other classes); printers type; printing blocks.

Cl.35; Advertising, business management, business administration, office function.

Cl.41; Education; providing of training; entertainment; sporting and cultural activities.
BE BETTER EVERYDAY

3964575  04/10/2018

CUREFIT HEALTHCARE PRIVATE LIMITED
# 48, 15TH MAIN, 15TH CROSS, HSR LAYOUT, 4TH SECTOR, BANGALORE-560102
An Indian Company

Address for service in India/Attorney address:
ASJ LAW ASSOCIATES
NO. 347, BLOCK NO. 7, LEVEL-3, SANSKRITI MULTISTOREY, SECTOR-19B, DWARKA, NEW DELHI-110075

Used Since :01/03/2017

CHENNAI

Cl.41: EDUCATION & TRAINING; ENTERTAINMENT; SPORTING & CULTURAL ACTIVITIES; SPORTS, HEALTH AND
FITNESS COACHING & TRAINING; PROVIDING FITNESS AND EXERCISE FACILITIES; GYMNASIUM; PROVIDING A WEB
SITE FEATURING INFORMATION ON EXERCISE AND FITNESS; HEALTH CLUB SERVICES; DEVELOPING WORKOUT
MODELS; CONDUCTING FITNESS WORKSHOPS AND BOOT CAMPS; FITNESS CONSULTANCY; PROVIDING GYMNASIC
INSTRUCTIONS; FITNESS MANAGEMENT CENTER; ARRANGING AND CONDUCTING OF WORKSHOPS, COMPETITIONS,
CONFERENCES, SEMINARS, COLLOQUIUMS

Cl.44: MEDICAL & HEALTH CARE SERVICES; MEDICAL & HEALTH INFORMATION, ADVISORY, ASSISTANCE,
COUNSELING, ANALYSIS, TESTING, FITNESS, EVALUATION & CONSULTATION SERVICES; MEDICAL CLINICS;
PHARMACY & DIAGNOSTIC SERVICES; BEAUTY, HYGIENE & SKIN CARE SERVICES; HEALTH SPA SERVICES;
REHABILITATION FOR PATIENTS; TELEMEDICINE & TELE-CONSULTING SERVICES; YOGA [FITNESS TREATMENT],
PHYSIOTHERAPY, PSYCHOTHERAPY & PSYCHIATRY SERVICES, MEDITATION THERAPY; MEDICAL EQUIPMENT
RENTAL SERVICES PROVIDING MEDICAL, HEALTH, WELLNESS & MEDITATION INFORMATION VIA A WEBSITE
3965779 06/10/2018
JAY CHIKKI AND SNACKS PVT. LTD.
C2, 3, 4 AND 5, BELIRAM INDUSTRIAL ESTATE, GROUND FLOOR, S.V. ROAD, DAHISAR (EAST), MUMBAI-400068
manufacturers and merchants

Body Incorporate

Proposed to be Used

To be associated with:
3309528, 3551624, 3813393

MUMBAI

Cl.29: Beverages, preserves, shakes, protein preparations for food, soups, dehydrated preserves as well as in crisp form, instant, premixes chinagras, readymade dishes and frozen fruits, dairy products, aloe vera prepared for human consumption, fatty substance for manufacture of edible fats, dry fruits, nuts, dry fruit based snack food, dry fruit based sweets, energy bars, chips, nut based spreads, peanuts and peanut spreads, vegetable flake, fritters, dumplings, seeds, soya food, tofu food, whey.

Cl.30: Cakes, bakery items and crisp namkeens, savours and fried pulses, farsans, coffee, tea, cocoa, sugar, coffee substitutes, flour and preparations made from cereals, bread, biscuits, pastry and confectionery, honey, treacle, yeast baking powder, sandwich, chips, cereal based snack fruit; cereal bars, ice cream, pepper vinegar sauces spice, chocolates, peanut and sugar confectionery, chocolates and chocolate beverages with milk, chocolate based spreads, mousses and nuts, candy, dressings for salad, fruit jellies, ice tea, ketchup, macaroons, muesli, oats based food, quinoa, pancake, pasta, pizza, pudding, popcorn, tacos, tea based beverages, vermicelli, waffles, frozen yogurt.
INCREDIBLE AM PVT. LTD.
G-11/S11, Paresh Industrial Complex, Shanker Sheth Road, Pune- 411037

Address for service in India/Attorney address:
KATARIYA VISHAL PRAKASH
2, SHARADA APT. OPP. GATE NO. 5, ABHIMANSHREE, AUNDH, PUNE--8

Used Since :22/05/2017

MUMBAI

Cl.10; Surgical, medical, dental and veterinary apparatus and instruments, parts of artificial limbs, eyes and teeth; orthopedic articles; suture materials including Craniomaxillofacial, Mandible, Orthopaedic, Spinal Body Implants and Bone Plates, surgical instruments, surgical guides and dental Products like Crowns, Bridges, Copings, Guides etc.

Cl.12; Parts of vehicles including aircrafts, automobiles and apparatus for locomotion by land, air or water

Cl.20; Goods (not included in other classes) of plastics and polymers

Cl.40; Treatment of materials including 3D printing.
4009792   28/11/2018
HOT TOYS LIMITED
Room 2201-2203A, Nanyang Plaza, 57 Hung To Road, Kwun Tong, Hong Kong
A Company existing under the laws of Hong Kong

Address for service in India/Attorney address:
SELVAM & SELVAM, ADVOCATES
9/3, Valliammal Street, Kilpauk, Chennai - 600010

Proposed to be Used
CHENNAI

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.

Cl.28; Toys; games; action figures; toy masks; toy houses for dolls; toy cars; teddy bears; plush toys; game cards; electronic games and consoles; sport equipment; Christmas tree stands and ornaments

Cl.35; Wholesaling and retailing in relation to toys and games; advertising; marketing research; business management and organization consultancy; organizing and conducting trade shows and exhibitions for business purposes; import-export agencies; sales promotions; compilation of information into computer database.
CHANEL SARL
Quai du Général-Guisan 24, 1204 Genève, Switzerland
A company organised and existing under the laws of Switzerland.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.3931991.

Cl.6; Common metals and their alloys; building materials of metal; locks of metal; metal components for leather goods, in particular locking systems; rings of common metal for keys; locks of metal for bags; closures of metal for bags; clothes hooks of metal; buckles of common metal (hardware); chains of metal; baskets of metal or common metals; snap-hooks of metal (climbing irons); fastening elements or fasteners (metal); ornaments for bags, namely letters and numerals of common metal except type; common metals, unwrought or semi-wrought; metal packaging containers; signboards of metal; works of art of common metal; ores of metal; monuments of metal.

Cl.9; Apparatus and instruments for teaching and education; electronic learning aids; photographic apparatus; straps and lanyards for photographic cameras; spectacles, eye glasses, sunglasses, glasses for optical use; contact lenses; straps, cords and chains for spectacles and sunglasses; spectacle and eyeglass frames; cases for eyeglasses and sunglasses; contact lenses and cases for eyewear; earphones; telephones; mobile telephones; smartphones; mouse pads; MP3 players; computers; tablets; GPS [global positioning systems]; straps for mobile telephones; LCD screen protection film for mobile telephones; protective films for tablet PCs; bags for computers and tablet PCs; electric audio and video apparatus and instruments; telecommunications apparatus and instruments; electromagnetic wave shield stickers for mobile telephones; protective covers and cases for mobile telephones; computers and PC tablets; portable media players; personal digital assistants; electronic diaries and electronic notepads; downloadable computer games; hands-free kits for telephones; televisions; video screens; headphone set; video recorders; [audio, video, and radio] receivers; tape recorders; microphones; DVD players; computer software; juke boxes for computers; pre-recorded electronic media containing music; downloadable electronic publications; electronic publications in the form of magazines and journals readable by electronic means; electronic publications provided online via databases or via the Internet (including Web sites); cash registers; calculating machines; fire extinguishers; clothing, gloves and shoes for protection against accidents, radiation and fire; protective helmets for sports and horse-riding helmets; goggles for sports; decorative magnets; chronographs [time recording apparatus]; facsimile machines; weighing machines; measures; luminous or mechanical signals; cinematographic cameras; surveying apparatus and instruments; optical apparatus and instruments; materials for electricity mains [wires, cables]; electric regulating apparatus; lightning conductors [rods]; electrolyzers; radiological apparatus for industrial use; alarms (instruments); electric cells (batteries); exposed cinematographic films; chains not of precious metal and cords for mobile telephones.

Cl.14; Alarm clock; boxes of precious metal; jewellery boxes / jewelry boxes; busts of precious metal; key rings, ; clocks; clock cases; chronometers; dials [clock- and watchmaking]; movements for clocks and watches; precious metals, unwrought or semi-wrought; watches; watch straps, watch cases [parts of watches]; watch chains, watch glasses, wristwatches, jewellery, bracelets [jewellery], brooches [jewellery], chains [jewellery], charms [jewellery], earrings, hat jewellery, pins [jewelry], medals, necklaces [jewellery], rings, tie pins, jewellery pins, paste jewelry [costume jewelry], jewellery, key rings of metals, charms of metal.
Cl.18; Leather, raw or semi-worked, imitation leather; mountaineering sticks; backpacks; handbags; briefcases of leather or imitation leather; furs [animal skins]; key cases of leather; leather pouches; parasols; purses; riding saddles; umbrellas; school satchels; shopping bags; sports bags; suitcases [carrying cases]; traveling bags; traveling trunks; umbrella sticks; vanity cases; walking stick; wallets; whips; furniture coverings of leather; leather straps; clothing for animals; beauty cases, sold empty); collars for animals; boxes of leather; leather bags for packaging; trimmings of leather for furniture; harnesses for animals; equipment for horse riding (saddlery); horse blankets; covers for horse-saddles; leashes for animals.

Cl.25; Clothing, footwear, headgear; shirts; clothing of leather or imitation of leather; belts (clothing); furs (clothing); gloves (clothing); scarves; shawls; neckties; hosiery; socks; bedroom slippers; stockings; tights; beach, ski or sports footwear; underwear; sleep masks; uniforms; money belts [clothing].

Cl.26; Artificial flowers; badges (for wear) not of precious metal; beads other than for making jewelry; belt clasps; hair barrettes; bows for the hair; brooches [clothing accessories] not of precious metal; buckles [clothing accessories] not of precious metal; elastic bands, embroidery, buttons, hooks and eyelets for clothing and footwear; false hair; fastenings for clothing; hair bands; hair grips; decorative articles for the hair; hair extensions; hair nets; hair pins; lace for edgings; heat patches for repairing textile articles; needle cases; numerals and letters for marking linen; ribbons; sewing needles; shoe buckles; shoe fasteners; shoe ornaments; shoulder pads for clothing; wigs; zip fasteners; embroidering crochet hooks; lace trimmings; hair curlers; lace and embroidery; needles; haberdashery, except yarns; hair coloring caps; hair curling papers; rug hooks; shoe laces; tapes for curtain headings; expanding bands for holding sleeves; spangles for clothing.
4037161   24/12/2018
RICHA KAR
1075 H 10th Main 5th Cross Indiranagar, Bangalore 560038
Individual

Address for service in India/Attorney address:
KSHAMA RAVIKUMAR
Avigna Law Advocates No. 5, First Floor Myrtle Lane, Richmond Town Bangalore- 560 025

Proposed to be Used
CHENNAI

Cl.5; Dietary supplements for humans and animals; Nutraceuticals for use as a dietary supplement, Nutraceuticals for therapeutic purposes.

Cl.42; Scientific and technological services and research, design and development of computer hardware and software.
GEN 8

4048653  07/01/2019

TRANSMISSIONS OPTICAL LIMITED
TUAM INDUSTRIAL ESTATE, DUNMORE ROAD, TUAM, Co GALWAY, Ireland
a limited company organized and existing under the laws of Ireland

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used

DELHI

Cl.2;Photochromic dyes for use in the manufacture of ophthalmic lenses, lens blanks, contact lenses and contact lens blanks

Cl.9;Spectacle lenses, eyeglass lenses, contact lenses, sunglass lenses, optical lenses, ophthalmic lenses, lens blanks, contact lens blanks, eyeglasses, eyeglass frames, sunglasses, photochromic eyeglass lenses
REGISTER FOR EXERCISE PROFESSIONALS INDIA FOUNDATION
M1 & M2, Mezzanine Floor, Country Inn and Suites by Carlson, Plot # 360-362, Sector 29, Gurugram 122001, Haryana India.

A private Limited Company Registered Under the Indian Companies Act, 1956.

Address for service in India/Attorney address:
K & S PARTNERS
C-915, Kailas Business Park, Hiranandani Link Road, Parksite, Vikhroli (West), Mumbai – 400 079, India

Used Since :26/09/2017

DELHI

Cl.35; ADVERTISING, PUBLICITY, MARKETING, ORGANIZATION OF EXHIBITIONS & TRADE FAIRS FOR COMMERCIAL OR ADVERTISING PURPOSES, DEMONSTRATION OF GOODS, DISTRIBUTION OF SAMPLES, ON-LINE ADVERTISING ON A COMPUTER NETWORK & PRESENTATION OF GOODS ON COMMUNICATION MEDIA, FOR RETAIL PURPOSES, BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; RETAILING, OFFICES FUNCTIONS; ANALYSIS OF ACCOUNT, ACCOUNT INFORMATION, ANALYSIS BUSINESS APPRAISALS, AUCTIONEERING, BUSINESS CONSULTANCY, BUSINESS, INFORMATION, BUSINESS MANAGEMENT AND ORGANIZATION CONSULTANCY, BUSINESS MANAGEMENT ASSISTANCE, BUSINESS RESEARCH, COMMERCIAL INFORMATION AGENCIES, COMMERCIAL AND INDUSTRIAL MANAGEMENT ASSISTANCE, COMPILATION OF INFORMATION INTO COMPUTER DATABASES, ECONOMIC FORECASTING, STATISTICAL DATA; SYSTEMIZATION OF INFORMATION INTO COMPUTER DATA BASE, ADVERTISING SERVICES FOR PROMOTING THE BROKERAGE OF STOCKS AND OTHER SECURITIES, ADVERTISING, MARKETING AND PROMOTIONAL SERVICES; AUCTIONEERING SERVICES, BUSINESS CONTACT SERVICES, COLLECTIVE BUYING SERVICES, COMMERCIAL EVALUATION SERVICES, FRANCHISING SERVICES, MEDIATION AND NEGOTIATION SERVICES, PRICE COMPARING SERVICES, SUBSCRIPTION SERVICES, BUSINESS ASSISTANCE, MANAGEMENT AND ADMINISTRATIVE SERVICES, BUSINESS ANALYSIS, RESEARCH AND INFORMATION SERVICES, AND RENTAL, HIRE AND LEASING IN CONNECTION WITH THE AFORESAID; AND ADVICE, CONSULTANCY AND INFORMATION FOR THE AFORESAID included in class 35.

Cl.41; EDUCATION, PROVIDING OF TRAINING; EDUCATIONAL, SPORTING, TEACHING & COACHING INSTITUTE; ARRANGING & CONDUCTING OF SEMINARS, COLLOQUIUMS, CONFERENCES, SYMPOSIUMS, WORKSHOPS, COMPETITIONS; EDUCATIONAL INFORMATION; VOCATIONAL GUIDANCE; ELECTRONIC BOOKS, JOURNALS & TEXTS; ONLINE ELECTRONIC PUBLICATIONS; ORGANIZATION OF EXHIBITIONS FOR EDUCATIONAL, SPORTING AND CULTURAL ACTIVITIES.
MAGNIPLAST

4050920  09/01/2019
SOMANI ECOBUILD PRODUCTS LLP
33-34, First Floor, Parvati Vihar, Near Bhatt Guest House, Jaipur Road, Madanganj, Kishangarh, Ajmer, PIN - 305801 LLP

Address for service in India/Attorney address:
ADITYA BHARECH
Flat No. 7C, Tower Victoria, Raisina Residency, Sector - 59, Gurgaon, Haryana, Pin - 122101

Proposed to be Used
AHMEDABAD

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE SAME.

Cl.1; Adhesives for plaster; Hardening agents for plaster; Additives (Chemical) for plasters; Chemical sealing grout for use in building industry; Chemical sealing grout for use in construction industry; Bonding agents for admixture with grouts; Adhesive cements; Roofing adhesive; Tile adhesives; Wall tile adhesives; Adhesives for ceiling tiles; Adhesives for floor tiles; Adhesive materials for tiles; Adhesives for use in construction; Adhesives for use in building; Adhesives for laying ceramic tiles; Adhesives for waterproofing; Putty; Oil cement [putty]; Drying agents for putty; Putty for use by plumbers for affixing toilets; Waterproofing preparations [chemical]; Waterproofing chemical compositions; Coatings for waterproofing [chemicals]; Waterproofing compounds [other than paint].

Cl.2; Waterproofing preparations [paint]; Exterior paint(s); Paint; Spray paint; Payment thinner(s); Paint primer(s); Waterproof paints; Thermal reduction paint; Heat resistant paints; Paints for protection against heat.

Cl.19; Mortar; Mortars; Mortar mix; Dry mortar; Ready mixed mortar; Water resistant mortars; Adhesive mortar for building purposes; Bonding mortar for building materials; Cement mortar for use in construction; Thin joint mortar; Polymer modified mortar; Plaster; Plaster [for building purposes]; Ready to use plaster; Ready mix plaster; Plaster for use in building; Rapid hardening plaster for building purposes; Grout; High strength grout; Epoxy grout; Grouting preparations; Grouting materials; Grouting compounds; Flooring materials (non-metallic); Concrete patch repair mortar for concrete renovation.
4052106    10/01/2019
SUBRATA ROY
B-41, GREATER KAILASH-I, NEW DELHI-110048.
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
MUSTAFA ALAM
G-30, LOWER GROUND FLOOR, JANGPURA EXT. MSA JURIECO NEW DELHI-110014
Proposed to be Used
DELHI
Cl.9; COMPUTER SOFTWARE USED FOR ASTROLOGY, PREDICTION, HOROSCOPE DESIGNING AND OTHER
ASTROLOGICAL SERVICES INCLUDING; DIGITAL VOICE RECORDERS; WIRELESS COMMUNICATION DEVICES FOR
VOICE, DATA OR IMAGE TRANSMISSION; COMPUTER SOFTWARE; COMPUTER SOFTWARE FOR CREATING,
AUTHORING, DISTRIBUTING, DOWNLOADING, TRANSMITTING, RECEIVING, PLAYING, EDITING, EXTRACTING,
ENCODING, DECODING, DISPLAYING, STORING AND ORGANIZING TEXT, GRAPHICS, IMAGES, AUDIO, VIDEO, AND
MULTIMEDIA CONTENT, AND ELECTRONIC PUBLICATIONS; OPERATING SYSTEM SOFTWARE, DATA
SYNCHRONIZATION SOFTWARE; APPLICATION DEVELOPMENT SOFTWARE; COMPUTER SOFTWARE FOR PERSONAL
INFORMATION MANAGEMENT; DATABASE MANAGEMENT SOFTWARE; DATABASE SYNCHRONIZATION SOFTWARE;
CHARACTER RECOGNITION SOFTWARE; VOICE RECOGNITION SOFTWARE; SPEECH TO TEXT CONVERSION
SOFTWARE; VOICE-ENABLED SOFTWARE APPLICATIONS; TELEPHONY MANAGEMENT SOFTWARE; ELECTRONIC
MAIL AND MESSAGING SOFTWARE; MOBILE TELEPHONE SOFTWARE; COMPUTER SOFTWARE FOR ACCESSING,
BROWSING AND SEARCHING ONLINE DATABASES; COMPUTER SOFTWARE FOR THE REDIRECTION OF MESSAGES,
INTERNET E-MAIL, AND/OR OTHER DATA TO ONE OR MORE ELECTRONIC HANDHELD DEVICES FROM A DATA STORE
ON OR ASSOCIATED WITH A PERSONAL COMPUTER OR A SERVER; COMPUTER SOFTWARE FOR THE
SYNCHRONIZATION OF DATA BETWEEN A REMOTE STATION OR DEVICE AND A FIXED OR REMOTE STATION OR
DEVICE; DOWNLOADABLE ELECTRONIC PUBLICATIONS; FONTS, TYPEFACES, TYPE DESIGNS AND SYMBOLS IN THE
FORM OF RECORDED DATA; USER MANUALS IN ELECTRONICALLY READABLE, MACHINE READABLE OR COMPUTER
READABLE FORM FOR USE WITH, AND SOLD AS A UNIT WITH, ALL THE AFOREMENTIONED GOODS
Cl.41; EDUCATIONAL & TRAINING SERVICES IN THE FIELD OF ASTROLOGY, VASTU, MEDITATION, AURA &
NUMEROLOGY; MENTORING, COACHING, SEMINARS AND TRAINING OFFERED TO AN INDIVIDUAL TO MEET THEIR
PERSONAL REQUIREMENTS; MENTORING SERVICE TO CORPORATE EXECUTIVES, ENTREPRENEURS USING
ASTROLOGY; ASTROLOGY EDUCATION, DIPLOMA CERTIFICATION; PROVIDING ASTROLOGICAL ONLINE
PUBLICATIONS; PUBLISHING OF WEB MAGAZINES ON ASTROLOGY, SUNSHINE, HOROSCOPIES.
Cl.42; SOFTWARE DEVELOPMENT FOR ASTROLOGICAL NEEDS, ASTROLOGICAL CONSULTATIONS, ASTROLOGICAL
CONSULTANCY IN CLASS -42; SERVICE OF PROVIDING ON-LINE (INTERNET) OFF-LINE (DESKTOP), AND OTHER
DIGITAL MEDIA LIKE MOBILE, COMPUTER, CONSULTATION SOLUTION LO ASTROLOGY, PALMISTRY, CONSULTANCY,
KUNDLI, NUMEROLOGY, TAROT, VASTU, GEMS, SOFTWARE DEVELOPMENT RELATED TO TECHNIQUES OF
PREDICTION, RELATED TO PALMISTRY, NUMEROLOGY, TAROT, INCLUDING NEW TECHNIQUE, PREDICTION,
FORECASTING TENDENCIES OF EVENT OF HUMAN LIFE WITH THE HELP OF ASTROLOGICAL SOFTWARE BACKED UP
BY ARTIFICIAL INTELLIGENCE; WEBSITE HOSTING, SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH
AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT
OF COMPUTER HARDWARE AND SOFTWARE RELATED TO ASTROLOGY; TESTING, ADVICE CONSULTANCY AND
INFORMATION FOR THE AFORESAID
Cl.45; ASTROLOGICAL AND VASTU SHASHTRA CONSULTANTS; PERSONAL, TELEPHONIC, ONLINE CONSULTANCY
IN ASTROLOGY, NADI ASTROLOGY, NUMEROLOGY, PALMISTRY, FACE READING, HOROSCOPE, ANGLE READING,
PSYCHIC READING, TAROT READINGS, SPIRITUAL GUIDANCE, DEVELOPMENT, REMEDY SERVICES; WEBSITE
FEATURING ASTROLOGY; SPIRITUALITY, SELF-HELP AND PERSONAL EMPOWERMENT, SPIRITUAL REHABILITATION
SERVICES; GATHERINGS, RETREATS IN HOLISTIC NUTRITION AND MEDITATION TO DEVELOP AND ENHANCE THE
SPIRITUAL LIVES OF INDIVIDUALS AND COUNSELING.
4052865  10/01/2019
Wipro Enterprises Private Limited
No. 88, 5th Floor, SB Towers, M G Road, Bengaluru - 560001, Karnataka, India
A company registered under the Companies Act 1956

Address for service in India/Attorney address:
SELVAM & SELVAM, ADVOCATES
9/3, Valliammal Street, Kilpauk, Chennai - 600010

Proposed to be Used

CHENNAI

Cl.40; Consulting and advisory Services in the field of 3D printing; 3D printing services; Treatment of materials; additive manufacturing; 3D printing services for various industries for drones, parts for drones, surgical instruments; services instruments used in industrial goods, aluminium frames, prototypes of new products; custom manufacture of toys, drones, parts for drones, industrial goods in the nature of parts for machines, aluminium frames, prototypes of new products; prototype fabrication of new products for others; Prototype fabrication of new products for others; Technical support services, namely, providing technical advice related to the manufacture of prototypes Additive manufacturing; Custom manufacture of cosmetics by pharmaceutical compounders; Manufacturing services for others in the field of cosmetics; Manufacturing services for others in the field of aeronautics, astronautics, and motor vehicles; Manufacturing services for others in the field of soft goods, cases, accessories, medical device components, wearable solutions and carrying solutions

Cl.42; Engineering services; Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software; Technical project studies in the field of computer software platform, three-dimensional printing, three-dimensional images and three-dimensional digital service; Research and development of new products for others; Computer programming; Computer software design; Maintenance of computer software; Computer software consultancy; Information technology consulting services; Providing information on computer technology and programming via a web site; Updating of computer software; Consulting services in the field of process engineering design services
Provisional Application No.: 4052866

10/01/2019

Wipro Enterprises Private Limited
No. 88, 5th Floor, SB Towers, M G Road, Bengaluru - 560001, Karnataka, India

A company registered under the Companies Act 1956

Address for service in India/Attorney address:
SELVAM & SELVAM, ADVOCATES
9/3, Valliammal Street, Kilpauk, Chennai - 600010

Proposed to be Used

CHENNAI

Cl.40; Consulting and advisory Services in the field of 3D printing; 3D printing services; Treatment of materials; additive manufacturing; 3D printing services for various industries for drones, parts for drones, surgical instruments; services instruments used in industrial goods, aluminium frames, prototypes of new products; custom manufacture of toys, drones, parts for drones, industrial goods in the nature of parts for machines, aluminium frames, prototypes of new products; prototype fabrication of new products for others; Prototype fabrication of new products for others; Technical support services, namely, providing technical advice related to the manufacture of prototypes Additive manufacturing; Custom manufacture of cosmetics by pharmaceutical compounders; Manufacturing services for others in the field of cosmetics; Manufacturing services for others in the field of aeronautics, astronautics, and motor vehicles; Manufacturing services for others in the field of soft goods, cases, accessories, medical device components, wearable solutions and carrying solutions

Cl.42; Engineering services; Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software; Technical project studies in the field of computer software platform, three-dimensional printing, three-dimensional images and three-dimensional digital service; Research and development of new products for others; Computer programming; Computer software design; Maintenance of computer software; Computer software consultancy; Information technology consulting services; Providing information on computer technology and programming via a web site; Updating of computer software; Consulting services in the field of process engineering design services
4054702  12/01/2019
B SRINIVASA RAYALU
BIOTECH SPIRITS, VILLA NO. 7, SAI GOWRI PRAKRITI, I CROSS, LAKE FRONT ROAD, BYRASANDRA, C V RAMAN NAGAR, BANGALORE 560 093
SOLE PROPRIETOR
Address for service in India/Attorney address:
RAGHURAM CHADALAVADA
NO-37/12, FLAT NO-2, PARIMALAM APARTMENTS, V STREET, DR.SUBBARAYAN NAGAR, KODAMBKAM, CHENNAI-600 024.
Proposed to be Used
CHENNAI
Cl.32; BEERS; MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC DRINKS; FRUIT DRINKS AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES
Cl.33; ALCOHOLIC BEVERAGES (EXCEPT BEER)
4058154 16/01/2019
HOMEKRAFT INFRA PRIVATE LIMITED
711/92, Deepali, Nehru Place, New Delhi -110019
An Indian company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :14/01/2019

DELHI
Cl.35; Advertising; business management; business administration; office functions.
Cl.36; Insurance; financial affairs; monetary affairs; real estate affairs.
Cl.37; Building construction; repair; installation services.
Cl.40; Treatment of materials.
4058457  16/01/2019
INTERLACE AV SOLUTIONS
3D, Nalgonda Towers, Plot 163-165, Street 4, Puppalaguda, Ranga Reddy Dt, Hyderabad-500089, Telanagana, India
Partnership Firm
Address for service in India/Attorney address:
MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain's Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008, Telangana, India.
Used Since :24/12/2018

CHENNAI
Cl.9; Audio- and video-receivers, audio interfaces, audio mixers, equalizers [audio apparatus], amplifiers, fluorescent screens, interactive touch screen terminals, projection screens, projection apparatus, compact disc players, DVD players, digital photo frames, Electric and electronic effects units for musical instruments, cabinets for loudspeakers, loudspeakers, fibre optic cables, headphones, juke boxes, megaphones, microphones, notebook computers, remote control apparatus, sound recording carriers, stage lighting regulators, stereoscopic apparatus, stereoscopes, television apparatus, video recorders, video screens, walkie-talkies, Scientific, research, navigation, surveying, photographic, cinematographic, audiovisual, optical, weighing, measuring, signalling, detecting, testing, inspecting, life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling the distribution or use of electricity; apparatus and instruments for recording, transmitting, reproducing or processing sound, images or data; recorded and downloadable media, computer software, blank digital or analogue recording and storage media; mechanisms for coin-operated apparatus; cash registers, calculating devices; computers and computer peripheral devices; diving suits, divers' masks, ear plugs for divers, nose clips for divers and swimmers, gloves for divers, breathing apparatus for underwater swimming; fire-extinguishing apparatus.

Cl.11; Air-conditioning apparatus and installations, lighting apparatus and installations, for example, luminous tubes for lighting, searchlights, safety lights, luminous house numbers, vehicle reflectors, lights for vehicles; air deodorizing apparatus, air reheaters, air filtering installations, air purifying apparatus and machines, chandeliers, cooling appliances and installations, disinfectant apparatus, fans, filters for drinking water, freezers, hot air apparatus, light-emitting diodes [LED] lighting apparatus, luminous tubes for lighting, searchlights, safety lights, luminous house numbers, air purifying apparatus, arc lamps, ceiling lights, fans.
SEE FAR, GO FURTHER

Priority claimed from 14/11/2018; Application No. : 88193577 ;United States of America
4065371    23/01/2019
HANGZHOU HIKVISION DIGITAL TECHNOLOGY CO., LTD.
No.555 Qianmo Road Binjiang District Hangzhou 310051 China
a limited company of China

Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301

Proposed to be Used
DELHI

Cl.9;Data processing apparatus; computer memory hardware; recorded computer operating programs; computer peripheral devices; recorded computer software in the field of transmission, storage, memory and saving, expression, representation and analysis of information and data of audio, video and sensor for providing information services for users through transmission, storage, memory, saving, expression, representation and analysis for information and data of audio, video and sensor; microprocessors; computer monitors; central processing units (CPU); integrated circuit cards; downloadable computer programs for providing information services for users, through transmission, storage, memory, saving, expression, representation and analysis of information and data of audio, video and sensor for providing information services for users through transmission, storage, memory, saving, expression, representation and analysis of information and data of audio, video and sensor.

Cl.42;Technical project studies in the fields of video, surveillance, security, and software; development of new products for others; surveying; industrial design; interior design and decoration; consultancy in the field of computer hardware design and development; conversion of data or documents from physical to electronic media; remote monitoring of computer system, namely, monitoring of computer systems by remote access to ensure proper functioning; Electronic data storage; Technical support services, namely, remote and on-site infrastructure management services in the fields of video, surveillance, security, and software; Providing temporary use of on-line non-downloadable cloud computing software for compliance and data management; consultancy in the design and development of computer hardware;
providing computer programs on data networks through cloud computing; Cloud computing featuring software for use and management of electronically submitted digital data files; Providing virtual computer systems and virtual computer environments through cloud computing; Platform as a service (PaaS) featuring software for viewing, recording, managing, accessing, and storing videos and photos and for controlling cameras; Software as a service services featuring software for viewing, recording, managing, accessing, and storing videos and photos and for controlling cameras.
programmable dwdm

4065581    23/01/2019
STERLITE TECHNOLOGIES LIMITED
IFFCO TOWER, 3RD FLOOR, PLOT NUMBER 3, SECTOR 29, GURUGRAM, HARYANA-122002
Limited Company

Address for service in India/Agents address:
NEELAM DAHIYA
37B, NAVYUG APARTMENT, F-BLOCK, VIKAS PURI, NEW DELHI-110018.

Proposed to be Used
DELHI

Cl.9; Scientific, nautical, surveying, electric, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life saving and teaching apparatus and instruments; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; mechanisms for coin-operated apparatus; cash registers, calculating machines, data processing equipment and computers; fire extinguishing apparatus; Computer programmes for use in telecommunications and telecommunication apparatus, computer software, computer software applications, computer software platforms, computer programs

Cl.35; Advertising, business management, business administration, office functions, compilation of information into computer databases, software for computerized file management, marketing in the framework of telecom software publishing

Cl.38; Telecommunication Services

Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software Computer network design and development; Computer software engineering; Development and testing of computing methods, algorithms, and software for generating and processing telecommunication data, computer software consultancy for telecommunication, installation of telecom computer software, maintenance of computer software relating to telecommunication sector, software as a service, updating of computer software, computer programming, conversion of computer programs and data, computer programming services for the protection of software

Cl.45; Legal and Security Services. Personal and social services rendered by others to meet the needs of individuals; Computer licensing or Licensing of computer software and programs, Licensing of databases; Monitoring telephone calls from subscribers and notifying emergency facilities, licensing in the framework of software publishing
4108536  06/03/2019

MR. ABDUL KAREEM
PALAYANGAL HOUSE, P.O. KUNNAKKAVU, CHERUKARA VIA, MALAPPURAM DISTRICT, KERALA - INDIA
Individual

Address for service in India/Attorney address:
BRANDS & BONDS
B3, 4TH FLOOR, KOPARAMBIL HEIGHTS, MANAKAPADI, SEA-PORT AIRPORT ROAD, IRUMPANAM, ERNAKULAM, INDIA.

Proposed to be Used

CHENNAI

Cl.35; Advertising; business management; business administration; office functions, Management of cafeterias, hotels, and restaurants

Cl.43; Services for providing food and drink; temporary accommodation, Services of Restaurants, hotels and cafeterias, Services of Catering, Accommodation], Hospitality Services [Food & Beverage].
CREATIVE GALAXY
Ramoji Film City, Abdullapurmet Mandal Ranga reddy District 501512
HUF

Address for service in India/Attorney address:
G V S JAGANNADHA RAO
22, BHASKARA APARTMENTS, RAJ BHAVAN ROAD, SOMAJIGUDA, HYDERABAD 500082

Proposed to be Used
CHENNAI

Cl.3; soaps; perfumery, essential oils, cosmetics, agarbatthi, havan samagri, dhoop sticks

Cl.16; Adhesive tape dispensers [office requisites]; Adhesive tapes for stationery or household purposes; Adhesives [glues] for stationery or household purposes; Binders; Booklets; Bookmarkers; Books; Boxes and cases for pens; Calculating tables; Calendars; Cardboard articles; Charts; Clipboards; Comic books; Compasses for drawing; Covers [stationery]; Diagrams; Dispensers (Adhesive tape --- ) [office requisites]; Document files [stationery]; Document holders [stationery]; Drawing instruments; Drawing materials; Drawing pads; Drawing pens; Drawing sets; Embroidery designs [patterns]; Envelopes [stationery]; Face towels of paper; Files [office requisites]; Flags of paper; Folders [stationery]; Fountain pens; Geographical maps; Globes (Terrestrial --- ); Glue for stationery or household purposes; Greeting cards; Gums [adhesives] for stationery or household purposes; Handwriting specimens for copying; Ledgers [books]; Magazines [periodicals]; Marking pens [stationery]; Modelling clay; Modelling materials; Newsletters; Newspapers; Nibs;
Note books; Office requisites (except furniture): Packing paper; Pads [stationery]; Pads (Writing --- ); Paint boxes [articles for use in school]; Paintbrushes; Paper sheets [stationery]; Paper-clips; Paperweights; Passport holders; Paste for stationery or household purposes; Pen cases; Pencil holders Pencil sharpeners, electric or nonelectric; Pencil sharpening machines, electric or non-electric; Pencils; Penholders; Pens [office requisites]; Periodicals; Photographs [printed]; Printed publications; Rubber erasers Rulers (Drawing --- ); School supplies [stationery]; Scrapbooks; Self-adhesive tapes for stationery or household purposes; Song books; Stands for pens and pencils; Staples for offices; stationery or household purposes; Stickers [stationery]; Teaching materials [except apparatus] Watercolors [paintings]; Wrappers [stationery]; Writing cases [stationery]; Writing instruments; Writing materials; Writing pads

Cl.18; goods made of Leather and imitations of leather; bags; umbrellas,

Cl.19; Art pieces, Artifacts, Monumental Objects made of Stone, Icons & Idols made of Stone, Novelties made of Stone, Gift Items and Decoration articles made of stone

Cl.20; mirrors, picture frames, made of wood, stone marble, metal, ceramic, porcelain; handicrafts and articles (not included in other classes) of wood, sandal wood, rose wood cork reeds, cane, wicker, horn, bone, ivory, whalebone, shell, amber, mother-of pearl, celluloid, and substitutes for all these materials;

Cl.24; Textile piece goods, dress material, tissues, towels, napkins, hand kerchiefs, blankets, bed spreads, mats, tablemats included in class 24

Cl.25; Ready Made Garments including kurtha pyjamas, salwar Kameez, ghagras, cholis, sarees, night wear, swim wear, ethnic wear; accessories; Bath robes, Tee-shirts, Slippers, Shoes, Caps; Belts; Wearing Apparels; Gowns, Jackets, skirts, ties, scarves falling in class 25

Cl.29; All kinds of sweets; sweet-meats; and short-eats made of preserved, dried and cooked fruits and vegetables, milk and milk products; ghee, edible oils and fats falling in class 29

Cl.30; Biscuits, cookies; cakes, confectionery; all kinds of sweets; sweet-meats; and short-eats made of sugar, rice; flour and preparations made from cereals, honey, treacle; yeast, baking powder etc falling in class 30

Cl.38; Telecommunications like transmission of television Programmes and television broadcasting

Cl.41; Education, Entertainment, sporting and cultural activities; Television entertainment; production of Television programmes; Education information; Educational services; Entertainer services; Entertainment information; Film production; Film Studio; arranging of beauty contests; publication of books; conducting of concerts; dubbing services; editing services; modeling for artists; rental of movie accessories; news reporters services; photographic reporting; providing on-line electronic publishing; recording studio services; rental of audio equipment; rental of lighting apparatus for television and film studios; script writing services; video tape editing and video tape film production; Vocational Guidance; education advice; training advice included in class 41
4140449  08/04/2019
SANTHOSH GEORGE KULANGARA
trading as ;SANTHOSH GEORGE KULANGARA
KULANGARA HOUSE, MARANGATTUPILLY, KOTTAYAM - 686 635, KERALA
MANUFACTURERS AND MERCHANTS
SOLE PROPRIETOR
Address for service in India/Attorney address:
VINOD KUMAR P U
NAMJATH IP WORLD, 37/2001, BHATTATHIRIPAD ROAD, KADAVANTHARA, COCHIN-682020
Used Since :01/01/2008
To be associated with:
1822248

CHENNAI
Cl.9; AUDIO, VIDEO, CD, SCIENTIFIC, NAUTICAL, SURVEYING AND ELECTRICAL APPARATUS (INCLUDING WIRELESS), PHOTOGRAPHIC, CINEMATOGRAPHIC, OPTICAL, WEIGHING, MEASURING, SIGNALING, CHECKING (SUPERVISION), LIFE-SAVING AND TEACHING APPARATUS AND INSTRUMENTS; COIN OR COUNTER-FREED APPARATUS; TALKING MACHINES, CASH REGISTERS; CALCULATING MACHINES; FIRE-EXTINGUISHING APPARATUS.
Cl.12; VEHICLES; APPARATUS FOR LOCOMOTION BY LAND, AIR OR WATER
Cl.16; ADVERTISING MATERIALS, PRINTED MATTER, PAPER AND PAPER ARTICLES, CARDBOARD AND CARDBOARD ARTICLES; PRINTED MATTER; NEWSPAPERS AND PERIODICALS, BOOKS; BOOK BINDING MATERIAL; PHOTOGRAPHS; STATIONERY ADHESIVE MATERIALS (STATIONERY); ARTISTS' MATERIALS; PAINT BRUSHES; TYPEWRITERS AND OFFICE REQUISITES (OTHER THAN FURNITURE); INSTRUCTIONAL AND TEACHING MATERIAL (OTHER THAN APPARATUS); TYPE AND CLICHES (STEREOTYPE).
Cl.18; LEATHER AND IMITATIONS OF LEATHER, AND ARTICLES MADE FROM THESE MATERIALS AND NOT INCLUDED IN OTHER CLASSES; SKINS, HIDES, TRUNKS AND TRAVELING BAGS, UMBRELLAS, PARASOLS AND WALKING STICKS; WHIPS, HARNESS AND SADDLERY.
4147171   15/04/2019

VIKAS BABEL
trading as : ECO CAP
B-280, R K COLONY, BHILWARA
SERVICE PROVIDER
SOLE PROPRIETOR

Address for service in India/Attorney address:
AJAY NOLAKHA
F-51, Bhilwara textile Market, Pur Road, Bhilwara (Rajasthan)311001
Used Since : 09/10/2018

AHMEDABAD

Cl.35; Services relating to Advertising; business management; business administration; office functions and other services included in Class35

Cl.36; Services relating to Insurance; financial affairs; monetary affairs; real estate affairs, Mutual Funds and other services included in Class36.
SHIAMAK DAVAR
41-A, PARADISE APARTMENTS, 44 NAPEANSEA ROAD, MUMBAI – 400006 MAHARASHTRA INDIA

Used Since : 31/12/1992

To be associated with:
1665324

MUMBAI

Cl.16; PROMOTIONAL, MERCHANDISE, INSTRUCTIONAL AND TEACHING MATERIAL COMPRISED OF PRINTED MATTER, PHOTOGRAPHS, PAPER, CARDBOARD AND GOODS MADE THEREFROM INCLUDING BUT NOT LIMITED TO BOOKLETS, LEAFLETS, PAMPHLETS, BROCHURES, BANNERS, HOARDINGS, POSTERS, TRAINING, KITS, PRIZE/GIFT-HAMPERS ARTISTS MATERIALS INCLUDED BUT NOT TO-PORTABLE MUSICAL PROPS, PORTABLE PROPS EMITTING LIGHT, PROPS SUCH AS HOOPS, STREAMERS, STICKS, CHAIRS, STOOLS: ASSORTED ACCESSORIES SUCH AS, COSTUME JEWELLERY, FEATHERS, HAIR EXTENSIONS, WIGS, ARTICLES OF MAKE-UP, PLASTIC MATERIALS FOR PACKAGING (NOT INCLUDED IN OILIER CLASSES) GOODS INCLUDING BUT NOT LIMITED TO-BOOKLETS, LEAFLETS, PAMPHLETS, BROCHURES, PRACTICE-K ITS, ASSORTED ARTICLES OF MERCHANDISE, PRIZE/GIFT HAMPERS, AUDIO-VIDEO CD SETS, PRINTERS TYPE AND PRINTERS BLOCK FOR THAT PARTICULAR (PICTORIAL) REPRESENTATION OF THE SAID MARK ON ARTICLES INCLUDING BUT NOT LIMITED TO-BOOKLETS, PAMPHLETS, BROCHURES, BANNERS, HOARDINGS, POSTERS, TRAINING KITS, PRIZE-/GIFT HAMPERS, AUDIO-VIDEO CD SETS


Cl.41; EDUCATING STUDENTS ABOUT THE HISTORY, THEORIES AND NUANCES OF JAZZ. Afro-Jazz, I-HOP, ROCK-N-ROLL, SALSA. INDIAN FOLK DANCE FORMS, SHIAMAK’S INDO JAZZ DANCE MOVEMENT. SHIAMAK’S INDO JAZZ DANCE MOVEMENT. SHIAMAK’S BOLLYWOOD JAZZ. - BY WAY OF LECTURES, WORKSHOP, EXPOSURE TO LIVE AUDIENCE CONDUCTING OF EXAMINATIONS, (B) PROVIDING THE NECESSARY TRAINING FOR STUDENTS TO BE SUITABLY GROOMED INTO PROFESSIONAL DANCERS, BY WAY OF ENDURANCE TRAINING, RIGOROUS PRACTICE SESSIONS, PARTICIPATION IN STAGE SHOWS, EXPOSURE TO LIVE AUDIENCE (C) ACTIVE INVOLVEMENT OF ALL THE STUDENTS IN THE SHIAMAK DAVAR TROUPE, OVER THE YEARS, IN PRESENTING MUSICALS STAGE SHOWS INDEPENDENTLY AND ALSO FOR THE INDIAN FILM INDUSTRY, AS
4163010  30/04/2019
MD TABREJ KHAN
SAH 26, HAAT BAZAR, JAIPURIA SUNRISE PLAZA, INDRAPURAM
Prop.
Address for service in India/Attorney address:
PARTEEK
#969/11, ASHRI GATE, BAJRAN MOHALLA, JIND-126102

Proposed to be Used
DELHI
Cl.9; cctv camera, GPS tracking and location devices, Biometric iris scanners, Video recorders, Smart door locks.
Cl.25; T-Shirts, ready-made clothing, footwear uppers, jackets, underpants, inner wear.
Priority claimed from 17/01/2019; Application No. : 88/266,449 ;United States of America

4170740  08/05/2019

TARGET BRANDS, INC.
1000 Nicollet Mall, Minneapolis, Minnesota 55403, United States of America
A Minnesota Corporation, USA

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA

Proposed to be Used

DELI

Cl.9: Eyeglasses; sunglasses; eyeglass and sunglass cases; goggles for sports; sports and bicycle helmets; cases and
covers for cell phones and hand-held computing devices, namely, tablets and portable electronic devices; armbands
specially adapted for personal electronic devices, namely, cell phones and MP3 players; earphones, ear buds,
headphones; wearable activity trackers, namely, watches and bracelets that monitor, track and report fitness, training and
activity levels; mouth guards for athletic use; downloadable mobile application featuring non-downloadable and
downloadable videos and information in the field of fitness, exercise programs, nutrition and diet planning; downloadable
videos featuring information on fitness, exercise programs, nutrition and diet planning

Cl.10: Health monitoring devices consisting of pedometers and calorie monitors; foam massage rollers; massage balls;
compression sleeves for athletic use

Cl.14; Watches; jewelry; watch bands and straps; stop watches; sport watches

Cl.16; Printed publications, namely, journals, day planners and newsletters featuring activity planning, inspirational, lifestyle, nutritional, fitness, and fitness and nutrition tracking information

Cl.41; Health club services, namely, providing instruction and access to equipment in the field of physical exercise; personal fitness training services; personal training services, namely, strength and conditioning training; personal fitness training services and consultancy; providing a website featuring online, non-downloadable videos and information in the field of fitness, exercise programs, nutrition and diet planning; providing fitness training services and online workout programs, namely, through a website also featuring information on physical fitness, weight training and exercise programs
SUNDAY CRORE

4178133    16/05/2019

RATIONAL INTELLECTUAL HOLDINGS LTD
Douglas Bay Complex, King Edward Road, Onchan, Isle of Man IM3 1DZ
Manufacturers and Service Providers
Body Incorporate

Address for service in India/Attorney address:

VOHRA & VOHRA
L-4073, Devinder Vihar, Sector- 56, Gurgaon-122011

Proposed to be Used

DELHI

Cl.9; Computer software and computer programs in connection with games, card games, games of skill, poker, poker games, casino games, gambling or betting and poker tournaments, competitions, gameshows and events; computer software platforms for social networking in connection with games, card games, games of skill, poker, poker games, casino games, gambling or betting and poker tournaments, competitions, gameshows and events; computer application software in connection with games, card games, games of skill, poker, poker games, casino games, gambling or betting and poker tournaments, competitions, gameshows and events; parts and fittings for all the aforesaid goods; downloadable electronic publications in connection with games, card games, games of skill, poker, poker games, casino games, gambling or betting and poker tournaments, competitions, gameshows and events; electronic publications distributed via the Internet, electronic mail or portable, mobile, handheld or tablet devices; downloadable electronic publications in connection with games, card games, games of skill, poker, poker games, casino games, gambling or betting and poker tournaments, competitions, gameshows and events; electronic publications distributed via the Internet, electronic mail or portable, mobile, handheld or tablet devices; sunglasses; frames for glasses; sport glasses (eye glasses); goggles for use in sports; sports eyewear; spectacle holders; binoculars; cases adapted for binoculars; bags and cases specially adapted for holding or carrying any portable communications device which is a hand-held or wearable device, any portable computing device such as a smartphone, any piece of computing equipment that can be used in the hand, such as a smartphone or tablet computer and any general-purpose computer contained in a touchscreen panel; carriers for mobile phones; cases for mobile phones; holders adapted for mobile phones; mobile phone covers; portable electronic devices; laptop carrying cases; laptop covers; mouse mats; mouse pads; smart cards; magnetic coded cards; electronic data carrier cards; debit cards; credit cards; chip cards; stored value cards; payment cards; prepaid cards; cards using magnetic memories and integrated circuit memories; cards containing an integrated circuit chip; data carriers with integrated electronic chips; data carriers with integrated microprocessor chips; pre-paid magnetic cards; encoded chip cards containing programming used for financial applications, loyalty programs, rewards programs and card holder preferences; security encoded cards; cards encoded with security features for authentication purposes; hologram impregnated cards; USB Flash drives.

Cl.41; Entertainment services; television entertainment services; providing television programmes; sporting and cultural activities; amusement services; amusement game services; gaming services; gambling services; betting services; casino services; card game services; poker game services; the provision of games of skill; organisation, production, and presentation of any of the aforesaid services; organisation, production and presentation of tournaments, competitions, games, gameshows and events; the provision of any of the aforesaid services live or through the medium of television or on-line from a computer database or via the internet or via portable, mobile, handheld or tablet devices; electronic games services provided by means of the Internet; multi-player card games, card rooms and games of skill provided live or by means of the Internet or via television or via portable, mobile, handheld or tablet devices; organisation, production and presentation of any of the aforesaid services; providing news, consultancy and advisory services relating to any of the aforesaid services; the provision of information relating to entertainment services, television entertainment services, television programmes, sporting activities, cultural activities, amusement services, amusement games; the provision of information relating to gaming services, gambling services, betting services, casino services, card game services, poker game services, tournaments, competitions, games, gameshows and events; the provision of on-line electronic publications; providing electronic newsletters distributed via the Internet, electronic mail or portable, mobile, handheld or tablet devices; organisation, administration and running of entertainment services, television entertainment services, sporting activities, cultural activities, amusement services; organisation, administration and running of amusement games, gambling services, gambling services, betting services, casino services, card game services, poker game services, tournaments, competitions, games, gameshows and events.
4186258 24/05/2019
SHUTER ENTERPRISES INDIA PVT. LTD
New No. 393, Old No. 47, Sri Balaji Nagar, Gerugambakkam, Chennai – 600 128.
MANUFACTURES, MERCHANTS AND SERVICE PROVIDER
Address for service in India/Agents address:
MOHAN ASSOCIATES.
CEEBROS BUILDING, D - 4, III FLOOR, NO. 11, CENETOPH ROAD, TEYNAMPET, CHENNAI - 600 018, TAMIL NADU
Used Since :01/04/2010
CHENNAI
Cl.6; METAL CONTAINERS FOR TRANSPORT; METAL CONTAINERS ON WHEELS; STORAGE CONTAINERS OF METAL; CONTAINERS, AND TRANSPORTATION AND PACKAGING ARTICLES, OF METAL; CABINET FITTINGS OF COMMON METAL; LOCKS, OTHER THAN ELECTRIC, OF METAL FOR TROLLEYS; DOORS OF METAL; FITTINGS OF METAL FOR FURNITURE
Cl.20; BINS, NOT OF METAL; CONTAINERS, NOT OF METAL, FOR TRANSPORT; CONTAINERS, NOT OF METAL, FOR STORAGE; CUPBOARDS; FURNITURE OF METAL; INDEX CABINETS; CABINETS ON WHEELS; OFFICE FURNITURE; RACKS BEING FURNITURE OF METAL; TROLLEYS [FURNITURE]
Cl.37; INSTALLATION SERVICES; INSTALLATION OF STORAGE FACILITIES; INSTALLATION OF STORAGE WAREHOUSE FACILITIES; INSTALLATION OF STORAGE CAROUSELS; INSTALLATION OF STORAGE RACKS; INSTALLATION OF STORAGE ACCESSORIES.
Cl.40; CUSTOM MANUFACTURING OF INTERIOR DESIGN PRODUCTS INCLUDING STORAGE PRODUCTS
Cl.42; DESIGN OF INTERIOR DÉCOR; INDUSTRIAL DESIGN SERVICES; TECHNICAL PROJECT STUDIES; DESIGN OF INTERIOR DÉCOR RELATED TO STORAGE; INDUSTRIAL DESIGN SERVICES OF WAREHOUSE; TECHNICAL PROJECT STUDIES ON WAREHOUSE AUTOMATION
SYUVE DESIGN STUDIO PRIVATE LIMITED
C-201, Panchsheel Apartments, PLOT NO-24, Sector 4, DWARKA West Delhi
PRIVATE LIMITED COMPANY

Address for service in India/Agents address:
RACHNA MITTAL
205, MUKESH COLONY, BALLABHGARH-121004, FARIDABAD
Used Since: 23/02/2018

DELHI
Cl.18; leather and imitations of leather, and goods made of these materials and not included in other classes; animal skins, hides; trunks and travelling bags; umbrellas and parasols; walking sticks; whips, harness and saddlery.
Cl.25; clothing, footwear, headgear
Cl.42; Dress Designing
MOITIE
4190908  29/05/2019
MOITIE LLC
555 W 5th Street, Unit 36035, Los Angeles, CA 90013, United States

a limited liability company registered in the state of Delaware

Address for service in India/Attorney address:
ANA LAW GROUP
Indiabulls Finance Centre, Tower-2, 11th Floor, 1103, Elphinstone Road, Mumbai - 400013, India

Used Since :09/10/2018

MUMBAI

Cl.3; Adhesives for attaching artificial fingernails and/or eyelashes; adhesives for cosmetic purposes; artificial eyelashes; beauty creams; beauty lotions; beauty masks; beauty serums; beauty soap; blush; body butter; body crayons; body cream; body cream soap; body deodorants; body emulsions; body glitter; body lotion; body milk; body oil; body scrub; body spray; bronzer; bubble bath; chalk for cosmetic use; chalk for make-up; cleaner for cosmetic brushes; cleansing creams; cleansing milk for cosmetic purposes; cocoa butter for cosmetic purposes; coconut oil for cosmetic purposes; colognes, perfumes and cosmetics; coloring preparations for cosmetic purposes; compacts containing make-up; concealers; contour make-up sticks; cosmetic balls; cosmetic bath salts; cosmetic body care preparations; cosmetic body mud; cosmetic body scrubs; cosmetic creams; cosmetic creams for skin care; cosmetic facial blotting papers; cosmetic hair dressing preparations; cosmetic hand creams; cosmetic masks; cosmetic massage creams; cosmetic milks; cosmetic mud masks; cosmetic nail preparations; cosmetic nourishing creams; cosmetic oils; cosmetic pads; cosmetic pencils; cosmetic preparations; cosmetic preparations for eyelashes; cosmetic rouges; cosmetic skin fresheners; cosmetic soaps; cosmetic sunscreen preparations; cosmetic suntan preparations; cosmetics; cosmetics and cosmetic preparations; cosmetics and make-up; cosmetics sold as an integral component of non-medicated skincare preparations; cosmetics, namely, compacts; cosmetics, namely, lip primer; cosmetics, namely, lip repairers; cotton puffs impregnated with make-up removing preparations; cream soaps; creamy face powder; creamy foundation; deodorants for body care; dusting powder; essential oils; exfoliant creams; eye cream; eye gels; eye liner; eye lotions; eye make-up; eye make-up remover; eye pencils; eye shadow; eye shadows; eyebrow colors; eyebrow cosmetics; eyebrow gel; eyebrow pencils; eyebrow powder; eyelash glue; eyeliner; eyeliner pencils; eyes make-up; eyes pencils; eyeshadow; eyeshadow palettes; eye-washes, not for medical purposes; face and body beauty creams; face and body creams; face and body glitter; face and body milk; face cream; face creams; face creams for cosmetic use; face glitter; face milk and lotions; face oils; face powder; facial make-up; facial scrubs; false eyelashes; false nails; foam bath; foot scrubs; foundation; foundation make-up; foundations; fragranced body care preparations; gel eye masks; gel eye patches for cosmetic purposes; gels for cosmetic purposes; gift baskets containing non-medicated bath preparations and cosmetic preparations; glitter for cosmetic purposes; hair care creams; hair care lotions; hair care preparations; hair cleaning preparations; hair conditioner; hair dressings for women; hair glitter; hair lotions; hair masks; hair nourishers; hair oils; hair pomades; hair rinses; hair shampoo; hair shampoos and conditioners; hand scrubs; herbal extracts sold as components of cosmetics; kits comprised of artificial eyelashes and manual applicators for applying artificial eyelashes to the eyes; lip balm; lip cream; lip gloss; lip gloss and wands therefor sold as a unit; lip gloss palette; lip glosses; lip liner; lip neutralizers; lip polisher; lip rouge; lip stains; lip stains for cosmetic purposes; lip tints; lipstick; lipstick cases; lipsticker holders; liquid bath soaps; liquid eyeliners; liquid foundation; liquid latex makeup; long lash mascaras; loofah soaps; loose face powder; lotions for cosmetic purposes; lotions for face and body care; lotions for strengthening the nails; make-up; make-up for the face and body; make-up foundation; make-up foundations; make-up kits comprised of lash and eyebrow applicator, lip gloss, lip stick, eye shadow; make-up pencils; make-up powder; make-up preparations; make-up primer; make-up primers; make-up remover; make-up removing lotions; make-up removing milk, gel, lotions and creams; make-up removing milks; make-up removing preparations; make-up sets; makeup setting sprays; mascara; mascara primer; mascaras; mask pack for cosmetic purposes; massage oils; mineral powder for use in cosmetic body wrap applications; mineral salt in the nature of bath salts not for medical purposes; moisturizing body lotions; nail art stickers; nail buffing preparations; nail care kits comprising nail polish; nail care preparations; nail cosmetics; nail enamel; nail enamel removers; nail enamels; nail gel; nail grooming products, namely, tips, glue, lacquer and glitter; nail hardeners; nail paint; nail polish; nail polish base coat; nail polish pens; nail polish remover; nail polish removers; nail polish top coat; nail polishing powder; nail primer; nail repair preparations; nail repair products, namely, silk nail wraps; nail strengtheners; nail varnish; nail varnishes; nail-polish removers; natural mineral make-up; natural soap bars; naturally handmade non-medicated soap bars; non-medicated balms for use on lips; non-medicated bar soap; non-medicated bath preparations; non-medicated bath salts; non-medicated bath soap; non-medicated bath soaps in liquid, solid or gel form; non-medicated beauty soap; non-medicated body soaks; non-medicated bubble bath preparations; non-medicated cosmetic soap; non-medicated cosmetics; non-medicated cream soap; non-medicated eye-washes; non-medicated hair treatment preparations for cosmetic purposes; non-medicated hand soaps; non-medicated handmade soap bars; non-medicated herbal body care products, namely, body oils, salves, and lip balms; non-medicated lip balm that does not contain beeswax; non-medicated lip balms; non-medicated lip care preparations; non-medicated lip
plumping preparations; non-medicated lip protectors; non-medicated liquid soap; non-medicated serums for use on face and hair; non-medicated skin care preparation, namely, body mist; non-medicated soaps; non-medicated soaps for babies; nutritional oils for cosmetic purposes; oil removing papers for cosmetic purposes; oils for cosmetic purposes; organic soap bars; paraffin wax for cosmetic purposes; pencils for cosmetic purposes; perfume; perfume oils for the manufacture of cosmetic preparations; perfumed soap; pomades for cosmetic purposes; pore tightening mask packs used as cosmetics; powder for make-up; pre-moistened cosmetic wipes; preparations for removing gel nails; pressed face powder; private label cosmetics; retinol cream for cosmetic purposes; scented body lotions and creams; scented body spray; shaving soap; shaving soaps; shea butter for cosmetic purposes; shower and bath foam; shower and bath gel; skin and body topical lotions, creams and oils for cosmetic use; skin care preparation, namely, body polish; skin care preparations, namely, body balm; skin cleansing lotion; skin conditioning creams for cosmetic purposes; skin cream; skin emollients; skin fresheners; skin moisturizer; skin moisturizers used as cosmetics; skin soap; solid powder for compacts; sunscreen preparations; theatrical make-up; tissues impregnated with make-up removing preparations; toning lotion, for the face, body and hands; topical herbal extracts for cosmetic purposes; under-eye enhancers; waterproof makeup; wax for removing body hair; wax strips for removing body hair; wrinkle-minimizing cosmetic preparations for topical facial use.

Cl.35; Online business directories featuring information in the fields of cosmetics, beauty, grooming, personal care and skin care products, tools and accessories; online retail store services featuring cosmetics, beauty, grooming, personal care and skin care products, tools and accessories; retail store services featuring cosmetics, beauty, grooming, personal care and skin care products, tools and accessories; providing a website featuring information for consumers in the field of cosmetics, beauty, grooming, personal care and skin care products, tools and accessories; providing consumer information in the field of cosmetics, beauty, grooming, personal care and skin care products, tools and accessories; retail store services featuring a wide variety of consumer goods of others; online retail store services featuring a wide variety of consumer goods of others; online retail store services for cosmetics, beauty, grooming, personal care and skin care supplies; online retail store services for cosmetics, beauty, grooming, personal care and skin care supplies; order fulfillment services; organization of beauty contests for advertising purposes; organizing promotional events; demonstration of goods; distribution of samples; display of goods; retail store services, namely, allowing consumers to receive, try, and purchase cosmetics, beauty, grooming, personal care and skin care products, tools and accessories; the application of cosmetics, beauty, grooming and skin care products for advertising, marketing and promotional purposes; the bringing together of consumers and providers of a variety of goods and services in the field of beauty salon services, cosmetician services, manicuring nails services and aesthetician services; appointment scheduling services via a website whereby consumers can make appointments for beauty and medical aesthetic services.
Trade Marks Journal No: 1914, 12/08/2019  Class 99

4191395  29/05/2019
MILMILA TECH INDIA PRIVATE LIMITED
ARDENETE OFFICE ONE BY JANAPRIYA GROUP UNIT NO. 1120 &1122, FIRST FLOOR, SURVEY NO.5, ITPL MAIN ROAD, HOODI CIRCLE WHITEFIELD, MAHADEVAPURA POST, AND BANGALORE-560048
Private Limited Company
Address for service in India/Attorney address:
BHUVANESWARI A
No 101 North Mada Street Thiruvatriyur Chennai 19
Used Since: 29/01/2018

CHENNAI

Cl.9: Scientific, research, navigation, surveying, photographic, cinematographic, audiovisual, optical, weighing, measuring, signalling, detecting, testing, inspecting, life-saving and teaching apparatus and instruments; Apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling the distribution or use of electricity; Apparatus and instruments for recording, transmitting, reproducing or processing sound, images or data; Recorded and downloadable media, computer software, blank digital or analogue recording and storage media; Computers and computer peripheral devices; Diving suits, divers' masks, ear plugs for divers, nose clips for divers and swimmers, gloves for divers, breathing apparatus for underwater swimming; Fire-extinguishing apparatus

Cl.35; To help in the management of the business affairs or commercial functions of an industrial or commercial enterprise, as well as services rendered by advertising establishments primarily undertaking communications to the public, declarations or announcements by all means of diffusion and concerning all kinds of goods or services. This Class includes, in particular bringing together, for the benefit of others, of a variety of goods (excluding the transport thereof), enabling customers to conveniently view and purchase those goods; such services may be provided by retail stores, wholesale outlets, through vending machines, mail order catalogues or by means of electronic media, for example, through web sites.

Cl.41; Providing of training; Entertainment; Sporting and cultural activities
4192161 30/05/2019
Beijing Jingfei Huate Trading Co., Ltd.
Room 1009, 10th Floor, Building 5, Yard 15, Sinya Street, Xihongmen Town, Daxing District, Beijing, China - 100000
A company incorporated and existing under the laws of People’s Republic of China

Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001

Proposed to be Used
DELHI

Cl.9; Data processing apparatus; couplers [data processing equipment]; computer peripheral devices; protective films adapted for computer screens; sleeves for laptops; covers for smartphones; cases for smartphones; protective films adapted for smartphones; headphones; battery chargers; pedometers; punched card machines for offices; readers [data processing equipment]; video screens; electrical adapters; time recording apparatus; theft prevention installations, electric; Charging device for rechargeable equipment; wires, electric; batteries, electric.

Cl.20; Furniture; packaging containers of plastic; chests, not of metal; split rings, not of metal, for keys; mirrors [looking glasses]; wickerwork; works of art of wood, wax, plaster or plastic; placards of wood or plastics; decorations of plastic for foodstuffs; kennels for household pets; identification bracelets, not of metal; towel dispensers, fixed, not of metal / towel dispensers, not of metal, fixed; cushions; pillows; door fittings, not of metal; plate racks; racks [furniture]; bassinets; brush mountings; chests for toys.
BANJARE

4193587  31/05/2019

UNITED SPIRITS LIMITED
UB Tower, Vittal Mallya Road, Bengaluru – 560001, India
a company incorporated under the laws of India

Address for service in India/Attorney address:
REMFY & SAGAR
REMFY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION
INDIA

Proposed to be Used

CHENNAI

Cl.32;Beers; Non-alcoholic beverages; Mineral and aerated waters; Fruit beverages and fruit juices; Syrups and other non-alcoholic preparations for making beverages

Cl.33;Alcoholic beverages (except beers)
SNAPCODE

Priority claimed from 07/12/2018; Application No. : 017997811 ;EUROPEAN COMMUNITY(CTM)
4199915  07/06/2019

SNAP INC.
2772 Donald Douglas Loop North, Santa Monica, CA 90405, United States of America
A Delaware corporation

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India

Used Since :04/05/2015

DELHI

Cl.9;Downloadable software; digital emblems, namely, downloadable graphics or images; digital emblems encoded with data, namely, downloadable graphics or images encoded with data; software for generating emblems in the nature of encoded data for printing or electronic display; software for reading printed or digital emblems in the nature of encoded data; software for importing encoded data from printed or digital emblems; software for displaying digital emblems in the nature of encoded data; interactive software; software enabling users to design interfaces.

Cl.38;Telecommunications services, namely electronic transmission of data; electronic data interchange services; communications services via the internet and private communications network means.

Cl.42;Providing online temporary use of on-line non-downloadable software development tools that give users the ability to create digital emblems, downloadable graphics and images; computer services, namely, providing an interactive mobile application featuring technology that allows users to manage their online photograph and social networking accounts; providing online web facilities (software and applications) for managing and sharing online photographs, videos, text, music and digital content; providing information in the field of software and applications used also for graphics and texts from searchable indexes and databases, by means of the internet and communication networks; Providing interactive tools being software via a global computer network for use in the fields of social networking and social introduction.
AI DD

Priority claimed from 27/03/2019; Application No. : 40-2019-0047034 ;Republic of Korea
4200502  07/06/2019

LG ELECTRONICS INC.
128, Yeoui-daero, Yeongdeungpo-gu, Seoul, 150-721, Korea
A corporation duly organised and existing under the Laws of Republic of Korea

Address for service in India/Attorney address:
D.P. AHUJA & CO
UNIT NO. 201D, TOWN SQUARE, NEW VIP ROAD, VIMAN NAGAR, PUNE 411014

Proposed to be Used
MUMBAI

Cl.7; Electric clothes washing machines; Automatic dishwashers; Electric vacuum cleaners; Clothes management machines for deodorizing, ironing and sterilizing clothes for household purpose; Electric clothes managing apparatus for household purpose; Hoses for electric vacuum cleaners; Bags for electric vacuum cleaners; Stick type vacuum cleaners; Electric rotary blowers; Compressed air pumps; Rotary compressors; Compressors for refrigerators; Spin driers (not heated); Electric mixers for household purposes; Robotic vacuum cleaners; Electric food processors; Steam cleaners (machines) for household purposes; Hand-held vacuum cleaners; Electric vacuum cleaners for bedding; Housekeeping robots for household purpose; Robots for personal use, namely, robots for cleaning; Electric motors; Motors for electric washing machines

Cl.11; Air conditioners; Hot air apparatus; Humidifiers; Electric dehumidifier for household use; Electric ranges; Water purifiers for household purposes; Water ionizers for household purposes; Membrane apparatus for purifying water; Solar thermal collectors (heating); Air cleaners; Ventilation (air-conditioning) apparatus for heating; Light Emitting Diode (LED) lightings; Gas ranges; Electric kitchen ovens; Apparatus or installations for cooking; Electric refrigerators; Electric clothes dryers; Electric clothes management machines for drying clothes for household purpose; Electric clothing management machines having the functions of deodorizing, sterilizing and steaming garments for household purposes; Electric clothes drying machines with sterilization, deodorization and crease-resistant treatment functions for household purposes; Ventilation hoods; Ventilation hoods for ovens
4201909  10/06/2019
JOURNEYWOMEN, LLC
729 E Bethel School Rd, Coppell TX 75019
LIMITED LIABILITY COMPANY

Address for service in India/Attorney address:
NIKITA CHHATANI
LegalForce RAPC 17/3 Streamline Infotech IT Park, Parsodi Nagpur, Maharashtra 440022 India
Used Since :04/06/2017

MUMBAI

Cl.9; Downloadable podcasts in the field of Christian ministry, Christian discussion, and Christian lifestyle tips featuring quotes, interviews, and a wide variety of information on worship, God, and Christianity.

Cl.41; Providing a website that features information and resources about Christianity.
CITIUSTECH HEALTHCARE TECHNOLOGY PRIVATE LIMITED
Teritex Building, 41/2 Saki Vihar Road, Andheri (East), Mumbai 400072
An Indian company

Address for service in India/Agents address:
VUTTS & ASSOCIATES

Used Since :05/02/2019

MUMBAI

Cl.9; Computer software and software applications and solutions for healthcare information management system including digitizing, storing, querying, analyzing, retrieving, accessing, streamlining and accelerating the use of data; computer software recorded; computer programs [downloadable software], software relating to health care; web interface to upload different types of healthcare data using industry standard messages and a variety of import mechanisms including REST, MLLP, XDS/XDSI

Cl.42; Design and development of computer software pertaining to healthcare information management system enabling digitizing, storing, querying, analysing, retrieving, accessing, streamlining and accelerating the use of data; Design and development of web interface to upload different types of healthcare data using industry standard messages and a variety of import mechanisms including REST, MLLP, XDS/XDSI
Priority claimed from 18/12/2018; Application No. : 88234206 ;United States of America

4203768   12/06/2019

GOOGLE LLC
1600 Amphitheatre Parkway, Mountain View, California 94043, U.S.A.
a Delaware limited liability company

Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301

Proposed to be Used

DELHI

Cl.9; Encryption software for providing secured web distribution of media content and information for media content providers, retailers, and other businesses.

Cl.41; Educational services, namely, conducting classes in the field of video optimization and digital rights management and related software and hardware installation; distribution of educational materials in connection therewith.

Cl.42; Software installation, design and maintenance for software in the fields of encryption of media content, computer search engine software for web media content infringements and efficient web distribution of information, all for media content providers, retailers and other businesses.
WAHL

4203852   12/06/2019
WAHL CLIPPER CORPORATION
2900 North Locust Street, Sterling, Illinois 61081-0578, United States of America
an Illinois Corporation, USA

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Used Since : 30/11/2012

DELHI

Cl.3; Pet shampoos
Cl.8; Pet clippers
Cl.10; Massagers
Cl.11; Hair dryers
Cl.21; Pet grooming tools
WAHL CLIPPER CORPORATION
2900 North Locust Street, Sterling, Illinois 61081-0578, United States of America
an Illinois Corporation, USA

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Used Since: 30/11/2012

DELI

Cl.3; Pet shampoos
Cl.8; Pet clippers
Cl.10; Massagers
Cl.11; Hair dryers
Cl.21; Pet grooming tools
INTERNATIONAL MERCHANDISE EXCHANGE AND EXHIBITION HOLDINGS LIMITED
Flat/Rm 6701, 67/F., Central Plaza, 18 Harbour Road, WanChai, Hong Kong

Body Incorporate

Address for service in India/Agents address:
JAIN & PARTNERS
805, PADMA TOWER-I, RAJENDRA PLACE, N. DELHI-8

Proposed to be Used

DELHI

Cl.35; administration of consumer loyalty programs; advertising; rental of advertising space; import-export agency services; provision of an on-line marketplace for buyers and sellers of goods and services; organization of trade fairs for commercial or advertising purposes; presentation of goods on communication media, for retail purposes; sponsorship search; production of teleshopping programs

Cl.36; financial evaluation [insurance, banking, real estate]; rental of offices [real estate]; rental of real estate; real estate agency services; real estate brokerage; real estate appraisal; real estate management; providing rebates at participating establishments of others through use of a membership card

Cl.39; booking of seats for travel; courier services [messages or merchandise]; escorting of travelers; freight forwarding; transport; transport of travelers; arranging of transportation for travel tours; travel reservation

Cl.41; entertainment services; amusement park services; club services [entertainment or education]; organization of competitions [education or entertainment]; party planning [entertainment]; presentation of variety shows; presentation of live performances; ticket agency services [entertainment]

Cl.43; bar services; café services; cafeteria services; canteen services; food and drink catering; restaurant services; self-service restaurant services; snack-bar services.
AA BRANDS PRIVATE LIMITED
Plot Number 360, Pace City 2, Udyog Vihar, Phase VI Gurgaon, Haryana- 122012
An Indian Company existing under the Companies Act, 1956

Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301

Used Since : 10/03/2019

To be associated with:

3057079

DELHI

Cl.25; Clothing, namely, pants, shirts, T-shirts, jackets, blazers, sweatshirts, sweaters, skirts, jumpsuits, dresses, scarves, shawls, belts, robes, pyjamas, undergarments, kurtas, pocket squares, headgears and footwear.

Cl.27; Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; wall hangings (non-textile).

Cl.35; Retail services (both online and offline) featuring apparel products and home furnishings of all kinds.
4208299  17/06/2019
AA BRANDS PRIVATE LIMITED
Plot Number 360, Pace City 2, Udyog Vihar, Phase VI Gurgaon, Haryana- 122012
An Indian Company existing under the Companies Act, 1956

Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301
Used Since :10/03/2019

DELHI

Cl.25; Clothing, namely, pants, shirts, T-shirts, jackets, blazers, sweatshirts, sweaters, skirts, jumpsuits, dresses, scarves, shawls, belts, robes, pyjamas, undergarments, kurtas, pocket squares, headgears and footwear.

Cl.27; Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; wall hangings (non-textile).

Cl.35; Retail services (both online and offline) featuring apparel products and home furnishings of all kinds.
Trade Marks Journal No: 1914, 12/08/2019

4208656 17/06/2019
UNI-CHARM CORPORATION
182 Shimobun, Kinsei-cho, Shikokuchuo-shi, Ehime-ken, Japan
A Corporation duly organized and existing under the laws of Japan.

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used

DELHI

Cl.3; Cosmetic cotton puffs; Disposable cotton puffs for cosmetic purposes.

Cl.16; Disposable absorbent underpads for pets.

Cl.21; Animal Litter boxes; Trays (Litter-) for pets; Litter boxes [trays] for pets; Litter trays for cats; Disposable liner pads for animal litter boxes; Pet litter box liners; powder puffs.

Cl.31; Sand [Litter] for pets; Animal litter.
C4

4208825 17/06/2019
WOODBOLT DISTRIBUTION, LLC D/B/A NUTRABOLT
3891 S. Traditions Drive, Bryan, Texas 77807, U.S.A.
A LIMITED LIABILITY COMPANY TEXAS, U.S.A.
Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
To be associated with:
2804306
DELI
Cl.5; Dietary and nutritional supplements.
Cl.32; Pre-made carbonated and non-carbonated energy beverages.
Fructospore

4209819  18/06/2019

SAMIS LABS LIMITED
trading as; SAMI LABS LIMITED

NO 19/1 AND 19/2, 1ST MAIN ,2ND PHASE, PENYA NDSTRIAL TOWN BANGALORE-58

MANUFACTURERS AND MERCHANTS
A PRIVATE LIMITED COMPANY

Proposed to be Used

CHENNAI

Cl.3; INGREDIENT IN USE OF MANUFACTURE OF COSMETIC PREPARATIONS, COSMETICS, COSMETIC INGREDIENT, COSMETIC PREPARATIONS.

Cl.5; DIETARY SUPPLEMENTS, DIETARY AND NUTRITIONAL SUPPLEMENTS, NUTRITIONAL PROBIOTIC SUPPLEMENTS.
4210255   18/06/2019
REJITH R S
Gururkrupa, KRA 151, Kedaram Nagar, Murinjapalam, Pattom
Sole proprietor

Address for service in India/Attorney address:
HEMA R.
5 B, CLOUD 9 VIDYA NAGAR, PANAMPILLY NAGAR, COCHIN-682020

Proposed to be Used
CHENNAI
Cl.9; computer programs and software
Cl.42; scientific services and research & design relating thereto; design and development, maintenance and updating of computer hardware & software; web development and designing.
AI Direct Drive

Priority claimed from 22/05/2019; Application No. : 40-2019-0079053 ;Republic of Korea

4210592    19/06/2019

LG ELECTRONICS INC.
128, Yeoui-daero, Yeongdeungpo-gu, Seoul, 150-721, Korea
A corporation duly organised and existing under the Laws of Republic of Korea

Address for service in India/Attorney address:
D.P. AHUJA & CO
UNIT NO. 201D, TOWN SQUARE, NEW VIP ROAD, VIMAN NAGAR, PUNE 411014

Proposed to be Used

MUMBAI

Cl.7; Electric clothes washing machines; Automatic dishwashers; Electric vacuum cleaners; Hoses for electric vacuum cleaners; Bags for electric vacuum cleaners; Stick type vacuum cleaners; Electric rotary blowers; Compressed air pumps; Rotary compressors; Compressors for refrigerators; Spin driers (not heated); Electric mixers for household purposes; Robotic vacuum cleaners; Electric food processors; Steam cleaners (machines) for household purposes; Hand-held vacuum cleaners; Electric vacuum cleaners for bedding; Housekeeping robots for household purpose; Robots for personal use, namely, robots for cleaning.

Cl.11; Air conditioners; Hot air apparatus; Humidifiers; Electric dehumidifier for household use; Electric ranges; Water purifiers for household purposes; Water ionizers for household purposes; Membrane apparatus for purifying water; Solar thermal collectors (heating); Air cleaners; Ventilation (air-conditioning) apparatus for heating; Light Emitting Diode (LED) lightings; Gas ranges; Electric kitchen ovens; Apparatus or installations for cooking; Electric refrigerators; Electric clothes dryers; Electric clothes management machines for drying clothes for household purpose; Electric clothing management machines having the functions of deodorizing, sterilizing and steaming garments for household purposes; Electric clothes drying machines with sterilization, deodorization and crease-resistant treatment functions for household purposes; Ventilation hoods; Ventilation hoods for ovens.
4211464 19/06/2019

DREAM11 INC.
960 Holmdel Road, Bldg. 2, Holmdel, NJ-07733
a company incorporated under the laws of U.S.

Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301

Used Since :20/03/2019

DELHI

Cl.9: Downloadable electronic publications; downloadable electronic publications in the form of newsletters, news reviews, directories, surveys; electronic publications supplied on-line from databases and on the internet; interactive multimedia software for playing games; interactive computer systems; interactive entertainment software.

Cl.16: Printed newsletters, photographs, brochures, leaflets, posters, banners, flyers, pens, pencils, paperweights, envelopes, cards, tokens, vouchers, tickets and coupons made of paper and cardboard; letterheads, visiting cards, certificates, books, magazines, collecting cards.

Cl.42: Computer services, namely, creating an online community for registered users to participate in the administration of sports competitions and fantasy sports competitions and related operations, voting, auctioning, coaching, play calling, contract negotiations, salary negotiations, player trades, and player drafts.
4212077  20/06/2019
CANVA PTY. LTD.
2 Lacey St., Surry Hills, NSW 2010, Australia
a company organized and existing under the laws of Australia

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Used Since : 04/01/2012

DELHI

Cl.9: Computer application software for creating, downloading, uploading, designing, modifying, reproducing, transmitting, discovering and sharing images, graphics, fonts, photographs, text, videos and data; downloadable computer programs for creating, downloading, uploading, designing, modifying, reproducing, transmitting, discovering and sharing images, graphics, fonts, photographs, text, videos and data; computer programs for positioning of text, in the nature of word processing; computer programs for printing; computer programs for processing data; computer programs for processing information; computer programs for producing computer graphics; computer programs for producing graphics for promotional purposes; computer programs for providing a graphical presentation of data; computer programs for use in database management; computer programs for use in desktop publishing; computer programs for promotional purposes, namely, for use in creating advertisements; computer programs for use in creating communications; computer programs in machine readable form for use in database management; computer programs in machine readable form recorded on electronic media for use in database management

Cl.40: Image processing services, namely, photographic image processing, printing of images on banners, fabric, 3-dimensional structures, film, canvas, posters, paper, cardboard, promotional merchandise, apparel and corporate gifts, and printing of photographic images from digital media; printing services; digital photo and image printing services; customized printing of images, graphics, text, company names and logos on the goods of others, namely, on banners, fabric, 3-dimensional structures, film, canvas, posters, paper, cardboard, promotional merchandise, apparel and corporate gifts

Cl.42: Hosting a web site that gives users the ability to upload images, graphics, fonts, photographs, text, videos and data; computer services, namely, hosting an interactive website featuring technology that allows users to create, download, upload, design, modify, reproduce, transmit and share images, graphics, fonts, photographs, text, videos and data; file sharing services namely, providing a website featuring technology enabling user to upload and download electronic files; application service provider (ASP) services featuring software that allows users to create, download, upload, design, modify, reproduce, transmit and share images, graphics, fonts, photographs, text, videos and data; software as a service featuring software for creating, downloading, uploading, designing, modifying, reproducing, transmitting, discovering and sharing images, graphics, fonts, photographs, text, videos and data; online provision of web-based non-downloadable software for creating, downloading, uploading, designing, modifying, reproducing, transmitting, discovering and sharing images, graphics, fonts, photographs, text, videos and data; providing temporary use of non-downloadable software applications for the transmission of images, graphics, fonts, photographs, text, videos and data

Cl.45: Licensing of intellectual property; Copyright licensing; Licensing authority services; Licensing of rights relating to the use of photographs; Exploitation of industrial property rights and copyright by licensing; Licensing of printed matter; Legal administration of licences; Licensing of rights relating to video productions; Licensing of rights relating to audio productions
PEXELS

4212078   20/06/2019

PEXELS GMBH

Geschäftsanschrift: Franz-Schubert-Str. 20, 34277 Fulda-Rück, Federal Republic of Germany

a company organized and existing under the laws of Germany

Address for service in India/Attorney address:

REMFRY & SAGAR

REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Used Since :01/06/2014

DELHI

Cl.9; Computer application software for creating, downloading, uploading, designing, modifying, reproducing, transmitting, discovering and sharing images, graphics, fonts, photographs, text, videos and data; downloadable computer programs for creating, downloading, uploading, designing, modifying, reproducing, transmitting, discovering and sharing images, graphics, fonts, photographs, text, videos and data; computer programs for positioning of text, in the nature of word processing; computer programs for printing; computer programs for processing data; computer programs for processing information; computer programs for producing computer graphics; computer programs for producing graphics for promotional purposes; computer programs for providing a graphical presentation of data; computer programs for use in database management; computer programs for use in desktop publishing; computer programs for promotional purposes, namely, for use in creating advertisements; computer programs for use in creating communications; computer programs in machine readable form for use in database management; computer programs in machine readable form recorded on electronic media for use in database management

Cl.42; Hosting a web site that gives users the ability to upload images, graphics, fonts, photographs, text, videos and data; computer services, namely, hosting an interactive website featuring technology that allows users to create, download, upload, design, modify, reproduce, transmit and share images, graphics, fonts, photographs, text, videos and data; file sharing services namely, providing a website featuring technology enabling user to upload and download electronic files; application service provider (ASP) services featuring software that allows users to create, download, upload, design, modify, reproduce, transmit and share images, graphics, fonts, photographs, text, videos and data; software as a service featuring software for creating, downloading, uploading, designing, modifying, reproducing, transmitting, discovering and sharing images, graphics, fonts, photographs, text, videos and data; online provision of web-based non-downloadable software for creating, downloading, uploading, designing, modifying, reproducing, transmitting, discovering and sharing images, graphics, fonts, photographs, text, videos and data; providing temporary use of non-downloadable software applications for the transmission of images, graphics, fonts, photographs, text, videos and data

Cl.45; Licensing of intellectual property; Copyright licensing; Licensing authority services; Licensing of rights relating to the use of photographs; Exploitation of industrial property rights and copyright by licensing; Licensing of printed matter; Legal administration of licences; Licensing of rights relating to video productions; Licensing of rights relating to audio productions
Trade Marks Journal No: 1914, 12/08/2019 Class 99

PIXABAY

4212079 20/06/2019
PIXABAY GMBH
c/o Lacore Rechtsanwälte LLP, Markgrafenstraße 36, 10117 Berlin, Germany
a company organized and existing under the laws of Germany

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Used Since: 09/11/2011

DELHI

Cl.9: Computer application software for creating, downloading, uploading, designing, modifying, reproducing, transmitting, discovering and sharing images, graphics, fonts, photographs, text, videos and data; downloadable computer programs for creating, downloading, uploading, designing, modifying, reproducing, transmitting, discovering and sharing images, graphics, fonts, photographs, text, videos and data; computer programs for positioning of text, in the nature of word processing; computer programs for printing; computer programs for processing data; computer programs for processing information; computer programs for producing computer graphics; computer programs for producing graphics for promotional purposes; computer programs for providing a graphical presentation of data; computer programs for use in database management; computer programs for use in desktop publishing; computer programs for promotional purposes, namely, for use in creating advertisements; computer programs for use in creating communications; computer programs in machine readable form for use in database management; computer programs in machine readable form recorded on electronic media for use in database management

Cl.42: Hosting a web site that gives users the ability to upload images, graphics, fonts, photographs, text, videos and data; computer services, namely, hosting an interactive website featuring technology that allows users to create, download, upload, design, modify, reproduce, transmit and share images, graphics, fonts, photographs, text, videos and data; file sharing services namely, providing a website featuring technology enabling user to upload and download electronic files; application service provider (ASP) services featuring software that allows users to create, download, upload, design, modify, reproduce, transmit and share images, graphics, fonts, photographs, text, videos and data; software as a service featuring software for creating, downloading, uploading, designing, modifying, reproducing, transmitting, discovering and sharing images, graphics, fonts, photographs, text, videos and data; online provision of web-based non-downloadable software for creating, downloading, uploading, designing, modifying, reproducing, transmitting, discovering and sharing images, graphics, fonts, photographs, text, videos and data; providing temporary use of non-downloadable software applications for the transmission of images, graphics, fonts, photographs, text, videos and data

Cl.45: Licensing of intellectual property; Copyright licensing; Licensing authority services; Licensing of rights relating to the use of photographs; Exploitation of industrial property rights and copyright by licensing; Licensing of printed matter; Legal administration of licences; Licensing of rights relating to video productions; Licensing of rights relating to audio productions
4213377    21/06/2019

ZHEJIANG CFMOTO POWER CO., LTD.
NO.116, WUZHOU ROAD, YUHANG ECONOMIC DEVELOPMENT ZONE, HANGZHOU 311100, ZHEJIANG, CHINA.
MANUFACTURER & MERCHANT

Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GALI ANDHERI E MUMBAI 400 069

Proposed to be Used
MUMBAI

Cl.12; ELECTRIC VEHICLES; VEHICLES FOR LOCOMOTION BY LAND, AIR, WATER OR RAIL; MOTOR SCOOTERS; MOTORS, ELECTRIC, FOR LAND VEHICLES; MOTORS FOR LAND VEHICLES; MOTORCYCLE SADDLES; MOTORCYCLE FRAMES; PNEUMATIC TYRES; HUBS FOR VEHICLE WHEELS; SPOILERS FOR VEHICLES.

Cl.25; SMOCKS; JACKETS [CLOTHING]; CLOTHING; MOTORISTS' CLOTHING; SHOES; CAPS BEING HEADWEAR; HOSIERY; GLOVES [CLOTHING]; GIRDLINGES; WATERPROOF CLOTHING.

Transliteration : "JING" "JIE".
4213378   21/06/2019
ZHEJIANG CFMOTO POWER CO., LTD.
NO.116, WUZHOU ROAD, YUHANG ECONOMIC DEVELOPMENT ZONE, HANGZHOU 311100, ZHEJIANG, CHINA .
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GALI ANDHERI E MUMBAI 400 069
Proposed to be Used
MUMBAI
Cl.12; ELECTRIC VEHICLES; VEHICLES FOR LOCOMOTION BY LAND, AIR, WATER OR RAIL; MOTOR SCOOTERS;
MOTORS, ELECTRIC, FOR LAND VEHICLES; MOTORS FOR LAND VEHICLES; MOTORCYCLE SADDLES; MOTORCYCLE
FRAMES; PNEUMATIC TYRES; HUBS FOR VEHICLE WHEELS; SPOILERS FOR VEHICLES.
Cl.25; SMOCKS; JACKETS [CLOTHING]; CLOTHING; MOTORISTS’ CLOTHING; SHOES; CAPS BEING HEADWEAR;
HOSIERY; GLOVES [CLOTHING]; GIRDLES; WATERPROOF CLOTHING .

Transliteration  : “JI” “HE”.
SCAMONT
4213379  21/06/2019
SCAMONT ENGINEERING (PROPRIETARY) LIMITED.
82 RATCHET AVENUE, STORMILL, ROODEPOORT, GAUTENG, SOUTH AFRICA.
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GALI ANDHERI E MUMBAI 400 069
Proposed to be Used
MUMBAI
Cl.7; MACHINES AND MACHINE TOOLS; MOTORS AND ENGINES (EXCEPT FOR LAND VEHICLES); MACHINE COUPLING AND TRANSMISSION COMPONENTS (EXCEPT FOR LAND VEHICLES); AGRICULTURAL IMPLEMENTS OTHER THAN HAND-OPERATED; INCLUDING, BUT NOT LIMITED TO VALVES, PUMPS AND DRILLS.
Cl.11; APPARATUS FOR LIGHTING, HEATING, STEAM GENERATING, COOKING, REFRIGERATING, DRYING, VENTILATING, WATER SUPPLY AND SANITARY PURPOSES, INCLUDING BUT NOT LIMITED TO VALVES, WATER PUMPS AND SLURRY PUMPS.
Trade Marks Journal No: 1914 , 12/08/2019 Class 99

4213381 21/06/2019
SICHUAN YONGXIANG CO., LTD.
NO. 96, YONGXIANG ROAD, ZHUGEN TOWN, WUTONGQIAO DISTRICT, LESHAN, SICHUAN PROVINCE, CHINA.
MANUFACTURER & MERCHANT
Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GALI ANDHERI E MUMBAI 400 069

Proposed to be Used
MUMBAI
Cl.1; SILICON; SILICON CARBIDE FOR INDUSTRIAL PURPOSES; CRYSTALLINE SILICON; CHLORIDES; INDUSTRIAL CHEMICALS; ACETYLENE; METHANE; POLYVINYL CHLORIDE RESINS; POLYVINYL CHLORIDE FOR USE IN MANUFACTURE; POLYVINYL CHLORIDE COMPOUNDS [UNPROCESSED].

Cl.9; POLYSILICON FOR SEMICONDUCTOR DEVICES; WAFERS FOR INTEGRATED CIRCUITS; INTEGRATED CIRCUITS; MONOCRYSTALLINE SILICON FOR SEMICONDUCTOR DEVICES; PLATES FOR BATTERIES; SOLAR BATTERIES; SOLAR WAFER; SOLAR PANELS FOR THE PRODUCTION OF ELECTRICITY; SILICON WAFER SLICES; SILICON EPITAXIAL WAFER.
Segolike

4214489   22/06/2019
KIRAN SHITKAR
Ganesh Nagar, Wadala East, Antop Hill, Mumbai 400037
Proprietor

Proposed to be Used

MUMBAI

Cl.7; MIXING MACHINES, JUICING MACHINES, CRUSHERS, GRINDING MACHINES, SEWING MACHINES, FLOURMILL, BLENDER, WASHING MACHINES, PARTS AND ACCESSORIES INCLUDED IN CLASS 7.

Cl.9; Mobile phone straps, Mobile phone holders, Mobile phone batteries, Headsets for mobile phones, Mobile phone cases, Displays for mobile phones, Battery chargers for mobile telephones, Computer peripherals and accessories, Speakers, Laptop covers, Laptop cases, Laptop Bags, Watches that communicate data to smartphones, Weights for use with weighing scales.

Cl.12; Automobiles accessories.

Cl.21; Household or kitchen utensils and containers.
4214609  22/06/2019
STERLING CHEMICALS AND ALCOHOLS LIMITED
GAT No. 943/1A/1 & 943/1A/1/2 Sanaswadi, Taluka Shirur, Pune - 412208
Manufacturing and trading of goods
Public Limited Company
Used Since :10/05/2019

MUMBAI
Cl.1;ethyl alcohol
Cl.5;alcohol for pharmaceutical purposes
4215188  24/06/2019
GLOBAL ESPRIT INC.
8F, No. 506, Yuen Shan Rd., Chung-Ho Dist., New Taipei City, Taiwan R.O.C.
A Body Incorporated & Existing Under The Laws Of Taiwan.

Address for service in India/Attorney address:
ASWAL ASSOCIATES
59 HARMONY APARTMENTS POCKET-1 SECTOR-4 DWARKA NEW DELHI-110078

Proposed to be Used
To be associated with:
862244, 890532

DELHI

Cl.9; Swimming Goggles; Stereos; Ski Goggles; Lens; Divers' Masks; Nose Clips For Divers And Swimmers; Ear Plugs For Divers; Gloves For Divers; Diving Suits; Breathing Apparatus For Underwater Swimming; Life Jackets; Life Buoys; Head Guards For Sports; Goggles For Sports; Protective Masks; Cameras [Photography]; Headphones; Portable Media Players; Spectacles [Optics]; Eyeglasses; Sunglasses; Anti-Glare Glasses; 3D Spectacles; Optical Lenses; Spectacle Frames; Eyeglass Frames; Spectacle Chains; Eyeglass Chains; Spectacle Cords; Eyeglass Cords; Peepholes [Magnifying Lenses] For Doors; Prisms [Optics]; Magnifying Glasses; Telescopes; Refractors; Eyepieces; Counters; Meters; Pedometers; Time Switches, Automatic; Time Recording Apparatus; Time Clocks [Time Recording Devices].

Cl.18; Bags For Climbers; Bags For Campers; Bags For Sports; Bags; Beach Bags; Chain Mesh Purses; Compression Cubes Adapted For Luggage; Game Bags [Hunting Accessories]; Garment Bags For Travel; Grips For Holding Shopping Bags; Handbag Frames; Handbags; Haversacks; Net Bags For Shopping; Randsels [Japanese School Satchels]; Backpacks[Rucksacks]; Saddlebags; School Bags; School Satchels; Shopping Bags; Leather Shoulder Belts; Tool Bags, Empty; Travelling Trunks; Travelling Bags; Vanity Cases, Not Fitted; Wheeled Shopping Bags.

Cl.25; Sports Caps And Hats; Bathing Caps; Swimming Caps [Bathing Caps]; Swim Wear; Bathing Trunks; Bathing Suits; Gussets For Tights [Parts Of Clothing]; Gussets For Stockings [Parts Of Clothing]; Gussets For Bathing Suits [Parts Of Clothing]; Gussets For Underwear [Parts Of Clothing]; Gussets For Leotards [Parts Of Clothing]; Gussets For Footlets [Parts Of Clothing]; Swimsuits; Bathing Costumes; Wet Suits For Waterskiing; Wet Suits For Surfing; Wet Suits For Windsurfing; Dry Suits; Beach Footwear; Beach Shoes; Ready-Made Clothing; Sweatpants; Sports Jackets; Sports Jerseys; Breeches For Sports; Sports Pants; Athletic Clothing, Namely, Shirts, Pants, Jackets, Footwear, Hats And Caps; Athletic Uniforms; Jerseys [Clothing]; Padded Pants For Athletic Use; Padded Shirts For Athletic Use; Padded Shorts For Athletic Use; Triathlon Clothing; Clothing For Surfing; Ski Wear; Surf Wear; Waterproof Shoes; Waterproof Boots; Waterproof Footwear; Ski Suits; Ski Suits For Competition; Snow Boarding Suits; Skirt Suits; Waterproof Jackets And Pants; Clothing For Cyclists; Sportswear; Sports Uniforms; Vests; Athletics Vests; Vested Suits; Pants; Sports Pants; Sports Vests; Beach Sandals; Bath Slippers; Ski Boots; Ski Gloves; Clothing; Sweaters; Jumpers (Pullovers); Fishing Vests; Short-Sleeve Shirts; Slippers; Sports Singlets; Sweat-Absorbent Socks; Uniforms; Sun Visors [Headwear]; Waistcoats; Swim Wear For Gentlemen And Ladies; Bathing Suits For Men; Rash Guards; Skiing Shoes; Sport Coats; Sport Shirts; Bottoms [Clothing]; Skating Outfits; Cyclists' Jerseys; Sports Shoes; Leisurewear.

Cl.28; Swim Fins; Diving Fins; Surfboard Fins; Scuba Fins; Flippers For Swimming; Inflatable Swimming Pools [Play Articles]; Stand-Up Paddle Boards; Swimming Boards; Swimming Kick Boards; Swim Boards For Recreational Use; Floats For Swimming; Swimming Floats For Recreational Use; Inflatable Float Mattresses Or Pads For Recreational Use; Inflatable Swimming Floats; Swim Floats For Recreational Use; Arm Floats For Swimming; Surfboards; Swimming Webs; Swimming Flippers; Swimming Belts; Swimming Jackets; Knee Pads For Sports Use; Knee Guards For Athletic Use; Shin Guards [Sports Articles]; Shin Guards For Athletic Use; Protective Paddings [Parts Of Sports Suits]; Arm Guards For Athletic Use; Elbow Guards [Sports Articles]; Sports Equipment; Martial Arts Training Equipment; Elbow Guards For Athletic Use; Ice Skates; Body-Training Apparatus; Stationary Exercise Bicycles; Rollers For Stationary Exercise Bicycles; Exercise Equipment; Wrist And Ankle Weights For Exercise; Leg Weights For Exercise; Weight Lifting Machines

Trade Marks Journal No: 1914 ,   12/08/2019           Class 99
For Exercise: Fitness Machines And Apparatus, Namely, Exercise Weights, Exercise Treadmills, Rowing Machines, Stair Stepping Machines For Exercise; Resistance Machines For Exercise; Paddleboard Fins; Fins For Body Boards; Play Swimming Pools [Play Articles]; Surfboards; Body Boards; Stand-Up Paddle Boards; Flutter Boards; Kick Board Flotation Devices For Recreational Use; Kiteboards; Paddleboards; Inflatable Float Mattresses Or Pads For Recreational Use; Inflatable Float Hammocks For Recreational Use In Water; Swim Floats; Water Wings; Water Wing Swim Aids For Recreational Use; Waist Trimmer Exercise Belts; Waist Trimmer Exercise Belts [Sports Articles]; Chest Protectors For Sports Use; Men's Athletic Supporters [Sports Articles]; Exercise Equipment, Namely, Exercise Bands; Exercise Equipment, Namely, Chest Expanders; Machines For Physical Exercises.
GalvaRoS

4215359    24/06/2019

TATA STEEL LIMITED
Tata Centre, 43 Jawaharlal Nehru Road, Kolkata 700 001.
An Indian company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

KOLKATA

Cl.6; Galvanized steel; common metals and their alloys, ores; Metal materials for building and construction; Transportable buildings of metal; Non-electric cables and wires of common metal; Small items of metal hardware; Metal containers for storage or transport; Safes.

Cl.9; Scientific, research, navigation, surveying, photographic, cinematographic, audiovisual, optical, weighing, measuring, signalling, detecting, testing, inspecting, life-saving and teaching apparatus and instruments; Apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling the distribution or use of electricity; Apparatus and instruments for recording, transmitting, reproducing or processing sound, images or data; Recorded and downloadable media, computer software, blank digital or analogue recording and storage media; Mechanisms for coin-operated apparatus; Cash registers, calculating devices; Computers and computer peripheral devices; Diving suits, divers’ masks, ear plugs for divers, nose clips for divers, breathing apparatus for underwater swimming; Fire-extinguishing apparatus.

Cl.11; Apparatus and installations for lighting, heating, cooling, steam generating, cooking, drying, ventilating, water supply and sanitary purposes.

Cl.12; Vehicles; Apparatus for locomotion by land, air or water.

Cl.20; Furniture, mirrors, picture frames; Containers, not of metal, for storage or transport; Unworked or semi-worked bone, horn, whalebone or mother-of-pearl; Shells; Meerschaum; Yellow amber.
Colornova

4215360    24/06/2019

TATA STEEL LIMITED
Tata Centre, 43 Jawaharlal Nehru Road, Kolkata 700 001.
An Indian company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
KOLKATA

Cl.6; Color coated steel, common metals and their alloys, ores; Metal materials for building and construction; Transportable buildings of metal; Non-electric cables and wires of common metal; Small items of metal hardware; Metal containers for storage or transport; Safes.

Cl.11; Apparatus and installations for lighting, heating, cooling, steam generating, cooking, drying, ventilating, water supply and sanitary purposes.

Cl.12; Vehicles; Apparatus for locomotion by land, air or water.

Cl.20; Furniture, mirrors, picture frames; Containers, not of metal, for storage or transport; Unworked or semi-worked bone, horn, whalebone or mother-of-pearl; Shells; Meerschaum; Yellow amber.
Galvanova

4215361   24/06/2019
TATA STEEL LIMITED
Tata Centre, 43 Jawaharlal Nehru Road, Kolkata 700 001.
An Indian company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
To be associated with:
1810085, 2185924, 3099712

KOLKATA

Cl.6; Aluminium Zinc Coated Steel; common metals and their alloys, ores; Metal materials for building and construction; Transportable buildings of metal; Non-electric cables and wires of common metal; Small items of metal hardware; Metal containers for storage or transport; Safes.

Cl.9; Scientific, research, navigation, surveying, photographic, cinematographic, audiovisual, optical, weighing, measuring, signalling, detecting, testing, inspecting, life-saving and teaching apparatus and instruments; Apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling the distribution or use of electricity; Apparatus and instruments for recording, transmitting, reproducing or processing sound, images or data; Recorded and downloadable media, computer software, blank digital or analogue recording and storage media; Mechanisms for coin-operated apparatus; Cash registers, calculating devices; Computers and computer peripheral devices; Diving suits, divers’ masks, ear plugs for divers, nose clips for divers and swimmers, gloves for divers, breathing apparatus for underwater swimming; Fire-extinguishing apparatus.

Cl.11; Apparatus and installations for lighting, heating, cooling, steam generating, cooking, drying, ventilating, water supply and sanitary purposes.

Cl.12; Vehicles; Apparatus for locomotion by land, air or water.
4215890    25/06/2019
ADILJIT SINGH KAHLON
H. No. 161, Sector-19A, Chandigarh-160019
Single Firm

Address for service in India/Attorney address:
JITIN TALWAR
413-P SECTOR 6 PANCHKULA HARYANA -134109
Used Since :01/02/2017

DELHI

Cl.42; Providing Architectural and interior Designing Consultancy Services.
Cl.44; Landscaping Consultancy Services.
HeyTap

4216270   25/06/2019
GUANGDONG OPPO MOBILE TELECOMMUNICATIONS CORP., LTD.
NO.18 HAIBIN ROAD, WUSHA, CHANG’AN, DONGGUAN, GUANGDONG, CHINA.
SERVICE PROVIDER

Address for service in India/Attorney address:
ADITYA & ASSOCIATES
HUBTOWN SOLARIS 121 1ST FLOOR N.S PHADKE MARG OPP. TELI GALL ANDHERI E MUMBAI 400 069

Proposed to be Used

MUMBAI

Cl.36; INSURANCE BROKERAGE; FINANCIAL INFORMATION; INSTALMENT LOANS; PROCESSING OF DEBIT CARD PAYMENTS; PROCESSING OF CREDIT CARD PAYMENTS; PROVIDENT FUND SERVICES; ELECTRONIC FUNDS TRANSFER; ART APPRAISAL; REAL ESTATE AGENCY SERVICES; FINANCIAL CUSTOMS BROKERAGE SERVICES; SURETY SERVICES; CHARITABLE FUND RAISING; FIDUCIARY; LENDING AGAINST SECURITY; INSURANCE UNDERWRITING; INSURANCE INFORMATION; FACTORING; HIRE-PURCHASE FINANCING.

Cl.38; TELEVISION BROADCASTING; WIRELESS BROADCASTING; COMMUNICATIONS BY CELLULAR PHONES; PROVIDING TELECOMMUNICATIONS CONNECTIONS TO A GLOBAL COMPUTER NETWORK; PROVIDING ONLINE FORUMS; SOUND AND PICTURE TRANSMISSION VIA SATELLITE; TELEPHONE SERVICES; VIDEO TELEPHONE SERVICES; PROVIDING INTERNET CHATROOMS; TRANSMISSION OF ELECTRONIC MAIL; COMMUNICATIONS BY TELEPHONE; TELECONFERENCE SERVICES; MESSAGE SENDING; VIDEO-ON-DEMAND TRANSMISSION; NEWS AGENCY SERVICES; ELECTRONIC BULLETIN BOARD SERVICES [TELECOMMUNICATIONS SERVICES].

Cl.42; TECHNOLOGICAL RESEARCH; SURVEYING; COSMETIC RESEARCH; BIOLOGICAL RESEARCH; METEOROLOGICAL INFORMATION; MATERIAL TESTING; PACKAGING DESIGN; DRESS DESIGNING; COMPUTER PROGRAMMING; COMPUTER SOFTWARE DESIGN; RENTAL OF COMPUTER SOFTWARE; RECOVERY OF COMPUTER DATA; CONVERSION OF DATA OR DOCUMENTS FROM PHYSICAL TO ELECTRONIC MEDIA; CREATING AND MAINTAINING WEB SITES FOR OTHERS; INSTALLATION OF COMPUTER SOFTWARE; COMPUTER SOFTWARE CONSULTANCY; INFORMATION TECHNOLOGY [IT] CONSULTANCY; CLOUD COMPUTING; UNLOCKING OF MOBILE PHONES; PLATFORM AS A SERVICE [PAAS]; UPDATING AND MAINTENANCE OF COMPUTER SOFTWARE; UPDATING OF SMARTPHONE SOFTWARE; SMARTPHONE SOFTWARE DESIGN; DESIGN AND DEVELOPMENT OF SOFTWARE IN THE FIELD OF MOBILE APPLICATIONS; RECOVERY OF SMARTPHONE DATA; AUTHENTICATING WORKS OF ART; CLOUD SEEDING; ELECTRONIC DATA STORAGE; OFF-SITE DATA BACKUP; COMPUTER SYSTEM DESIGN.
THE CHIRPY MONKEYS

4216978   26/06/2019
JUI RAHUL SHAH
trading as ;THE CHIRPY MONKEYS
1/2, AANIK APPARTMENT, NEAR L.J. COLLEGE, VASTRAPUR, AHMEDABAD - 380015 GUJARAT INDIA
Used Since :01/04/2019

AHMEDABAD

Cl.16; BAGS AND ARTICLES FOR PACKAGING, WRAPPING AND STORAGE OF PAPER, CARDBOARD, DISPOSABLE PAPER PRODUCTS, ACTIVITY BOOKS, PRINTED MATTER, DECORATION AND ART MATERIALS AND MEDIA, STATIONERY AND EDUCATIONAL SUPPLIES, WRITING AND STAMPING IMPLEMENTS, BAGS AND ARTICLES FOR PACKAGING, WRAPPING AND STORAGE OF PAPER, CARDBOARD OR PLASTICS, PAPER AND CARDBOARD, INDUSTRIAL PAPER AND CARDBOARD, BOOKS, WRITING AND STAMPING IMPLEMENTS, PRINTING AND BOOKBINDING EQUIPMENT, RECYCLED PAPER AND CARDBOARD, PRODUCTS AND MATERIAL.

Cl.31; AGRICULTURAL AND AQUACULTURAL CROPS, HORTICULTURE AND FORESTRY PRODUCTS, PLANTS, SEEDS, BULBS AND SEEDLINGS FOR PLANT BREEDING, FRESH FRUITS, NUTS, VEGETABLES AND HERBS, PLANT RESIDUES (RAW MATERIALS), PLANTS, FLOWERS, NATURAL TURF, TREES AND FORESTRY PRODUCTS.
4217005  26/06/2019
AVENUE HOSPITALITY PRIVATE LIMITED
Avenue Hotels & Resorts, 1796A; M G Road, Kochi 682016
A Company incorporated as per Companies 2013

Address for service in India/Attorney address:
BRANDS & BONDS
B3, 4TH FLOOR, KOPARAMBIL HEIGHTS, MANAKAPADI, SEA-PORT AIRPORT ROAD, IRUMPANAM, ERNAKULAM, INDIA.

Proposed to be Used
CHENNAI
Cl.30; Pizzas, flour and preparations made from cereals and bread
Cl.43; Services for providing food and drink; temporary accommodation
MARY COHR

4217388    26/06/2019

MARY COHR
120, avenue Charles de Gaulle, 92200 NEUILLY-SUR-SEINE, France
a simplified joint stock company organized and existing under the laws of France

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used

DELHI

Cl.3; Soap; perfumes; cosmetics; make-up; essential oils; non-medicated preparations and creams for skin, face and body care; hair lotions

Cl.44; Beauty salons; aesthetician services, salons and institutes for care and beauty; massage and manicuring services; beauty consultancy, make-up consultancy, hygienic and beauty care for human beings; consultancy in relation to perfumery and cosmetics (non-business); medical, sanitary and beauty care services; solariums; hairdressing salons and institutes
4217452    26/06/2019
DOLBY LABORATORIES LICENSING CORPORATION
1275 Market Street, San Francisco, California 94103, United States of America
A New York corporation (US)

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
To be associated with:
4217451

DELHI

Cl.37; Consultation relating to the installation of sound and visual reproducing equipment in theaters and cinemas.

Cl.41; Motion picture theater services; Entertainment services, namely, organizing and conducting movie screenings; educational services, namely, conducting training courses for audio engineers and for cinema technicians in the field of motion picture theatre sound system installation, operation and maintenance.

Cl.42; Inspection and quality management control, namely, quality evaluation and analysis in the field of producing sound and visual recordings, optimal playback of sound and video on films, and surveying of theaters and of cinemas for the installation of sound and visual reproducing equipment in theaters and cinemas; consultation for the benefit of others relating to the design of theaters with respect to the design and arrangement of seating, acoustics and insulation.
Priority claimed from 01/04/2019; Application No. : 304877821 ;Hong Kong
4218706   27/06/2019
BLACK ISLE CONSULTANTS (ASIA) LIMITED
Unit 601, Shun Kwong Commercial Building, 8 Des Voeux Road West, Sheung Wan, Hong Kong
A company incorporated under the laws of Hong Kong
Address for service in India/Attorney address:
RNA, IP ATTORNEYS
401-402, 4TH FLOOR, SUNCITY SUCCESS TOWER, SEC-65, GOLF COURSE EXTENSION ROAD, GURGAON-122005
NATIONAL CAPITAL REGION (HARYANA)

Proposed to be Used
DELHI

Cl.9; Computer software; computer hardware; electronic data carriers; audio and video recordings; downloadable publications and software supplied on-line from a computer databases or the Internet; software applications; electronic publications, downloadable; printed publications in electronically readable form; CD-ROMs storing contents of study-aid books and other publications; electronic books and publications (downloadable) in computer readable form; personal identification and business account cards (encoded)

Cl.16; Instructional and teaching materials [except apparatus]; paper teaching materials; educational materials [other than apparatus] for use in teaching; manuals, printed matter and publications; educational books, printed lessons, printed lecture materials, newsletters, reports and brochures; stationery; business card files; business card holders; organizers for business and personal use; business card cases

Cl.35; Business management; business strategy consultation; business advisory services relating to company performance; business performance management services; consultancy regarding public relations communication strategies; business advice relating to mergers and acquisitions; business advisory services relating to corporate strategies and structures, mergers, acquisitions, joint ventures and, sales and purchases of businesses; advice relating to acquisition of businesses and corporate structure of companies; business advisory services relating to winding-up; business process consulting services; business relocation consulting; business reorganization consulting services; business efficiency expert services; business enquiries; corporate governance advisory services; market research services; human resource consulting services; advice relating to personnel management; personnel and human resources administration and management services; personnel management consultancy; career coaching (other than education and training advice); human resources consulting services relating to equal employment practices, the labor market and international assignment of personnel; market research and consulting services; research services relating to business; business data analysis services; data management and processing; provision of business intelligence; testing of individuals to determine employment skills; provision of job candidate evaluation and selection services; personnel resources management; personnel selection for others; selection of personnel; team building; provision of employment counselling services; assessment of leadership and personnel; designing applications for and designing psychometric tools to select and evaluate personnel; business intelligence analytics; administration of business affairs; business franchising; advisory, consultancy, information and business management services relating to the foregoing; all included in class 35

Cl.41; Coaching [training]; adult education services; employee training services; arranging and conducting of workshops [training]; business training services; coaching; consultancy and information services relating to management training; management training services; know-how transfer [training]; personnel training; production of training video and/or audio recordings; providing facilities for training purposes; training consultancy; designing of training courses; arranging and conducting of seminars; arrangement of events for education or entertainment purposes; arranging and conducting educational workshops; arranging and conducting of meetings for educational purposes; arranging and conducting of conferences for educational purposes; organizing conferences for cultural or educational purposes; arrangement of entertainment activities; arrangement of entertainment and cultural events; educational services relating to teaching language skills; provision of training and courses relating to languages; provision of training relating to presentation skills and speaking skills; nursery; education; education on environmental matters and sustainability; psychological examination and career advice; magazine publishing services; publication of electronic books and journals on-line; online publication (non-downloadable) and issuing of printed matter on-line from a computer database or the Internet; publication services; advisory, consultancy and information services relating to the foregoing; all included in class 41
Cl.44; Business psychology; industrial psychological, personality and character trait testing and evaluation services provided to others; psychological, personality and character trait testing and evaluation services provided via the internet; designing custom industrial psychological, personality and character trait testing and implementation; psychological testing services for providing career compatibility testing and psychological profile testing in order to determine direction and career choices; psychological counselling; occupational psychology services; advisory, consultancy and information services relating to the foregoing; all included in class 44

Cl.45; Personal and social services rendered by others to meet the needs of individuals; consultation in the field of data theft and identity theft; consulting services in the field of privacy and security laws, regulations, and requirements; regulatory compliance services; reviewing standards and practices to assure compliance with governmental laws, regulations and rules; security services, namely, providing security assessments of physical locations, information systems, and working environments; expert witness services; advisory, consultancy and information services relating to the foregoing; all included in class 45
Priority claimed from 15/01/2019; Application No. : TO/M/2019/03734 ;Tonga 4218998 27/06/2019

GOOGLE LLC
1600 Amphitheatre Parkway, Mountain View, California 94043, U.S.A.
a Delaware limited liability company.

Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301

Proposed to be Used

DELHI

Cl.9; Computer hardware for streaming and playing audio, video, and multimedia content, and for controlling televisions, monitors, gaming systems, DVD players, portable media players, and digital media streaming devices; Audio speakers; Loud Speakers; Wireless indoor and outdoor speakers; Voice controlled audio speakers; Electronic devices and computer software that allow the sharing and transmission of data and information between devices for the purposes of facilitating environmental monitoring, control, and automation; Climate control system consisting of a digital thermostat; Wireless cameras; digital cameras; motion activated cameras; video cameras; Electronic monitors and sensors for monitoring water, humidity levels, heat, temperature, air quality, light, movement, motion, sound, and the presence of people, animals and objects; Light switches; lighting control panels; light systems comprising light sensors and switches; Electronic locks; programmable locking systems; digital door locks; Electronic doorbells; electronic wirelessly enabled doorbells; electronic doorbells featuring a camera; intercoms; Smoke alarms, carbon monoxide alarms, fire alarms; access control and alarm monitoring systems; security alarm hubs; sound alarms; alarm sensors; security alarm controllers; keypads for use with security alarm devices; electronic key fobs being remote control apparatus; Stand alone information device, namely, voice and manual controlled audio speakers with personal digital assistant capabilities for streaming and playing audio, video, and multimedia content, for controlling televisions, monitors, gaming systems, DVD Players, portable media players, and digital media streaming devices; Stand alone information device, namely, voice and manual controlled audio speakers with personal digital assistant capabilities for accessing and searching online databases, websites, mobile phones, computers, tablets, smart phones, handheld computers, portable computers for documents, files, and other stored information on command; Stand alone information device, namely, voice and manual controlled audio speakers with personal digital assistant capabilities for providing personal concierge services for others initiated by voice-controlled commands via a mobile phone, computer, tablet, smart phone, handheld computer, portable computer, namely, adding and accessing calendar appointments, alarms, timers, reminders, making restaurant, travel, and hotel reservations, and making professional services appointments; Software for controlling home automation systems, namely, lighting, appliances, HVAC systems, thermostats, air quality monitors and sensors, alarms and other safety equipment, locks, doorbells, cameras, and home monitoring equipment; Software for streaming and playing audio, video, and multimedia content, and for controlling televisions, monitors, gaming systems, DVD players, portable media players, and digital media streaming devices

Cl.37; Installation of electronic devices, computer hardware, and security and surveillance products, HVAC systems, lighting, and appliances; certification services, namely, for the professional installation of electronic devices, computer hardware, and security and surveillance products, HVAC systems, lighting, and appliances

Cl.38; Telecommunication services, namely, transmission of emails, text messages, phone calls, voice, data, graphics, images, audio and video clips by means of telecommunications networks, wireless communication networks, and the Internet

Cl.42; Providing temporary use of online non-downloadable software for providing a personal voice-enabled digital assistant; Providing temporary use of online non-downloadable voice recognition software; Computer services, namely, providing a voice-controlled search engine for obtaining data, images, audio and video via a global computer network; Provision of Internet search engines; Providing temporary use of online non-downloadable software used to provide voice-controlled information and communications; Electronic storage of electronic media, namely, images, text, audio, and video data; providing online non-downloadable software for recording, viewing, storing, sharing and analyzing online
audio and video; Providing temporary use of online non-downloadable software for streaming and playing audio, video, and multimedia content, and for controlling televisions, monitors, gaming systems, DVD players, portable media players, and digital media streaming devices; Providing temporary use of online non-downloadable software for use in providing personal concierge services for others by voice-controlled commands via a mobile phone, computer, tablet, smart phone, handheld computer, portable computer, namely, adding and accessing calendar appointments, alarms, timers, reminders, making restaurant, travel, hotel reservations, and making professional services appointments; Providing temporary use of online non-downloadable software for monitoring and controlling home automation systems, namely, lighting, appliances, HVAC systems, thermostats, air quality monitors and sensors, alarms and other safety equipment, locks, doorbells, cameras, and home monitoring equipment; Computer services, namely, providing a website featuring technology that allows users to monitor and control home automation systems, namely, lighting, appliances, HVAC systems, thermostats, air quality monitors and sensors, alarms and other safety equipment, locks, doorbells, cameras, and home monitoring equipment at a remote location
4219611 28/06/2019
QUESS CORP LIMITED
3/3/2, BELLANDUR GATE, SARJAPUR MAIN ROAD, BANGALORE – 560 103, KARNATAKA, INDIA
Service Providers
Address for service in India/Attorney address:
SUDESHNA BANERJEE
K&S PARTNERS, 4121/B, 6th Cross, 19 "A" Main, HAL II Stage (Ext.), Bangalore-560038, Karnataka, India

Proposed to be Used
To be associated with:
2910902, 2910913, 2910914, 2910916

CHENNAI

Cl.35; BUSINESS MANAGEMENT; BUSINESS MANAGEMENT, ASSISTANCE AND ADMINISTRATIVE SERVICES; RECRUITMENT AND PERSONNEL MANAGEMENT SERVICES; HUMAN RESOURCES MANAGEMENT SERVICES; HUMAN RESOURCE ANALYSIS AND CONSULTING SERVICES; PROVIDING HUMAN RESOURCES MANAGEMENT AND RECRUITMENT SERVICES FOR OTHERS; EMPLOYMENT VERIFICATION; PAYROLL ADMINISTRATION AND MANAGEMENT SERVICES; BUSINESS ACCOUNTS MANAGEMENT; OFFICE MANAGEMENT SERVICES [FOR OTHERS]; INDUSTRIAL ASSET MANAGEMENT SERVICES; FACILITY MANAGEMENT & CONSULTANCY SERVICES; LOGISTICS SERVICES CONSISTING OF THE TRANSPORT, PACKAGING, AND STORAGE OF GOODS; FREIGHT LOGISTICS MANAGEMENT; SUPPLY CHAIN LOGISTICS AND REVERSE LOGISTICS SERVICES, NAMELY, STORAGE, TRANSPORTATION AND DELIVERY OF GOODS FOR OTHERS BY AIR, RAIL, SHIP OR TRUCK; BUSINESS ADVISORY SERVICES IN THE FIELD OF TRANSPORTATION LOGISTICS.

Cl.41; TRAINING AND EDUCATION SERVICES; PROVIDING OF TRAINING AND EDUCATION; EDUCATION AND TRAINING IN THE FIELD OF BUSINESS MANAGEMENT; BUSINESS TRAINING SERVICES; TRAINING OF PERSONNEL IN THE AREAS OF RECRUITMENT, HUMAN RESOURCES AND BUSINESS MANAGEMENT; ARRANGING AND CONDUCTING OF CONFERENCES, SEMINARS AND TRAINING WORKSHOPS; IT TRAINING SERVICES; INDUSTRIAL RELATIONS TRAINING; PROVIDING ON-LINE TRAINING, SEMINAR, WORKSHOP.

Cl.42; COMPUTER SOFTWARE DEVELOPMENT; COMPUTER SOFTWARE AND TECHNOLOGY CONSULTANCY SERVICES; DEVELOPMENT OF SOFTWARE AND SYSTEM ARCHITECTURE; COMPUTER SOFTWARE MAINTENANCE; CONSULTING IN THE FIELD OF CONFIGURATION MANAGEMENT FOR COMPUTER HARDWARE AND SOFTWARE; DEVELOPMENT OF COMPUTER SOFTWARE FOR LOGISTICS, SUPPLY CHAIN MANAGEMENT AND E-BUSINESS PORTALS.

Cl.45; SECURITY SERVICES; SECURITY SERVICES FOR THE PROTECTION OF MATERIAL ASSETS OR PROPERTY; SECURITY GUARD SERVICES; ELECTRONIC MONITORING SERVICES FOR SECURITY PURPOSES; RENTAL OF SECURITY SURVEILLANCE APPARATUS AND EQUIPMENT; PRE-EMPLOYMENT BACKGROUND SCREENING SERVICES; EMPLOYMENT BACKGROUND SCREENING, NAMELY, BACKGROUND SCREENING OF CURRENT EMPLOYEES OF OTHERS; PROVIDING AUTHENTICATION OF PERSONAL IDENTIFICATION INFORMATION [IDENTIFICATION VERIFICATION SERVICES]; INDUSTRIAL PROPERTY MANAGEMENT.
Proposed to be Used

To be associated with:
2910902, 2910913, 2910916

CHENNAI

Cl.35; BUSINESS MANAGEMENT; BUSINESS MANAGEMENT, ASSISTANCE AND ADMINISTRATIVE SERVICES; RECRUITMENT AND PERSONNEL MANAGEMENT SERVICES; HUMAN RESOURCES MANAGEMENT SERVICES; HUMAN RESOURCE ANALYSIS AND CONSULTING SERVICES; PROVIDING HUMAN RESOURCES MANAGEMENT AND RECRUITMENT SERVICES FOR OTHERS; EMPLOYMENT VERIFICATION; PAYROLL ADMINISTRATION AND MANAGEMENT SERVICES; BUSINESS ACCOUNTS MANAGEMENT; OFFICE MANAGEMENT SERVICES [FOR OTHERS]; INDUSTRIAL ASSET MANAGEMENT SERVICES; FACILITY MANAGEMENT & CONSULTANCY SERVICES; LOGISTICS SERVICES CONSISTING OF THE TRANSPORT, PACKAGING, AND STORAGE OF GOODS; FREIGHT LOGISTICS MANAGEMENT; SUPPLY CHAIN LOGISTICS AND REVERSE LOGISTICS SERVICES, NAMELY, STORAGE, TRANSPORTATION AND DELIVERY OF GOODS FOR OTHERS BY AIR, RAIL, SHIP OR TRUCK; BUSINESS ADVISORY SERVICES IN THE FIELD OF TRANSPORTATION LOGISTICS.

Cl.41; TRAINING AND EDUCATION SERVICES; PROVIDING OF TRAINING AND EDUCATION; EDUCATION AND TRAINING IN THE FIELD OF BUSINESS MANAGEMENT; BUSINESS TRAINING SERVICES; TRAINING OF PERSONNEL IN THE AREAS OF RECRUITMENT, HUMAN RESOURCES AND BUSINESS MANAGEMENT; ARRANGING AND CONDUCTING OF CONFERENCES, SEMINARS AND TRAINING WORKSHOPS; IT TRAINING SERVICES; INDUSTRIAL RELATIONS TRAINING; PROVIDING ON-LINE TRAINING, SEMINAR, WORKSHOP.

Cl.42; COMPUTER SOFTWARE DEVELOPMENT; COMPUTER SOFTWARE AND TECHNOLOGY CONSULTANCY SERVICES; DEVELOPMENT OF SOFTWARE AND SYSTEM ARCHITECTURE; COMPUTER SOFTWARE MAINTENANCE; CONSULTING IN THE FIELD OF CONFIGURATION MANAGEMENT FOR COMPUTER HARDWARE AND SOFTWARE; DEVELOPMENT OF COMPUTER SOFTWARE FOR LOGISTICS, SUPPLY CHAIN MANAGEMENT AND E-BUSINESS PORTALS.

Cl.45; SECURITY SERVICES; SECURITY SERVICES FOR THE PROTECTION OF MATERIAL ASSETS OR PROPERTY; SECURITY GUARD SERVICES; ELECTRONIC MONITORING SERVICES FOR SECURITY PURPOSES; RENTAL OF SECURITY SURVEILLANCE APPARATUS AND EQUIPMENT; PRE-EMPLOYMENT BACKGROUND SCREENING SERVICES; EMPLOYMENT BACKGROUND SCREENING, NAMELY, BACKGROUND SCREENING OF CURRENT EMPLOYEES OF OTHERS; PROVIDING AUTHENTICATION OF PERSONAL IDENTIFICATION INFORMATION [IDENTIFICATION VERIFICATION SERVICES]; INDUSTRIAL PROPERTY MANAGEMENT.
4219613    28/06/2019
QUESS CORP LIMITED
3/3/2, BELLANDUR GATE, SARJAPUR MAIN ROAD, BANGALORE – 560 103, KARNATAKA, INDIA
Service Providers
Address for service in India/Attorney address:
SUDESHNA BANERJEE
K&S PARTNERS, 4121/B, 6th Cross, 19 "A" Main, HAL II Stage (Ext.), Bangalore-560038, Karnataka, India

Proposed to be Used
CHENNAI
Cl.35; BUSINESS MANAGEMENT; BUSINESS MANAGEMENT, ASSISTANCE AND ADMINISTRATIVE SERVICES; RECRUITMENT AND PERSONNEL MANAGEMENT SERVICES; HUMAN RESOURCES MANAGEMENT SERVICES; HUMAN RESOURCE ANALYSIS AND CONSULTING SERVICES; PROVIDING HUMAN RESOURCES MANAGEMENT AND RECRUITMENT SERVICES FOR OTHERS; EMPLOYMENT VERIFICATION; PAYROLL ADMINISTRATION AND MANAGEMENT SERVICES; BUSINESS ACCOUNTS MANAGEMENT; OFFICE MANAGEMENT SERVICES [FOR OTHERS]; INDUSTRIAL ASSET MANAGEMENT SERVICES; FACILITY MANAGEMENT & CONSULTANCY SERVICES; LOGISTICS SERVICES CONSISTING OF THE TRANSPORT, PACKAGING, AND STORAGE OF GOODS; FREIGHT LOGISTICS MANAGEMENT; SUPPLY CHAIN LOGISTICS AND REVERSE LOGISTICS SERVICES, NAMELY, STORAGE, TRANSPORTATION AND DELIVERY OF GOODS FOR OTHERS BY AIR, RAIL, SHIP OR TRUCK; BUSINESS ADVISORY SERVICES IN THE FIELD OF TRANSPORTATION LOGISTICS.

Cl.41; TRAINING AND EDUCATION SERVICES; PROVIDING OF TRAINING AND EDUCATION; EDUCATION AND TRAINING IN THE FIELD OF BUSINESS MANAGEMENT; BUSINESS TRAINING SERVICES; TRAINING OF PERSONNEL IN THE AREAS OF RECRUITMENT, HUMAN RESOURCES AND BUSINESS MANAGEMENT; ARRANGING AND CONDUCTING OF CONFERENCES, SEMINARS AND TRAINING WORKSHOPS; IT TRAINING SERVICES; INDUSTRIAL RELATIONS TRAINING; PROVIDING ON-LINE TRAINING, SEMINAR, WORKSHOP.

Cl.42; COMPUTER SOFTWARE DEVELOPMENT; COMPUTER SOFTWARE AND TECHNOLOGY CONSULTANCY SERVICES; DEVELOPMENT OF SOFTWARE AND SYSTEM ARCHITECTURE; COMPUTER SOFTWARE MAINTENANCE; CONSULTING IN THE FIELD OF CONFIGURATION MANAGEMENT FOR COMPUTER HARDWARE AND SOFTWARE; DEVELOPMENT OF COMPUTER SOFTWARE FOR LOGISTICS, SUPPLY CHAIN MANAGEMENT AND E-BUSINESS PORTALS.

Cl.45; SECURITY SERVICES; SECURITY SERVICES FOR THE PROTECTION OF MATERIAL ASSETS OR PROPERTY; SECURITY GUARD SERVICES; ELECTRONIC MONITORING SERVICES FOR SECURITY PURPOSES; RENTAL OF SECURITY SURVEILLANCE APPARATUS AND EQUIPMENT; PRE-EMPLOYMENT BACKGROUND SCREENING SERVICES; EMPLOYMENT BACKGROUND SCREENING, NAMELY, BACKGROUND SCREENING OF CURRENT EMPLOYEES OF OTHERS; PROVIDING AUTHENTICATION OF PERSONAL IDENTIFICATION INFORMATION [IDENTIFICATION VERIFICATION SERVICES]; INDUSTRIAL PROPERTY MANAGEMENT.
QUESS CORP LIMITED
3/3/2, BELLANDUR GATE, SARJAPUR MAIN ROAD, BANGALORE – 560 103, KARNATAKA, INDIA

Service Providers

Address for service in India/Attorney address:

SUDESHNA BANERJEE
K&S PARTNERS, 4121/B, 6th Cross, 19 "A" Main, HAL II Stage (Ext.), Bangalore-560038, Karnataka, India

Proposed to be Used

To be associated with:

2910902, 2910906, 2910913

CHENNAI

Cl.35; BUSINESS MANAGEMENT; BUSINESS MANAGEMENT, ASSISTANCE AND ADMINISTRATIVE SERVICES; RECRUITMENT AND PERSONNEL MANAGEMENT SERVICES; HUMAN RESOURCES MANAGEMENT SERVICES; HUMAN RESOURCE ANALYSIS AND CONSULTING SERVICES; PROVIDING HUMAN RESOURCES MANAGEMENT AND RECRUITMENT SERVICES FOR OTHERS; EMPLOYMENT VERIFICATION; PAYROLL ADMINISTRATION AND MANAGEMENT SERVICES; BUSINESS ACCOUNTS MANAGEMENT; OFFICE MANAGEMENT SERVICES [FOR OTHERS]; INDUSTRIAL ASSET MANAGEMENT SERVICES; FACILITY MANAGEMENT & CONSULTANCY SERVICES; LOGISTICS SERVICES CONSISTING OF THE TRANSPORT, PACKAGING, AND STORAGE OF GOODS; FREIGHT LOGISTICS MANAGEMENT; SUPPLY CHAIN LOGISTICS AND REVERSE LOGISTICS SERVICES, NAMELY, STORAGE, TRANSPORTATION AND DELIVERY OF GOODS FOR OTHERS BY AIR, RAIL, SHIP OR TRUCK; BUSINESS ADVISORY SERVICES IN THE FIELD OF TRANSPORTATION LOGISTICS.

Cl.41; TRAINING AND EDUCATION SERVICES; PROVIDING OF TRAINING AND EDUCATION; EDUCATION AND TRAINING IN THE FIELD OF BUSINESS MANAGEMENT; BUSINESS TRAINING SERVICES; TRAINING OF PERSONNEL IN THE AREAS OF RECRUITMENT, HUMAN RESOURCES AND BUSINESS MANAGEMENT; ARRANGING AND CONDUCTING OF CONFERENCES, SEMINARS AND TRAINING WORKSHOPS; IT TRAINING SERVICES; INDUSTRIAL RELATIONS TRAINING; PROVIDING ON-LINE TRAINING, SEMINAR, WORKSHOP.

Cl.42; COMPUTER SOFTWARE DEVELOPMENT; COMPUTER SOFTWARE AND TECHNOLOGY CONSULTANCY SERVICES; DEVELOPMENT OF SOFTWARE AND SYSTEM ARCHITECTURE; COMPUTER SOFTWARE MAINTENANCE; consultancy in the field of configuration management for computer hardware and software; development of computer software for logistics, supply chain management and e-business portals.

Cl.45; SECURITY SERVICES; SECURITY SERVICES FOR THE PROTECTION OF MATERIAL ASSETS OR PROPERTY; SECURITY GUARD SERVICES; ELECTRONIC MONITORING SERVICES FOR SECURITY PURPOSES; RENTAL OF SECURITY SURVEILLANCE APPARATUS AND EQUIPMENT; PRE-EMPLOYMENT BACKGROUND SCREENING SERVICES; EMPLOYMENT BACKGROUND SCREENING, NAMELY, BACKGROUND SCREENING OF CURRENT EMPLOYEES OF OTHERS; PROVIDING AUTHENTICATION OF PERSONAL IDENTIFICATION INFORMATION [IDENTIFICATION VERIFICATION SERVICES]; INDUSTRIAL PROPERTY MANAGEMENT.
QUESS – ACHIEVING TOGETHER

4219615    28/06/2019
QUESS CORP LIMITED
3/3/2, BELLANDUR GATE, SARJAPUR MAIN ROAD, BANGALORE – 560 103, KARNATAKA, INDIA

Service Providers
Address for service in India/Attorney address:
SUDESHNA BANERJEE
K&S PARTNERS, 4121/B, 6th Cross, 19 "A" Main, HAL II Stage (Ext.), Bangalore-560038, Karnataka, India

Proposed to be Used
To be associated with:
2910910, 2910913, 2910914

CHENNAI

Cl.35; BUSINESS MANAGEMENT; BUSINESS MANAGEMENT, ASSISTANCE AND ADMINISTRATIVE SERVICES; RECRUITMENT AND PERSONNEL MANAGEMENT SERVICES; HUMAN RESOURCES MANAGEMENT SERVICES; HUMAN RESOURCE ANALYSIS AND CONSULTING SERVICES; PROVIDING HUMAN RESOURCES MANAGEMENT AND RECRUITMENT SERVICES FOR OTHERS; EMPLOYMENT VERIFICATION; PAYROLL ADMINISTRATION AND MANAGEMENT SERVICES; BUSINESS ACCOUNTS MANAGEMENT; OFFICE MANAGEMENT SERVICES [FOR OTHERS]; INDUSTRIAL ASSET MANAGEMENT SERVICES; FACILITY MANAGEMENT & CONSULTANCY SERVICES; LOGISTICS SERVICES CONSISTING OF THE TRANSPORT, PACKAGING, AND STORAGE OF GOODS; FREIGHT LOGISTICS MANAGEMENT; SUPPLY CHAIN LOGISTICS AND REVERSE LOGISTICS SERVICES, NAMELY, STORAGE, TRANSPORTATION AND DELIVERY OF GOODS FOR OTHERS BY AIR, RAIL, SHIP OR TRUCK; BUSINESS ADVISORY SERVICES IN THE FIELD OF TRANSPORTATION LOGISTICS.

Cl.41; TRAINING AND EDUCATION SERVICES; PROVIDING OF TRAINING AND EDUCATION; EDUCATION AND TRAINING IN THE FIELD OF BUSINESS MANAGEMENT; BUSINESS TRAINING SERVICES; TRAINING OF PERSONNEL IN THE AREAS OF RECRUITMENT, HUMAN RESOURCES AND BUSINESS MANAGEMENT; ARRANGING AND CONDUCTING OF CONFERENCES, SEMINARS AND TRAINING WORKSHOPS; IT TRAINING SERVICES; INDUSTRIAL RELATIONS TRAINING; PROVIDING ON-LINE TRAINING, SEMINAR, WORKSHOP.

Cl.42; COMPUTER SOFTWARE DEVELOPMENT; COMPUTER SOFTWARE AND TECHNOLOGY CONSULTANCY SERVICES; DEVELOPMENT OF SOFTWARE AND SYSTEM ARCHITECTURE; COMPUTER SOFTWARE MAINTENANCE; CONSULTING IN THE FIELD OF CONFIGURATION MANAGEMENT FOR COMPUTER HARDWARE AND SOFTWARE; DEVELOPMENT OF COMPUTER SOFTWARE FOR LOGISTICS; SUPPLY CHAIN MANAGEMENT AND E-BUSINESS PORTALS.

Cl.45; SECURITY SERVICES; SECURITY SERVICES FOR THE PROTECTION OF MATERIAL ASSETS OR PROPERTY; SECURITY GUARD SERVICES; ELECTRONIC MONITORING SERVICES FOR SECURITY PURPOSES; RENTAL OF SECURITY SURVEILLANCE APPARATUS AND EQUIPMENT; PRE-EMPLOYMENT BACKGROUND SCREENING SERVICES; EMPLOYMENT BACKGROUND SCREENING, NAMELY, BACKGROUND SCREENING OF CURRENT EMPLOYEES OF OTHERS; PROVIDING AUTHENTICATION OF PERSONAL IDENTIFICATION INFORMATION [IDENTIFICATION VERIFICATION SERVICES]; INDUSTRIAL PROPERTY MANAGEMENT.
QUESS – BETTER TOGETHER

4219616  28/06/2019
QUESS CORP LIMITED
3/3/2, BELLANDUR GATE, SARJAPUR MAIN ROAD, BANGALORE – 560 103, KARNATAKA, INDIA

Service Providers
Address for service in India/Attorney address:
SUDESHNA BANERJEE
K&S PARTNERS, 4121/B, 6th Cross, 19 "A" Main, HAL II Stage (Ext.), Bangalore-560038, Karnataka, India

Proposed to be Used
To be associated with:
2910905, 2910906, 2910908, 2910913

CHENNAI

Cl.35; BUSINESS MANAGEMENT; BUSINESS MANAGEMENT, ASSISTANCE AND ADMINISTRATIVE SERVICES; RECRUITMENT AND PERSONNEL MANAGEMENT SERVICES; HUMAN RESOURCES MANAGEMENT SERVICES; HUMAN RESOURCE ANALYSIS AND CONSULTING SERVICES; PROVIDING HUMAN RESOURCES MANAGEMENT AND RECRUITMENT SERVICES FOR OTHERS; EMPLOYMENT VERIFICATION; PAYROLL ADMINISTRATION AND MANAGEMENT SERVICES; BUSINESS ACCOUNTS MANAGEMENT; OFFICE MANAGEMENT SERVICES [FOR OTHERS]; INDUSTRIAL ASSET MANAGEMENT SERVICES; FACILITY MANAGEMENT & CONSULTANCY SERVICES; LOGISTICS SERVICES CONSISTING OF THE TRANSPORT, PACKAGING, AND STORAGE OF GOODS; FREIGHT LOGISTICS MANAGEMENT; SUPPLY CHAIN LOGISTICS AND REVERSE LOGISTICS SERVICES, NAMELY, STORAGE, TRANSPORTATION AND DELIVERY OF GOODS FOR OTHERS BY AIR, RAIL, SHIP OR TRUCK; BUSINESS ADVISORY SERVICES IN THE FIELD OF TRANSPORTATION LOGISTICS.

Cl.41; TRAINING AND EDUCATION SERVICES; PROVIDING OF TRAINING AND EDUCATION; EDUCATION AND TRAINING IN THE FIELD OF BUSINESS MANAGEMENT; BUSINESS TRAINING SERVICES; TRAINING OF PERSONNEL IN THE AREAS OF RECRUITMENT, HUMAN RESOURCES AND BUSINESS MANAGEMENT; ARRANGING AND CONDUCTING OF CONFERENCES, SEMINARS AND TRAINING WORKSHOPS; IT TRAINING SERVICES; INDUSTRIAL RELATIONS TRAINING; PROVIDING ON-LINE TRAINING, SEMINAR, WORKSHOP.

Cl.42; COMPUTER SOFTWARE DEVELOPMENT; COMPUTER SOFTWARE AND TECHNOLOGY CONSULTANCY SERVICES; DEVELOPMENT OF SOFTWARE AND SYSTEM ARCHITECTURE; COMPUTER SOFTWARE MAINTENANCE; CONSULTING IN THE FIELD OF CONFIGURATION MANAGEMENT FOR COMPUTER HARDWARE AND SOFTWARE; DEVELOPMENT OF COMPUTER SOFTWARE FOR LOGISTICS; SUPPLY CHAIN MANAGEMENT AND E-BUSINESS PORTALS.

Cl.45; SECURITY SERVICES; SECURITY SERVICES FOR THE PROTECTION OF MATERIAL ASSETS OR PROPERTY; SECURITY GUARD SERVICES; ELECTRONIC MONITORING SERVICES FOR SECURITY PURPOSES; RENTAL OF SECURITY SURVEILLANCE APPARATUS AND EQUIPMENT; PRE-EMPLOYMENT BACKGROUND SCREENING SERVICES; EMPLOYMENT BACKGROUND SCREENING, NAMELY, BACKGROUND SCREENING OF CURRENT EMPLOYEES OF OTHERS; PROVIDING AUTHENTICATION OF PERSONAL IDENTIFICATION INFORMATION [IDENTIFICATION VERIFICATION SERVICES]; INDUSTRIAL PROPERTY MANAGEMENT.
QUESS – PROGRESSING TOGETHER

4219617  28/06/2019
QUESS CORP LIMITED
3/3/2, BELLANDUR GATE, SARJAPUR MAIN ROAD, BANGALORE – 560 103, KARNATAKA, INDIA

Service Providers
Address for service in India/Attorney address:
SUDESHNA BANERJEE
K&S PARTNERS, 4121/B, 6th Cross, 19 "A" Main, HAL II Stage (Ext.), Bangalore-560038, Karnataka, India

Proposed to be Used
To be associated with:
2910902, 2910905, 2910906, 2910916

CHENNAI

Cl.35; BUSINESS MANAGEMENT; BUSINESS MANAGEMENT, ASSISTANCE AND ADMINISTRATIVE SERVICES; RECRUITMENT AND PERSONNEL MANAGEMENT SERVICES; HUMAN RESOURCES MANAGEMENT SERVICES; HUMAN RESOURCE ANALYSIS AND CONSULTING SERVICES; PROVIDING HUMAN RESOURCES MANAGEMENT AND RECRUITMENT SERVICES FOR OTHERS; EMPLOYMENT VERIFICATION; PAYROLL ADMINISTRATION AND MANAGEMENT SERVICES; BUSINESS ACCOUNTS MANAGEMENT; OFFICE MANAGEMENT SERVICES [FOR OTHERS]; INDUSTRIAL ASSET MANAGEMENT SERVICES; FACILITY MANAGEMENT & CONSULTANCY SERVICES; LOGISTICS SERVICES CONSISTING OF THE TRANSPORT, PACKAGING, AND STORAGE OF GOODS; FREIGHT LOGISTICS MANAGEMENT; SUPPLY CHAIN LOGISTICS AND REVERSE LOGISTICS SERVICES, NAMELY, STORAGE, TRANSPORTATION AND DELIVERY OF GOODS FOR OTHERS BY AIR, RAIL, SHIP OR TRUCK; BUSINESS ADVISORY SERVICES IN THE FIELD OF TRANSPORTATION LOGISTICS.

Cl.41; TRAINING AND EDUCATION SERVICES; PROVIDING OF TRAINING AND EDUCATION; EDUCATION AND TRAINING IN THE FIELD OF BUSINESS MANAGEMENT; BUSINESS TRAINING SERVICES; TRAINING OF PERSONNEL IN THE AREAS OF RECRUITMENT, HUMAN RESOURCES AND BUSINESS MANAGEMENT; ARRANGING AND CONDUCTING OF CONFERENCES, SEMINARS AND TRAINING WORKSHOPS; IT TRAINING SERVICES; INDUSTRIAL RELATIONS TRAINING; PROVIDING ON-LINE TRAINING, SEMINAR, WORKSHOP.

Cl.42; COMPUTER SOFTWARE DEVELOPMENT; COMPUTER SOFTWARE AND TECHNOLOGY CONSULTANCY SERVICES; DEVELOPMENT OF SOFTWARE AND SYSTEM ARCHITECTURE; COMPUTER SOFTWARE MAINTENANCE; CONSULTING IN THE FIELD OF CONFIGURATION MANAGEMENT FOR COMPUTER HARDWARE AND SOFTWARE; DEVELOPMENT OF COMPUTER SOFTWARE FOR LOGISTICS; SUPPLY CHAIN MANAGEMENT AND E-BUSINESS PORTALS.

Cl.45; SECURITY SERVICES; SECURITY SERVICES FOR THE PROTECTION OF MATERIAL ASSETS OR PROPERTY; SECURITY GUARD SERVICES; ELECTRONIC MONITORING SERVICES FOR SECURITY PURPOSES; RENTAL OF SECURITY SURVEILLANCE APPARATUS AND EQUIPMENT; PRE-EMPLOYMENT BACKGROUND SCREENING SERVICES; EMPLOYMENT BACKGROUND SCREENING, NAMELY, BACKGROUND SCREENING OF CURRENT EMPLOYEES OF OTHERS; PROVIDING AUTHENTICATION OF PERSONAL IDENTIFICATION INFORMATION [IDENTIFICATION VERIFICATION SERVICES]; INDUSTRIAL PROPERTY MANAGEMENT.
FINMAIL

Priority claimed from 01/01/2019; Application No.: 018005186; European Union

4220986  29/06/2019

Securechain ApS

Østerbrogade 226, st. tv., Office 160 DK-2100 Copenhagen Ø Denmark

a company incorporated under the laws of Denmark

Address for service in India/Attorney address:

KHURANA & KHURANA

E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Proposed to be Used

DELHI

Cl.9; Computer software; Software; Computer programs [downloadable software]; Computer software applications, downloadable; Computer software downloaded from the internet; Computer software for mobile phones; Computer software, recorded; Downloadable application software for smart phones; Downloadable applications for use with mobile devices; Downloadable software; Downloadable software applications; Software and applications for mobile devices; Programs for computers; Application software; Computer programs; Downloadable software programs; Computer programs, downloadable; Computer software programs; Recorded computer programs; Computer programs, recorded; Programs (Computer -) [downloadable software]; Programs (Computer operating -) recorded; Computer programs for user interface design; Computer programs for accessing and using the internet; Cryptography software; Databases; Databases (electronic); Interactive databases; Mail server software; E-mail software; Software for ensuring the security of electronic mail; Electronic mail terminals; Electronic mail servers

Cl.35; Advertising, marketing and promotional services; Business analysis, research and information services; Business assistance, management and administrative services; Auctioneering services; Rental of vending machines; Administrative order processing; Administration of newspaper subscription [for others]; Administrative processing and organising of mail order services; Administrative processing of computerized purchase orders; Administrative processing of purchase orders; Administrative processing of purchase orders placed by telephone or computer; Administrative processing of purchase orders within the framework of services provided by mail-order companies; Administrative processing of warranty claims; Administrative services relating to dental health insurance; Administrative services relating to employee stock plans; Advisory services relating to the purchase of goods on behalf of others; Advisory services relating to the purchase of goods on behalf of business; Advisory services relating to the ordering of stationery; Advisory services relating to commercial transactions; Advisory and consultancy services relating to the procurement of goods for others; Advice relating to barter trade; Advertising of the services of other vendors, enabling customers to conveniently view and compare the services of those vendors; Administrative services relating to warranty claims processing; Administrative services relating to the referral of patients; Administrative services relating to the referral of clients to lawyers; Alcoholic beverage procurement services for others [purchasing goods for other businesses]; Arranging and conducting of flea markets; Arranging and conducting sales events for livestock; Arranging and conducting sales events for cattle; Arranging commercial transactions, for others, via online shops; Arranging newspaper subscriptions; Arranging newspaper subscriptions for others; Arranging of buying and selling contracts for third parties; Arranging of collective buying; Arranging of commercial and business contacts; Arranging of contracts for others for the buying and selling of goods; Arranging of contracts for the purchase and sale of goods and services, for others; Arranging of contracts, for others, for the providing of services; Arranging of presentations for business purposes; Arranging of subscriptions for the publications of others; Arranging of trading transactions and commercial contracts; Arranging subscriptions of the online publications of others; Arranging subscriptions to Internet services; Arranging subscriptions to electronic journals; Arranging subscriptions to information media; Arranging subscriptions to information packages; Arranging subscriptions to media packages; Arranging subscriptions to telecommunication services for others; Arranging subscriptions to telephone services; Arranging subscriptions to a television channel; Arranging the buying of goods for others; Automatic re-ordering service for business; Bidding quotation; Brokerage of name and address based lists; Business administration services for processing sales made on the internet; Business intermediary and advisory services in the field of selling products and rendering services; Business intermediary services relating to the matching of potential private investors with entrepreneurs needing funding; Chamber of commerce services for the promotion of businesses; Chamber of commerce services for the promotion of commerce; Clerical services for the taking of sales orders; Commercial administration of the licensing of the goods and services of others; Commercial information and advice for consumers [consumer advice shop]; Commercial information and advice for consumers in the choice of products and services; Commercial information and advice services for consumers in the field of beauty products; Commercial information and advice services for consumers in the field of cosmetic products; Commercial information and advice services for
consumers in the field of make-up products; Comparison shopping services; Computerised stock ordering; Computerised on-line ordering services; Consultancy relating to costing of sales orders; Consultancy services relating to the procurement of goods and services; Consulting in sales techniques and sales programmes; Coupon procurement services for others; Electronic order processing; Energy price comparison services; Export agency services; Export promotion services; Foreign trade information and consultation; Goods or services price quotations; Import agency services; Import and export services; Import-export agencies in the field of energy; Import-export agency services; Information about sales methods; Intermediary services relating to advertising; Intermediary services relating to the rental of advertising time and space; Management on behalf of industrial and commercial enterprises in terms of supplying them with office requisites; Mediation and conclusion of commercial transactions for others; Mediation of agreements regarding the sale and purchase of goods; Mediation of contracts for purchase and sale of products; Mediation of trade business for third parties; Negotiation and conclusion of commercial transactions for third parties; Negotiation and conclusion of commercial transactions for third parties via telecommunication systems; Negotiation of commercial transactions for third parties; Negotiation of contracts relating to the purchase and sale of goods; Negotiation of contracts with health care payors; Newspaper subscriptions; On-line ordering services in the field of restaurant take-out and delivery; Online ordering services; Ordering services for third parties; Outsourcing services in the nature of arranging procurement of goods for others; Price analysis services; Price comparison rating of accommodations; Price comparison services; Procurement of contracts for others relating to the sale of goods; Procurement of contracts for the purchase and sale of goods and services; Procurement of goods on behalf of other businesses; Procurement services for others [purchasing goods and services for other businesses]; Procurement services for others relating to office requisites; Procuring of contracts for the purchase and sale of goods; Production of teleshopping programmes; Providing consumer information relating to goods and services; Providing consumer product advice; Providing consumer product advice relating to cosmetics; Providing consumer product advice relating to laptops; Providing consumer product advice relating to software; Providing consumer product information; Providing consumer product information relating to food or drink products; Providing consumer product information relating to cosmetics; Providing consumer product information relating to laptops; Providing consumer product information relating to software; Providing information via the Internet relating to the sale of automobiles; Provision of an on-line marketplace for buyers and sellers of goods and services; Provision of information concerning commercial sales; Provision of online financial services comparisons; Provision of online price comparison services; Purchasing agency services; Purchasing of goods and services for other businesses; Purchasing services; Sales administration; Sales management services; Subscription to a television channel; Subscription to an information media package (tel) to a telematic telecommunication service [internet]; Subscriptions (arranging of) to books, reviews, newspapers or comic books; Subscriptions to electronic journals; Subscriptions to telecommunications database services; Tariff information and advisory services; Telemarketing services; Telephone order-taking services for others; The bringing together, for the benefit of others, of a variety of insurance services, enabling consumers to conveniently compare and purchase those services; The bringing together, for the benefit of others, of a variety of telecommunications services, enabling consumers to conveniently compare and purchase those services; Wholesale ordering services; Online retail services; Online retail services for downloadable and pre-recorded music and movies; Online retail services for downloadable digital music; Online retail services for downloadable ring tones; Online retail services relating to clothing; Online retail services relating to cosmetics; Online retail services relating to handbags; Online retail services relating to jewelry; Online retail services relating to luggage; Online retail services relating to toys; Online retail store services relating to clothing; Online retail store services relating to cosmetic and beauty products; Rental of sales stands; Arranging of contractual [trade]services with third parties

Cl.36; Financial and monetary services, and banking; Fundraising and financial sponsorship; Insurance services; Provision of prepaid cards and tokens; Safe deposit services; Valuation services; Insurance underwriting; Real estate services; Financial advice; Financial analysis; Financial consultancy; Financial information; Providing financial information; Providing financial information on-line; Providing financial information via a web site; Financial payment services; Financial transfers and transactions, and payment services; Financial information, data, advice and consultancy services

Cl.38; Telecommunication services; Data transmission and reception services via telecommunication means; Electronic exchange of messages via chat lines, chatrooms and Internet forums; Electronic mail services; Instant messaging services; Voice over IP services; Transmission of data, audio, video and multimedia files; Transmission of audio and video content via computer networks; Computer communication services; Wireless communication services; Telephone communication services; Mobile phone communication services; E-mail services

Cl.42; Providing temporary use of non downloadable computer software; Providing online, non-downloadable software; Providing temporary use of non-downloadable software; Providing temporary use of online non-downloadable software; Providing temporary use of non-line non-downloadable software; Providing search engines; Search engines (Providing -) for the internet; Administration of mail servers; Electronic storage of archived e-mails; Hosting services and software as a service and rental of software; Cloud computing; Cloud hosting provider services; Consulting in the field of cloud computing networks and applications; Consulting services in the field of software as a service [SaaS]; Fog computing; Advice relating to the development of computer systems; Advisory services relating to computer systems design; Computer consultancy and advisory services; Computer security consultancy; IT consultancy, advisory and information services; IT security, protection and restoration
PAAMS LAZEEZ
4221915  01/07/2019
AVNEESH KUMAR MISHRA
365/31, MOHD GANJ, BAWLI CHOWKI, RAJAJI PURAM, LUCKNOW - 226017
Proprietorship firm trading as PAAMS LAZEEZ

Address for service in India/Attorney address:
AJAY KUMAR TIWARI
209, Second Floor, Murali Bhawan, Ashok Marg, Hazarat Ganj, Lucknow, Uttar Pradesh-226001

Proposed to be Used

DELHI

Cl.29; EDIBLE OILS, PICKLES, MILK AND OTHER MILK PRODUCTS, FROZEN DRIED & COOKED FRUITS AND VEGETABLES, POTATO CHIPS, PROCESSED & DRIED PULSES INCLUDED IN CLASS 29

Cl.30; BISCUITS, NAMKEEN, PASTA, SPICES, PUFFED RICE, MACARONI, VERMICELLI, NOODLES, SALT, PAPAD, RUSK INCLUDED IN CLASS 30
4222124  01/07/2019
SHENZHEN LUZHENG TECHNOLOGY CO., LTD.
SHOP S104-1, BUILDING 5, XINYI JINXIU GARDEN, HENGGANG STREET, LONGGANG DISTRICT, SHENZHEN, CHINA

Address for service in India/Attorney address:
ANOVIP
45/1, FLOOR NO:3, CORNER MARKET, MALVIYA NAGAR, NEW DELHI-110017

Proposed to be Used
To be associated with:
3565628

DELHI

Cl.7; Agitators; Mixing Machines; Knives [Parts Of Machines]; Centrifugal Mills; Hangers [Parts Of Machines]; Drilling Heads [Parts Of Machines]; Cutting Machines; Meat Choppers [Machines]; Blades [Parts Of Machines]; Chucks [Parts Of Machines]; Stuffing Boxes [Parts Of Machines]; Dishwashers; Crushers For Kitchen Use, Electric; Mills For Household Purposes, Other Than Hand-Operated; Hand-Held Tools, Other Than Hand-Operated; Tools [Parts Of Machines]; Can Openers, Electric; Electric Hand Drills; Pepper Mills, Other Than Hand-Operated; Machines And Apparatus For Polishing [Electric]; Aprons [Parts Of Machines]; Mixers [Machines]; Grindstones [Parts Of Machines]; Sharpening Wheels [Parts Of Machines]; Compressed Air Machines; Beaters, Electric; Coffee Grinders, Other Than Hand-Operated; Drill Chucks [Parts Of Machines]; Blenders, Electric, For Household Purposes; Kitchen Machines, Electric; Whisks, Electric, For Household Purposes; Fruit Presses, Electric, For Household Purposes; Food Processors, Electric; Glue Guns, Electric; Glaziers’ Diamonds [Parts Of Machines]; Air Brushes For Applying Colour; Kitchen Grinders, Electric; Juice Extractors, Electric; Screwdrivers, Electric.

Cl.9; Surveying Instruments; Alarm Bells, Electric; Piezoelectric Sensors; Slide Calipers; Meters; Switches, Electric; Measures; Egg-Candlers; Peepholes [Magnifying Lenses] For Doors; Carpenters’ Rules; Apparatus For Measuring The Thickness Of Skins; Screw-Tapping Gauges; Marking Gauges [Joinery]; Dog Whistles; Camcorders; Solar Panels For The Production Of Electricity; T-Squares For Measuring; Square Rulers For Measuring; Monitoring Apparatus, Other Than For Medical Purposes; Electric Plugs.

Cl.11; String Lights For Festive Decoration; Watering Installations, Automatic; Light Bulbs; Bath Installations; Lamps; Lamp Casings; Incandescent Burners; Electric Flashlights; Roasting Jacks; Roasting Spits; Discharge Tubes, Electric, For Lighting; Showers; Sockets For Electric Lights; Water Purification Installations; Chocolate Fountains, Electric; Hot Plates; Toasters; Grills [Cooking Appliances]; Tortilla Presses, Electric; Food Steamers, Electric; Faucets; Rotisseries; Lampshade Holders; Regulating And Safety Accessories For Gas Apparatus; Coffee Percolators, Electric; Coffee Machines, Electric; Barbecues; Deep Fryers, Electric; Fumigation Apparatus, Not For Medical Purposes; Sauna Bath Installations; Kettles, Electric; Aquarium Lights; Electric Appliances For Making Yoghurt; Swimming Pool Chlorinating Apparatus; Drip Irrigation Emitters [Irrigation Fittings]; Watering Machines For Agricultural Purposes; Bread Baking Machines; Bread-Making Machines; Hydromassage Bath Apparatus; Multicookers.
Priority claimed from 10/06/2019; Application No.: 1326269, 1326270, 1326271; Chile

ROLAND JAN SPAARWATER CONCHA
Av. Raul Labbé 12613, Oficina 109, Lo Barnechea, CHILE
A Chilean individual

Address for service in India/Agents address:
ARCHER & ANGEL
K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.

Proposed to be Used

DELHI

Cl.9; Cash registers; Printed circuits; Integrated circuits; Computers Data and text processors; Raster image processors; Digital signal processors; Digital voice signal processors; Digital sound processors; Machine-readable computer programs for use in musical reproduction; Software for remote search of computer content and computer networks; Computer software for video and computer games; Computer programs for use with Internet and world Wide web; Computer programs for use in interfaces design; Computer programs to enable access or input control; computer programs for pre-recorded games; Computer programs for the search of contents in computer networks by remote control; Computer programs used for electronic cash register systems; Computer programs for remote connection to computers or computer networks; Computer programs for editing sound and video images; Electronic circuit recording programs for entertainment devices for use with liquid crystal displays; Computer game programs recorded; Computer games programs; Software for downloadable computer games from the Internet; Software for downloadable computer games from a global computer network; Interactive multimedia gaming software; Computer game programs for use on mobile phones; Computer games and video game programs; Computer programs for network management; Operating system programs; Recorded computer operating system programs; Downloadable software; Recorded software; Software for encryption; Software for optical character recognition; Software for document management; Software for the production of financial models; Computer programs for use in computer access control; Projectors in particular projectors for the entertainment industry; Audiovisual receivers; Audio and video receivers; Compact disc players for use with computers; Portable sound players; MP4 players; Portable media players; Pedagogical robots; Computer servers; Web site hosting servers; Compiler Software; Computational Software for use in the processing of semiconductor wafers; Software for the purpose of dosimetry in the field of radiotherapy; Data compression Software; Computer Software to enhance the visual audio capabilities of multimedia applications specifically for the integration of audio text graphics images without motion and with movement; Software for the control and improvement of sound quality of audio equipment; Data conversion Software; Software for converting document images to electronic format; Database management Software; Downloadable computer gaming Software through global computing networks and wireless devices; Computer Gaming Software; Virtual reality gaming Software; Downloadable gaming software; computer games software recorded; Email Security Software; Computer operating system Software; Computer software for the maintenance and operation of computer systems; Computer software to control the operation of audio and video devices; Computer software to control and manage Access server applications; Computer software to create and edit music and sounds; Computer software for the control of self-service terminals; Computer software for processing digital music files; Computer software for digital image processing; Computer software for wireless content delivery; Computer software to organize and visualize digital images and photographs; Computer software to allow the transmission of photographs to mobile phones; Computer software for programming fax machines; Computer software for use in relation to digital animation and special effects of images; Computer software screensavers; Software for the operational management of electronic and magnetic portable cards; Software for computer games (recorded programs); Software for database access authorization; Music composition Software; Software for graphic image processing and text; Software for credit assessment systems; Software screensavers for computer recorded or downloadable; Mounting brackets for computer monitors; Mounting brackets for computers; Flash memory card; Encrypted cards with security functions intended for identification; Chip cards; Cards with integrated circuits; Microchip cards; encrypted access cards; Electronic access cards; Memory riser cards; Electronic circuit boards; Printed circuit boards; LAN Computer cards (local area network) to connect portable computer devices to computer networks; Magnetically coded credit cards; Magnetically coded debit cards; Encrypted identity cards; Electronic and magnetic identification cards for use in connection with payment services; Interface cards for data processing equipment in the form of printed circuits; Memory cards; Memory cards for video game machines; SD memory cards; Ecards for image processing; SIM cards; Mobile phones; Computer terminals keyboards and printers; Computer terminals with a banking purpose; Interactive touch-screen terminals; Secure Electronic Transactions terminals; Wireless transmitters and receivers; Satellite transmitters and receivers; Central processing units for information processing data sounds and images; central processing units [processors]; Helmet visors; Webcams.
Cl.35; Updating of advertising documentation; Updating and maintaining data in computer databases; Central computerized file management; Business Administration; Management of discount programs that allow participants to obtain discounts on products and services through the use of a discount membership card; Management of consumer loyalty programs; Export and import agencies; Import and export agencies; Import-export agencies of products; Commercial information agencies for the facilitation of business information including demographic or marketers data; Rental of all types of advertising material and marketing presentation materials; Business data analysis; Analysis of market research data and statistics; Market analysis; Business efficiency advice; Business consulting and commercial information; Business advice and business information for businesses; Business consulting and market analysis; Advice and information on business management; Advice and information on customer services and product and pricing management on Internet sites in connection with purchases made over the Internet; Advice in the field of business management and marketing; Advice on mergers and acquisitions; Advice on business management and marketing within the framework of a franchise contract; Advising on the organization and management of commercial businesses; Advising on the marketing of chemical products; Advice on the analysis of consumer purchasing habits and needs with the help of quantitative and qualitative sensory data; Consultancy in the administration of franchise establishments; Assistance to industrial or commercial companies in the management of their business; Administrative assistance to respond to requests for proposals [RFPs]; Commercial assistance in relation to system implementation and integration; Commercial management assistance; Commercial and industrial management assistance; Corporate management assistance; Business activities Management assistance; Business management assistance for industrial and commercial enterprises; Compilation of statistics for business or commercial purposes; Compilation of information indices for commercial or advertising purposes; Compilation of information in computer databases; Compilation of production and dissemination of advertisements; Consulting companies [business]; Business management Consulting in relation to strategy marketing production staff and retail sales issues; Industrial management consulting including cost/performance analysis; Consultancy and economic information for the industrial and commercial sector (also provided online) to plan to organize and monitor unique and complex projects in different sectors of one or more companies; Business acquisition and merger consultancy; Consultancy on communication strategies [publicly]; Consultancy on communication strategies [publicly].
pre-recorded and downloadable music and movies; Online retail services of downloadable ringtones; Services provided by a franchisor to know assistance in the operation or management of industrial or commercial enterprises; Services comprising registration the transcription composition compilation and systematization of communications and written recordings as well as the collection of mathematical or statistical data; Services consisting of the Registry compilation transcription compilation and systematization of written communications and data; Supply of online sales spaces for vendors and buyers of products and services; Supply of commercial information by Web sites; Supply of commercial information on business contacts; Supply of commercial information via Internet cable networks or other forms of data transfer; Subscription to Services of telecommunications for third parties; Subscribe to a television channel; Subscription to a media package; Subscription to a telematic telephone or computer service [Internet]; Book subscriptions journals and comic books; Valuations in commercial business and business assessments; Demo sales for third parties.

Cl.38; Access of users to software in data networks; Multi-user access to global information networks for the transfer and dissemination of a wide range of information; Access time for global computer networks; Communication via analog and digital computer terminals; Communications via analog and digital computer terminals; Communications via computer terminals by digital or satellite transmission; Communications via Telegraph Radio telephone and television transmissions; E-mail; Broadcast audio and video programming over the Internet; Broadcast of programs over the Internet; sending messages; Sending messages through a website; Sending electronic messages; Sending reception and relaying messages; Database access facilitation; Facilitation of access to telecommunications infrastructure for third parties; Facilitation of access to the Internet; Facilitation of access to telecommunication networks; Facilitating access to electronic sites; Facilitating access to a music web site on the Internet; Facilitating access to a global computer network; Facilitation of access to a global computer network for users; Facilitation of multiuser access to computer networks for the transfer of information of all kinds; Facilitation of electronic telecommunication connections; Facilitation of chat lines using the Internet; Facilitating access to data or documents electronically stored central files for remote queries; Online forums for transmitting messages between computer users; Electronic data interchange; Electronic exchange of data stored in accessible databases via telecommunication networks; Provision of discussion forums on the Internet; Provision of discussion boards (chat rooms) on the Internet; provision of online forums; Provision of voice chat services; Online chat rooms for social networks; Virtual chat rooms set via text messaging; Mobile telephony communication services; Telematic connection services to a global computer network; Data email services; Email services for data and voice; Secure email services; Mail and e-messaging services; Internet radio broadcasting services; Television and radio broadcasting services; Web dissemination services; Wireless broadcast services; Services of user access providers to global computer networks; Internet Broadcasting services; E-mail forwarding services; Teleconferencing and videoconferencing services; Data transmission services with high transfer rate for telecommunication network operators; Information transmission services via digital networks; Electronic order transmission services; Data transmission and reception services via telecommunication media; Videoconferencing services; Online services to know how to send messages; Telephone services; Voice Messaging telephone services; Transmission of digital files; Transmission of computer files; Streaming data stream; Transmission of information through video communication systems; Transmission of information via telecommunication networks; Transmission of information via satellite cable or networks; Transmission of information from a server or market information with the help of telecommunication media; Transmission of information in the audiovisual field; Transmission of information through data communications to facilitate decision-making; Transmission of information by electronic communication networks; Transmission of information via electronic communication networks; Transmission of information via national and international networks; Message transmission; Transmission of computer-assisted messages; Transmission of short messages; Transmission of e-mail messages; Computer-assisted message and image transmission; Transmission of computer assisted messages and images; Transmission of messages by computer; Signal transmission for electronic commerce via telecommunications systems and data communication systems; Transmission of sound and image via satellite or interactive multimedia networks; Sound transmission images and data; Transmission of sounds images signals and data by satellite cable or networks; Online greeting card transmission; Electronic transmission of data and documents via computer terminals and electronic devices; Electronic voice transmission data and images by television and video broadcasting; Computer transmission of information accessed through a code or a terminal; Transmission and distribution of audiovisual data or images via a global computer network or the Internet; Transmission and reception of audiovisual data or images via a global computer network or the Internet; Transmission and reception processing of coded signals and emergency signals.
"QREC"

4223517  02/07/2019
QREC CLINICAL RESEARCH LLP
211 ARYA NAGAR, SCHEME NO.1, ALWAR, 301001
INDIAN

Address for service in India/Attorney address:
DEEPIKA SINGH
R-13-74 Rajnagar Ghaziabad U.P. 201002
Used Since :23/06/2014

AHMEDABAD

Cl.41: Education and Training in the field of Clinical Research.
Cl.42: Scientific and Technological research validation through clinical research and clinical trials.
Cl.45: Providing independent review of clinical trials involving human subjects, reviewing research protocols and related information to ensure protection of the rights and welfare of the human subjects of research.
UNILEVER PLC
Port Sunlight, Wirral, Merseyside England CH62 4ZD, United Kingdom

Address for service in India/Agents address:
ANAND AND ANAND,
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

To be associated with:
1897196, 3518753

DELHI

Cl.3; Non-medicated cosmetics and toiletry preparations; make-up preparations; make-up removing preparations; Soaps; Perfumes; essential oils; aromatic oils; massage gels other than for medical purposes; suntan lotions; shampoos; conditioners; hair colorants; hair lotions; hair care preparations; shower gels; herbs for bathing; bath preparations, not for medical purposes; toilet waters; preparations for the care of the skin; body lotion; after-shave lotions; shaving preparations; sun screens; after sun creams; non-medicated toilet preparation; skincare preparations; deodorants for human beings or for animals; antiperspirants [toiletries]; Non-medicated dentifrices; Non-medicated mouthwashes; Dental polish; Toothpaste; Preparations and other substances for laundry use; Cleaning, polishing, scouring and abrasive preparations; room fragrances.

Cl.5; Herbal remedies; herbal extracts for medical purposes; herbal preparations for medicinal purposes; herbal teas for medicinal purposes; foods adapted for medical use; invalids or infants foods; tinctures; food supplements.

Cl.30; Tea; herbal tea; carbonated and non-carbonated tea based beverages; iced tea; non-medicinal herbal teas and infusions.
ORBIA

4225244  04/07/2019
MEXICHEM, S.A.B. DE C.V.
Rio San Javier 10, Fraccionamiento Viveros del Rio, Tlalnepantla, Estado de México, 54060, MÉXICO
a company incorporated under the laws of United Mexican States

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used

DELHI

Cl.1; Chemicals and chemical substances used in the chlorine industry, the plastics industry, and the refrigeration industry, namely, chlorine and caustic soda; industrial, namely, magnesium salts; synthetic resins; vinyls, namely, polymers and polystyrene, namely, chemical substances for use in coatings, namely, polymer coating agents for paper and polymer-based edible coatings for tablets; unprocessed plastics and adhesives used in industry; chemical compounds of vinyls, namely, vinyl acetate, vinyl chloride, polyvinyl chloride resins, vinyl chloride monomers; polystyrene resins; sequestrants; chemical additives for use in the manufacture of food; unprocessed plastics in all forms; adhesives for industrial use; fluorite

Cl.2; Paints

Cl.3; Bleaching preparations and substances, namely, for cosmetic purposes, for household purposes, for laundry use, bleaching salt; preparations and substances for laundry use, namely, laundry bleach, laundry detergent, laundry soap, blueing agents for laundry, laundry starch and laundry wax; cleaning, polishing, scouring and abrasive preparations and substances

Cl.4; Industrial oils, namely, crude oil, fuel oil, motor oil, lubricating oils, diesel oil, oils for engines; industrial greases, namely, industrial grease, greases for machines, lubricating greases; lubricants, namely, all-purpose lubricants, automotive lubricants, industrial lubricants, lubricating oils; wetting and binding compositions, namely, petroleum based dust absorbing compositions for use in road building and dust laying and sweeping; fuels; illuminants, namely, candles; industrial oils, namely, paraffin; lighting materials, namely, electrical energy for lighting purposes

Cl.5; Pharmaceutical and veterinary preparations and substances, namely, for the relief of pain, for animal skin care, for wounds, for treating skin disorders and vaccines, but not including pharmaceutical goods for remediying vitamin D and calcium deficiency and for osteoporosis treatment; chemicals and chemical additives, preparations and substances used in medicines, namely, radioactive substances for use in nuclear medicine, chemical reagents for medical or veterinary purposes; sanitary preparations for medical purposes; medical plasters; materials for dressings for wounds, burns and surgery; disinfectants for all purposes; preparations and substances for destroying vermin; fungicides; herbicides; insecticides; but not including nutritional supplements

Cl.6; Pipes and tubes of metal

Cl.7; Machines used in the production of chemical, petrochemical and oil production, namely, plastic processing machines and apparatus, namely, machine tools, for PVC piping systems and fittings; catalysts for improving combustion, namely, enhancement parts for internal combustion engines in the nature of fuel catalysts

Cl.9; Electronic apparatus and instruments, namely, electronic apparatus and instruments for use in the chemicals, oil, gas and power generation industries, namely, nuclear level gauges, vibration monitoring apparatus and instruments comprising vibration meters, accelerometer probes, capacitance-based filling level detectors and power frequency detectors and switches; electrical apparatus and instruments for use in the chemicals, oil, gas and power generation industries, namely, temperature thermocouples, pressure transducers, circuit breakers, cogeneration powered electrical generators, transformers, electrical distribution apparatus and instruments, namely, power distribution panels, electrical switchgear, namely, voltage boosting devices for electric power lines, AMP indicators and voltage indicators; scientific apparatus and instruments, for use in the chemicals, oil, gas, and power generation industries, namely, Izod impact testers, Charpy impact testers, nuclear magnetic resonance spectrometers, tensile test apparatus and instruments comprising electronic apparatus for testing and measuring tensile characteristics of industrial materials, electron microscopes, PH test apparatus, namely, conductivity PH meters and PH meters for measuring temperature, conductivity meters, chlorine meters and electronic apparatus for testing the alkalinity of industrial materials; laboratory apparatus instruments, for use in the chemicals, oil, gas and power generation industries, namely, Fourier Transform Infrared spectrometers, melt indexers in the nature of plastometers, capillary rheometers, X-ray fluorescence spectrometers, gas
chromatographs and liquid chromatographs; surveying machines and instruments; photographic apparatus and instruments, namely, photographic cameras, photographic exposure meters, photographic filters, photographic slides, photographic flash bulbs; cinematographic machines and apparatus, optical apparatus and instruments, namely, optical apparatus and instruments for use in the chemicals, oil, gas and power generation industries, but not including video cameras for dental purposes, namely, optical microscopes, optical colorimeters, optical haze/clarity meters, particle size analyzers, pellet counters, turbidity meters and optical level switches; weighing apparatus and instruments; measuring apparatus and instruments, namely, measuring apparatus and instruments for use in the chemicals, oil, gas and power generation industries, but not including video cameras for dental purposes, namely, coriolis flow meters, orifice meters, high/low level switches for monitoring and controlling liquids, powders or pellets in tanks, vessels, containers or silos, hydrocarbon detectors and smoke detectors; supervision apparatus and instruments, namely, for use in the chemicals, oil, gas and power generation industries, respectively, distributed control apparatus and instruments comprising micro-processor based hardware and software used to monitor the status of industrial processes, namely, power generation, electrical distribution and oil and gas processing, programmable logic controllers, data archiving apparatus and instruments comprising electronic recorders for storing and archiving information related to power system faults and laboratory information, infrared flame detectors, remote cameras, video monitors and personnel mustering apparatus and instruments comprising electronic card and badge readers and scanners; apparatus and instruments for conducting, switching, transforming, accumulating, regulating and controlling electricity, namely, electrical switches, electrical conductors, electrical transformers and voltage regulators; apparatus for recording, transmission and reproduction of data, sound and images; magnetic data carriers, namely, blank magnetic data carriers; recording discs, namely, blank record discs, blank recordable DVDs, blank recordable CDs, blank recordable optical discs; data processing apparatus and instruments, namely, computers, computers, computers, computers, data processing equipment in the form of printed circuits; computer software; computer software; computer software; computer software; computer software for use in the chemicals, oil, gas and power generation industries for scheduling, monitoring, analyzing, controlling and recording production processes and controlling inventories, but not including computer software for dental use; fire-extinguishing apparatus

Cl.10; Medical apparatus and instruments, namely, nebulizers for respiration therapy, inhalers sold empty for medical purposes, inhalers sold empty for therapeutic purposes

Cl.11; Apparatus for lighting, namely, electric light bulbs, electric lighting fixtures, fluorescent lighting tubes; heating apparatus, namely, central heating boilers and radiators, steam heating apparatus, heating apparatus for defrosting windows of vehicles; steam generating installations, refrigerating machines; drying apparatus, namely, industrial drying machines for heating and dehumidifying for use in the chemicals, oil, gas and power generation industries; ventilating apparatus, namely, ventilators for use in the chemicals, oil, gas and power generation industries; water supply apparatus, namely, metered valves and water filters for use in the chemicals, oil, gas and power generation industries; apparatus for sanitary purposes, namely, pipes being parts of sanitary facilities, ozone sanitizers for air and water

Cl.17; Rubber, gutta-percha, gum, namely, rubber gum; asbestos, mica and goods made from these materials, namely, shock buffers of rubber for industrial machinery, rubber tubes and pipes, rubber sheets, asbestos fabrics, asbestos nets, asbestos paper, electrical insulating mica products; plastics in extruded form for use in manufacture; films, namely, film used as an industrial or commercial packaging; packing and insulating materials; stopping materials, namely, cellulose acetate film used as an industrial or commercial packaging material; plastics and synthetic resins in semi-processed form; extruded plastics in the form of bars, blocks, pellets, rods, sheets and tubes for use in manufacturing; plastic film for industrial and commercial packaging use; plastic in sheet, rod, film and tube form; semi-worked synthetic plastic components and synthetic resin components as semi-finished products in the form of pellets, rods, foils, films and sheets; semi-finished acrylic plastics substrates in molded form for use in manufacture

Cl.19; Building materials, namely, semi-worked woods, particle boards, marble, reinforcing materials not of metal for building purposes, concrete blocks, bricks, non-metal ceiling panels, planks, slabs of polyvinyl chloride for kitchen work tops and work surfaces for further installation; building materials, namely, plastic pipe supports, non-metal pipe fittings comprised primarily of plastic; non-metal gutter, water, drainage and pipes and non-metal fittings therefor; kitchen and bathroom tiles, namely, non-metallic floor tiles, non-metal tiles, plastic tiles

Cl.31; Raw and unprocessed agricultural, aqua cultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting; live animals; foodstuffs and beverages for animals; malt

Cl.35; Customer loyalty services, namely, organization and management of customer loyalty schemes for commercial, promotional and advertising purposes; advertising, namely, promoting the goods and services of others; rental of advertising space; data processing services; electronic data collection and data submissions services for business purposes in the fields of chemicals, oil, gas and power generation industries; account management services, namely, administration, billing and reconciliation of accounts on behalf of others

Cl.36; Financial and financing services; monetary affairs; financial Information

Cl.37; Building construction and repair services; Repair and installation of drainage and PVC piping systems

Cl.40; Refining services, namely, fuel and oil refining; material treatment services in connection with recycling, treatment of materials by laser beam, treatment of materials for the manufacture of ceramic goods; electricity generation services; power generation services; fuel generation services, namely, fuel treatment services; recycling services

Cl.42; Scientific and technological services, namely, research and design relating thereto in the field of chemicals, oil, gas and power generation industries; industrial design; analysis services, namely, chemical analysis, analysis of oil fields, computer systems analysis; research and development of chemical power generation; research and development
of oil power generation; research and development of gas power generation; design and development of computer hardware and software, none being for use for dental purposes; engineering services for use in the chemicals, oil, gas and power generation industries; surveying services; exploration services, namely, oil and gas exploration and under water exploration; conducting geological surveys; geological services, namely, geological prospecting, geological estimations and research; environmental research, namely, research in the field of environmental protection; drafting of plans and engineering drawings for others in connection with chemical, oil, gas and power generation industries; analytical services, namely, performance of chemical and oil analysis and computer systems analysis, but not computer systems analysis for dental purposes; technical consultation in the field of chemical plant engineering, namely, testing and evaluation of chemical plant equipment, machinery and apparatus to improve performance and efficiency of such equipment, machinery and apparatus; medical research services

Cl.44; Agriculture, horticulture and forestry services, namely, providing water irrigation services onsite

Cl.45; Exploitation of intellectual property, namely, licensing of intellectual property; technology licensing services, namely, patent licensing and computer software licensing; professional legal consultations relating to franchising, but not including franchising relating to scientific research services for remedying vitamin D and calcium deficiency and for osteoporosis treatment
4225245 04/07/2019
MEXICHEM, S.A.B. DE C.V.
Rio San Javier 10, Fraccionamiento Viveros del Rio, Tlalnepantla, Estado de México, 54060, MÉXICO
a company incorporated under the laws of United Mexican States

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REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
DELHI

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Cl.9; Electronic apparatus and instruments, namely, electronic apparatus and instruments for use in the chemicals, oil, gas and power generation industries, namely, nuclear level gauges, vibration monitoring apparatus and instruments comprising vibration meters, accelerometer probes, capacitance-based filling level detectors and power frequency detectors and switches; electrical apparatus and instruments for use in the chemicals, oil, gas and power generation industries, namely, temperature thermocouples, pressure transducers, circuit breakers, cogeneration powered electrical generators, transformers, electrical distribution apparatus and instruments, namely, power distribution panels, electrical switchgear, namely, voltage boosting devices for electric power lines, AMP indicators and voltage indicators; scientific apparatus and instruments, for use in the chemicals, oil, gas, and power generation industries, namely, Izod impact
testers, Charpy impact testers, nuclear magnetic resonance spectrometers, tensile test apparatus and instruments comprising electronic apparatus for testing and measuring tensile characteristics of industrial materials, electron microscopes, PH test apparatus, namely, conductivity PH meters and PH meters for measuring temperature, conductivity meters, chlorine meters and electronic apparatus for testing the alkalinity of industrial materials; laboratory apparatus instruments, for use in the chemicals, oil, gas and power generation industries, namely, Fourier Transform Infrared spectrometers, melt indexers in the nature of plastometers, capillary rheometers, x-ray fluorescence spectrometers, gas chromatographs and liquid chromatographs; surveying machines and instruments; photographic apparatus and instruments, namely, photographic cameras, photographic exposure meters, photographic filters, photographic slides, photographic flash bulbs; cinematographic machines and apparatus, optical apparatus and instruments, namely, optical apparatus and instruments for use in the chemicals, oil, gas and power generation industries, but not including video cameras for dental purposes, namely, optical microscopes, optical colorimeters, optical haze/clarity meters, particle size analyzers, pellet counters, turbidity meters and optical level switches; weighing apparatus and instruments; measuring apparatus and instruments, namely, measuring apparatus and instruments for use in the chemicals, oil, gas and power generation industries, namely, dry additive scales, bulk weight systems comprising scales, railcar scales, truck scales and electrical load cells; signaling apparatus and instruments, namely, signaling apparatus and instruments for use in the chemicals, oil, gas and power generation industries, namely, coriolis flow meters, orifice plate flow meters, high/low level switches for monitoring and controlling liquids, powders or pellets in tanks, vessels, containers or silos, hydrocarbon detectors and smoke detectors; supervision apparatus and instruments, namely, for use in the chemicals, oil, gas and power generation industries, namely, distributed control apparatus and instruments comprising micro-processor based hardware and software used to monitor the status of industrial processes, namely, power generation, electrical distribution and oil and gas processing, programmable logic controllers, data archiving apparatus and instruments comprising electronic recorders for storing and archiving information related to power system faults and laboratory information, infrared flame detectors, remote cameras, video monitors and personnel mustering apparatus and instruments comprising electronic recording apparatus and scanners; apparatus and instruments for conducting, switching, transforming, accumulating, regulating and controlling electricity, namely, electrical switches, electrical conductors, electrical transformers and voltage regulators; apparatus for recording, transmission and reproduction of data, sound and images; magnetic data carriers, namely, blank magnetic data carriers; recording discs, namely, blank record discs, blank recordable DVDs, blank recordable CDs, blank recordable optical discs; data processing apparatus and instruments, namely, computers, interface cards for data processing equipment in the form of printed circuits; computer hardware; computer software, namely, computer software for use in the chemicals, oil, gas and power generation industries for scheduling, monitoring, analyzing, controlling and recording production processes and controlling inventories, but not including computer software for dental use; fire-extinguishing apparatus

Cl.10;Medical apparatus and instruments, namely, nebulizers for respiration therapy, inhalers sold empty for medical purposes, inhalers sold empty for therapeutic purposes

Cl.11;Apparatus for lighting, namely, electric light bulbs, electric lighting fixtures, fluorescent lighting tubes; heating apparatus, namely, central heating boilers and radiators, steam heating apparatus, heating apparatus for defrosting windows of vehicles; steam generating installations, refrigerating machines; drying apparatus, namely, industrial drying machines for heating and dehumidifying for use in the chemicals, oil, gas and power generation industries; ventilating apparatus, namely, ventilators for use in the chemicals, oil, gas and power generation industries; water supply apparatus, namely, metered valves and water filters for use in the chemicals, oil, gas and power generation industries; apparatus for sanitary purposes, namely, pipes being parts of sanitary facilities, ozone sanitizers for air and water

Cl.17;Rubber, gutta-percha, gum, namely, rubber gum; asbestos, mica and goods made from these materials, namely, shock buffers of rubber for industrial machinery, rubber tubes and pipes, rubber sheets, asbestos fabrics, asbestos nets, asbestos paper, electrical insulating mica products; plastics in extruded form for use in manufacture; films, namely, film used as an industrial or commercial packing; packing and insulating materials; stopping materials, namely, cellulose acetate film used as an industrial or commercial packing material; plastics and synthetic resins in semi-processed form; extruded plastics in the form of bars, blocks, pellets, rods, sheets and tubes for use in manufacturing; plastic film for industrial and commercial packing use; plastic in sheet, rod, film and tube form; semi-worked synthetic plastic components and synthetic resin components as semi-finished products in the form of pellets, rods, foils, films and sheets; semi-finished acrylic plastics substrates in molded form for use in manufacture

Cl.19;Building materials, namely, semi-worked woods, particle boards, marble, reinforcing materials not of metal for building purposes, concrete blocks, bricks, non-metal ceiling panels, planks, slabs of polyvinyl chloride for kitchen work tops and work surfaces for further installation; building materials, namely, plastic pipe supports, non-metal pipe fittings comprised primarily of plastic; non-metal gutter, water, drainage and pipes and non-metal fittings therefor; kitchen and bathroom tiles, namely, non-metallic floor tiles, non-metal tiles, plastic tiles

Cl.31;Raw and unprocessed agricultural, aqua cultural, horticultural and forestry products; raw and unprocessed grains and seeds; fresh fruits and vegetables, fresh herbs; natural plants and flowers; bulbs, seedlings and seeds for planting; live animals; foodstuffs and beverages for animals; malt

Cl.35;Customer loyalty services, namely, organization and management of customer loyalty schemes for commercial, promotional and advertising purposes; advertising, namely, promoting the goods and services of others; rental of advertising space; data processing services; electronic data collection; data submissions services for business purposes in the fields of chemicals, oil, gas and power generation industries; account management services, namely, administration, billing and reconciliation of accounts on behalf of others

Cl.36;Financial and financing services; monetary affairs; financial Information

Cl.37;Building construction and repair services; Repair and installation of drainage and PVC piping systems
Cl.40; Refining services, namely, fuel and oil refining; material treatment services in connection with recycling, treatment of materials by laser beam, treatment of materials for the manufacture of ceramic goods; electricity generation services; power generation services; fuel generation services, namely, fuel treatment services; recycling services

Cl.42; Scientific and technological services, namely, research and design relating thereto in the field of chemicals, oil, gas and power generation industries; industrial design; analysis services, namely, chemical analysis, analysis of oil fields, computer systems analysis; research and development of chemical power generation; research and development of oil power generation; research and development of gas power generation; design and development of computer hardware and software, none being for use for dental purposes; engineering services for use in the chemicals, oil, gas and power generation industries; surveying services; exploration services, namely, oil and gas exploration and under water exploration; conducting geological surveys; geological services, namely, geological prospecting, geological estimations and research; environmental research, namely, research in the field of environmental protection; drafting of plans and engineering drawings for others in connection with chemical, oil, gas and power generation industries; analytical services, namely, performance of chemical and oil analysis and computer systems analysis, but not computer systems analysis for dental purposes; technical consultation in the field of chemical plant engineering, namely, testing and evaluation of chemical plant equipment, machinery and apparatus to improve performance and efficiency of such equipment, machinery and apparatus; medical research services

Cl.44; Agriculture, horticulture and forestry services, namely, providing water irrigation services onsite

Cl.45; Exploitation of intellectual property, namely, licensing of intellectual property; technology licensing services, namely, patent licensing and computer software licensing; professional legal consultations relating to franchising, but not including franchising relating to scientific research services for remedying vitamin D and calcium deficiency and for osteoporosis treatment
4225390 04/07/2019
BRITANNIA INDUSTRIES LIMITED
BRITANNIA INDUSTRIES LIMITED, NO.33, LAWRENCE ROAD, NEW DELHI- 110 035
BRITANNIA INDUSTRIES LIMITED
Body Incorporate

Proposed to be Used
To be associated with:
508379, 772374, 903992, 1269519, 2198270

DELHI

Cl.16; Paper, cardboard and goods made from these materials, not included in other classes; printed matter; bookbinding material; photographs; stationery; adhesives for stationery or household purposes; artists’ materials; paint brushes; typewriters and office requisites (except furniture); instructional and teaching material (except apparatus); plastic materials for packaging (not included in other classes); playing cards; printers’ type; printing block

Cl.28; Games and playthings, gymnastic and sporting articles not included in other classes; decorations for Christmas trees

Cl.30; Biscuits, Rusks, Cakes, Bread, Croissants, Buns, Rolls, Bakery products, Flour and Preparations made from Cereals, Pastry and Confectionary

Cl.35; Advertising; business management; business administration; office functions

Cl.43; Services for providing food and drink; temporary accommodation
4225693  04/07/2019
NITHIN JOSE
THETTAYIL HOUSE, KUZHUR P.O., KAKKULISSERY, THRISSUR, KERALA-680734
Production and sale of Coconut oil, Rice powder & masala powders
Proprietor
Proposed to be Used
CHENNAI
Cl.29; COCONUT OIL, EDIBLE OILS AND FATS
Cl.30; ALL PROCESSED AND UNPROCESSED SPICES WHOLE AND GROUNDED (POWDER) ALL KINDS OF CURRY POWDER AND ALL FOOD PREPARATIONS FOR HUMAN CONSUMPTION, FLOUR AND PREPARATIONS MADE FROM CEREALS, VINEGAR
VIRHOM

4226189    05/07/2019

DHARMENDRA KUMAR CHAK
LAKSHMAN SADAN, STREET NO 6, SR NO 37, BIJLINAGAR, KALEPADAL, HADAPSAR, PUNE - 411028
INDIAN NATIONAL

Address for service in India/Attorney address:
RAMCHANDANI NEETU LALCHAND
2, D. G. COMPLEX, PURNANAGAR, CHINCHWAD, PUNE 411019

Proposed to be Used

MUMBAI

Cl.41; SERVICES CONSISTING OF EDUCATION IN INDIA AND ABROAD AS WELL AS IMMIGRATION COUNSELLING INCLUDED IN CLASS 41.

Cl.42; COMPUTER PROGRAMMING AND IT CONSULTANCY SERVICES, SOFTWARE DEVELOPMENT, INTERNET AND ALLIED INSTALLATIONS SERVICES.

Cl.44; HEALTH CARE SERVICES, MEDICAL AND SURGICAL SERVICES; HOSPITAL AND MEDICAL CLINIC SERVICES. MEDICAL AND SANITARY ADVICES AND CONSULTATION IN THE PHARMACEUTICAL FIELD, INCLUDING FOR THE BENEFIT OF THE POPULATIONS OF DEVELOPING COUNTRIES. HUMANITARIAN AND MEDICAL AID TO POPULATIONS IN NEED, INCLUDING EMERGENCY ASSISTANCE DURING WARS, EPIDEMICS OR NATURAL DISASTERS. SUPPLYING OF MEDICINES.
Trade Marks Journal No: 1914, 12/08/2019

FUTURE BRANDS LIMITED
Knowledge House, Shyam Nagar, Off Jogeshwari Vikhroli Link Road, Jogeshwari (East), Mumbai 400 060 in the State of Maharashtra within the Union of India.
A company incorporated under the companies act 1956

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Used Since: 30/06/2014

MUMBAI

Cl.9; Apparatus for conducting, switching, transforming, accumulating, regulating or controlling electricity Magnetic data carrier, Magnetic data media Amplifiers, Speakers, Portable DVD players, Sound bars, Bluetooth speakers, Wireless speakers, Multichannel speakers, Portable speakers, Earphones, Headphones, Projectors, Set-top box, Microphone, Weighing machines, Weighing apparatus and instruments, Surge protectors, Wireless IP camera, Binoculars, Battery - Zink or Alkine, Power Bank for mobile devices, Mosquito Swatter, Power Board/Flex Board

Cl.11; LED Bulb/ LED tube light; Water Dispenser; Electric Pressure Cooker; Air Purifier; Dehumidifier; Electric Deep Fryers; Air Fryers; Electric Cooking Utensils; Freezers; LED Bulbs And Lamps; Torches; Emergency Lamps; Water Purifier; Laundry Dryer
PINOTY Connected with care

4229450  09/07/2019
M/s VIHATI TECHNO HEALTH PRIVATE LIMITED
Flat No. 102, 2nd Floor, Sai Madhu Towers, Rohini Layout, Opp. Cyber Towers, Hyderabad TG 500081 IN
Active
Address for service in India/Attorney address:
ABHINAV SHRIVASTAVA
Flat no 301, Siri Sampada Arcade 3, Behind Andhra Bank, Khajaguda, Gachibowli -Hyderabad-500089
Used Since :02/01/2019
CHENNAI
Cl.10;Medical devices. Medical instruments, etc
Cl.35;Data processing services in the field of healthcare, Business administration services in the field of healthcare, Billing services in the field of healthcare
Cl.41;Educational services in the healthcare sector, Educational and training services relating to healthcare, Conducting educational support programmes for healthcare professionals
Cl.42;Information technology services for the pharmaceutical and healthcare industries
Cl.44;Healthcare services, Healthcare advisory services, Healthcare consultancy services, Healthcare information services, Human healthcare services, Medical and healthcare clinics/services, Providing medical information in the healthcare sector, Collation of information in the healthcare sector
HAHNEMANN'S JAC OLIVOL GROUP OF PRODUCTS LLP
285A, BIPIN BEHARI GANGULY STREET, KOLKATA – 700 012, WEST BENGAL
A Limited Liability Partnership Firm

Address for service in India/Agents address:
TRADE MARK REGISTRATION BUREAU.
1, NETAJI SUBHAS ROAD, KOLKATA - 700 001, INDIA.P. BOX NO. 2391 GPO.

Used Since :01/04/2018

To be associated with:

KOLKATA

Cl.3; Body Oil, Cosmetic Oil, Hair Oil, Essential Oil, Cosmetic and Toiletries.

Cl.5; Ayurvedic Medicine for Body Massage, Nourishment of Skin, Protection from Rashes and Dryness, Toning of Muscles, Ayurvedic & Medicinal Oil.
JAC OLIVOL AD

4233323  12/07/2019

HAHNEMANN'S JAC OLIVOL GROUP OF PRODUCTS LLP
285A, BIPIN BEHARI GANGULY STREET, KOLKATA – 700 012, WEST BENGAL
A Limited Liability Partnership Firm

Address for service in India/Agents address:
TRADE MARK REGISTRATION BUREAU.
1, NETAJI SUBHAS ROAD , KOLKATA - 700 001, INDIA.P. BOX NO. 2391 GPO.

Used Since :01/04/2018

To be associated with:

1808976

KOLKATA

Cl.3; Body Oil, Cosmetic Oil, Hair Oil, Essential Oil, Cosmetic and Toiletries.

Cl.5; Ayurvedic Medicine for Body Massage, Nourishment of Skin, Protection from Rashes and Dryness, Toning of Muscles, Ayurvedic & Medicinal Oil.
MY'DA

4233368   12/07/2019
MUJTABA MUNEEB M FAROOQ
PLOT NO. 128 BESIDER OSMANIA MASJID TIMES COLONY KAT KAT GATE AURANGABAD 431001
ICE CREAM

PROPRIETORSHIP

Proposed to be Used

MUMBAI

Cl.29; MILK AND MILK PRODUCTS
Cl.30; ICE CREAM
CABEAU

4239313  18/07/2019

CABEAU, INC.
21700 Oxnard Street, Suite 900, Woodland Hills, CA 91367, United States of America

A corporation duly organised and existing under the Laws of the State of California, United States of America

Address for service in India/Attorney address:

D.P. AHUJA & CO
UNIT NO. 201D, TOWN SQUARE, NEW VIP ROAD, VIMAN NAGAR, PUNE 411014

Used Since :22/08/2016

To be associated with:

3163940

MUMBAI

Cl.18; All purpose sport bags; all-purpose athletic bags; all-purpose carrying bags; all-purpose carrying bags which feature a removable insert for holding a breast pump; all-purpose reusable carrying bags; bags for carrying animals; athletic bags; baby backpacks; backpacks for carrying babies; backpack straps; backpacks; backpacks compatible with personal hydration systems, sold empty; backpacks for pets; backpacks with rolling wheels; backpacks, book bags, sports bags, bum bags, wallets and handbags; bags for packaging of leather; bags and holdalls for sports clothing; bags for carrying babies' accessories; bags for a climber in the nature of all-purpose carrying bags; bags for sports; bags for umbrellas; beach bags; beach umbrellas; belt bags; belt bags and hip bags; book bag; briefcase-type leather business folders; briefcase-type portfolios; briefcases; briefcases and attaché cases; briefcases for documents; bum bags; cantle bags; canvas shopping bags; carry-all bags; carry-on bags; charm bags (omamori-ire); clutch bags; cosmetic bags sold empty; courier bags; diaper bags; document suitcases; dolly bags; drawstring bags; dry bags; duffel bags; duffel bags for travel; duffle bags; evening bags; fitted protective covers for handbags, briefcases, valises, suitcases, and briefcase-like portfolios; flight bags; folding briefcases; frames for umbrellas; frames for umbrellas or parasols; garment bags for travel; garment bags for travel made of leather; general purpose bags for carrying yoga equipment; general purpose bags for holding dance equipment; general purpose sport trolley bags; gladstone bags; golf umbrellas; grip bags; grooming organizers for travel; gym bags; hard-sided and soft-sided carry-on bags and gym bags; hat boxes for travel not of paper or cardboard; hiking bags; hip bags; hobobags; hunters’ game bags; hunting bags; Japanese oil-paper umbrellas (janome-gasa); Japanese paper umbrellas (karakasa); jewelry organizer rolls for travel; jewelry rolls for travel; key bags; kit bags; knitted bags, not of precious metals; leather and imitation leather bags; leather and imitation leather sport bags and general purpose trolley bags; leather bags and wallets; leather bags for merchandise packaging; leather bags, suitcases and wallets; leather binders for travel purposes; leather briefcases; leather shopping bags; luggage; luggage and trunks; luggage inserts, namely, packing cubes; luggage label holders; luggage tags; make-up bags sold empty; men’s clutch bags; mesh shopping bags; messenger bags; metal parts of umbrellas; military duffle bags, garment bags for travel, tote bags, shoulder bags and backpacks; overnight bags; overnight suitcases; parasols; patio umbrellas; pet accessories, namely, specially designed canvas, vinyl or leather bags attached to animal leashes for holding small items such as keys, credit cards, money or disposable bags for disposing of pet waste; plastic luggage labels; pommeled bags; pouches and bags sold empty for attachment to backpacks; protective fitted liners for backpacks and luggage; reusable shopping bags; reusable textile produce bags to carry produce from grocery stores and farmer’s markets; roll bags; sack packs, namely, drawstring bags used as backpacks; school bags; school book bags; schoolchildren’s backpacks; shaving bags sold empty; shoe bags for travel; shopping bags with wheels attached; shoulder bags; sling bags; sling bags for carrying infants; small backpacks; small bags for men; small suitcases; souvenir bags; sport bags; sports bags; sportsman's hunting bags; string bags for shopping; suit bags; suitcase handles; suitcases; table umbrellas; telescopic umbrellas; textile shopping bags; toiletry bags sold empty; tool bags sold empty; tote bags; travel baggage; travel bags; travel cases; traveling bags; travelling bags; travelling cases of leather; travelling trunks; trunks and suitcases; umbrella bases; umbrella covers; umbrella frames; umbrella handles; umbrella rings; umbrellas; umbrellas and parasols; umbrellas and their parts; umbrellas for children; waist bags; wash bags for carrying toiletries; wheeled bags; wheeled duffle bags; wheeled messenger bags; wheeled shopping bags; wheeled tote bags; wine bags with handles for carrying or holding wine; wrist mounted carryall bags; wristlet bags

Cl.20; Accent pillows; bag closures in the nature of an elastic band; bag closures not of metal; bath pillows; bean bag beds; bean bag chairs; bean bag pillows; bed pillows; beds, mattresses, pillows and bolsters; chair mats in the nature of a pillow or seat liner; children’s mats used for sleeping; decorative 3D pillows and cushions; floor pillows; hangers in the nature of non-metal hooks used to hang a purse or bag from a table; head supporting pillows; head supporting pillows for attachment to child car seats; infant sleep positioner cushions not for medical or therapeutic purposes; inflatable pillows; inflatable pillows used under swimming pool covers to prevent winter ice damage; maternity pillows; mattresses and pillows; nap sacks; neck-supporting pillows; non-metal bag handles; novelty pillows; nursing pillows; pillow-like device comprising plastic core, fabric, and cushion material to be worn on arm or leg while sleeping or at rest; pillows; pillows
for household pets; pillows used for cradling, supporting, propping and feeding babies not for medical or therapeutic purposes; plastic clips for sealing bags; plastic frame to support and accommodate use of leaf bags; plastic frame to support and accommodate use of plastic garbage bags; plastic pillow-like device to be worn on an arm while sleeping or at rest; plastic zipper tapes for use as closures for packaging containers and packaging bags of plastic; portable lightweight non-metal frames for holding and securing trash bags during clean-up; sleep products, namely, mattresses, spring mattresses, box springs and mattress foundations; sleeping bag pads; sleeping bags; sleeping mats; slumber bags; spirit-filled energy pillows; umbrella stands; wearable travel pillow with a storage compartment

Cl.24; Baby bedding, namely, bundle bags, swaddling blankets, crib bumpers, fitted crib sheets, crib skirts, crib blankets, and diaper changing pad covers not of paper; baby blankets; bed blankets; bed covers; bed sheets, fitted bed sheet covers, bed flat sheets, and pillow cases used in the bedding, health care, home-health care and nursing home industries made of biodegradable film created from renewable bio-polymer resources; bed throws; blanket throws; blankets for outdoor use; cashmere blankets; children's blankets; children's bed sheets, pillow cases, and blankets; contoured mattress covers; covers for cushions; cushion covers; duvet covers; eiderdown covers; fabric covers for use on various straps; fitted toilet lid covers; fleece blankets; lap blankets; liners adapted to sleeping bags for camping; mattress covers; moisture absorbent microfiber textile fabrics for use in the manufacture of athletic apparel, namely, shirts, pants, shorts, jackets, bags, towels and athletic uniforms; paper bed covers; pet blankets; pet overnight sets composed primarily of a pet blanket and also including pet pajamas sold as a unit in a bag; pillow cases; pillow covers; pillow shams; pillow-top, low-profile bed skirts; pillowcases; receiving blankets; silk bed blankets; silk blankets; sleeping bag liners; sleeping bags in the nature of sheeting; swaddling blankets; textile fabrics for use in the manufacture of garments, bags, jackets, gloves, and apparel; textile goods, namely, a synthetic sheet with fragrance for the purpose of inserting into pillow slip and under fitted sheet to emit fragrance; textile printers' blankets; throws; throws designed to also be wrapped around a person; throws for traveling; travelling blankets; travelling rugs; woollen blankets

Cl.25; Ankle socks; anklets; anti-perspirant socks; apparel for dancers, namely, tee shirts, sweatshirts, pants, leggings, shorts and jackets; athletic apparel, namely, shirts, pants, jackets, footwear, hats and caps, athletic uniforms; baseball caps and hats; bath slippers; beach cover-ups; bed jackets; boot accessories, namely, fitted decorative covers for boots; business wear, namely, suits, jackets, trousers, blazers, blouses, shirts, skirts, dresses and footwear; clothing items, namely, blindfolds worn over the eyes; compression garments for athletic or other non-medical use, namely, compression socks; disposable slippers; down jackets; fascinator hats; fashion hats; fitted shoe or boot covering to protect the shoes or boot from water or other damage; foam pedicure slippers; formalwear, namely, dresses, gowns, tuxedos, dinner jackets, trousers and footwear; fur hats; halloween costumes and hat liners; hats; hats for infants, babies, toddlers and children; headbands; headbands against sweating; headgear, namely, hats caps; heavy jackets; ashida high rain clogs; hiking jackets; hunting boot bags; hunting jackets; infant wearable blankets; jacket liners; jackets; jackets and socks; japanese sleeping robes (nemaki); japanese style socks (tabi covers); japanese style socks (tabi); knit face masks; knit jackets; leather hats; leather jackets; leather slippers; masquerade costumes and men's and women's jackets, coats, trousers, vests; men's dress socks; men's socks; mittens modified to cover the hand and an animal leash handle or other loop; non-slip socks; non-slip soles for footwear, namely, for slippers; outer jackets; padded jackets; paper hats for use as clothing items; paper shoes used when going through metal detectors to keep feet and socks clean; patient slippers; pedicure slippers; perspiration absorbent strap to be used in the bill of a hat; plastic slippers used in the airport environment when going through security to keep feet and socks clean, dry and sanitary; plastic socks used in the airport environment when going through security to keep feet clean, dry and sanitary; ponchos; rain boots; rain coats; rain hats; rain jackets; rain slickers; rain suits; rain trousers; rainwear; raincoats; rainproof jackets; reversible jackets; sedge hats (suge-gasa); shell jackets; shoe accessories, namely, fitted decorative covers for shoes; shoe covers for use when wearing shoes; ski boot bags; ski jackets; ski masks; sleep masks; sleep pants; sleep shirts; sleeping garments; sleeved or sleeveless jackets; slipper socks; slipper soles; slippers; small hats; smoking jackets; snowboard jackets; sock suspenders; socks; socks and stockings; sports caps and hats; sports jackets; stocking hats; stuff jackets; suede jackets; sweat jackets; thermal socks; toboggan hats; toboggan hats, pants and caps; top hats; track jackets; travel clothing contained in a package comprising reversible jackets, pants, skirts, tops and a belt or scarf; trekking jackets; trouser socks; water socks; waterproof jackets and pants; wearable blankets in the nature of blankets with sleeves; wind resistant jackets; wind-jackets; women's foldable slippers; women's hats and hoods; woollen socks; woollen hats